Re... VIII b 287 2003
File ...
Civil ...

5.403

सेवा में,

न्यायमूर्ति श्री तरुन कुमार चटर्जी,
माननीय मुख्य न्यायाधीश,
माननीय उच्च न्यायालय,
इलाहाबाद ।

656 S.O. Admn (C) Section
4.03
7.4.03
(Pramod Kumar Goel)
Officer-on-Special-Duty (P.I.L.)
3-4-2003

विषयः- लखनऊ नगर में प्रवाहित होने वाली गोमती नदी को दुर्दशा से बचाने हेतु जनहित याचिका ।

महोदय, आदरणीय महोदय,

मैं नरेन्द्र कुमार, उ०प्र० सरकार द्वारा चलाये जा रहे गोमती एक्शन प्लान के अन्तर्गत सीवेज ट्रीटमेन्ट प्लान्ट लगाकर सरकारी धन के अपव्यय की ओर आपका ध्यान आकर्षित करना चाहता हूँ–

१. टाइम्स आफ इण्डिया के दिनांक २८-२-२००३ के संलग्न समाचार में यह स्पष्ट रूप से इंगित किया गया है कि सीवेज ट्रीटमेन्ट प्लान्ट लगाने के बावजूद भी गंदा पानी नदी में प्रवाहित किया जा रहा है जिससे यह स्पष्ट है कि इस *सीवेज ट्रीटमेन्ट प्लांट के लगाये जाने से गोमती नदी के प्रदूषण में कोई कमी नहीं हुई है ।* सीवेज ट्रीटमेन्ट प्लांन्ट लगाकर सफाई किये जाने की कार्य योजना इससे पूर्व गंगा एक्शन प्लान के अन्तर्गत वाराणसी में पूर्णतया विफल रही है ।

२. अन्य स्थानों पर पूर्व में विफल रही वही योजना फिर बनाकर गोमती सफाई का कार्य लखनऊ में किया जा रहा है जिसमें *मात्र सरकारी धन का सुनियोजित अपव्यय हो रहा है* और कुछ भी लाभ नहीं होने वाला ।

३. इस योजना के विषय में विस्तृत विवरण संलग्न पेपर कटिंग में दिया गया है ।

४. विचारणीय है कि *लखनऊ नगर के २७ सीवर नाले जब तक अपनी गंदगी गोमती में ठेलते रहेंगे तब तक एक या दो नाले पर एस०टी०पी० लगाने से नदी के प्रदूषण में कोई अन्तर नहीं पड़ने वाला ।* आज की स्थिति यह है कि लखनऊ में गोमती नदी की स्थिति एक भयंकर गंदे नाले से बेहतर नहीं है । नदी का यह प्रदूषण लखनऊ नगर वासियों एवं गोमती के तट बसे अन्य ग्रामीण परिवारों के स्वास्थ्य के लिए एवं नदी में रहने वाले जीवों के लिए विनाशकारी आयाम धारण कर चुका है ।

१. मैं एक सामान्य नागरिक हूँ और **मेरी हैसियत इस संबंध में कोई औपचारिक मुकदमा दायर करने की नहीं है ।** एक जागरूक शहरी होने के नाते मैं यह पत्र प्रेषित कर रहा हूँ और आशा करता हूँ कि *मान्यवर इस संबंध में आवश्यक कार्यवाही सर्वसंबंधित के स्तर से जनहित में सम्पन्न कराने का कष्ट करेंगे ।*

(S.T.P) Sewage Treatment Plant

संलग्नः समाचार पत्र कटिंग । Vs

(1) State of U.P. Department of Nagar Vikash through Principal Secretary civil Secretariat Lucknow
(2) Lucknow Nagar Nigam Lucknow through its Municipal Commissioner
(3) State Pollution Control Board PICUP Bhawan Vibhuti Khand Gomti Nagar Lucknow
(4) National Mission For Clean Ganga Ministry of Jal Shakti Department of Water Resources, River Development 1st Floor, Major Dhyan Chand National Stadium Gate No. 1 New Delhi

प्रार्थी,
नरेन्द्र कुमार
निवासी- बी-७४७, सेक्टर-सी,
महानगर, लखनऊ, उ०प्र० ।
20.3.2003

THE TIMES OF INDIA
Lucknow : 28 February, 2003

River pollution control is low on Govt's priority

By Manjari Mishra
TIMES NEWS NETWORK

Lucknow: Despite Union environment ministry's terse warning to speed up work on the Ganga and Gomati cleaning and show results by January 31, river pollution control continues to be a no priority item on state government's agenda. While the estimated cost of Gomati Action Plan (now in phase-II) alone has gone up to Rs 317 crore, primarily due to PMO's influence, it's report card makes a poor reading. Officially, GAP is a grand success story. Work on trapping of solid waste in all the 27 major drains flowing into Gomati is in full swing, five sump stations are fully functional and the much celebrated STP at Sarkata Nullah is going great guns and Centre's nod to set up another STP at Kakraha . Urban development minister Lalji Tandon had also lent credence to the claim by announcing on Makar Sankranti that Gomati water was absloutely fit and clean for holy dips or otherwise.

Tandon, however, needs an urgent rethink. Despite sinking crores in STP the trickle of "treated water" flowing from it to Sarkata drain still looks like what it actually is —plain sewage discharge, the TNN team discovered on Thursday. The place stank with deposit of waste rotting mid stream, as pigs and dogs swam about. The information that what pipe discharged was "clean and treated water" , was the fact local residents did not easily believe. Moreover, out of the five pumps installed at the Sarkata sump, only one was found to be functional. The reason according to the entry made in the log book on 23-2-2003 by the executive engineer was that "STP was not designed to take the full load at any point of time".

The STP, sources disclosed, is designed to take only 42 MLD and the discharge from Sarkata Nullah alone is 40 MLD even as the other two drains— Patanala and Nagaria— account for 12 and 6 MLD respectively. And now the cost of running STP —a whopping Rs 40 lakh for power bill for December and January alone. So what purpose does STP serve? Assistant engineers (STP) Ahmad and US Pandey preferred silence. UN Singh, executive engineer, said only NC Gupta, Jal Nigam GM, was authorised to disuss the issue. When contacted Gupta pleaded helplessness "as the managing director, Jal Nigam, has by a written order banned any communication with the media." The MD predictably could not be traced.

STPs have proved to be a failed technology as experiences in Varanasi,Kanpur and Lucknow have shown. Do we actually need another at Karkaha or elsewhere?

'Treated water' flowing near the Daulatganj STP.

303.68 (-25.30)
.98 (-102.52)

BULLION Gold /10gm: Delhi: Closed Mumbai: Rs 5262 Chennai: Rs 5310
Silver /1kg: Delhi: Closed Mumbai: Rs 7915 Chennai: Rs 7895

EXCHA

3

दैनिक जागरण

लखनऊः शुक्रवार 7 मार्च 2003

नगरिया नाले का पानी फिर मुसीबत बना

जागरण संवाददाता

लखनऊ, 6 मार्च। जल निगम की एक तकनीकी चूक के चलते नगरिया नाले का पानी फिर गऊघाट इन्टेक चैनल के लिए मुसीबत बना हुआ है। जल निगम तमाम दावों के बाद भी इस नाले की गन्दगी से इन्टेक चैनल को मुक्त नहीं कर पा रहा है।

कैटिल कालोनी, राधा ग्राम से आने वाले इस नाले में बालागंज बैक वाश का पानी भी आता है। यह नाला गोमती से गऊघाट इन्टेक को पानी लाने वाली एक किलोमीटर लम्बी चैनल के बीचोंबीच गिरता है जिससे सीवेज, गोबर व अन्य गन्दगी चैनल के उस हिस्से में गिरती है जहां से ऐशबाग व बालागंज जलकल के लिए पम्पिंग की जाती है। नतीजा यह है कि यहां गिरने वाली सारी गन्दगी पम्पों से खिंचकर सीधे जलकलों में पहुंच जाती है।

जल निगम ने इस नाले को इन्टेक चैनल में गिरने से रोकने के लिए एक सम्प (जलाशय) बनाया था जहां पम्प लगाकर नाले के पानी को सरकटा नाले में डाला जाता था। दो वर्ष पूर्व नगर विकास मंत्री लालजी टंडन ने इसका उद्घाटन किया था। फौरी तौर पर की गयी आधी-अधूरी व्यवस्था बारिश के दौरान ध्वस्त हो गई। फिर दौलतगंज सीवेज ट्रीटमेंट प्लाण्ट योजना में इस नाले के पानी को उपचार के लिए रेप करके एस.टी.पी. तक ले जाने की मशक्कत की गई। जल निगम ने यहां फिर एक तकनीकी चूक की। नगरिया नाले के केवल एक एम.एल.डी. पानी के ही उपचार की व्यवस्था की गई।

शेष आठ-नौ एम.एल.डी. पानी का बगैर किसी प्रबन्ध के इन्टेक चैनल में जाने के लिए छोड़ दिया। तर्क यह है कि राष्ट्रीय नदी संरक्षण निदेशालय ने नगरिया में आ रहे बालागंज बैक वाश के पानी को उपचारित करने की अनुमति नहीं दी थी। निदेशालय का कहना था कि जलकल का पानी सीवेज नहीं है इसलिए उसके उपचार का प्रश्न नहीं उठता। जल निगम इस पानी का पुनर्प्रयोग करे। एस.टी.पी. तो बना दिया गया लेकिन जल निगम ने नगरिया के एक एम.एल.डी. पानी को लेकर शेष वैसे ही छोड़ दिया। नतीजा यह है कि कैटिल कालोनी, राधा ग्राम व अन्य कई क्षेत्रों की गन्दगी लेकर आ रहे नाले के पानी को सम्प में इकट्ठा किया जाता है। इसमें से एक एम.एल.डी. पानी नापकर एस.टी.पी. पम्प कर दिया जाता है जबकि शेष गन्दा पानी इन्टेक चैनल पहुंच जाता है।

गऊघाट इन्टेक चैनल

डीएम ने निरीक्षण किया

जिलाधिकारी नवनीत सहगल ने आज गऊघाट पम्पिंग स्टेशन का निरीक्षण किया। उन्होंने इन्टेक चैनल के लिए मुसीबत बनी कैटिल कालोनी को स्थानान्तरित करने के निर्देश लखिप्रा को दिये। श्री सहगल ने जल निगम अधिकारियों को निर्देश दिये कि वह नगरिया नाले के पानी को पम्प करें जिससे वह गऊघाट को दूषित न करें। साथ ही बालागंज के बैक वाश के पानी को पृथक लाइन डालकर अलग निस्तारित करें। निरीक्षण में मौजूद जल संस्थान व जल निगम अधिकारियों को उन्होंने आदेश दिये कि वह हर हाल में पानी की गुणवत्ता बनाये रखें।

हिन्दुस्तान 4

लखनऊ: शुक्रवार, 14 मार्च, 2003

एसटीपी कारगर नहीं, टंडन ने भुगतान रोका

हरदोई रोड योजना तत्काल शुरू करने के निर्देश

लखनऊ (वार्ता)। सीवेज ट्रीटमेंट प्लांट बनाने वाली फर्म का भुगतान राज्य सरकार ने रोक दिया है। एसटीपी अपेक्षा के अनुरूप नालों के पानी को शुद्ध नहीं कर पा रहा था। नगर विकास मंत्री लालजी टंडन ने गुरुवार को अचानक सज्जादनगर स्थित प्लांट स्थल पर पहुंच कर मामले की जांच की। शिकायत सही मिलने पर एसटीपी बनाने वाली पूना की फर्म का भुगतान रोकने के निर्देश उन्होंने मौके पर ही जारी कर दिये।

नगर निगम और पूना निजी संस्था की [illegible] आ गयी है। सरकारी अफसरों को भी टंडन ने साफ चेतावनी दी कि अगर सीवेज ट्रीटमेंट प्लांट के बाकी काम जल्द पूरे न हुए और इसकी गुणवत्ता न सुधरी तो किसी को भी बख्शा नहीं जायेगा। भुगतान तो रोक ही दिया गया है, आगे और भी कड़ी कार्रवाई की तैयारी की जा रही है। उन्होंने खुद देखा कि गोमती अभी भी प्रदूषित हो रही है और एसटीपी पर शोधित पानी की गुणवत्ता जांचने के वास्ते प्रयोगशाला तक नहीं है। हरदोई रोड योजना अब तक शुरू न किये जाने पर भी उन्होंने नाराजगी जाहिर की।

जिला प्रशासन और लखनऊ विकास प्राधिकरण के अधिकारियों से उन्होंने कहा कि पंद्रह मार्च से कैम्प लगाकर विकास कार्य तत्काल शुरू कराये जायें। आवास आयुक्त से भी कहा गया है कि अपने स्तर के सभी काम जल्द शुरू करायें। कूड़े से बिजली बनाने के संयंत्र को भी उन्होंने जाकर देखा। इसकी चहारदीवारी व बाड़ का काम शुरू कराने के वास्ते एलडीए को कहा गया। सूरजकुंड पार्क, कुड़ियाघाट, नीबू पार्क, सरकटा नाला, नदी के किनारों और शहर के अन्य महत्वपूर्ण कामों को भी उन्होंने जल्द पूरा कराने को कहा। इस मौके पर नगर निगम मेयर अनूप गुप्ता, आवास आयुक्त जगदीश, जिला प्राधिकरण उपाध्यक्ष महेश गुप्ता, नगर आयुक्त एके द्विवेदी, तत्कालीन मुख्य रेरा गुप्ता और भाजपा के अवधेश सिंह अन्नू आदि मौजूद थे।

सीवेज ट्रीटमेंट प्लांट का निरीक्षण करते नगर विकास मंत्री लालजी टंडन व अन्य अधिकारी

5

सेवा में,

न्यायमूर्ति श्री तरुण कुमार चटर्जी,
माननीय मुख्य न्यायाधीश,
उच्च न्यायालय,
इलाहाबाद ।

S.O. Admn (B) Section
(Pramod Kumar Goel)
Officer-on-Special-Duty (P I L)
28-4-2003

विषयः- लखनऊ नगर में प्रवाहित होने वाली गोमती नदी को दुर्दशा से बचाने हेतु जनहित याचिका ।

Register No. 2499
File No. VIII L:287
Serial No.

परम् आदरणीय महोदय,

मैंने पूर्व में दिनांक २०-३-२००३ को एक **जनहित याचिका** के माध्यम से **"गोमती एक्शन प्लान"** में हो रहे धन के अपव्यय एवं हानि के बारे में आपका ध्यान आकृष्ट किया था ।

इसी क्रम में लखनऊ से प्रकाशित दैनिक समाचार पत्र **"जनसत्ता एक्सप्रेस"** दिनांक ०२-४-२००३ के मुख्य पृष्ठ में छपे समाचार **"गोमती मैली ही रह गई अफसरों का पाप धोते-धोते"** की प्रतिलिपि संलग्न कर प्रेषित कर रहा हूँ ।

आपसे एक बार पुनः निवेदन करता हूँ कि इस विषय में अपने स्तर से प्राथमिकता के आधार पर उचित कार्यवाही कर गोमती नदी, पर्यावरण एवं लखनऊ वासियों की रक्षा करने का कष्ट करें ।

संलग्नः समाचार पत्र कटिंग ।

10.4.2003

प्रार्थी,

(नरेन्द्र कुमार)
निवासी- बी-७४७, सेक्टर-सी,
महानगर, लखनऊ, उ०प्र० ।

5/8

C. S. C. (L.D.L.)

The subject matter of the letter petition relates with district Lucknow which falls under the jurisdiction of Lucknow Bench Lucknow.

Therefore, if approved the instant letter petition may be sent to Lucknow Bench, Lucknow?

S.K. Jaiswal
6.5.22

Hon'ble Chairman

May if approved, the petition be sent to the Lucknow Bench of the Court?

06/5

Seen. Ahmad

13/5

जनसत्ता एक्सप्रेस

लखनऊः वुधवार 02 अप्रैल 2003

गोमती ए

गोमती मैली

...मि॰ जावेद

लख ...अप्रैल। दौलतगंज सीवेज ट्रीटमेंट ... के फेल हो जाने की वजह से गोमती को प्रदूषण मुक्त बनाने की योजना टांय टांय फिस्स हो कर रह गई है। गोमती को साफ करने के ... पर गोमती एक्शन प्ल... को सक्रिय करन... काम जल निगम द्वारा युद्ध स्तर पर दिखाया जा रहा था। लेकिन गोमती एक्शन प्लान के प्रथम चरण में छब्बीस करोड़ की ला... बना दौलतगंज ... ट्रीटमेन्ट प्लांट (42 मिलियन लीटर पानी प्रतिदिन के शुद्धीकरण का संयंत्र) नाकाम साबित हुआ है। गोमती प्रदूषण कम करने में इससे तनिक भी राहत नहीं मिली। इसका दोषपूर्ण तक... ढांचा इसकी विफलता का कारण बना ...सके बावजूद उसी दोषपूर्ण तकनीक पर आधारित दो और ऐसे ही शुद्धिकरण संयंत्र गोमती एक्शन प्लान के चरण में लगाये जाने की भूमिका बनाई है। जिनकी लागत लगभग पचास करो... की संभावना है। इससे साफ जाहिर है एक्शन प्लान की ही तर्ज पर करोड़... बहाये जाने के बाद भी गोमती गन्दी अ... ही बनी रहेगी करोड़ों रुपये ... भरकम खर्च से... को प्रदूषण मु... की दिशा में ... हाथ नहीं लगने अधिकारिक ... बताया कि दो... सीवेज ट्रीटमेन्ट में नाले से आ... गंदे पानी को सी... दौरान स्टोर करन... प्रबन्ध नहीं किया ग... नाले में शन्ट लगा... सीधे आने वाले गन्दे पानी की सफाई का का... किया जाता है। क्योंकि इसकी क्षमता 42... एमएलडी है जबकि नाले की क्षमता 100... एमएलडी से उपर है। इस सफाई में लगने वाले लम्बे समय के दौरान जो नाले में और गन्दा पानी

महत्वाकांक्षी योजना की ऐसी तैसी...

लखनऊ, 1 अप्रैल (ब्यूरो)। 1920 में सीवेज सिस्टम बनाया गया था तब इस सीवेज को ब्रांच और ट्रंक सीवर के ज़रिये गोमती के उस पार जहां आज गोमती नगर बसा है ले जाने की योजना बनी थी। बाद में वर्ष 1993 में जल निगम ने गोमती को प्रदूषण मुक्त करने के लिए 131.50 करोड़ रुपये की सिवेज

शेष पृष्ठ 14 पर

गोमती मैली ही रह गई...

लगभग साढ़े तीन सौ मिलियन लीटर सीवेज लोड प्रति दिन ज्यों का त्यों... रहा है, वर्ष 2031 तक इसके छह सौ मिलियन लीटर प्रति दिन हो जाने की आशंका है। गोमती का प्रदूषण इतना बढ़ गया है कि वह एक गन्दा नाला बनकर रह जाएगी। राजधानी के अन्दर यह शहर के बीचोबीच में बहती हुई बारह किलोमीटर की दूरी तय करती है। इसके ... तरफ सिस गोमती का क्षेत्र या पुराना लखनऊ आबाद है और दूसरी तरफ ट्रांस गोम... ...ा इलाका और नया लखनऊ। लखनऊ में प्रवेश करते ही इसमें पांच नालों- अखा... ...गी, बेहता, कुकरैल और रीठी का गंदा सीवेज इसमें गिरा दिया जाता है और ... हो जाता है गोमती प्रदूषण का लम्बा सफ़र जो इस नदी के अस्तित्व को ... कर देता है। राजधानी में गोमती का अपनी इस बारह किलोमीटर के ... दौरान शहर भर का सीवेज मल-मूत्र, गन्दगी लिए पच्चीस नालों का गन्दा ... होता है जो इसे पूरी तरह प्रदूषित गन्दा बना जाता है। इसमें गोमती क्षेत्र ...ी-गऊघाट नाला, सरकटा नाला, पाटा नाला, घसियारी मंडी नाला, रेलवे ... नाला, हैदर कैनाल नाला, ला मार्टिनियर नाला आदि शामिल हैं। ट्रांस गोमती क्षेत्र ...हेशगंज नाला, रूपपुर नाला, खदरा नाला, डालीगंज नाला, बाबा का... शामिल हैं। हर ...

टूर एण्ड ट्रैवेल्स

HERO HONDA

Exchange Offer Available

जियो तो....

AMBITION

....के साथ

अभी सिर्फ आधी कीमत दीजिये

योजना सीमित अवधि तक

जल्दी करें

शेष ब्याज रहित

12 आसान किश्तों में

ICICI Bank Two Wheeler Loans

अन्य माडलों पर भी आकर्षक फाइनेन्स स्कीम उपलब्ध

SUNIL AUTO SALES (P) LTD.: Station Road. Ph.: 2636926, 2636033

SUN MOTORS : Near HAL Faizabad, Road. Ph.: 2340131, 2351841

CD/C /03/05

ट्रीटमेन्ट योजना ...लान के दूसरे चरण में किया ...जट राशि आवन्टित भी की गयी। इसमें से सबसे पचास करोड़ रुपये राजधानी के सिवेज ट्रीटमेन्ट के लिए प्रस्तावित किये गये थे। जिसे अमली जामा पहनाने के लिए भारत और ब्रिटिश सरकार, ओवर सीज डेवलपमेन्ट एजेन्सी के बीच एक करारनामे पर हस्ताक्षर भी हुए। इस योजना के पहले चरण में बीस करोड़ रुपये का काम जल निगम और बिन्नी थेमस वाटर इनटरनेशनल ने मिल कर किया गया और जल निगम ने ब्रांच सीवर बिछाने के लिए सरकटे नाला सीवर और पाटा नाला सीवर पर काम भी किया। मगर ब्रिटिश सरकार ने सन 1997 में यह काम बन्द कर दिया और गोमती एक्शन प्लान शुरू न हो सका। बाद में जल निगम ने दोबारा भारत सरकार को 237.94 करोड़ की कार्य योजना बना कर पेश की। जो अब तक लगभग तीन सौ करोड़ से उपर की लागत को पहुंच चुकी है। जिसमें नालों के पानी को दौलत गंज क्षेत्र में बने एक टैंक में इकट्ठा करके 'अपफ्लो एनोरॉबिक श्लज' विधि द्वारा सीवेज सल्ज को साफ करने का प्रस्ताव था। बाद में असली प्रस्ताव में तब्दीली लाते हुए विभाग ने प्रथम चरण में दौलतगंज सीवेज ट्रीटमन्ट प्लांट की स्थापना की। आगे ऐसे दो और प्लान्ट लगाए जाने की योजना है।

संसदीय समिति ने भी उठाए...

है।"इतनी बड़ी धनराशि का उपयोग कहां और किस मद में किया है, इसकी जांच करायी जाएगी। श्री सिंह आज पूर्वोत्तर रेलवे के लखनऊ जंक्शन पर पत्रकारों को सम्बोधित कर रहे थे। उन्होंने बताया कि समिति के सदस्यों के साथ हाल ही में देहरादून, मंसूरी, ऋषिकेश, हरिद्वार का निरीक्षण किया गया है। इसी परिपेक्ष्य में आज लखनऊ में गंगा एक्शन प्लान से सम्बन्धित अधिकारियों के साथ बैठक की गयी। इसके बाद कानपुर, इलाहाबाद, वाराणसी और पटना का निरीक्षण करना है। गंगा एक्शन प्लान से जुड़े अधिकारियों की कार्यप्रणाली पर उन्होंने जमकर प्रहार किया। श्री सिंह ने खुले शब्दों में अधिकारियों पर आरोप लगाया कि गोमती एक्शन प्लान (प्रथम) व (द्वितीय) के कार्यों को पूरा कराने के लिए केन्द्र सरकार से 36 करोड़ रुपए स्वीकृत किए गए। इस मद का पूरी तरह से दुरुपयोग किया गया है।

गंगा एक्शन प्लान (प्रथम) में गोमती सफाई व्यवस्था का काम संतोषजनक नहीं है। सफाई व्यवस्था के बारे में अधिकारियों का कहना है कि काम अभी शुरू हुआ है, जबकि हकीकत यह है कि इस योजना को वर्ष 1993 में शुरू किया गया और अभी तक

माननीय उच्चन्यायालय खण्डपीठ लखनऊ में श्री नरेन्द्र कुमार निवासी महानगर, लखनऊ के पत्र दिनांक 20.3.2003 एवं 10.4.03 पर आधारित याचिका संख्या 4436 (MB)/2003 के संबंध में दिनांक 2.9.2003 को माननीय उच्चन्यायालय के समक्ष प्रस्तुत किये जाने हेतु मुख्य विन्दु

1. श्री नरेन्द्र कुमार निवासी महानगर लखनऊ के अपने पत्र 20.3.03 एवं 10.4.03 के साथ समाचार पत्रो की कटिंग दिनांक 28.2.03, 7.3.03, 14.3.03 एवं 2.4.03 संलग्न करते हुये लखनऊ नगर में क्रियान्वित की जा रही गंगा कार्य योजना के अंतर्गत गोमती सफाई योजना को पूर्णतया विफल कहा है। पत्र में यह भी उल्लेख किया गया है कि गोमती सफाई में मात्र सरकारी धन का सुनियोजित अपव्यय हो रहा है और कुछ भी लाभ नही होने वाला। पत्र में गोमती नदी, पर्यावरण एवं लखनऊवासियों की रक्षा का अनुरोध किया गया है।

2. आवेदनकर्ता द्वारा प्रस्तुत प्रार्थना पत्र मात्र कुछ समाचार पत्रों की कटिंग पर आधारित है। माननीय सर्वोच्च न्यायालय द्वारा समय-समय पर पारित निर्णयों के अनुसार समाचार पत्रो की कटिंग माननीय न्यायालय द्वारा ग्राह्य अभिलेख नही है।

3. आवेदनकर्ता द्वारा प्रार्थना पत्र के साथ प्रस्तुत अखबारों की कटिंग विधिक आधार पर ग्राह्य न होने के कारण उनके द्वारा प्रस्तुत किया गया आवेदन पत्र निरस्त किये जाने योग्य है।

4. आवेदनकर्ता को परियोजना के संबंध में किसी भी विशिष्ट जानकारी के अभाव में उनके विचारायीन पत्र को जनहित याचिका के रूप में स्वीकार नही किया जाना चाहिये।

5. प्रश्नगत पत्र के माध्यम से आवेदनकर्ता द्वारा जनहित याचिका का स्वरूप दिये जाने का अनुरोध किया गया है। इस प्रकार आवेदनकर्ता इस पत्र के माध्यम से बिना कोई धनराशि व्यय किये सस्ती लोकप्रियता अर्जित करना चाहते हैं अथवा संबंधित कार्यालय में कार्यरत कर्मचारी/ठेकेदार/आपूर्तिकर्ता भी द्वेष भावनावश प्रत्यक्ष अथवा परोक्ष रूप में विचाराधीन पत्र के माध्यम से अवांछित जटिलताये उत्पन्न करने का प्रयास कर सकते है।

6. नदी प्रदूषण नियंत्रण कार्यक्रम भारत सरकार द्वारा संचालित परियोजना है एवं वर्तमान में 16 राज्यो में 27 नदियो से संबंधित लगभग 150 नगर इस कार्यक्रम में सम्मिलित है। कार्यक्रम की नियमित समीक्षा भारत सरकार स्तर पर होती है इसके लिये माननीय प्रधानमंत्री महोदय की अध्यक्षता में राष्ट्रीय नदी संरक्षण प्राधिकरण गठित है जिसके उपाध्यक्ष माननीय पर्यावरण एवं वनमंत्री भारत सरकार है। उक्त प्राधिकरण की जो बैठक दिनांक 13.3.2001 को सम्पन्न हुई थी उस बैठक में उपाध्यक्ष महोदय द्वारा निम्न विचार व्यक्त किये गये।

"He mentioned that there has been a lot of criticism of the Ganga Action Plan and some call it a failure. He submitted that river cleaning programme are cost intensive and take time. Even a developed country like U.K. took more than 30 years to clean the river Thames which is only 1/10th of the size of the Ganga."

7. उक्त से विदित है कि केवल लखनऊ नगर में ही नही अपितु सम्पूर्ण भारतवर्ष में अनेको ऐसी व्यक्ति है जो परियोजना के संबंध में अपेक्षित जानकारी के अभाव में परियोजना के विरूद्ध आलोचनात्मक टिप्पणियां करते है अतः विचाराधीन पत्र इसी दृष्टिकोण से निरस्त किये जाने योग्य है।

8. लखनऊ नगर में वर्तमान में ट्रान्स गोमती एवं सिस गोमती साइड के छोटे-बड़े कुल 26 नालो के माध्यम से 354 एम.एल.डी. दूषित जलमल गोमती नदी को प्रदूषित करता है। वर्तमान में प्रथम चरण के अंतर्गत सिस गोमती क्षेत्र के ऊपरी भाग में स्थित नगरिया नाला, गऊघाट, सरकटा एवं पाटा नाला (आंशिक) (शेष सीवर प्रणाली में) की संयुक्त क्षमता के लिये 42 एम.एल.डी. क्षमता का शोधन संयंत्र दौलतगंज में दिसम्बर 2002 में क्रियाशील कर दिया गयाहै एवं जनमानस द्वारा इस शोधन संयंत्र के क्रियाशील होने पर प्रसन्नता व्यक्त की गई है। इससे संबंधित दि. 27.12.02 को दैनिक जागरण समचार पत्र में प्रकाशित समाचार की कर्टिंग प्रस्तुत है। उक्त नालो के अतिरिक्त वजीरगंज एवं घसियारीमण्डी नाला के दूषित पानी को डाउनस्ट्रीम में डायवर्ट करने के कार्य पूर्ण कर लिये गये है। इन कार्यो के फलस्वरूप लखनऊ नगर के ऊपरी भाग में गोमती नदी के पानी की गुणता में सुधार हुआ है। यह कार्य गऊघाट स्थित वाटर वर्क्स के निकट के नालों हेतु प्राथमिकता की दृष्टि से किया गया है।

9. योजना के भाग एक के अंतर्गत स्वीकृत प्रस्तावित कार्य ही पूर्ण किये गये है। अवशेष कार्य जो 6/03 में भारत सरकार द्वारा स्वीकृत किये गये हैं यह कार्य पूर्ण होने पर ही सभी 26 नालों को नदी में मिलने से रोका जा सकेगा एवं गोमती, लखनऊ में प्रदूषण मुक्त हो सकेगी

10. 42 एम.एल.डी. क्षमता के क्रियाशील किये गये शोधन संयंत्र के शोधित उत्प्रवाह की गुणता की, मान्यता प्राप्त संस्थाओं से नियमित जांच की जा रही है। इसके अनुसार शोधित उत्प्रवाह की गुणता निर्धारित मानको के अनुरूप है। आई.टी.आर.सी. द्वारा भी शोधित उत्प्रवाह को मानक के अनुसार बताया गया है। इस प्रकार यह शोधन संयंत्र अपने उद्देश्य को प्राप्त करने में शतप्रतिशत सफल है। ऐसी स्थिति में योजना को असफल बताते हुये सरकारी धन के अपव्यय का आरोप आधारहीन है एवं द्वेष भावना से प्रेरित है। अतः प्रश्नगत प्रार्थना पत्र विचार किये जाने के योग्य नही है।

11. नगर के अवशेष दूषित उत्प्रवाह को गोमती नदी में गिरने से रोक कर ककरहा ग्राम के निकट प्रस्तावित दूसरे शोधन संयंत्र पर पहुंचाकर उसके शोधन की परियोजना रु. 263.04 करोड़ की वित्तीय स्वीकृति भारत सरकार द्वारा माह जून 2003 में प्रदान की गई है। इस परियोजना से संबंधित कार्य अभी प्रारम्भिक स्थिति में है।

12. गोमती कार्य योजना प्रथम चरण के अंतर्गत लखनऊ नगर के कार्यो हेतु भारत सरकार द्वारा अवमुक्त धनराशि के सापेक्ष जल निगम को माह जुलाई 03 तक रु. 23.78 करोड़ अवमुक्त किया गया है जिसके सापेक्ष जुलाई 03 तक कुल व्यय रु. 26.43 करोड़ एवं इसमें भारत सरकार का अंश रु. 23.63 करोड़ है। इस प्रकार अब तक भारत सरकार द्वारा अवमुक्त समस्त धनराशि योजना पर व्यय की जा चुकी है। अतः धन के अपव्यय का आरोप निराधार एवं शरारतपूर्ण है। अतः प्रश्नगत प्रार्थना पत्र निरस्त किये जाने के योग्य है।

लखनऊ नगर में गोमती नदी में गिरने वाले नालो की सूची

मिलियन लीटर प्रतिदिन (एम.एल.डी.)

क्र.सं.	नाले का नाम	औसत श्राव
	<u>सिस गोमती साइट</u>	
1	नगरिया	2.40
2	गऊघाट	3.05
3	सरकटा	29.84
4 (अ)	पाटा (पम्पिंग स्टेशन द्वारा)	9.94
	योग	**45.23**
4 (ब)	पाटा (सीवर द्वारा)	9.98
5	एन.ई.आर. अपस्ट्रीम	1.84
6	एन.ई.आर. डाउनस्ट्रीम	0.93
7	वजीरगंज	63.67
8	घसियारी मण्डी	17.53
9	चायना बाजार	2.89
10	लाप्लास	4.08
11	जापलिंग रोड	16.22
12	लामार्टिनियर्स	0.95
13	जियामऊ	1.10
14	जी.एच. कैनाल	104.79
	योग सिस गोमती साइड	**269.21**
	<u>ट्रान्स गोमती साइड</u>	
15	महेशगंज	0.60
16	रूपपुर खदरा	0.72
17	मोहनमीकिन्स	4.64
18	डालीगंज नं. 1 (अपस्ट्रीम)	12.24
19	डालीगंज नं. 2 (डाउनस्ट्रीम)	1.51
20	आर्टस कालेज	1.39
21	हनुमान सेतु	0.72
22	टी.जी.पी.एस.	7.32
23	केदारनाथ	3.02
24	निशातगंज	1.42
25	बाबा का पुरवा	1.09
26	कुकरैल	49.95
	योग ट्रान्स गोमती साइड	**84.62**
	महायोग	**353.83**

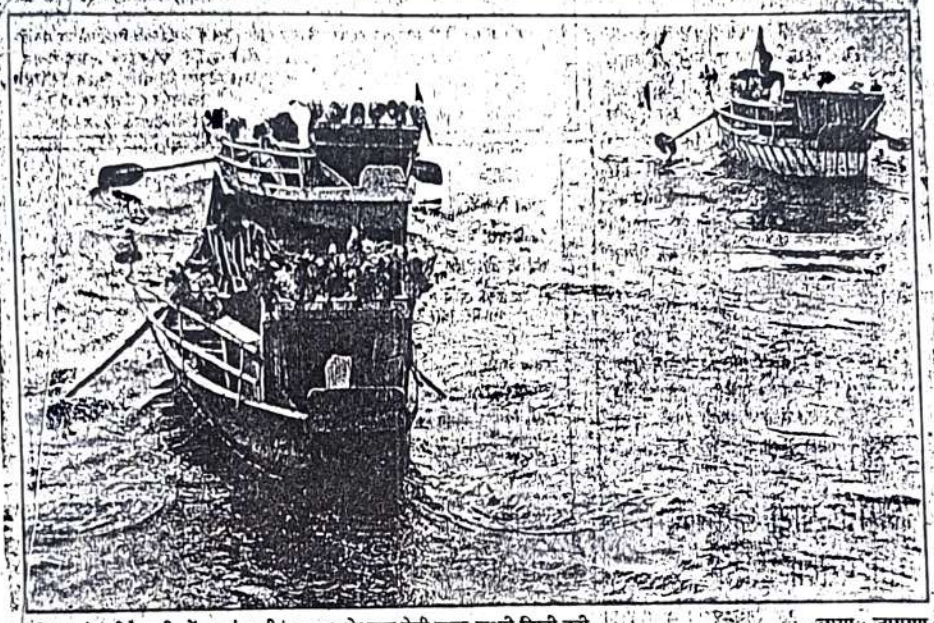
QUALITY PERFORMANCE REPORT OF 42 MLD STP CONSTRUCTED AT DAULATGANT, LUCKNOW AS ANALYSED BY INDUSTRIAL TOXICOLOGY RESEACH CENTRE LUCKNOW.

Date of sample	INFLUENT			EFFLUENT			Remarks
	Suspended solids (mg/l)	BOD (mg/l)	MPN /100 ml	Suspended solids (mg/l)	BOD (mg/l)	MPN /100 ml	
23/24 July 03	286	190	$7x10^6$	28	25	900	Results qualify within parameters for all the three characterstics
4/5 August 2003	276	180	$24x10^6$	26	22.5	700	
Desired values	--	--	--	< 50	<30	<1000	

No 56/CEA/9-3-2023

27/12/2002 दैनिक जागरण

19



दिन बहुरे: सीवेज ट्रीटमेंट प्लांट की शुरुआत के बाद ऐसी साफ-सुथरी दिखी नदी छाया : जागरण

चलो, कुछ तो साफ हुई गोमती

जागरण संवाददाता

लखनऊ, 26 दिसम्बर। शहर के भीतर नाला बन चुकी गोमती गऊ घाट के करीब अब 'उजली' नजर आने लगी है। गोमती को प्रदूषित करने वाले 23 नालों में से चार प्रमुख नालों नगरिया, गऊ घाट, सरकटा व पाटा नाले से गिरने वाले 42 एम एल डी सीवेज उत्प्रवाह को मोड़ कर दौलत गंज में बने सीवेज ट्रीटमेन्ट प्लान्ट में उपचारित करना शुरू कर दिया गया है। इस दूषित पानी को 'फैब' विधि द्वारा शोधित करके साफ पानी वापस गोमती में डाला जा रहा है इससे गोमती यहां साफ हो गई है।

गोमती इन चारों नालों से किस कदर प्रदूषित हो रही थी इसका अन्दाजा इसी से लग सकता है कि अभी तक जहां नालों के सौ मि.ली. उत्प्रवाह से गोमती में दस लाख से एक करोड़ कालीफार्म जीवाणु पहुंचते थे,शोधन के बाद अब एक हजार से भी कम जीवाणु गोमती के पानी में पहुंच रहे हैं। यही नहीं जल प्रदूषण का प्रमुख पैमाना बायो कैमिकल आक्सीजन डिमाण्ड(बी ओ डी) का स्तर, जो डेढ़ सौ से ढाई सौ मि.ग्रा. प्रति लीटर के खतरनाक स्तर से घट कर तीस मि.ग्रा. प्रति ली. यानी मानक सीमा से भी कम रह गया है। इस उपचार के बाद प्रदूषण के अन्य पैमानों जैसे केमिकल आक्सीजन डिमाण्ड व कुल निलम्बित ठोस पदार्थों में भी खासी गिरावट दर्ज की गई है। फैब विधि का इस्तेमाल जल निगम ने प्रदेश में चल रही नदी सफाई योजनाओं में पहली बार किया है। इसकी खास बात यह है कि सीवेज सफाई का काम स्वंय 'जीवाणु' ही करते है और इसमें पारम्परिक उपचार विधियों के मुकाबले अपेक्षाकृत कम जगह की जरूरत पड़ती है। सबसे पहले चारों नाले के पानी को मोड़कर तीन स्ट्रीम में डाला जाता है। प्रत्येक स्ट्रीम 14 एम एल डी क्षमता की है। यहां पर नालों से आने वाले पानी में जो भी कचरा जैसे पान मसाले के पाउच आदि अलग कर दिये जाते हैं।

42 एमएलडी सीवेज से मुक्ति मिली नदी को

तत्पश्चात दूषित पानी फैब रियेक्टर में पहुंचता है। मुख्य सफाई इसी चैम्बर में होती है। कार्क के आकार वाले प्लास्टिक के ढक्कनों में मौजूद हजारों जीवाणु यहां पहुंचने वाले सीवेज कचरे को खाना शुरु कर देते हैं और देखते-देखते दूषित पानी का रंग बदलने लगता है। रियेक्टर से पानी क्लेराइन सेटलर में पहुंचता है जहां पानी में शेष जैविक गन्दगी तलहटी में बैठ जाती है। इसे 'स्लज' कहते हैं। स्लज को गाढ़ा करने के लिए 'स्लज थिकनर' में डाला जाता है और बाद में सूखने के लिए सीवेज ट्रीटमेन्ट प्लान्ट से कुछ दूरी पर बनाये गये स्लज ड्राइंग बैड यानी खुले तालाबों में पहुंचा दिया जाता है। हफ्ते दस दिन में स्लज सूखकर केक की तरह हो जाता है जिसे बेहतरीन खाद के रूप में इस्तेमाल किया जा सकता है। यह पूरा प्लान्ट मिकेनिकल है अर्थात हाथ से कुछ भी नहीं करना पड़ता। इस सीवेज शोधन संयन्त्र पर बिजली की आवाजाही का कोई प्रभाव न पड़े इसलिए जेनरेटर की व्यवस्था भी की गई है।

(सम्बंधित खबर पेज नौ पर)

12

USTRIAL TOXICOLOGY RESEARCH CENTRE
AHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC NABL

By hand

ITRC/RPBD-7/2003
Dated: 26/8/2003

To
Project Manager
Office of the General Manager
Gomti Pollution Control Unit II
U.P. Jal Nigam Lucknow

Sub : Analysis Report of	:	Influent / Effluent Samples
Report No.	:	TS-360(1 to II)
Signed by	:	Dr. Kr .P.Singh
Your reference No.	:	3008/SW-20/412 dated 22/7/2003
Sample Collected on	:	July 24-25, 2003 by ITRC Staff
Sample condition	:	Unsealed
Source of sampling	:	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. STP Inlet Sample	TS-360(I)
2. STP Outlet Sample	TS-360(II)

Kindly acknowledge the receipt of the report.

Encl: As above

Yours faithfully

26/8/2003

(V.K. Jain)
Technical Officer
RPBD Division

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-360 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: August 25, 2003
3. Sample Collected by : ITRC Staff
4. Sample Collected on : July 23 & 24, 2003
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests		RESULT	
			I	II
	A - Physico-Chemical			
1.	Suspended Solids(Gravimetric)	mg/l	286.0	28.0
2.	BOD (Winkler 's method).....	mg/l	190.0	25.0
	B – MPN/100ml			
i.	Confirmative	MPN/100ml	7000000	900

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail itrc@sancharnet.in

NS = Not Specified.

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

14

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC NABL

By hand.

ITRC/RPBD-7/2003
Dated: 26/8/2003

To
Project Manager
Office of the General Manager
[illegible]ti Pollution Control Unit II
[illegible] Nigam Lucknow

Sub :	Analysis Report of	:	Influent / Effluent Samples
	Report No.	:	TS-363(I to II)
	Signed by	:	Dr. Kr .P.Singh
	Your reference No.	:	3008/SW-20/412 dated 22/7/2003
	Sample Collected on	:	August 4 -5, 2003 by ITRC Staff
	Sample condition	:	Unsealed
	Source of sampling	:	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. STP Inlet Sample	TS-363(I)
2. STP Outlet Sample	TS-363II)

Kindly acknowledge the receipt of the report.

Encl: As above

Yours faithfully

(V.K. Jain) 26/8/2003
Technical Officer
RPBD Division

15

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. **Sample Registry No.** : **TS-363 (I &II)**
2. **Nature of Sample & Location:** **STP Sample, Inlet (I) &Outlet (II)** **Date: August 25, 2003**
3. **Sample Collected by** : **ITRC Staff**
4. **Sample Collected on** : **Aug 4 & 5, 2003**
5. **Methods of Analysis** : **As per APHA/AWWA;20th Ed.(1998)**

Sl. No.	Parameters/Tests		RESULT	
			I	II
	A - Physico-Chemical			
1.	Suspended Solids(Gravimetric)	mg/l	276.0	26.0
2.	BOD (Winkler 's method).....	mg/l	180.0	22.5
	B – MPN/100ml			
i.	Confirmative	MPN/100ml	24,00000000	700

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail itrc@sancharnet.in

NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

16

ACTION TAKEN BY UPPCB TO CONTROL THE POLLUTION IN REVER GOMTI, LUCKNOW.

River Gomti originates from District Pilibhit and it passes through various Districts-Shahjahnpur, Sitapur, Lucknow Barabanki, Sultanpur, Jaunpur and Varanasi before finally meeting River Ganga in District Gazipur. It carries the domestice & industrial effluent from the cities situated on its Bank and through its tributaries. Lucknow City alone contributes approx 385 MLD doestice sewage through 26 Nalah discharging the sewage in it.

In order to control the water pollution of River Gomti, U.P.Jal Nigam in Ist Phase, tapped 4 Nos Nalah namely Nagaria, Gaughat, Sarkata & Pata and diverted this stream to sewage treatment plant of 42 MLD capacity at Daulatganj. This STP has gone operation w.e.f 25.12.2002. Combined flow of these nalahs is far more

than the installed capacity of STP, hence substantial quantity of sewage goes untreated into River Gomti

Second phase of the plan envisages the diversion of other Nalahs and to setting up of STP of suitable capacity at village Kakraha.

Continous River quality monitaring is also carried out by UPPCB at upstream of Lucknow at Gaughat of Gomti River, Monitoring reports provides suitable information and data base for the control of poblution in River Gomti.

Besides, domestice sewage, a no of Industries also directly or indirectly discharge their effulents into River Gomti. UPPCB has ensured that all these Industries must install Effulent treatment plant so as to treat the effulent as per the norms prescribed by the Board. UPPCB has also got 3 Industries to achieve ZERO DISCHARGE, the details of these Industries are as follows:-

Total Nos. of Industries = 19

1. Distilleries-3
2. Sugar Mills- 5
3. Paper Mills-01
4. Dairy -02
5. Engineering Unit-02
6. Chemical Industry-01
7. Vanas Pati -01
8. Textiles -03
9. Yeast -01.

Status of Pollution Control

Industries having ETP -19

2. Industries achieving the -1 9 norms.

3. Industries which have nor been -03 permitted the discharge/ Zero discharge.

ब अदालत श्रीमान् Hon'ble High court Judicature at Allahabad Bench Lucknow महोदय

(वादी अपीलान्ट)
श्री .....
प्रतिवादी (रेस्पाडेन्ट)

वक

Sewage Treatment Plant
Through Narendra Singh

(वादी अपीलान्ट)

बनाम

State of U.P. & Lucknow Jal Sansthan LKo (प्रतिवादी रेस्पाडेन्ट)

नं. मुकद्दमा 4436/MB सन् 2003 पेशी की ता० 19 ई०

ऊपर लिखे मुकद्दमा में अपनी ओर से श्री U. P. Singh R/o 6/164

Vineet Kumar Gonka/ Malay Mukherjee वकील महोदय एडवोकेट

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जवाबदेही व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलहनामा व इकबाल दावा तथा अपील निगरानी हमारी ओर से हमारी या अपने हस्ताक्षर से दाखिल करें और तसदीक करें मुकद्दमा उठावें या कोई रुपया जमा करें या हमारी विपक्षी (फरीकसानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवें या पंच नियुक्त करें - वकील महोदय द्वारा को गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगा मैं यह भी स्वीकार करता हूं कि हर पेशी पर स्वयं या किसी परोकार को भेजता रहूंगा अगर मुकद्दमा अदम पैरवी में एक तरफा मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी मेरे वकील पर नहीं होगी इसलिये यह वकालतनामा लिख दिया प्रमाण रहे और समय पर काम आवे।

नाम अदालत ....
मुकद्दमा नं० ....
नाम फरीकैन ....

हस्ताक्षर ROL O.P.No-5

साक्षी (गवाह) ..... (गवाह) .....

दिनांक ..... महीना ..... सन् ई० १९

स्वीकृत Accepted M.P.S. Advocate 29/9/2003

Hon'ble Judge (P.I.L.)

This application by one Sri Narendra Kumar , R/O B-747, Sector-C, Mahanagar, Lucknow, U.P. , has been received from the P.I.L. Cell, Allahabad.

I have gone through its contents. The applicant has drawn attention towards a news item published in a news paper 'THE TIMES OF INDIA' Lucknow dated 28.2.2003, (enclosed herewith) in which it has been mentioned that inspite of installing Sewage Treatment Plant (STP), the dirty water is flowing in the Gomti River which has polluted more the river Gomti. Before it this programme has been a total failure under Ganga Action Plan at Varanasi. and now it is being introduced at Lucknow. It is only the misuse of Government money. It is notable that till the 27 major drains will flow into Gomti, which are in full swing, the plan of cleaning the Gomti at one or two sump stations will not be fruitful. Gomti is not much better than the dirty drain. This pollution is highly affecting the health of citizens of Lucknow and other living creatures of the Gomti river.

PTO-2

21

The applicant has made allegations regarding the environmental pollution problem relating health hazards.

May if approved, a report be called from Managing Director, Jal Nigam, Lucknow, U.P.!

16.8.2003.

Dated OFFICER-ON-SPECIAL-DUTY

Put up before the Bench concerned.

23.8.2003.

D.R.(J)

23.8.03

ब अदालत श्रीमान मा० उच्च न्यायालय महोदय 22

(वादी) अपीलान्ट
प्रतिवादी (रेस्पान्डेन्ट) श्री ... का **वकालतनामा**

W.P. No. 4436 (M/B) of 2003
PIL

सीवेज ट्रीटमेंट प्लांट सरवन्ट

वादी (अपीलांट)

बनाम

रेल मंत्रालय मु० वी० रा० व अन्य

प्रतिवादी (रेस्पांडेन्ट)

नं० मुकद्दमा 4436 (M/B) सन् 2003 पेशी की तारीख १९ ई०

ऊपर मुकद्दमा में अपनी ओर से श्री ... एडवोकेट/वकील महोदय

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं कि इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जबाब दे व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलहानामा या इकबाल दावा तथा अपील व निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिल करें और तसदीक करें या मुकद्दमा उठावें या कोई रुपया जमा करें या हमारी विपक्षी (फरीकसानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखत) रसीद से लेवे या पंच नियुक्त कर वकील महोदय द्वारा की गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगी इसलिए यह वकालतनामा लिख दिया किया कि प्रमाण रहे और समय पर काम आवे।

हस्ताक्षर ...

Accepted Mandavi Adv.

साक्षी (गवाह) ... साक्षी (गवाह) ...

वकालत ... नं० मुकदमा ... नाम फरीकैन ... बनाम

23

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No. 4436/MB/2003

HIGH COURT ALLAHABAD 2003 AFFIDAVIT 0203614

COURT FEE S.P. SINGH INDIA TEN RUPEES

Sewage Treatment Plant Through Narendra Kumar

.....Petitioner

Versus

State of U.P.

..... Opposite Parties

Affidavit

I, K.K. Sharma, aged about 55 years, son of Sri (Late) M.R. Sharma presently posted as chief Environmental Officer in U.P. Pollution Control Board, PICUP Bhawan, Vidhuti Khand, Gomti Nagar, Lucknow do hereby solemnly affirm and state on oath as under:-

1. That the deponent is the Chief Environmental Officer in the U.P. Pollution Control Board, Lucknow (Here-inafter referred to as 'Board') and has been authorized to file the present counter affidavit and to swear affidavit on behalf of the U.P. Pollution Control Board.

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD 19/8/03

2. That the Board is a State Board Constituted under section-4(1) of the Water (Prevention and control of Pollution) Act-1947 (here-in-after referred to as 'Water Act') and Air(Prevention and Control of Pollution)Act,1981(here-in-after referred to as 'Air Act')

3. That the deponent has read over the contents of the petition and has fully understood the same.

4. That the River Gomti flows through Lucknow and divides it into two-parts viz. Cis-Gomti & Trans Gomti Main cause of pollution in river Gomti is discharge of untreated sewage. At present only

42 MLD sewage in being treated through sewage treatment plant and the rest of the sewage is being discharged into river in untreated state.

The industries situated upstream of Lucknow and within Lucknow have installed complete ETP and they are discharging their treated effluent in to river Gomti which is complying the Board's standard.

5. That the following industries are situated upstream of Lucknow in the districts Sitapur, Lakhimpur Kheri, Hardoi and that situated in Lucknow:

1. M/s Mohan Meakins Ltd., Daliganj, Lucknow.
2. M/s Hindustan Aeronautics Ltd., Lucknow.
3. M/s Lucknow Producers Co-operative Milk Union Ltd., Jopling Road, Lucknow.
4. M/s Everady Industries Ltd. Aishbagh, Lucknow.
5. M/s Gyan Security Press Ltd., (Dairy Unit) Sitapur Road, Lucknow.
6. M/s Oudh Sugar Mill Ltd., (Sugar Unit), Sitapur.
7. M/s Oudh Sugar Mills Ltd., (Distillery Unit), Sitapur.
8. M/s Ramgarh Chini Mills Ltd., Ramgarh, Sitapur.
9. M/s J.B. Daruka Paper Mills Ltd., Sitapur.
10. M/s Madhu India Ltd., Sitapur.
11. M/s Kamlapur Sugar & Industries Ltd., Kamlapur, Sitapur.
12. M/s Bajaj Hindustan Ltd., (Sugar Unit), Lakhimpur Kheri.
13. M/s Bajaj Hindustan Ltd., (Distillery Unit), Lakhimpur Kheri.
14. M/s Saif Yeast Co. Ltd., Hardoi.
15. M/s Ghaghra Sugar Mills Ltd., Lakhimpur Kheri.

COMMISSIONER OR OATHS HIGH COURT, ALLAHABAD 31/9/03

6. That all these industries have installed Effluent Treatment Plants (E.T.P.) and are regularly inspected by U.P. Pollution Control Board. Out of these 15 industries discharging effluent into river Gomti, 3 are Distillery Units, 5 Sugar Units, 2 Dairy Units, 2 Engineering/ Electroplating Units, 1 Paper Unit, 1 Dari manufacturing Unit and 1 Bakers Yeast manufacturing Units.

7. That the effluent from industries mentioned at s.nos. 1,7,13 & 14 is highly polluting, therefore these industries have installed Biogas Recovery Plant alongwith Secondary Effluent Treatment Plant. Effluent of other industries are moderate polluting in nature. Complete Effluent Treatment Plants have been installed in these industries also.

8. That to monitor the operation by ETP, industries have been directed to install separate energy sub-meters exclusively for ETP so that duration of operation of ETP can be co-related with the electricity consumption.

9. That view of sensitivity of river Gomti due to water intake at Gau Ghat situated up stream of Lucknow, Board has directed some of the highly polluting industries such as distilleries paper and Yeast manufacturing units to use their effluent after primary treatment for biocomposting or to store the effluent/ use for irrigation after complete treatment and achieve Zero discharge condition. This strategy adopted by the Board had been very successful in maintaining the quality of river Gomti. Units mentioned at Sl. No. 7,9 & 13 above have implemented the Bio Fertilizer process for utilizing primarily treated effluent, whereas unit mentioned at Sl. No. 14 has provided adequate storage capacity for storing of treated effluent.

Lucknow

Dt. 18.09.2003

Deponent

COMM. S. IONER FOR OATHS HIGH COURT, ALLAHABAD

Verification

I, the deponent above named do hereby verify that the contents of paras 1 to 9 of the affidavit are belived by me to be true on the basis of legal advice and those of contents of para 2-7 are believed by me to be true on the basis of record. No part of this affidavit is false and nothing material has been concealed. So help me God.

Lucknow

Dt. 18.09.2003

Deponent

I, identify the deponent who has signed before me. personally known.

Advocate

Solemnly affirm before me on 18 .09.2003 at 10.00 a.m./~~p.m.~~ by the deponent Sri K.K. Sharma, who has been identified by Sri S.P. Singh Advocate, High Court, Lucknow Bench. I have satisfied my self by examining the deponent that he understands the contents of the affidavit which has been read and explained to him by me.

Oath Commissioner

18/9/03

K. K. SINCH
Advocate
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow.
No.....02.03.6441
Date: 18-9-2003

COMMISSIONER FOR OATHS
HIGH COURT, ALLAHABAD
18/9/03

In the Hon'ble High Court of Judicature at Allahabad
Lucknow Bench Lucknow

S.K.Y. IP.L
12-9-03

NOTICE

WP No 4436/2003

Sewage Treatment Plant through Narendra Kumar — Petitioner

Vs

State of UP — opp party.

To
The Principal Secretary
Urban Development
Govt of UP
Lucknow

Urgent/Today

No - 3342 Dt 15-9-03

The aforesaid petitioner has filed a petition before this court as a letter petition before this court

On perusal of the record and hearing the parties the Hon'ble Court have been pleased to pass an order on 2/9/03 (copy enclosed) directing there in that the Principal Secretary Urban Govt of UP shall ~~do~~ appear in person on 18.9.03 to assist the court in the matter noted above. The case is fixed before the court on ~~on~~ 18.9.03 at 10.15 Am sharp.

you are hereafter directed to appear before this court on 18.9.03 at 10.15 Am sharp.

Given under my hand and seal of the court this 11th day of September 2003.

Dated 11.9.03
Lucknow.

Deputy Registrar
11.9.03

Encl - Copy of court's order dated 2.9.03.

Prepared 12.9.03.

In the Hon'ble High Court of Judicature at Allahabad Lucknow Bench Lucknow

28

S.U.-V/P-2

12-9-03

NOTICE

WP No. 4436/03

Sewage Treatment Plant through Narendra Kumar ——— Petitioner

Vs

State of UP ——— Opp. party

To The Mukhya Nagar Adhikari
Nagar Nigam Lucknow
No. 3343 Lucknow Dt. 15-9-03

The aforesaid petitioner has filed a petition before this court as a letter petition before this court.

On perusal of the record and hearing the parties the Hon'ble court have been pleased to pass an order on 2-9-03 (Copy enclosed) directing therein that the Mukhya Nagar Adhikari Nagar Nigam Lucknow shall appear in person on 18-9-03 to assist the court in the matter noted above. The case is fixed before the court on 18-9-03 at 10:15 A.M.

You are hereforth directed to appear before this court on 18-9-03 at 10:15 A.M. sharp.

Given under my hand and the seal of the court this 11th day of September 03.

Dated 11-9-03
Lko

Deputy Registrar
11-9-03

Encl- Copy of order dated 2-9-03.

In the Hon'ble High Court of Judicature
at Allahabad
Lucknow Bench Lucknow

S.Kay/P.L
12-9-03
29

NOTICE

4436/03(L)

Sewage treatment plant Hyde Mahendra Kumar

Versus

Opp party

The Chief Engineer
Pollution Control Board
Lucknow No.-3344 Dt 15-9-03

The above said petitioner has filed a petition before this court as a letter Petition before this court.

On perusal of the record and hearing the parties the Hon'ble court have been pleased to pass an order on 2/9/03 (copy enclosed) directing therein ~~on 2-9-03 (copy enclosed) directing~~ that the chief Engineer Pollution Control Board Lucknow shall appear in Person on 18-9-03 to assist the court in the matter mentioned above. The case is fixed before the court on 18-9-03 at 10:15 Am sharp.

You are hereby directed to appear before this court on 18-9-03 at 10:15 Am sharp.

Given under my hand and the seal of the court this 11th day of September 2003

Dated 11-9-03
Lko

Sd/-
11-9-03
Deputy Registrar

Encl- copy of the order dated 2-9-03

11/9/03

In the Hon'ble Court of Judicature at Allahabad

Lucknow Bench Lucknow

S.K.Y/P.L
12-9-03

NOTICE WP No 4436/03

Sewage Treatment plant thro Narendra Kum

Sanjay VS ——— Opp party

To the Chief Engineer
Jal Sansthan
Lucknow No-3345 Dt 15-9-03

The above said petition has filed a petition before this court as a letter petition before this court

On perusal of the record and hearing the parties the hon'ble court have been pleased to pass an order on 2-9-03 (copy enclosed) directing therein that the Chief Engineer Jal Sansthan Lucknow shall appear in person on 18-9-03 to assist the court in the matter noted above. The case is fixed before the court on 18-9-03 at 10'15 Am Sharp.

You are therefore directed to appear before this court on 18-9-03 at 10'15 Am Sharp.

Given under my hand and the seal of the court this 11th day of September 2003

Dated 11-9-03

11.9.03

Deputy Registrar

Encl- Copy of court order dated 2-9-03

In the Hon'ble Court of Judicature at Allahabad
Lucknow Bench Lucknow 31

NOTICE Writ No 4436/03(B)

Sewage Treatment Plant Thapar Nagar Hasanganj Ram
Petitioner
Vs
State of UP — opp. party.

The Chief Engineer
Jal Nigam (Lucknow Zone)
Lucknow. No 3346 Dt 15-9-03

S.U.4/P.L
12-9-03

The aforesaid petitioner has filed a petition before this Court as a letter petition before this Court.

On perusal of the record and hearing the parts the Hon'ble Court have been pleased to pass an order on 2.9.03 (copy enclosed) directing therein that the Chief Engineer Jal Nigam shall appear in person on 18-9-03 to assist the Court in the matter noted above; the case is fixed before the Court on 18-9-03 at 10.15 A.M. sharp. You are hereby directed to appear before this Court on 18.9.03 at 10.15 A.M. sharp.

Given under my hand and the seal of the Court this 11th day of September 2003

Dated 11-9-03

Deputy Registrar

Encl copy of the order dated 2-9-03

11-9-03

वकालतनाता

32

हाईकोर्ट आफ जूडीकेचर ऐट इलाहाबाद लखनऊ खण्डपीठ लखनऊ

इलाहाबाद

रिट/अपील/निगरानी संख्या 44560/2003 सन २००३ जि० लखनऊ वादी/प्रतिवादि

Sewage Treatment Plant Thru Narendra Kumar अपीलाण्ट

बनाम

U.P. State

वादी/प्रतिवादी

रेस्पान्डेन्ट

मैं/हम कि Shashi Prakash Singh Advocate
Chamber No 2 High Court Lucknow

उपरोक्त प्रकरण में मैं/हम अपनी ओर के पक्ष में समर्थन हेतु

शशि प्रकाश सिंह

एडवोकेट

२/२२, त्रिवेणीनगर, लखनऊ

उ०प्र० बार काउंसिल पंजीकृत संख्या : ६६६ सन् १९७८

को अपना अभिभाषक वकील नियुक्त करता हूँ/करते हैं और यह स्वीकार करता हूँ/करते हैं कि उक्त सज्जन हमारी ओर से (बयान तहरीर) वाद स्वीकार पत्र, विवाद-पत्र, पुनरावलोकन एवं पुर्ननिर्णय (सुलहनामा) प्रर्वतन-पत्र (दरख्वास्त इजरा) प्रतिलिपियाँ अपने हस्ताक्षर करके करें और आवश्यक सवाल जवाब करें हमारी ओर से किसी को मध्यस्थ समर्थन करें, तथा तस्दीक करें, तथा सुलहनामा दाखिल कर तथा उसके सम्बन्ध में प्रार्थना पत्र दाखिल करके उसका समर्थन करें, अर्थात प्रकरण से सम्बन्ध रखने वाली कुल कार्यवाही डिग्री से भरपाई होने के समय तक स्वतः या संयुक्त करें, आवश्यकता होने पर किसी अन्य वकील महोदय को वकील करें। अर्जी दावा बयान तहरीर या मुकदमें से सम्बन्धित कोई कागज पर मेरी ओर से हस्ताक्षर करने का अधिकार देता हूँ और नियुक्त करता हूँ।

उक्त सभी कार्यवाही उक्त सज्जन करेंगे प्रत्येक दशा में अपने किये कि भांति हमको/मुझको सर्वथा स्वीकार होगी। अतः अभिभाषक-पत्र लिख दिया कि प्रमाण रूप से समय पर काम आये।

तारीख 17 माह 9 सन - २००3

17/9/03

अभिभाषक-पत्र स्वीकृत है।

एडवोकेट

6.07.20
at 3:30 PM

35

COURT FEE INDIA FIVE RUPEES

Vakalatnama

In the High Court of Judicature at Allahabad

Sitting At Lucknow

PIL / M/13 / Letter Petition

Sewage Treatment Plant

VERSUS

State of U.P. & Ors

WP. No. 4436 (M/B) of 2003

I/We the undersigned do here by nominate and appoint Shri ..... and Shri KAMLESH SINGH Adv. / Member AWADH BAR ASS. H.C. Lko Advocate to be counsel in the above matter and for me/us and on my/our behalf to appear plead act and answer in the above Court or any appellate Court or any Court to which the business is transfer in the above matter and to sign and file petitions, statements accounts exhibits compromises or other documents what so ever. in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions etc, and to apply for issue of summoi and other writs or subpoena and to apply for and get issued any arrest, attachment or order execution warrant or order and to conduct any proceeding that may ise thereout and to apply for and receive payment of any or all sums or submit he above matter to arbitration

provided, however, that if any part of the Advocate's fee remains unpaid before the first hearing of the case or any hearing of the case by fixed beyond the limits of the town then and in such an event my/our said advocate shall not be bound to appear before the court and if my/our said advocate deth appear in the said case he shall be entitled to an outstation fee and other expenses or travelling lodigng, etc provided ALSO that if the case be dismissed by default. or if be procee ded ex-parte, the said advocate (s) shall not be held responsible for the same And all whatever my/our said advocate (s) shall lawfully do. I do here by agree to and shall in future ratify and confirm.

ACCEPTED

(KAMLESH SINGH Advocate)
Vice Chairman-II
1. ..... Advocate

2. 2/17 GM. Lko Advocate

9935798900
102-8889

Signature of Client .....

(K.K. Sharma)
R.O. Lko
U.P. P.C. Board

35

34

THE HON'BLE HIGH COURT OF JUDIC[redacted]AHABAD

SITTING AT L[redacted]JCKN[redacted]

W.P. No 4436(MB) of 2003

Shri Narendra Kumar .....PETITIONER

VERSUS

State of Uttar Pradesh and others .....RESPONDENTS

COUNTER AFFIDAVIT

INDEX

No	Description	Page
1	Counter Affidavit	01-20
2	**Annexure no CA–1**: Copy of evaluation report of GAP conducted by Ministry of Environment and Forests GOI during April 1995.	21-50
3	**Annexure no CA–2** : Copy of report dated 09-05-95 from Sri R.H. Siddiqui, the Expert from Aligarh University regarding issues raised by Prof. Veer Bhada Mishra.	51-53
4	**Annexure no CA–3**: Copy of performance evaluation of Dinapur STP at Varanasi during June 1996 by NEERI Nagpur.	54-71
5	**Annexure no CA –4** : Copy of performance evaluation report of STP's at Varanasi prepared by CPCB during May 2001 under directions of Hon'ble Supreme Court Of India in WP(C) no 3727/1985.	72-83
	Annexure no CA–5: Copy of yearly water quality monitoring evaluation report for 1986 to 2002.	84
	Annexure no CA–6: Copy of Hon'ble Supreme Court Of India order dt 10.04.2003 under SLP no 16935/98.	85-95
	Annexure no CA –7 : Test results from ITRC Luknow.	96-100
9	**Annexure no CA–8**: Test reports as done by UP Jal Nigam.	101-105

35

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD SITTING AT LUCKNOW

W.P No. 4436(MB) of 2003

Shri Narendra Kumar ..... Petitioner

VERSUS

State of Uttar Pradesh & others ..... Respondents

COUNTER AFFIDAVIT

I, Santosh Kumar Dwivedi, aged about 51 years s/o late Shri N.D. Dwivedi, presently posted as Special Secretary, Nagar Vikas Vibhag, Government of Uttar Pradesh, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as Special Secretary, Nagar Vikas Vibhag, Government of U.P. Lucknow and is competent to file this counter affidavit on behalf of the opposite parties and as such is well conversant with the facts of the case deposed to hereunder.

2 That the deponent has read over the contents of the letter petition with its annexures and has fully understood the contents thereof.

3 That the Hon'ble Court vide its order dated 02-09-2003 has directed that an affidavit be filed by the concerned departments meeting the allegations made in the letter petition detailing the whole process and the manner in which cleaning of river Gomti is being undertaken. In compliance of the said direction, the deponent is filing the

affidavit on belhalf of Department of Urban Development, who is the Nodal Department for the Ganga Action Plan Project in the state of Uttar Pradesh.

(A) That in the very beginning the deponent craves leave of the Hon'ble Court to point out that pollution of the river water at present is broadly of the two categories. The first category is termed as Industrial Waste, which, contains various chemicals, heavy metals etc. The second category is termed as Municipal/Domestic waste which contains mainly organic and inorganic impurities. The organic impurities in turn give birth to Bacteria, Fecal Coliform, which are injurious to the health and human life. That the Ganga Action Plan in question is meant to tackle the second type of pollution namely the domestic/municipal waste. So far as the first pollutant, i.e., Industrial Waste is concerned, this can be taken care of only by the concerned industries installing their own treatment plants and treating the affluent to the desired level as provided under the Environment Act. It is the duty of the Polution control Board under the Environment Act to get this part implemented and to force the industries which are creating pollutants.

However, sometimes, general public and even the journalists and intellectuals who do not have proper level of information on treatment of polluted water do not distinguish between the two wastes and are often criticizing the Ganga Action Plan itself for not having been able to completely treat the water, in which they include treatment of chemical wastes also.

4 That it is most respectfully submitted that the letter petition itself contains general and vague allegations. The letter itself relies upon the contents of several newspapers clippings enclosed alongwith the letter. The deponent has tried to find out the grievances raised in the said letter petition as well as in the press clippings in order to make submissions before the Hon'ble Court. The deponent understands that following are the main grievances/allegations raised in the letter petition.

a) Untreated effluent is being discharged, despite the setting up of Sewage Treatment Plant (STP) at Lucknow. It shows that there is no reduction in pollution even after STP.

b) Ganga Action Plan (GAP) at Varanasi, which was also based on STP has been a failure. Gomti Action Plan is also based on same strategy. This will result in total wastage of funds, as no benefit will occur out of this plant. STP's have proved to be a failed technology.

c) STP on one or two drains will not help, when 27 drains pour sewage into Gomti.

d) River pollution continues to be a no priority item for state Govt.

e) Discharge from STP (Lucknow) looks like plain sewage. It is not designed to take full load of the 4 nalas, it was supposed to treat.

f) Even Minister, during his inspection, had found the quality of treatment to be unsatisfactory. Even lab was not there to test the treated effluent.

5 That before giving parawise reply to the contents of the writ petition the deponent craves leave of the Hon'ble Court to place certain background facts on record for a proper appreciation of the controversy involved as under.

BACKGROUND FACTS

6 That in February 1985, Govt. of India constituted the Central Ganga Authority with the objective to initiate actions to prevent pollution of Ganga under the scheme named Ganga Action Plan (GAP). The objective of the Ganga Action Plan (GAP) areas under-

(i) Pollution abatement to improve the water quality by:

- Interception and Diversion of domestic sewage
- Treatment of sewage with the objective to make it innocuous for disposal in the environment and to effect resource recovery where feasible.
- Prevent toxic wastes from identified grossly polluting units entering into the river.

COMMISSIONER FOR OATHS
High Court Allahabad
10-4-03

- Control of non-point pollution from human defecation, throwing of unburnt and half burnt bodies and agricultural runoff.

(ii) To conserve the bio diversity of the river and have an integrated river basin management approach.

(iii) To undertake research in consonance with the above objectives.

(iv) To gain experience for taking up similar action plans in grossly polluted stretches of other rivers.

6.1 In order to frame suitable schemes to achieve the above objectives, schemes were framed, which could address the problem and result in the improvement of water quality. Various schemes were categorized asunder -

(A) Core Sector Schemes :

(i) Interception and diversion of domestic waste water including construction and rehabilitation of intercepting sewers and pump houses (I&D).

(ii) Construction of new Sewage Treatment Plants or renovation or augmentation of existing plants with emphasis on resource recovery (STP).

(B) Non-Core Sector Schemes :

(i) Low Cost Sanitation (LCS)

(ii) Installation of crematoria (CRE)

(iii) River Front Development (RFD)

(iv) Miscellaneous, such as water quality monitoring, research programmes, management of waste from grossly polluting industries etc. (MISC)

6.2 During 1985, it was decided to start the River Pollution Abatement Works in 25 towns situated in the states of Uttar Pradesh (including Uttranchal), Bihar and West Bengal having a population of more than one lac situated along river Ganga. In Uttar Pradesh, 6 towns including Varanasi were included in the programme. Here it is worth to mention that in the first instance, only part quantity of the raw sewage, which was being discharged into the river untreated, has been diverted and treated up to prescribed standards and in the

subsequent phases the quality of treated effluent will be further improved by adding additional quality parameters such as reduction of faecal coliform to the desired level. Accordingly, the parameters adopted for the quality of treated effluent in phase-I were (i) Total suspended solid (TSS) and (ii) Bio-Chemical Oxidation Demand (BOD), as decided by National River Conservation Directorate under Ministry of Environment & Forest (MoEF) GOI. The treatment plants installed in GAP Phase-I are meeting the norms for which they were designed. Fecal coliform although was not included in the parameters, but it is also being treated partially.

6.3 The project of River Pollution Abatement Works in the country has been formulated by National River Conservation Directorate (NRCD) under Ministry of Environment & Forests, GOI. In Uttar Pradesh the nodal department for implementation of this project is Urban Development Department and the main executing agency is U P Jal Nigam.

6.4 After the success of the programme in 25 towns of three states, at present the programme has been extended in 16 states along 27 rivers in about 150 towns. Being a project of national importance at GOI level, it is monitored through several committees including a committee of National River Conservation Authority headed by Hon'ble Prime Minister of India.

6.5 At present, in Uttar Pradesh, under Ganga Action Plan Phase-II (GAP-II) the works of River Pollution Abatement works are under implementation in 23 towns of river Ganga, Gomti and Yamuna. At State Govt. level Chief Secretary of Uttar Pradesh is monitoring the programme through a committee of Principal Secretaries / Secretaries from Finance, Planning, Urban Development, Irrigation, Power, Industrial Development, Housing and Environment departments.

6.6 On account of successful implementation of the programme, there is a continuous demand for adding additional towns through various PILs in Hon'ble Supreme Court Of India. Besides this, for inclusion of various towns, which are yet not included in the programme, various public representatives refer to include the towns.

6.7 However, a programme of such a magnitude which envisages to cover the entire stretch of Ganga right from Gomukh to Indian Ocean (Ganga Sagar) including its various tributaries requires huge financial resources and co-operation of thousands of industries, the Local Bodies and the people of the country particularly residing near the banks of the rivers, which, further requires a change of attitude and traditional habits of the people of dumping everything into the Ganga including plastics. India being a developing country and because of urgent demands on the exchequer, has not been able to provide the entire sum at one go either at the level of Central Government or at State Government level. But realizing the vital importance of providing clean and usable river water, both the Central Government and the State Governments are trying to raise funds gradually from their limited resources. It may be relevant to point out that the vast funds are required not only to make huge capital investment for the River Pollution Abatement Project but recurring maintenance cost is also to be taken care of. Above all, such programmes cannot be completed within limited time frame and even the highly developed countries have taken many years to cover only one river in their countries.

That the masses are largely not well informed about the complicity of the project, the intricacies of the programme and the amount of funds required. Furthermore, as the programme is in a beginning stage and teething problems are being faced everywhere, where the projects relating to the programme are being implemented. Sometimes, in-adequate and incorrect informations are being spread through the media. It may be relevant to point out that the Press Reports, which are the basis of this letter petition, are based on the reporting of the journalists who have never tried to enquire or obtain informations from the officers responsible for the implementation of the programme. Aware of the lack of their verification process, one of the journalist has however observed that he contacted an officer at a lower level who in turn has said that they have been advised by the Managing Director of the Jal Nigam not to go to the media. It appears that the facts in this regard have also been not stated in a proper perspective. There is a general Code of Conduct for the Government

41

Officers that only the Head of the Department and Officer authorized by him is competent to communicate with the media. However, the said journalist never spoke to the Competent Authority, i.e., the Managing Director of the Jal Nigam as has been admitted in the said press clippings itself.

6.8 That the deponent craves leave of the Hon'ble Court to refer to the minutes of its meeting held on 13-03-2001 of the National River Conservation Authority (NRCA) responsible for implementation of the programme through out the country under the chairmanship of the Prime minister of India. Para 2 of the minutes of the said meeting referred to the reply to such general criticism by the Hon'ble Minister of Environment & Forests, Government of India, who is also Vice Chairman of the said authority, is being reproduced hereunder for a ready reference of the Hon'ble Court.

" Welcoming the Prime Minister and other members of NRCA, the Minister of Environment & Forests (MEF) and Vice Chairman, NRCA gave an overview of the River Cleaning programme of the Ministry. He mentioned that this programme was started in 1985 with the launching of the Ganga Action iPlan (GAP) Phase-I. The programme now extends to the po-lluted stretches of 27 major rivers and covers works in 149 towns spread over 16 States. The present approved cost of the programme is Rs. 3080 crore. He mentioned that ***there has been a lot of criticism of the Ganga Action Plan and some call it a failure. He submitted that river cleaning programme are cost intensive and take time. Even a developed country like U.K. took more than 30 years to clean the river Thames which is only 1/10th of the size of the Ganga.*** *He further mentioned that with the completion of GAP Phase-I, a sewage treatment capacity of 835 million litres per day has been created and if this is maintained regularly by the States, we can prevent atleast this much pollution discharging into the river. He informed that in the recently concluded Mahakumbh at Allahabad, emergency works costing Rs. 5.5 crore were carried out and which helped in preventing the discharge of*

nearly 100 million litires per day of sewage upstream of the main Sangam area and provided a clean river for nearly 80 millions bathers".

6.9 That from the above it is clear that cleaning of river Ganga cannot be achieved in a single attempt and works will have to be taken up in phases. Govt. of India has to finance the program within the limited budgetary provisions throughout the country and as such the projects are to be executed in a phased manner.

7 That in the letter petition, the enclosed press clippings have criticized works of **Varanasi** town. The deponent, therefore seeks to place correct fact with regard to the implementation of the programmeat Varanasi which are as under.

(i) Varanasi town was included in GAP-I. In Varanasi town, 13 Core Sector Schemes (12 schemes financed by Govt. of India and 1 scheme financed by Govt. of UP) & 21 Non Core Sector Schemes were approved and implemented. Core Sector Schemes, pertaining to the interception, diversion and treatment of domestic sewage, were implemented by U.P.Jal Nigam, where as Non Core Sector Schemes were implemented by other agencies such as Nagar Maha Palika (Now Varanasi Nagar Nigam), Irrigation Department, Forest Department, Pollution control Board, Police, Railway Board and Varanasi Jal Sansthan.

(ii) During 1986, total sewage flow in Varanasi city was 147 MLD, out of which 122 MLD was flowing directly into the river Ganga and 25 MLD was flowing into the river Ganga through river Varuna. In Ganga Action Plan I (GAP I), Interception & diversion (I&D) facilities for 122 million liters per day (mld) and sewage Treatment facilities for 101.80 MLD were created by constructing three Sewage Treatment Plants. Presently in the year 2003 total flow of sewage in the city is about 260 MLD, out of which about 102 MLD (39%)is being treated and remaining about 158 MLD untreated sewage flows, polluting the river Ganga.

(iii) Out of the three treatment plants constructed in Phase I works, 2 STPs namely Dinapur 80 MLD capacity & Bhagwanpur 9.8 MLD capacity were constructed

through state govt. agency i.e. U P Jal Nigam. Both these plants are based upon "**Activated Sludge Process**" technology and the 3rd STP i.e. (DLW 12 mld is also based upon Activated Sludge Process technology) being situated in Railway premises was constructed through railway department.

(iv) For the balance quantity of untreated sewage, flowing into the river Ganga, works had been proposed under Ganga Action Plan II (GAP-II). Govt. of India (GoI) had accorded sanction amounting to Rs. 47.52 crores during 1995. In these proposals, it was proposed to create additional facilities for treatment of 60 mld domestic wastewater. But these works have been delayed by 7-8 years just because of alternative proposals submitted by a local NGO of Varanasi. To implement the proposals submitted by this NGO, a corporator of Varanasi Nagar Nigam, is still pursuing at every level.

(v) It is submitted that in a Writ Petition (21552/1997, Shri R. K. Jaiswal V/S State of U.P. and others), the Hon'ble High Court Allahabad had directed vide order dt. 24.03.98 and 31.03.98, for foolproof River Pollution Abatement Works at Varanasi. In compliance of these orders, a High Power Committee in the Chairmanship of Chief Secretary, Govt. of U.P, in its meeting dated 27.06.98, got prepared revised proposal for GAP-II works for Varanasi and a comprehensive PFR amounting to Rs. 236.28 Crore was submitted to GOI (NRCD) through State Govt. during March, 1999. Under this project, it has been proposed to strengthen the sewerage network of Varanasi City by laying about 65 km. sewers, to create additional facilities for complete Interception, Diversion, Treatment & Disposal of municipal sewage at five Sewage Treatment Plants at decentralized locations, construction & development of 5 nos new ghats, construction of Electric Crematorium and animal carcasses utilization cum incineration plant etc.

(vi) Some persons/NGO of Varanasi, under the name, Sankat Mochan Foundation, had also come out with alternative proposals than the one prepared by the U P Jal Nigam and approved by the Central Government. However, these persons/NGO have not been satisfied with the Ganga Action Plan and have been criticizing the same at all Public Forums and also through the media.

Many of the Media Reports appears to be based on the feedback given by the local NGO. It is submitted that the contentions/feedback/informations given by the said NGO or other persons criticizing the plan are factually incorrect and legally not tanable. The allegations being raised since last several years, had been investigated by several agencies and had not been found to be correct. The facts regarding this are as under -

(a) At present only a part of sewage flow (about 39%) is being treated as explained in para 7(ii) above. The remaining quantity of sewage is presently flowing untreated into river Ganga, for which GAP II works have been proposed. These works could not be started earlier because of the reasons explained in Para 7(iv)above.

(b) Prof. R.P.Mathur, University of Roorkee, Roorkee; Prof. K.J. Nath, Director All India Institute of Public Health and Hygiene, Calcutta; Prof. R.H. Siddiqui, Aligarh Muslim University, Aligarh and Prof. C. Venkobachar, Indian Institute of Technology, Kanpur jointly carried out evaluation of Ganga Action Plan and report was submitted in April, 1995. In the conclusion and recommendations of the report, the committee has mentioned that *"reduction of discharge of organic matter, a necessary first step in restoring the water quality has been achieved to a fair level"* and *"The Ganga action Plan as conceived and implemented is an appropriate programme for application to other river basins also"* (emphasis added). Copy of the relevant pages of this report is enclosed as **Annexure no CA -1**.

(c) Issues raised by the local NGO of Varanasi, were referred to Prof. R.H. Siddiqui for examination vide NRCD letter no. 16015/2/90-GPD dated 06.03.95 and 26.04.95. Report submitted by Prof. Siddiqui is enclosed as **Annexure no CA -2**. In this report Prof. Siddiqui has clearly mentioned that *"On an average 110 mld of raw sewage was diverted from Konya lifting station to Dinapur sewage treatment Plant for treatment. This flow is 40% more than the design capacity of the plant* (80 mld) . *The total flow treated at the other two plants, Bhagwanpur and DLW, during this period*

was about 20 mld. Professor Mishra's (Head of NGO) comment that the Dinapur plant can not take hydraulic load in excess of 40 mld is not based on correct information" (emphasis added)

(d) A joint exercise of flow measurement and evaluation of Dinapur STP at Varanasi was carried out in June 1996 by NEERI, UPJal Nigam & Sankat Mochan Foundation, Varanasi (the local NGO of Varanasi) and report was submitted by NEERI during August 1996. During the evaluation period, *the plant at Dinapur was overloaded hydraulically by 21.39%. The BOD and SS removal efficiency in the STP was in the range of 81.3-86.4% and 84.5-88.8% respectively.* Copy of the report is enclosed as **Annexure no CA -3**.

(e) In WP. (C) No. 3727 /1985, an order was passed on 28.03.2001 by Hon'ble Supreme Court to Central Pollution Control Board (here in after refered as CPCB) to examine and inspect the functioning of GAP works in different States. In compliance to these orders, the CPCB had submitted the report on 30.07.2001. The inspection of the two plants (80 mld at Dinapur and 9.8 mld at Bhagwanpur being maintained by U.P.Jal Nigam) was carried on 22/23, May, 2001. The relevant pages of the reports are enclosed as **Annexure no CA -4**. According to this report, *the 80 mld sewage treatment plant was found to be running on average 100.18 mld (25 % over loading above the installed design capacity of 80 mld) and even then the plant was found to comply with the prescribed norms for all parameters except total and faecal coliforms for which any provision do not exist.*

(vii) The quality of river water is being analysed regularly since inception of Ganga Action Plan in 1986. Inspite of the fact that only partial domestic wastewater had been intercepted and treated in selected towns, the quality of river water had improved. The latest water quality monitoring report for two parameters i.e. Dissolved Oxygen (Acceptable limit 5 mg/l or more) and Biochemical Oxygen demand (Acceptable limit less than 3 mg/l) is enclosed as **Annexure no CA -5.** This report indicates considerable improvement in quality of river water after implementation of GAP–I. It is hoped that after

implementation of GAP –II works, the quality of river water will further improve. Due to delay in implementation of GAP-II works at Varanasi, quality of river water is deteriorating continuously.

(viii) That the two proposals (discussed in para 7(iv),7(v)and7(vi)above) were finally discussed in a high level meeting held on 13.07.2001 in the Chairmanship of Secretary, Ministry of Environment & Forests, Govt. of India and it was concluded "*that the proposal of U.P.Jal Nigam is a more practical and feasible option*"(emphasis added). Aggrieved by this decision of the GOI, the corporator of Nagar Nigam Varanasi moved to Hon'ble Supreme Court of India under SLP(C) no.16935/1998 (NRCD v/s. state of UP and others) and initially obtained stay order against execution of sanctioned projects at Varanasi on 07.09.2001. On the request of NRCD, Govt. of U P and U P Jal Nigam. This order was got modified by Hon'ble Supreme Court on 22.04.2002. But based upon an application for clarification by the Varanasi Nagar Nigam corporator, on 23.09.2002 the UP Jal Nigam was again injuncted from going ahead with its Ganga Action Plan Project. The matter had been finally decided by Hon'ble Supreme Court of India on 10.04.2003 vacating all interim orders. Copy of the judjement & order of Hon'ble Supreme Court of India is enclosed as **Annexure no CA- 6**.

(ix) That after the orders of Hon'ble Supreme Court dt. 10.04.2003, State Govt. has started execution of sanctioned projects at Varanasi but again the corporator of Nagar Nigam Varanasi has moved to Hon'ble High Court Allahabad under writ petition no.21552/1997. Under this petition the corporator of Nagar Nigam Varanasi wants execution of the proposal submitted by a local NGO of Varanasi, even after the clear and transparent decision taken by Govt. of India in a high level meeting held on 13.07.2001, in the Chairmanship of Secretary Ministry of Environment and Forests Govt. of India, that the proposals submitted by the local NGO of Varanasi is not feasible. As asresult, the implementation of project for Ganga Action Plan Phase-II at Varanasi is being delayed continuously, although the state govt. is committed to implement the works at an earliest possible.

47

8. That it is most respectfully submitted that as regards **Lucknow** town, at present on both the sides of river Gomti there are 26 drains carrying municipal waste. Lucknow town was included in River Pollution Abatement Works under Gomti Action Plan of Ganga Action Plan Phase-II during 1993 and GOI accorded approval of Rs 50.29 crores. But for various reasons the major works could not be started earlier. In the mean time, scope of works and requirements increased considerably. As such during past few years, revised proposals were submitted to GOI. During year 2000, it was decided to identify the priority works, which could be executed within the available funds.

8.1 The water supply source for Lucknow town, is river Gomti. Nalas namely Nagaria, Gaughat, Sarkata and Pata are discharging the sullage/sewage into River Gomti near-by the water supply intake point at Gaughat. As such it was essential to accord priority to protect the water supply source. Therefore, Interception and Diversion works for these four nalas, including construction of Sewage Treatment Plant for the discharges coming from these nalas were identified as priority works.

8.2 The Nagaria nala discharges in Gomti River, just upstream of Gaughat water works intake point. It carries about 3 mld sullage/sewage along with about 7 mld back wash water coming from Balaganj water works. This back wash water does not contain the pollution load of sewage, but it contains mainly heavy silt load.

8.3 Gaughat Nala, which carries about 2 mld sullage/sewage had been diverted to Sarkata Nala. The combined discharge of Gaughat and Sarkata Nala is about 29 mld.

8.4 The sullage/sewage discharge of Pata Nala is about 17 mld. To utilize the capacity of existing sewerage system, it was proposed that out of 17 mld discharge, about 10 mld sewage shall be carried through existing sewer line to down stream of the town and the remaining sewage will be pumped to the sewage treatment plant constructed at Daulatganj for treatment.

8.5 On the above basis, the total required capacity of STP at Daulatganj was proposed to be 50 mld for the needs of year 2008. But, NRCD was of the opinion that back wash water from Balaganj Water Works is not the sullage/sewage, therefore this

should not be considered for treatment at STP. As such the Daulatganj STP for a capacity of 42 mld was finalized. The details of two proposals are as under-

Sl No.	Name of Nala	Capacity of STP as per original proposal (MLD)	Capacity of STP as finalized (MLD) for 2008
1	Nagaria Nala	12	2.80
2	Gaughat+Sarkata Nala	28	28.40
3	Pata Nala	10	9.72
	Total	**50**	40.92 Say **42**

It is also to put on record that there is a provision for enhancement of capacity of STP as per future needs.

8.6 After the finalisation of STP capacity, in which back wash water from Balaganj water works was excluded, another project for disposal of the back wash water, amounting to Rs. 69 lacs has been prepared and is under consideration for funding at State Govt. level.

8.7 At present all the discharge from Nagaria Nala (about 10 mld), Gaughat and Sarkata Nala (about 29 mld) and part flow of Pata Nala (about 3 mld) is being pumped to 42 mld STP constructed at Daulatganj. As such the remaining 4 mld (7mld - 3mld) sullage/sewage from Pata Nala is discharging into Gomti River temporarily.

8.8 On implementation of project amounting to Rs.69 lacs for disposal of backwash water from Balaganj Water Works, the waste water from Nagaria nala being pumped to STP temporarily, will reduce and then the 4 mld sewage at Pata Nala being discharged to the Gomti River temporarily, shall be pumped to 42 mld STP constructed at Daulateganj.

8.9 On implementation of project amounting to Rs.69 lacs for disposal of backwash water from Balaganj Water Works, 3 mld domestic waste from Nagaria Nala, 29 mld from Gaughat and Sarkata combined and 7 mld from Pata Nala (total 39 mld) will be safely treated at 42 mld capacity STP at Daulatganj.

8.10 The Sewage Treatment Plant of 42 mld capacity was commissioned during last week of Dec.2002. The plant has now been stabilized for the biological activities and is functioning smoothly. This plant had been constructed on a latest available technology

i.e. **Fludized Aerobic Bed (FAB) technology**. Under this technology, besides the reduction of suspended solids and Bio-Chemical Oxygen Demand (BOD), bacteriological fecal coliform pollution is also controlled. The prescribed parameter for the treated effluent to be discharge in river water are as under-

i) Total suspended solids ----- less than 100 milligram per liter

ii) Total BOD ----- less than 30 milligram per liter

iii) Fecal coliform count (Recommended) --- less than 10000 per 100-mili liter

8.11 It may be relevant to point out that the allegations leveled in the letter petition that the Lucknow Sewage Treatment Plant is also based on the alleged failed technology of Varanasi is also factually incorrect. While it is reiterated that the technology applied in Varanasi which is "Activated Process" has not failed and infact has succeeded. It is to point out that the technology applied at Lucknow is different which is called Fludized Aerobic Bed technology as referred above. The broad distinguishing point in the two technologies is that while the Activated Sludge Process treats only total Suspended Solids and Biochemical Oxigen demand, but STP installed at Lucknow also takes care of Fecal Coliform pollution and is therefore an advancement in technology.

8.12 The effluent from the treatment plant had been tested by a recognized institution (Industrial Toxicology Research Centre (ITRC), Lucknow) and the compiled test results along with the original test results are enclosed as **Annexure no CA 7 .** Besides this, the quality of effluent is also tested at STP site regularly, the compiled test reports for the months of July and August 2003 are enclosed as **Annexure no CA 8.** According to the test results, the effluent qualify on all the three parameters, is well within the prescribed norms. This treated effluent is discharged at nearest flow point and flows through about 300 meter long Sarkata Nala alignment original katcha drain and then joins river Gomti.

8.13 The present total domestic waste discharge of Lucknow town is about 465 mld, out of which Nalas situated in upstream of Lucknow town and near by Gaughat raw water pumping station had been diverted to 42 mld capacity STP constructed at Daulatganj and the remaining sewage is proposed to be diverted to STP at Kakraha. For these works, project amounting to Rs.263.04 cr. had been approved by National River Conservation Directorate under the Ministry of Environment and Forests, Govt.

of India in the end of June 2003. These works are in preparatory stage and after execution of these works, all the municipal sewage flowing into Gomti River through various nalas and drains/sewers shall be diverted and treated upto prescribed norms and the treated waste water will be discharged into the river at about 10 kms down stream of Gomti Barrage.

9 That the points raised in various newspaper cuttings and letters are being replied as under-

9.1 News Paper - The Times of India Lucknow : 28 February, 2003

(i) River pollution control is a priority item on state govt. agenda.

(ii) The treated effluent conforming to the prescribed parameter is discharging through Sarkata nala alignment katcha drain and it is not correct to say that it is plain sewage .

(iii) The news reporter has referred to the so-called"entry made in the log book" on 23-02-2003 by the Executive Engineer was that "STP was not designed to take full load at any point of time".

It is most respectfully submitted that this observation is factually incorrect and has been made without proper appreciation of the facts. In the first place, the entry or noting was made on the Log Book not by any employee/officer of the Jal Nigam but by a maintenance staff of the contractor who is neither authorized nor competent to make such a remark. In fact, he was not authorized even to make a remark on the Log Book. Furthermore, the remark made by him was as under:-

"Please operate only one pump any point of time as STP is loaded with 42 MLD. If you run more than one pump the flow exceeding in STP more than 50% of the designed flow. So Thermax will not be responsible if any consequences happened."

Sd/-Eligible

23-2-2003 10.15 A.M."

Factually speaking the STP is no doubt designed for average 42 MLD capacity. But how many pumps are to be operated depends on the flow

existed on the particular point of time of the day in the drain. One or more pumps are operated according to the need. The instruction of the contractor staff is totally unwarranted and irrelevant as there is no provision that plant should run only at the rate of 50%. It can and is running to the full capacity of treating 42 MLD water flow on an average.

It may further be relevant to point out that the cited remark was made when the STP had just started and when such a mechanized devices are implemented, there may be initial teething trouble, which are redressed within due time. In any case, today the plant is fully stablized.

(iv) The details regarding capacity of 42 mld STP at Daulatganj had been explained in para 8.2 to 8.9 above .

(v) Regarding capacity of 42 mld STP and 12 mld discharge of Pata Nala and 6 mld of Nagaria nala, the facts had been explained in para 8.2 to 8.9 above.

(vi) The River Pollution Abatement schemes are cost intensive projects regarding capital cost as well as maintenance cost. The 42 mld STP is serving the purpose for which it was constructed as explain in para 8.12 above

(vii) The project of River Pollution Abatement is being implemented by National River Conservation Directorate under Ministry of Environment and Forests Govt. of India as explained in para 6.5 above. As such various decisions including treatment technology are taken after sufficient studies and research work and expert advice. As far as the criticism from the masses is concerned, the facts had been explained in para 6.7 to 6.9 above.

9.2 Newspaper - Dainik Jagran dt. 07.03.2003

(i) All the available discharge at Nagaria Nala, which is about 10 mld (including back wash water coming from Balaganj Water Works) is being pumped to sewage treatment plant. However, it is proposed to divert the back wash water to river Gomti without any treatment .

9.3 Newspaper - Hindustan dt. 14.03.2003

(i) Now the STP has been stabilized properly and is functioning smoothly.

(ii) The test laboratory installed at STP site is in working condition.

9.4 News paper - Jan Satta Express dt. 02.04.2003

(i) Regarding the news item published in reference to Parliamentary Public Accounts Committee headed by Sri Boota Singh, it is to submit that this is a confidential document and is submitted to Lok Sabha only, as such the media report should not be taken into consideration and as such should not be replied before submission to Parliament. However, it is to put on record that upto July 2003, GOI had released a sum of Rs 23.78 cr to implementing agency. Out of the released amount, total expenditure upto July 2003 is Rs. 26.43 cr in which GOI component is Rs 23.63 cr.

(ii) Regarding the criticism of the project, the facts had already been explained in para 6.7 to 6.9 above.

(iii) Regarding the maintenance cost of the project, state govt. is fully aware of the maintenance cost. The programme of river pollution abatement has been launched by Govt. of India during 1985, in order to improve the quality of river water, as explained in para 6 above.

(iv) State govt. is providing the funds for the assets created so far and as already said that this is a priority item for State Govt., as such the necessary funds for the maintenance will have to be managed by the State Govt.

9.5 Letter dt. 20.03.2003 of petitioner.

(i) The points raised in the news paper dt. 28.02.2003 had been explained in para 9.1 above. It is not correct to say that after commissioning of 42 mld STP at Daulatganj, the pollution in Gomti River had not reduced. It is to be reiterated that the plant is achieving the purpose for which it has been constructed.

(ii) It is also not correct to say that the Ganga action Plan at Varanasi is a complete failure. The facts regarding Varanasi Ganga Action Plan had been explained in para 7 and sub para 7(i) to 7(ix) above.

(iii) It is also not correct to say that the scheme failed at other places is being repeated at Lucknow, which is just planned wastage of govt. money without any utility. The facts had been given above in detail.

(iv) All the paper cuttings enclosed along with letter dt. 20.03.2003 had been replied in para 9.1, 9.2 and 9.3 .

(v) State Govt. is fully aware of the pollution in Gomti River. To prevent this pollution, the works had been started and is in progress. At present only 4 Nalas (Nagaria, Gaughat, Sarkata and Pata(partial)) had been diverted to Sewage Treatment Plant, for treatment up to prescribed norms. For the remaining sullage/sewage flowing into River Gomti from other nalas, the project had been approved by Govt. of India. The details have been given in para 8.13 above.

9.6 Letter dt. 10.04.2003 of petitioner.

(i) The various points raised in letter 20.03.2003 had been replied in para 9.5 above.

(ii) The points raised in news paper dt. 02.04.2003, had been replied in para 9.4 above.

(iii) State Govt. is fully aware of the pollution in Gomti River and is doing the needful.

10 That as would be clear from the foregoing paragraphs, the letter petition bears no merits and is not based on correct facts or law, hence is liable to be dismissed summarily by the Hon'ble Court.

PLACE : LUCKNOW

DATED : 18 SEPTEMBER 2003

DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 and 2 ——— of this Counter Affidavit are true to my personnel knowledge and that of paragraphs 3 to 9 —— are

believed to be true on the basis of record and those of paragraphs 10 ——— are true on the basis of legal advice. No part of this counter affidavit is false and nothing material has been concealed. So help me God.

PLACE : LUCKNOW

DATED : 18 September 2003.

DEPONENT

I, identify the deponent who has signed before me and personally known to me. Raj Bahadur Clerk to Dr. Ashok Nigam Sr.

ADVOCATE

Solemnly affirmed before me on 18-9-03 at 10.05 a.m./~~p.m.~~ by Shri Santosh Kumar Dwivedi the deponent who has identified by shri Raj Bahadur C/o Sri Dr. Ashok Nigam Advocate High Court Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which has been read over and explained by me.

18-9

Oath Commissioner.

KRISHNA GOPAL
OATH COMMISSINER
High Court, Allahabad
Lucknow Bench Lucknow.
No. 21124 Date 18-9-03

55

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W.P. NO. 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. C.A./

56

21

ANNEXURE NO CA 01

EVALUATION OF GANGA ACTION PLAN

April, 1995

MINISTRY OF ENVIRONMENT AND FORESTS
GOVERNMENT OF INDIA
NEW DELHI

PREFACE

The present study was undertaken at the behest of Ganga Project Directorate to evaluate performance of schemes completed under Ganga Action Plan and their Impact on reduction of pollution load going into river Ganga and water quality of the river. The schemes under the plan are categorized as noncore schemes which include Low cost sanitation, Installation of crematoria, River front development and miscellaneous and core schemes which include Interception and diversion of municipal sewage going to the river and construction of municipal Sewage treatment plants (STP)

The study was conducted jointly by

(i) Professor. R.P. Mathur, University of Roorkee, Roorkee.

(ii) Professor K.J . Nath, Director All India Institute of Public Health and Hygiene. Calcutta.

(iii) Professor R.H.Siddiqi, Aligarh Muslim University, Aligarh.

(iv) Professor C.Venkobachar, Indian Institute of Technology, Kanpur.

Due to limited time and the wide scope of work this evaluation is based on both primary and secondary data.

The schemes under consideration are spread in three States, Uttar Pradesh, Bihar and West Bengal. Visits were made by either one or two investigators to various towns to collect information regarding the schemes. While it was not possible to visit each and every scheme, effort was made to cover atleast all the major drains which were reported to be intercepted. Data from an earlier study conducted by University of Roorkee, Roorkee, Motilal Nehru Regional Engineering College, Allahabad, Patna University, Patna and Jadavpur University, Calcutta, were used to plan the visits. At places record of pumping of sewage was also obtained. Extent of pumping was also cross checked against the sewage flows reaching STP.

All STP sites were visited and monitored intensively over 5 to 7 day periods. For monitoring of STP, assistance was taken from academic institutions and research organisations. The distribution of work and institutions involved in

STP monitoring, the protocol for sampling and analysis and the terms of reference of the study are given in annexures A.I.1, A.I.2 and A.I.3.

The findings of the study are presented in four parts. Part I contains an overview of the Ganga Action Plan and evaluation of noncore sector schemes. Part II and III contain evaluation of core sector schemes for Uttar Pradesh and Bihar and West Bengal, respectively. Part IV gives a summary of the findings and recommendations.

1. GANGA ACTION PLAN —AN OVERVIEW

1.1 Histrocal

In February 1985 Government of India constituted the Central Ganga Authority with the Prime Minister of India as the Chairman and having the Chief Ministers of Uttar Pradesh, Bihar and West Bengal as members along with some other selected Union Ministers and Secretaries, with the objective to initiate actions to prevent pollution of Ganga under the scheme named Ganga Action Plan (GAP). The survey reports and recommendations made by Central Pollution Control Board under the title of ABSORBS/7/8283 provided the basis for the Action Plan. An interdepartmental Steering Committee was set up to formulate the components of the Action Plan in detail and to administer and monitor the implementation of the approved programmes. In June 1985, the Ganga Project Directorate (GPD) was established as a wing of the Department of Environment, to appraise and clear the projects prepared by thefield level agencies, release funds and coordinate various activities under the Action Plan on a continuing basis

At state levels, the Urban Development and Environment Department were identified as the nodal agencies. Subject to the supervision of the nodal department, different state government agencies like Public Health Engineering Departments, State Pollution Control Boards, Development Authorities, Local Bodies, etc., were identified as executing agencies.

1.2 Objectives and scope of GAP

The objectives of Ganga Action Plan are

(i) Pollution abatement to improve the water quality by :

- interception and diversion of domestic sewage
- treatment of sewage with the objective to make it innocuous for disposal in the environment and to effect resource recovery where feasible.
- prevent toxic wastes from identified grossly polluting units entering into the river.

COMMISSIONER FOR CAT
10-4-03

- Control of nonpoint pollution from human defecation, throwing of unburnt and half burnt bodies and agricultural runoff.

(ii) To conserve the bio diversity of the river and have an integrated river basin management approach.

(iii) To undertake research in consonance with the above objectives.

(iv) To gain experience for taking up similar action plans in grossly polluted stretches of other rivers.

In order to frame suitable schemes to achieve the above objectives surveys were carried out to ascertain the status of pollution contributed by each class I city (population exceeding one lakh) situated along the bank of the river. Based on these studies schemes were framed which could address the problem and result in the improvement of water quality. Various schemes were categorized as :

Core sector schemes :

(i) Interception and diversion of domestic wastewater including construction and rehabilitation of intercepting sewers and pump houses (I & D).

(ii) Construction of new sewage treatment plants or renovation or augmentation of existing plants with emphasis on resource recovery (STP).

Noncore sector schemes :

(i) Low cost sanitation (LCS)

(ii) Installation of crematoria (CRE)

(iii) River front development (RFD)

(iv) Miscellaneous, such as water quality monitoring, research programmes, management of wastes from grossly polluting industries, etc., (MISC).

Table 1.1 lists the towns where the core sector schemes and some of the noncore sector schemes were taken up under GAP phase I.

18-9-03

Table 1.1 Class I towns in Uttar Pradesh, Bihar & West Bengal

Name of city	Population (lacs) 1981 Total	Unsewered	Estimated sewage generated, mld	Sewage treatment
UTTAR PRADESH				
1. Haridwar/ Rishikesh	1.46	0.73	14.35	No
2. Farrukhabad & Fatehgarh	1.61	1.61	13.99	No
3. Kanpur	16.39	3.28	274.50	No
4. Allahabad	6.50	3.25	100.34	No
5. Mirzapur	1.28	1.28	12.03	No
6. Varanasi	7.97	3.98	126.58	No
BIHAR				
7. Chapra	1.12	1.12	7.60	No
8. Patna	8.14	6.10	153.85	Yes
9. Munger	1.29	1.29	7.90	No
10. Bhagalpur	2.25	2.25	15.75	No
WEST BENGAL				
11. Baharampur	1.02	1.02	3.64	No
12. Nabadwip	1.30	1.30	4.90	No
13. Hugli Chun	1.29	1.29	10.75	No
14. Chandannagar	1.02	1.02	7.48	No
15. Bhatpara	2.65	1.32	13.95	Yes
16. Barrackpore	1.16	1.16	3.81	No
17. Serampur	1.27	0.63	9.67	Yes
18. Titagarh	2.20	1.10	13.26	Yes
19. Panihati	2.06	2.06	6.41	No
20. Bali	2.03	2.03	15.14	No
21. Kamarhati	2.35	2.35	11.73	No
22\Baranagar	1.70	1.70	16.65	No
23. South Dum Dum	2.30	1.72	11.48	Yes
24. Jadavpur	2.52	2.52	4.70	No
25. Garden Reach	1.91	1.91	7.59	No
26. Naihati	1.15	1.15	8.00	No
27 South Suburban	3.95	3.95	25.67	No
TOTAL	79.89	53.12	901.72	

Source : An Action Plan for Prevention of Pollution of Ganga, Department of Environment, GOI, Revised July 1985.

COMMISSIONER FOR CANE
10-4-03

1.3 Targets and achievement

To achieve the targets of GAP phase I a total of 261 scheme were sanctioned. Table 1.2 lists town and typewise the number of these schemes. The number of schemes which have been completed are shown in brackets .It is seen that all of the noncore sector schemes in the three states, except crematoria at two locations in West Bengal, have been completed. On the other hand there has been considerable time over runs in completion of the core sector schemes. In Uttar Pradesh and Bihar all the I & D schemes have been completed but only 60 percent of the STP schemes have been completed. In West Bengal both I & D and STP schemes are lagging behind. Over all progress under the schemes is as follows:

	Items	Target	Completed
i.	Sewer Laying	175 km	171 km
ii	Renovation of STPs	8 nos.	8 nos.$
iii	Construction New STPs	13 nos	13 nos.
iv	Construction of PS	72 nos	42 nos (#)

($) (Kalyani, Titagarh, Panihati, Chandannagoar, Baharampur, Nabadwip Baranagar-Kamarhati, Bhatpara-B Completed)

(*) (Bhatpara-E (90%), Cossipur-Chitpur (58%), Soth Suburban_W (95%), South Suburban-E (45%), Bali (65%) in progress

(#) Status of progress in the pumping stations :

Progress	90-100%	50-90%	30-50%	0-30%
No. of PS	16	9	4	1

It could be seen from the above, that the works under GAP Phase-I is substantially completed.. Non Completion of 30 out of 72 pumping stations are, however , holding up the progress opf work and is the main cause for most completed or renovated STPs running in an under loaded condition.

COMMISSIONER FOR GAP

Table 1.2 Town and typewise number of schemes sanctioned. Number of schemes completed given in parenthesis

Town	I&D	STP	LCS	CRE	RFD	MISC	Total
UTTAR PRADESH							
Allahabad	10(10)	1(0)	2(2)	2(1)	2(2)	2(2)	18(17)
Farrukhabad & Fatehgarh	0(0)	1(1)	2(2)	0(0)	1(1)	0(0)	4(4)
Haridwar & Rishikesh	8(8)	3(2)	2(2)	1(1)	0(0)	6(6)	20(...
Kanpur	7(7)	4(2)	4(4)	1(1)	0(0)	4(4)	20(18)
Mirzapur	4(4)	1(1)	1(1)	0(0)	1(1)	3(3)	10(10)
Varanasi	11(11)	3(3)	3(3)	0(0)	4(4)	13(13)	34(34)
State Total	40(40)	13(9)	14(14)	3(3)	8(8)	28(28)	106(102)
BIHAR							
Bhagalpur	1(1)	1(1)	1(1)	1(1)	1(1)	0(0)	5(5)
Chapra	1(1)	1(0)	1(1)	0(0)	0(0)	0(0)	3(2)
Munger	1(1)	1(0)	1(1)	1(1)	1(1)	0(0)	5(4)
Mokamel & Barauni	0(0)	0(0)	1(1)	1(1)	0(0)	0(0)	2(2)
Patna	14(14)	4(2)	3(3)	5(5)	1(1)	3(3)	30(28)
State Total	17(17)	7(3)	7(7)	8(8)	3(3)	3(3)	45(41)
WEST BENGAL							
Baharampore	1(1)	1(1)	1(1)	1(0)	3(3)	0(0)	7(6)
Calcutta Corp. Area	6(3)	3(0)	4(4)	4(4)	3(3)	1(1)	21(15)
East Bank	13(10)	6(5)	8(8)	5(5)	6(6)	0(0)	38(33)
Howrah	2(0)	1(1)	0(0)	1(0)	1(1)	0(0)	5(2)
Nabadwip	1(1)	1(1)	1(1)	1(1)	1(1)	0(0)	5(5)
West Bank	8(8)	3(2)	8(8)	5(5)	10(10)	0(0)	34(34
State Total	31(23)	15(10)	22(22)	17(15)	24(24)	1(1)	110(95)
Grand Total	88(80)	35(22)	43(43)	28(26)	35(35)	2(32)	261(238)

Source : Monthly Review Report, Ganga Project Directorate, pages 42-44 and 49, March 1, 1995.

COMMISSIONER ... 10-4-03

64

Table 1.3 shows town wise the planned and commissioned capacities of I & D works and commissioned capacity of STP schemes. For Uttar Pradesh all the I & D schemes have been completed, At Kanpur though the planned interception was 160 mld, one of the major drains namly Sisamau Nala was not included for interception under the sanctioned schemes.

Table 1.3 : Wastewater interception and sewage treatment capacity commissioned, November 1994.

State/City	I & D Schemes Capacity, mld		STP Scheme Capacity Commissioned, mld1
	Proposed	Completed	
UTTAR PRADESH			
Haridwar/ Rishikesh	33.3	32.0	24.3
Farrukhabad & Fatehgarh	2.7	4.0	4.0
Kanpur	160.0	160.0	41.0
Allahabad	90.0	90.0	
Mirzapur	20.0	20.0	14.0
Varanasi	125.0	125.0	102.0
TOTAL UTTAR PRADESH	431.0	431.0	185.3
BIHAR			
Chapra	6.5	-	-
Patna	109.0	109.0	63.2
Munger	13.5	-	-
Bhagalpur	8.0	11.0	11.0
TOTAL BIHAR	137.0	133.5	74.2
WEST BENGAL			
Baharampur	4.0		4.0
Nabadwip	4.0	4.0	4.0
Rest of West Bank			
(a) Hughly Chinsura	12.0	12.0	12.0
(b) Chandannagar	11.0	11.0	22.5
(c) Serampore	20.0	5.0	19.0
Rest of East Bank			
(a) Titagarh	24.0	23.0	23.0
(b) Bhatpara	29.0	13.0	13.0
(c) Panihati	7.0	7.0	12.0
(d) BaranagarK9'1hati	19.0	-	-
(e) Kalyani	17.0	17.0	17.0
Howrah	75.0	45.0	45.0
Calcutta Corpn.Area	105.0	-	-
TOTAL WEST BENGAL	327.0	137.0	171.5
GRAND TOTAL	873.0	701.5	431.0

Source : Monthly Review Report, Ganga Project Directorate, Page 21-22, March'95

COMMISSIONER POLICE

10-6-03

This should be taken up in GAP Phase II. In Bihar also the I & D schemes have been completed and it is now reported that at Patna the total interception capacity created is 109 mld . In West Bengal only 42 percent of the anticipated wastewater interception capacity of 327 mld has been commissioned . Eight I & D schemes out of 31 schemes are yet to be completed . STP capacity commissioned in Uttar Pradesh in only 185 mld as against the I & D capacity of 431 mld .

The shortfall is mainly due to delay in completion of two plants one each at Kanpur and Allahabad . The STP capacity commissioned in Bihar has paralleled the I & D schemes commissioned. In West Bengal the STP capacity commissioned is more than the I & D capacity commissioned . It may be noted here that, in general, the I & D capacity commissioned or proposed to be commissioned is more than STP capacity because of the fact that the former are designed for a longer design period.

Table 1.4 gives a summary of the total cost of the GAP Phase I schemes.

Table 1.4 : Fund availability under GAP Phase I as on 1.4.95.

Rs. in Crores

State	CCEA Revised Cost			Funds released up to		
	Schemes	O&M	Total	1.4.94	1994-95	Total
UP	184.84	15.11	199.95	164.80	8.65	173.45
BIHAR	53.29	4.00	57.29	52.21	1.30	53.51
WB	187.86	6.19	194.05	162.69	14.73	177.42
Sub total	425.99	25.30	451.29	379.70	24.68	404.38
Others			16.75	15.08	2.79	17.87
TOTAL	425.99	25.30	468.04	394.78	27.47	422.25

10-9-03

2. NON-CORE SECTOR SCHEMES

While discharge of large quantities of raw municipal sewage in Ganga at various locations is the main reason for detereoration of its water quality, there are other factors also which directly or indirectly influence the water quality. These factors were identified and interventions were proposed to ameliorate the situation. Schemes in this category are called non-core sector schemes. Progress and impact of some of these schemes are reviewed here.

2.1 Low Cost Sanitation (LCS)

Under GAP Phase I forty three schemes of LCS were implemented in 18 towns of UP, Bihar and West Bengal. The works included provision of individual toilets for economically backward classes and community toilets (Sulabh Systems) for floating and tourist populations. The terms of conditions laid down for four University teams specially constituted for the evaluation and monitoring of GAP schemes included :

- to provide information about the proper use of individual toilets in as much as whether super structure's have been constructed by the users.
- to provide information regarding extent of use, general operation and maintenance of community toilets.

2.1.1 Individual toilets :

Pit privies at the cost of Rs. 2230 lacs. (Table 2.1) were provided consisting of a PVC seat upto the squatting level, to individuals in or near their dwellings through local bodies / sulabh / corporations and other Govt. agencies.

Table 2.1 Status of LCS

Amount Rs. in lacs

	UP	Bihar	West Bengal	Total
No. of schemes sanctioned	14	7	22	43
sanctioned cost	1001	550	679	2230
No. of individual toil				
a) Sanctioned	24965	6725	20710	52400
b) Completed	20282	6725	20698	47705
No. of Community toilets				
a) [Sanctioned	189(2440)	116(1528)	2458(2724)	2763(6692)
b) [Completed	183(2360)	116(1523)	2458(2724)	2757(6607)
Schemes Completed	14	7	22	43

Figures in parenthesis represent no. of seats.

COMMISSIONER FOR GANGA

Random surveys of 2-10 percent of these toilets were made. The data revealed that nearly 50% of the units so provided are being utilised properly. Such units have some sort of a super structure, a make shift arrangement of roof and door. Some provision of water was also available. The remaining 50% were not in use and or dismantled. This situation was primarily due to :

i) lack of co-ordinated survey done before these units were located
ii) poor quality of materials used
iii) wrong placing of the units

Uttar Pradesh

Individual toilets were provided in Six towns in U.P.

Haridwar

The programme included collection of waste water from dwellings and their connection with sewerage system in Bhimgauda area, designated as Zone B of township. The provisions included were in four categories. The scheme was implemented by U.P. Jal Nigam

		Numbers benefitted	surveyed
Category I	Making connections of bathroom waste and kitchen waste to sewer	98	6
Category II	Making connections of bathroom and kitchen waste earlier connected to septic tanks	56	6
Category III	Conversion of dry latrines to water flushing, making connections to sewer alongwith kitchen water	161	9
Category IV	Making floor for fixing flush WC and making connections to sewer	230	7
	Total	545	28

Say 5.1% Surveyed

COMMISSIONER (P.C.)
10-4-98

7. VARANASI

7.1 Interception and Diversion

Varanasi City is divided into 5 drainage zones, namely (i) City zone (ii) Trans Varuna zone, (iii) BHU zone (iv) DLW zone and (v) Ramnagar zone. The total sewage flow from the city is estimated as 140 mld. Under GAP phase I schemes it was proposed to collect 125 mld sewage by constructing interception works at 11 drains, pumping stations, rising mains and strengthening existing sewerage system.This target has been achieved. Sewage from the City and Trans Varuna drainage zones is pumped to Dinapur STP, from BHU drainagezone to Bhagwanpur STP, from DLW drainage zone to DLW STP and from Ramnagar drainage zone to a sewage farm.

7.2 Sewage Treatment

7.2.1Sewage Treatment Plant,Dinapur

Figure 7.1 shows a schematic layout of the plant. Some design features of the plant are given below :

(i)	Design flow	80 mld
(ii)	PST : Det time	2.4 h
	SOR	35 m/d
(iii)	Filter : Hyd.load	68.5 m/d
(iv)	Aeration : det time	3.5 h
	F/M	0.3 per d
(v)	SST : det time	4 h
	SOR	21 m/d
(vi)	Digester : det time	18 d

The plant was receiving flow from Konia pumping station in Feb.consistently in the range of 105 to 120 mld sewage amounting to an overload of 30 to 50 percent.

Efficiency of Treatment

Table 7.1 gives the performance efficiency of the treatment plant during the monitoring period Feb.17-21,1995. Just before the monitoring programme there

COMMISSIONER
18-9-03

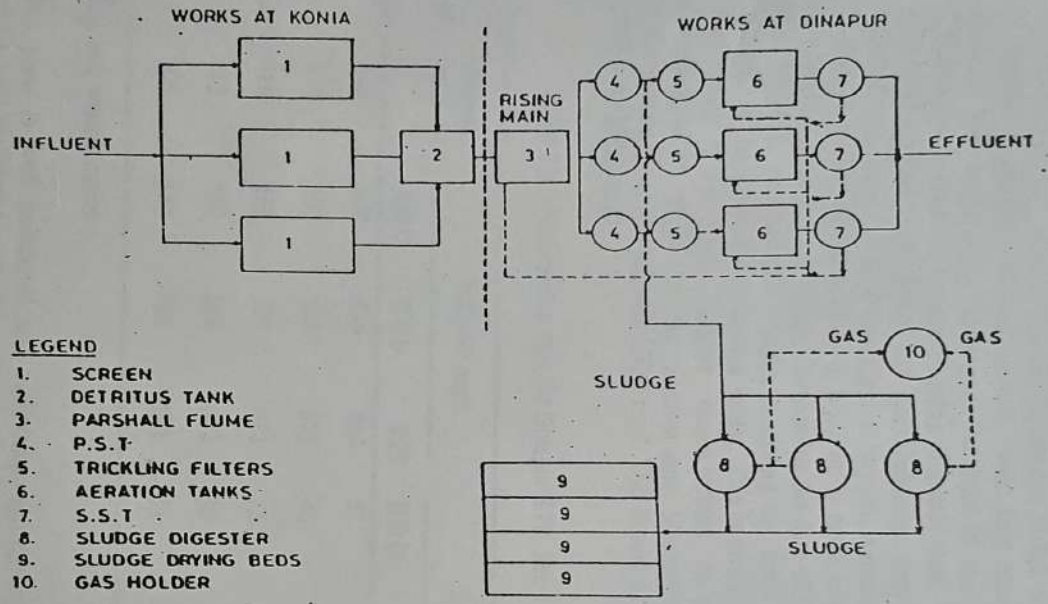


FIG. 7.1- SCHEMATIC FLOWSHEET OF 80-MLD DINAPUR STP, DINAPUR VARANASI

was a power shut down due to grid failure for about 48 h period from 4 P.M.on 13.2.95 till 12 noon 16.2.95. During this period there was no pumping of sewage to the plant but the aerators were kept running with the power available from engines run on biogas. The data of the 17th and 18th are, therefore, considered not be representative of steady state situation. Biological systems such as roughing filters and activatedsludge must be maintained under optimum conditions of food (sewage) and oxygen. Aeration of activatedsludge in absence of food in excess of 12 h is known to result in breaking up of flocs and decrease in activity of sludge. Considering the data of Feb 21-23, it is seen that the BOD concentration is just exceeding the limit of 30 mg/l, for effluent to be discharged in surface waters. This is probably due to consistent overloading of the plant. Another reason could be maintenance of low concentration of MLSS in the aeration tank. Measurements show that the concentration on an average was 1500 mg/l. This should be increased to atleast 2000 to 2500 mg/l.

Table 7.1 Performance data for Dinapur STP, Feb 17-21,1995.

Date Feb 95	Flow, mld	Influent,mg/l			Effluent,mg/l		
		BOD	COD	TSS	BOD	COD	TSS
17	119	200	604	664	52	168	110
18	111	197	504	678	40	128	162
19	115	160	362	412	32	106	96
20	112	160	384	532	36	98	110
21	105	154	382	588	38	110	126

ration and maintenance :

The plant is well maintained and supervized and operated by well trained staff.A well equipped laboratory is available at plant site. However, there is a need to integrate the activity of the laboratory with the day to day operation of the plant. Record of sludge flows in terms of SS load is not being maintained. Recirculation of side streams such as activated sludge, digester overflows and filtrate from sludge drying beds and withdrawal rate of sludge from PST must be examined and adjusted to optimize performance. Detailed operational procedures should be written down and a system for

reporting should be implemented. No operation manual was available.

The plant should continue to operate at overload even at the cost of deteriorated effluent quality. Assuming 110 mld flow and 50 mg/l effluent BOD, the BOD load to river under overload condition comes out to be 5,500 kg/d. On the other hand, if 80 mld flow is treated to a level of 30 mg/l BOD and 30 mld having 160 mg/l BOD is by passed, the load on the river would be 7,200 kg/d. Furthermore, biogas recovery will also be reduced.

Resource recovery :

Biogas from anaerobic digesters is regularly used for generation of electricity. The generation capacity is in excess of power required at plant site. It is proposed to lay a feeder line to Konia pumping station for better utilization of available capacity.

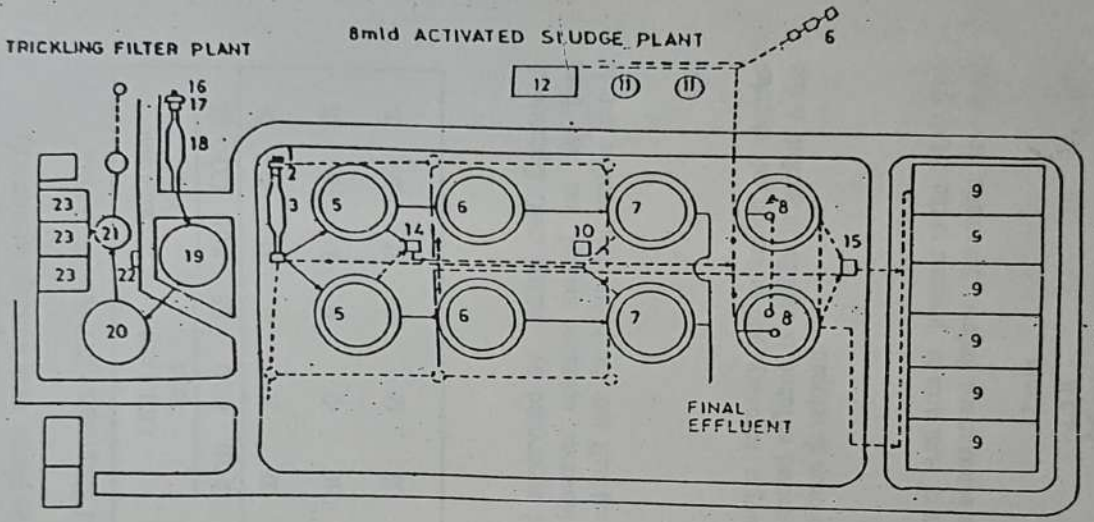
Sale of dry sludge cakes is being commercialized. Treated effluent is discharged in an irrigation canal.

7.2.2 Sewage Treatment Plant, Bhagwanpur

Wastewater from Assi area and BHU campus is treated at Bhagwanpur site. There are two treatment plants of 1.8 mld and 8 mld capacity. The smaller size plant was originally meant for BHU campus. Under GAP phase I this plant was renovated and a new larger plant was built to treat the wastewater intercepted at Assi drain. Figure 7.2 shows the layout of the plant. Main design features are given below :

(i) Design flow, mld	1.8 mld	8 mld
(ii) PST : det time, h	6	3
SOR, m/d	12.2	24
(iii) Aeration : det time, h	—	4
F/M, /d	—	0.3
(iv) T.Filter : Load, m/d	15	—
(v) SST : det time, h	3.7	4.2
SOR, m/d	15	19.9
(iv) Digester : det time, d	—	35

The average flow treated by the two plants during the period of monitoring, Feb 17-19, 1995 was 12.5 mld which amounts to an overload of 27.5% Prior to the monitoring period the flow was about 15 mld.



S. No.	Particulars	S. No.	Particulars	S. No.	Particulars
1	Inlet chamber	9	Sludge Drying Bed	17	Bar Screen Chamber
2	Bar Screen channel	10	Sludge Pump House	18	Grit Chamber
3	Grit Channel	11	Gas Holder	19	Primary Settling Tank
4	Parshall Flume	12	Engine Room	20	Biofilter
5	Primary Settling Tank	13	Gas Burner	21	Secondary Settling Tank
6	Aeration Tank	14	Sludge Pump House	22	Recirculation Pump House
7	Secondary Settling Tank	15	Filtrate Pump House	23	Sludge Drying Beds
8	Digester	16	Inlet Chamber		

FIG. 7.2 9.8 MLD SEWAGE TREATMENT PLANT, BHAGWANPUR, VARANASI

Efficiency of Treatment :

Table 7.2 gives the performance data of the two plants during the period of monitoring. It is seen that both the plants were working satisfactorily.

Table 7.2 Performance of Bhagwanpur STP Feb. 17-19,1995.

Date	Flow	Influent mg/l			Eff.1.8 mld mg/l			Eff.8 mld mg/l		
eb 95	mld	BOD	COD	SS	BOD	COD	SS	BOD	COD	SS
17	12.16	58	198	276	20	56	40	10	40	24
18	12.70	48	89	134	11	40	30	8	40	22
19	12.82	50	123	186	16	62	43	12	56	30

Operation and maintenance :

The plant is well maintained and supervised by trained staff. Operational schedules have been decided. However, operation manual has not been made. Experience of the operational staff and the operational routine should be documented

Resource recovery

The plant has arrangement for biogas recovery and generation of electricity. Dried sludge is sold. The treated effluent is used for irrigation. A fish pond using treated effluent has also been developed.

7.2.3 Sewage Treatment Plant, DLW

Sewage from DLW colony and part of Assi area is pumped to the DLW STP site. Salient features of the plant are summarized below . Schematic flow sheet is given in Figure 7.3.

(i) Design flow :	12 mld
(ii) PST : det time	2.3 h
SOR	36 m/d
(iii) Aeration :det time	3 h
F/M	0.3 /d
(iv) SST : det time	2.7 h
SOR	26 m/d
(v) Digestion : det time	20 d

18-4-95

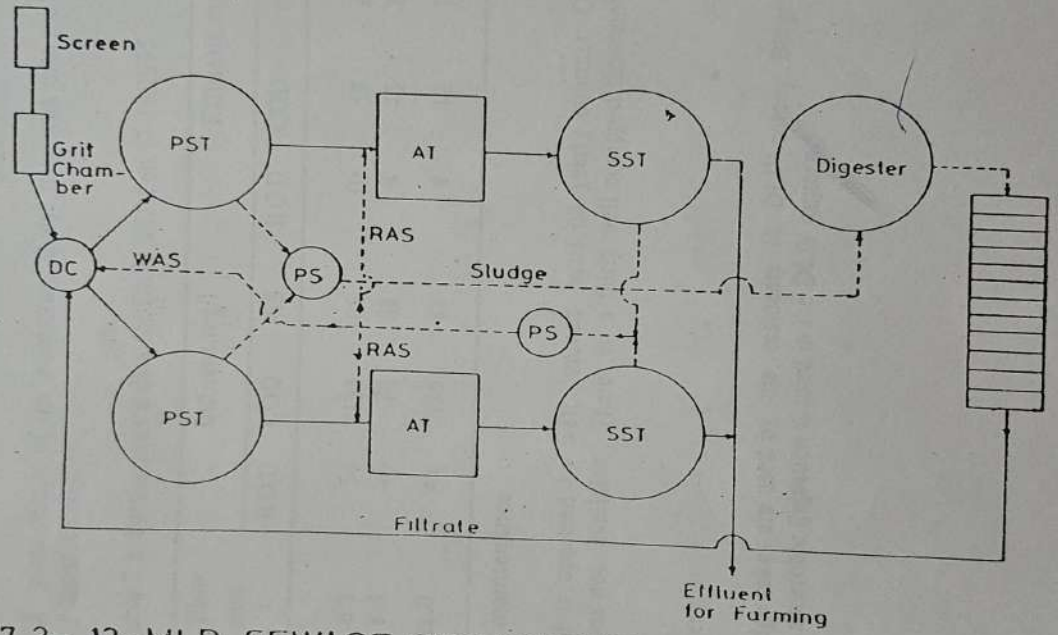


FIG. 7.3- 12-MLD SEWAGE TREATMENT PLANT AT DLW, VARANASI

Monitoring of the plant was carried out between Feb 17-19, 1995.During this period the flow to the plant was 9 mld.

Treatment efficiency :

Table 7.3 gives results of the monitoring study. It is seen that the plant was operating satisfactorily.

Table 7.3 Peroformance data for DLW STP,Feb 17-19,1995

Date Feb 95	Flow mld	Influent,mg/l			Effluent,mg/l		
		BOD	COD	SS	BOD	COD	SS
17	8.1	56	138	108	10	59	24
18	8.4	46	98	88	8	45	22
19	11.0	48	126	82	8	42	18

Operation and maintenance :

The plant is operated by well trained staff on yearly contract. Operation manual was not available. There is a fairly well equipped laboratory at the site.

Resource recovery :

Dried sludge cakes are used by the residents of DLW colony. Biogas recovered from anaerobic digestion is used in the DLW canteen.

1. SUMMARY

1.1 Ganga Action Plan (GAP) contemplates improving Ganga water quality through schemes of interception, diversion and treatment of municipal sewage (core sector schemes) from class I cities located on its banks in Uttar Pradesh, Bihar and West Bengal and other schemes aimed at controlling pollution from human defecation on the ghats and banks of the river, throwing of unburnt and half burnt bodies in the river, washing and tethering of cattle on the ghats, etc., (non-core sector schemes). Where feasible, these schemes also put emphasis on resource recovery.

1.2 In all 261 core and non-core schemes were sanctioned under GAP phase I, out of which 238 have been completed. State and scheme-wise break up of these schemes and progress of completion is as follows :

State	Core Sector			Non-Core Sector			Total
	I&D	STP	LCS	CRE	RFD	MISC	
Uttar Pradesh	40(40)	13(9)	14(14)	3(3)	8(8)	28(28)	106(102)
Bihar	17(17)	7(3)	7(7)	8(8)	3(3)	3(3)	45(41)
West Bengal	31(23)	15(10)	22(22)	17(15)	24(24)	1(1)	110(95)
Total	88(80)	35(22)	43(43)	28(26)	35(35)	32(32)	261(238)

Figures in brackets indicate schemes completed.

I & D - Interception and Diversion,
LS - Low Cost Sanitation,
RFD - River Front Development,
STP- Sewage Treatment Plant,
CRE - Crematoria,
MISC - Miscellaneous.

1.3 All non-core sector schemes except construction of two crematoria (CRE) schemes in West Bengal have been completed.

COMMISSIONER FOR OATHS
High Court Allahabad

1.4 Under low cost sanitation (LCS) schemes 47,705 individual latrines and 2,757 community latrines having 6,607 seats were constructed. Individual latrines were constructed upto squatting level with a PVC seat. The super structure was to be provided by the beneficiary.

1.5 In Uttar Pradesh and Bihar all interception and diversion of sewage (I&D) schemes have been completed but only 60 percent of the sewage treatment (STP) schemes have been completed. In West Bengal 72 percent of I&D schemes and 66 percent of STP schemes have been completed.

1.6 Total sewage interception, diversion and treatment capacity planned under GAP phase I scheme is 873 mld out of which 701 mld has been commissioned. The total STP capacity commissioned so far is 431 mld.

1.7 Sixty eight gross polluting industries directly discharging their waste into the river were identified. Out of these 55 industries were persuaded to install waste treatment plants, 12 were closed and 1 changed the manufacturing process. This resulted in reduction of 260 mld discharge of untreated wastewater to the river.

1.8 Forty one site specific research schemes, which were integrated with the objectives of GAP, were sponsored. Out of these 11 have been completed.

1.9 Implementation of GAP schemes was done through state level agencies. Some of these agencies were also made responsible for operating the schemes. The operation and maintenance cost was equally shared by Ganga Project Directorate (GPD) and the State Government, for a period of three years after the completion and commissioning of the scheme.

2. FINDINGS

2.1 Low Cost Sanitation

- A random survey of 2 to 10% of the individual toilets constructed under LCS revealed that in Uttar Pradesh 75-85% of the latrines were in use. In Bihar and West Bengal the usage was 40-50% and 90-95%, respectively. In areas where motivation and prior survey was conducted before construction the utilization was better. Acceptability also increased where the PVC seat was replaced with porcelain seat and the user was able to construct the super structure.

- In Uttar Pradesh towns, in general, utilization of community latrines was 80 to 90%. In Bihar the use was low and the latrines were maintained in poor condition . Limited number of community toilets were built in Municipal towns in West Bengal . Those which were inspected were found to be in good condition. In general, usage of community latrines increased where water and electrical connection was available. Latrines located at public places, like bus stands, ghats, bazars, etc., were better maintained and utilized. Those located inside slum areas and interior of cities were poorly maintained as the users were not able to pay the maintenance levy.

2.2 Crematoria

- Out of 4 electric crematoria constructed in Uttar Pradesh only one is functioning. In Bihar also, out of 9 only one is in operation. In West Bengal all 17 crematoria are reported to be functioning. Most often the reason for not operating the crematoria was disconnection of power supply due to non-payment of dues. Religious beliefs also go against acceptance of use of electric crematoria and at some locations the need was over estimated.

COMMISSIONER FOR OATHS
High Court Allahabad

2.3 River Front Development

- Forty three ghats were developed in Uttar Pradesh. Except a few ghats, the maintenance and general cleanliness was very poor. Presence of large silt deposits from previous flood, decaying flowers, animal dung, etc., was not an uncommon site. Ghats which were not frequented by many visitors and bathers, also served as an open defecation place. In Bihar, 10 ghats were developed. The degree of cleanliness, in general. was better. Most of the 43 ghats developed in West Bengal were maintained in good condition.

2.4 Interception & Diversion

- Frequent interuptions in power supply is the bane of I&D schemes. Power shut down not only results is overflowing of sewage into the river but it also adversely affects STP Schemes.

- Dumping of garbage in open drains at many locations resulted in making the interception structures ineffective.

- Most of the interception points visited were operating satisfactorily. At some locations, however, there was considerable discrepancy between the reported intercepted flow and that received at the terminal pumping station.

2.5 Sewage Treatment

- A wide range of sewage treatment technology options were adopted. Low cost treatment methods were used where land was available. At other places conventional treatment methods were adopted. At two locations a new process, UASB reactor, which has an intermediate position between the land intensive, simple to operate, low cost methods and energy intensive, mechanized, conventional methods. The choice of treatment options adopted at various locations was appropriate.

- At most locations the influent sewage strength in terms of its organic matter content or BOD value was assumed more than what was actually the case. This was due to adoption of standard code of practice values without taking into consideration the fact that sewage intercepted from sluggishly flowing drains already goes through partial decomposition. Assumption of higher strength of sewage has resulted in underloading of the plants.

- In Uttar Pradesh out of 9 plants in operation 6 plants were meeting BOD and criteria for discharge in surface waters BOD of effluent from one plant was marginally more than permissible value (36 mg/l as against 30 mg/l). This plant was operating at 37% hydraulic overload. Out of the two plants which did not meet the criteria, one was operating at 65% BOD overload and the post treatment unit for the other one was under construction.

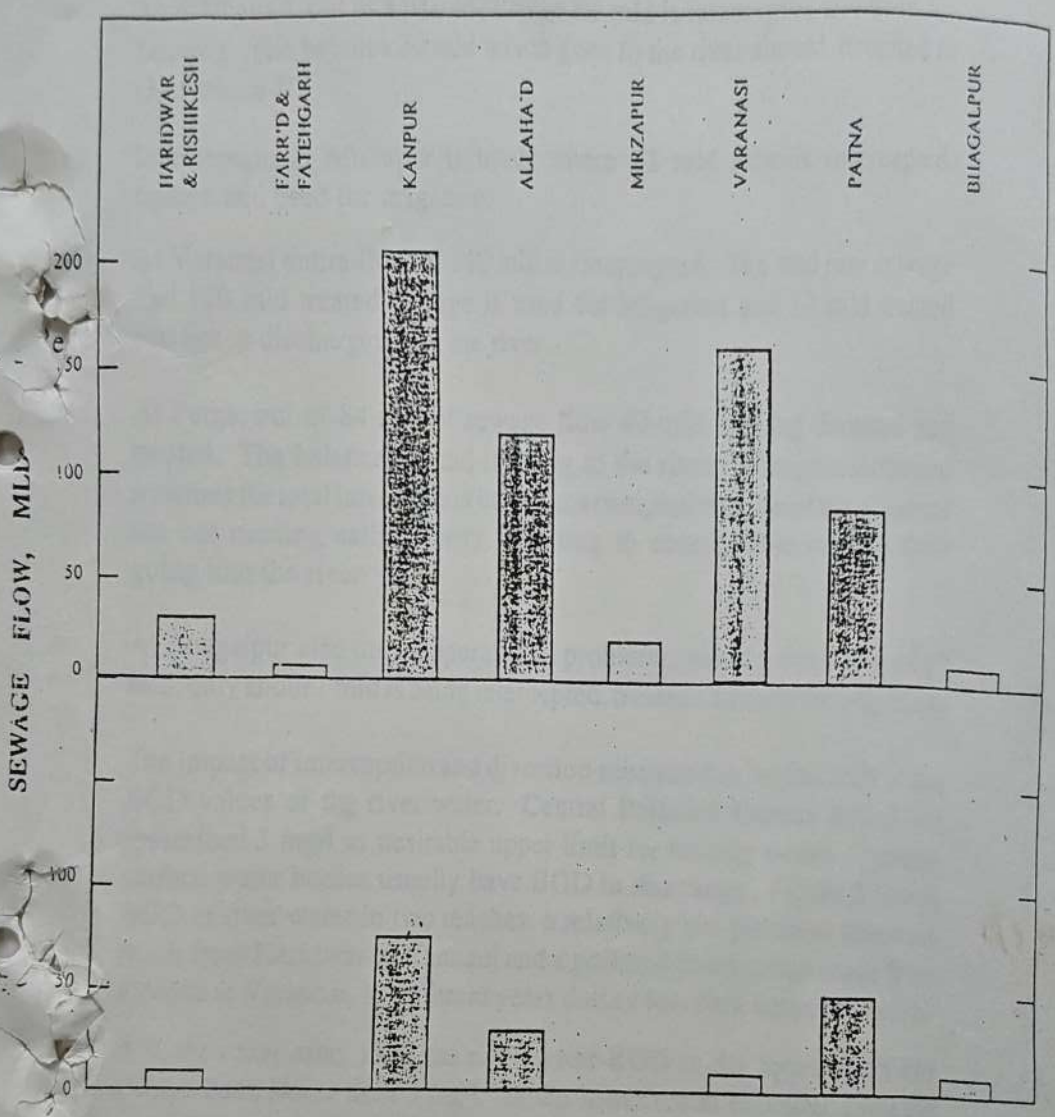
- In Bihar out of 4 plants reported to have been completed and in operation, 2 plants were meeting the required criteria for effluent BOD. Very small flow was reaching the other two plants because of operational problems in the interception and diversion schemes and therefore these plants were not monitored.

- In West Bengal out of 11 treatment plants which were operating 8 were meeting the required criteria. Five treatment plants which are reported to have been completed were not receiving any wastewater flow due to incomplete interception and diversion works

- Some of the old plants in West Bengal which were recommissioned under GAP phase I by providing new pumping machinery had process design shortcomings. This deficiency was not corrected resulting in poor performance of these plants.

- Except for 3 or 4 plants, operational procedures have not been formulated and written down. While at most plants log book of pumping hours

COMMISSIONER FOR OATHS
Court Allahabad
18-4-03



RAW AND TREATED SEWAGE DISCHARGING INTO RIVER GANGA BEFORE AND AFTER IMPLEMENTATION OF GAP-I SCHEMES IN UTTAR PRADESH & BIHAR
(▬ RAW ▭ TREATED)

Fig . 1

- At Allahabad, out of 110 mld sewage 80 mld is intercepted and used for farming. The balance 30 mld which goes to the river should diverted in GAP phase II.

- Interception at Mirzapur is total, where 12 mld flow is intercepted, treated and used for irrigation.

- At Varanasi entire flow of 140 mld is intercepted. Ten mld raw sewage and 120 mld treated sewage is used for irrigation and 10 mld treated sewage is discharged into the river.

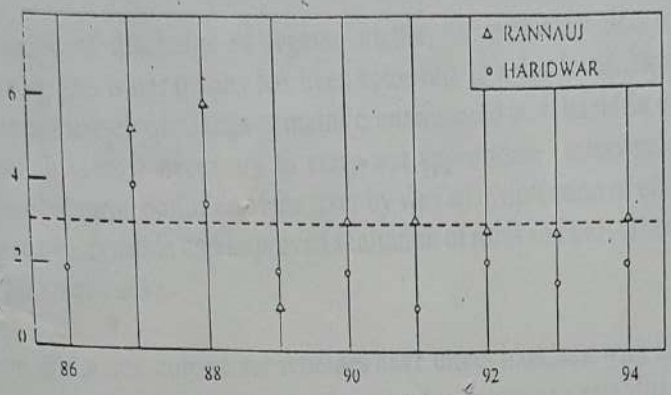
- At Patna, out of 84 mld of sewage flow 40 mld is being diverted and treated. The balance 44 mld is going to the river. Though sanctioned schemes for total interception have been completed, some of the schemes are not running satisfactorily, resulting in considerable sewage flow going into the river.

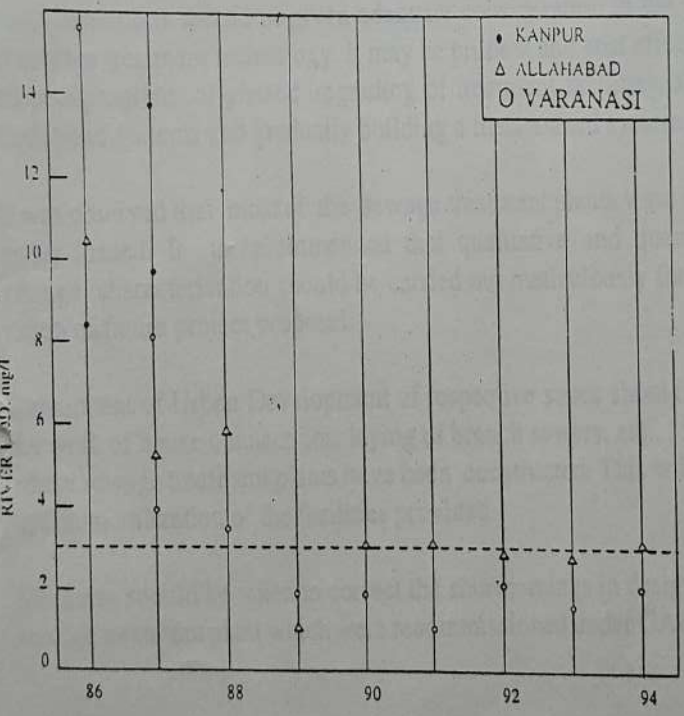
- At Bhagalpur also due to operational problems, out of a total flow of 10 mld, only about 1 mld is being intercepted, treated and used for irrigation.

The impact of interception and diversion schemes can best be seen in the BOD values of the river water. Central Pollution Control Board has prescribed 3 mg/l as desirable upper limit for bathing waters. Natural surface water bodies usually have BOD in this range. Figure 2 shows BOD of river water in two reaches, a relatively low pollution upstream reach from Haridwar to Kannauj and a polluted downstream reach from Kanpur to Varanasi, in different years during low flow summer season.

It is seen that after 1989 the river water BOD in the upper reach has always been lower than 3 mg/l. In the lower reach also after 1990 the situation has improved and water both at Allahabad and Varanasi meets the board criteria. However, the BOD levels at Kanpur are higher. This is due to the fact that large amount of raw wastewater is still discharged into the river. This situation is to be corrected in GAP phase II.

COMMISSIONER FOR OATH
High Court Allahabad





IMPACT OF GAP ON RIVER ACTION IN LOW AND HIGHLY POLLUTED REACHES IMMEDIATELY DOWNSTRREAM OF CITIES IN UTTAR PRADES

Fig. 2

(04)

3. CONCLUSION AND RECOMMENDATIONS

1. Reduction of discharge of organic matter, a necessary first step in restoring the water quality has been achieved to a fair level. However, the entire stretch of Ganga remains contaminated with bacteria of fecal origin. It is now necessary to carry out appropriate interventions to reduce bacterial pollution of the river by way of disinfection of effluents, where ever feasible and improved sanitation of rural and peri urban areas on the river banks.

2. Most of the non-core sector schemes have direct interface with the local population. It is necessary to carry out prior surveys to establish their needs and pursue with motivational work during construction and operation of these schemes for their effective utilization.

3. Local conditions should be given adequate consideration in the choice of sewage treatment technology. It may be prudent and cost effective to adopt a program of phased upgrading of treatment facilities, starting from pond systems and gradually building a mechanized system.

4. It was observed that most of the sewage treatment plants were grossly under loaded. It is recommended that qualitative and quantitative sewage characterization should be carried out meticulously for preparation of future project proposal.

5. Department of Urban Development of respective states should take up the work of house connections, laying of branch sewers, etc., for towns where sewage treatment plants have been constructed. This will lead to optimum utilization of the facilities provided.

6. Measures should be taken to correct the shortcomings in designs of old sewage treatment plant which were recommissioned under GAP phase I.

COMMISSIONER FOR U... Allahabad 19-4-95

(04)

3. CONCLUSION AND RECOMMENDATIONS

1. Reduction of discharge of organic matter, a necessary first step in restoring the water quality has been achieved to a fair level. However, the entire stretch of Ganga remains contaminated with bacteria of fecal origin. It is now necessary to carry out appropriate interventions to reduce bacterial pollution of the river by way of disinfection of effluents, where ever feasible and improved sanitation of rural and peri urban areas on the river banks.

2. Most of the non-core sector schemes have direct interface with the local population. It is necessary to carry out prior surveys to establish their needs and pursue with motivational work during construction and operation of these schemes for their effective utilization.

3. Local conditions should be given adequate consideration in the choice of sewage treatment technology. It may be prudent and cost effective to adopt a program of phased upgrading of treatment facilities, starting from pond systems and gradually building a mechanized system.

4. It was observed that most of the sewage treatment plants were grossly under loaded. It is recommended that qualitative and quantitative sewage characterization should be carried out meticulously for preparation of future project proposal.

5. Department of Urban Development of respective states should take up the work of house connections, laying of branch sewers, etc., for towns where sewage treatment plants have been constructed. This will lead to optimum utilization of the facilities provided.

6. Measures should be taken to correct the shortcomings in designs of old sewage treatment plant which were recommissioned under GAP phase I.

COMMISSIONER
Allahabad

(85)

7. Sewage and interception structures constructed under GAP phase I need regular cleaning Necessary infrastructure and organization for both preventive and break down maintenance should be created.

8. Operation and maintenance of interception diversion and treatment works should be done by one common agency.

9. Operation and maintenance manuals for each of the STPs and pumping stations should be prepared immediately in regional languages.

10. Regular training programs for staff should be organized at all levels.

11. Efforts should be taken to utilize the laboratories set up in the STPs in supporting operation of the plants by engaging qualified analysts.

12. Resource recovery options should be analyzed for their cost effective ness. A more professional approach should be taken in their promotion.

13. It is recommended that the discharge from the gross polluting industries he monitored jointly by the respective State Pollution Control Board and an independent agency appointed by GPD, on a regular basis.

14. The Ganga Action Plan as conceived and implemented is an appropriate program for application to other river basins also.

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W.P. NO. 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. C A-2

87

51 ANNEXURE NO CA 02.

Department of Civil Engineering
Aligarh Muslim University
Aligarh-202002

Dt. 9.5.95

Sri J.C.Kala
Joint Secretary
National River Conservation Directorate
Paryavaran Bhawan, C.G.O. Complex
Lodi Road, New Delhi –110002

Dear Sir,

Subject: GAPI works at Varanasi –comments of Professor Veerbhadra Mishra.

Reference: Your DO NO. 16015 /2/90-GPD dt. 6.3.95 and 26.4.95.

Professor Veerbhadra Mishra in his letter of 10.12.94 , sent with your letter, has raised some questions regarding efficacy of GAPI scheme at Varanasi in controlling pollution of Ganga and has offered suggestions for future schemes. I am giving below observations regarding the suitability of GAPI scheme based on my recent visit to Varanasi for evaluation of the schemes. As regards the future proposals, I do not have any field data to enable me to their feasibility.

The first step in restoring the water quality of river necessary has to be control of discharge of putreshible organic matter (municipal sewage) into it. GAPI works aim at this objective. Observations carried out by National Environmental Engineering Research Institute during evaluation period show that on an average 110 mld of raw sewage was diverted from Koyna lifting station to Dinapur sewage treatment plant for treatment. This flow is 40% more than the design capacity of the plant. The total flow treated at the other two plants, Bhagwanpur and DLW, during this period was about 20 mld. Professor Mishra's comment that the Dinapur plant can not take hydraulic load in excess of 40 mld is not based on correct information.

97

That effect of diversion of sewage is reflected in the EOD of the river downstream of Varanasi ghats, which is the past few years during summer season has been below 3 mg/1. It is a fact, however, that inspite of diversion of sewage the fecal bacterial count remains high. This is probably due to one or more of the following reasons:

(i) Sewage from buildings on the banks of the river has not been tapped.

(ii) Intentional by – passing of sewage either due to shut down of electrical power or increased flow in the intercepted drain due to rain water surface run-off. Just prior to my visit in March there was a power failure of 42 hours. The flooding of areas in the city noted by Professor Mishra, could happen in such situations if sewage is not allowed to by pass the interception point. The interception works are designed for a capacity of 2 to 3 times the average flow in the drains. During rains flow is much larger. It would not be cost effective to provide large capacity pumps to intercept the rainwater run-off. Besides, where would this water be pumped to;

(iii) Throwing of unburnt and burnt dead bodies in the river, a practice which is still continuing. During our visit we counted 3 unburnt bodies floating next to the ghats,

(iv) Bathing and ablutions of a large number of lilgrims every day.

(v) Defecation along the open banks and at times on the ghats.

98

In conclusion I would like to suggest that a locally respected, organization such as Sankat Mochan Foundation could join hands in motivating the local population to keep the ghats clean, not allowing washing the tethering of cattle, washing of clothes and throwing unburnt bodies in the river. The foundation could also organize neighborhood grounds to keep the community toilets in sanitary condition. It should be given access to sewage pumping log books at interception points to check the reasons for by passing sewage, if observed, so that a check is maintained. The 'foundation may also be asked to participate in a joint water quality monitoring programme alongwith the monitoring agency for the Directorate.

Details of NEERI's evaluation of the treatment plants is already available with you.

With regards.

Yours sincerely,

Sd/-

R.H.Siddiqi

90

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W.P. NO. 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. CA-3

ANNEXURE NO CA 02

Report

Flow Measurements and Performance Evaluation of Dinapur STP at Varanasi, during June 8-10, 1996

Sponsor :
National River Conservation Directorate, New Delhi

National Environmental Engineering Research Institute
Nehru Marg, Nagpur - 440 020

July, 1996

55

तार : नीरी / Gram : NEERI

फोन / Phone : 226071 to 226075

राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
National Environmental Engineering Research Institute
नेहरू मार्ग, नागपुर / Nehru Marg, NAGPUR-440 020

अ. मा. सं. / D. O. No. WTD/121/96

दिनांक / Date 1.8.96

Dr. R. Paramasivam
Deputy Director & Head
Water Technology Division

Dear Professor Veer Badra Mishra,

Sub: Joint exercise of flow measurements and evaluation of Dinapur STP at Varanasi

This has reference to the minutes of the meeting our team of scientists had with you and UP Jal Nigam following the joint evaluation exercise undertaken during June 7-11, 1996 at Varanasi. I am also in receipt of your kind letter No. SMF/COM/0354/1164 dated July 16, 1996 in connection with the above mentioned subject.

Please find herewith enclosed a report on the joint evaluation along with the results of flow measurements as also that of wastewater samples collected at different stages of treatment from the Dinapur STP as per the mutually agreed upon programme of evaluation.

We would highly appreciate receiving a copy of the results of analysis of wastewater samples jointly collected during the evaluation and analysed by SMF.

As communicated in my earlier letter of even No. dt. June 21, 1996, kindly permit me to mention again that the issues regarding the backflow in the sewerage system when the screw pumps at Konia pumping station are not in operation, and the supply of drawings of STP by UP Jal Nigam to SMF are outside the scope of work entrusted to this Institute by NRCD.

With deep regards,

Yours sincerely,

(R. Paramasivam) 01/8/96

Encl : as above

Professor Veer Bhadra Mishra
President
Sankat Mochan Foundation
Amar Bhawan
B.1/45, Asai
VARANASI 221 005

cc: GM, GPCU, UP Jal Nigam

87/92

93

Flow Measurements and Performance Evaluation of Dinapur STP at Varanasi, During June 8-10, 1996

1. Introduction

The city of Varanasi, one of the major pilgrim centres in Uttar Pradesh, is situated on the left bank of the river Ganga. The population of the city was 10.26 lakhs in 1991. The city draws its water supply from river Ganga and the treatment comprises plain sedimentation followed by sand filtration (SSF 63.5 mld and RSF 61.5 mld) and chlorination. The supply has been augmented by 100 mld through tube wells.

The wastewater collection system for Varanasi was first constructed in the year 1917 with a trunk sewer of 750 mm diameter laid from Assi to Rajghat. Another main sewer, known as Orderly Bazar, constructed at the same time, joins the trunk sewer at Kabir Chaura crossing. In all, there are nine major drains conveying domestic wastewater.

The Ganga Action Plan (GAP) for prevention of pollution of river Ganga at Varanasi, was launched in the year 1986 and the Ganga Project Directorate (GPD), entrusted the implementation of Phase I programme to UP Jal Nigam. In the first phase of the programme, sewage flow (about 25 mld) from eight of the nine major underground and surface drains has been diverted to a new trunk sewer. Flow from Assi nullah (22 mld) has been diverted partly to the sewage treatment plant at Bhagwanpur near Banaras Hindu University (BHU) and the remaining quantity to the sewage treatment plant at Diesel Locomotive Workshop (DLW). Prior to the construction of the sewage treatment plant of 80 mld capacity at Dinapur, about 100 mld of raw sewage was discharged into the river Ganga downstream of Varanasi at Rajghat through the trunk sewer. Under GAP, this flow has been diverted to the 100 mld capacity sewage pretreatment plant (Screening and Degritting) at Konia and then pumped to the 80 mld STP at Dinapur which is four km away from Konia. The secondary treatment facility at Dinapur provides for primary settling, roughing filtration, activated sludge process and secondary settling. The sludge is treated in anaerobic digester and the biogas is utilised for power generation. The plant was commissioned in November, 1992.

COMMISSIONER POLLUTION

Flow measurement at Dinapur STP treated effluent channel, Konia bypass channel and performance evaluation of the Dinapur STP (80 mld capacity) were carried out in June 1996 in collaboration with U.P. Jal Nigam (UPJN) and Sankat Mochan Foundation (SMF) under the post project programme of GPD.

2. Dinapur Sewage Treatment Plant - Process Description

Sewage at the plant is received after screening and degritting at Konia pumping station. There are three batteries of treatment units which provide for screening, degritting, primary settling, roughing filtration, activated sludge process and secondary settling. PST sludge is pumped to anaerobic digesters and the gas is collected in separate gas holders. The salient features, summarised in Table 1, and the schematic showing the layout of the sewerage and pumping system for the city of Varanasi are depicted in Fig. 1. The schematic flow sheet of the Dinapur STP is depicted in Fig. 2. The bypass arrangements and pumping scheme from the main trunk is depicted in Fig.3

Raw sewage passes through a manually cleaned bar screen of size 1 m x 1.1 m depth installed at a slope of 80^{o} to the horizontal with clear opening of 20 mm between the bars. Screenings are removed once an hour and dumped into low lying areas in the campus.

After screening, the sewage flows through a distribution chamber into three primary settling tanks, each of diameter 28.6 m and 3.5 m SWD with a detention time of 2.4 hours at design average flow. The PST effluent from each unit before entering the aeration tank is passed through a roughing filter which helps to enhance the downstream nitrification and reduce shock loading on the subsequent units. The secondary treatment system consists of three rectangular aeration basins each with an area 1200 m^2 (60 m x 20 m) and 3.75 m SWD with three surface aerators. Return sludge is added to the inflow to the aeration tank. The effluent from aeration tank flows to three secondary settling tanks, each of diameter 40 m and 3.5 m SWD with 4 hours detention time at design average flow. Excess sludge is returned to the PST for an

COMMISSIONER FOR GIFT

Table 1

Dinapur Sewage Treatment Plant, Varanasi
Salient Features

General	
Name and Location	: Dinapur Sewage Treatment Plant, Varanasi
Year of Commissioning	: 1992
Design Capacity	: 80 mld
Population and Area Served	: 4,00,000 region Varanasi except BHU, Hospital and Assi Ghat
Treatment Flowsheet	: At Kenia Screens & grit chambers : At Dinapur PST, RF, ASP, SST, anaerobic sludge digesters, and sludge drying beds
O & M Agency	: Ganga Pollution Prevention Unit UP Jal Nigam, Varanasi
Plant Data	
Preliminary/ Primary Treatment	
Screens	: One, manual
Grit chamber	: 2 nos
Primary Settling Tank	: 3 circular, 28.6 m dia., 3.5 m SWD
Roughing Filter	
- Filters	: 3 nos, 22.5 m dia, 1.14 m SWD
- Distribution System:	Rotary, 4 arms
Secondary Treatment	:
Activated Sludge Process	
- Aeration basins	: 3 nos, rectangular, 60 m x 20 m area, 3.5 m SWD
- Aerators	: Surface aerator, 3 in each tank
Secondary Settling Tank	: 3 nos, circular, 40 m dia., 3.5 m SWD
Effluent utilisation/disposal	: Irrigation/ to River Ganga
Anaerobic digester	: 3 nos, 29 m dia, 7 m depth
Biogas utilization	: Electricity generation through duel fuel engines
Sludge drying beds	: 25 nos, 30 m x 30 m each, 3 nos, 20 m x 20 m each, 1 no, 30 m x 40 m

COMMISSIONER BOARD

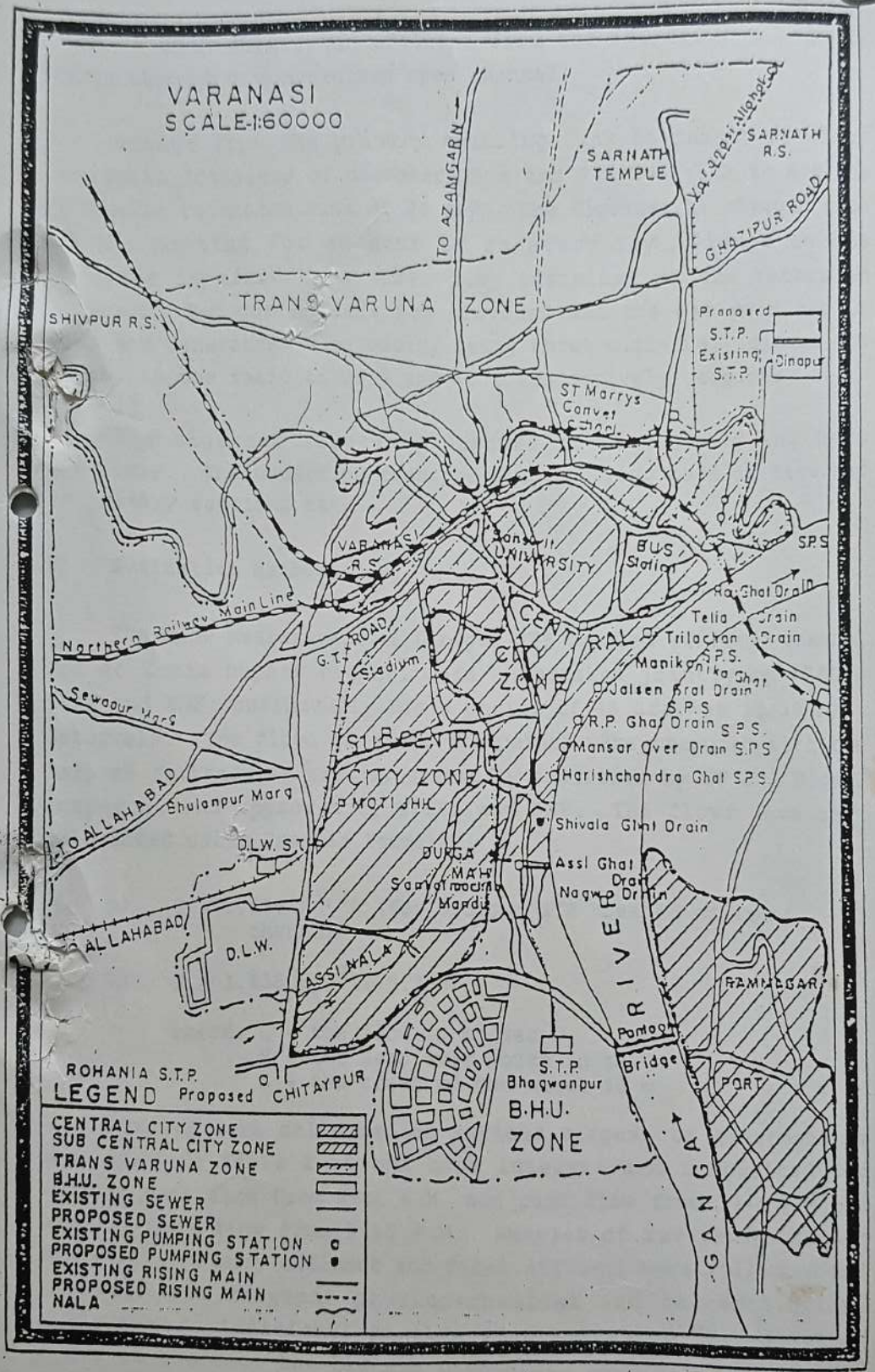


Fig. 1 : Schematic Layout of Intercepting Pumping Stations at Varanasi

hour in each shift. The effluent from the SST flows into river Ganga through a constructed open channel.

Sludge from the primary settling tank is pumped to three anaerobic digesters of diameter 29 m and 7 m SWD with an average hydraulic retention time of 20 days. The digester is charged once in the morning for an hour or so every day. Sludge in the digester is mixed by a screw pump installed at the centre of digester. Two gas holders are provided and the gas produced is used for generating electricity using three dual-fuel (diesel and biogas in the ratio of 35 % and 65 % respectively) engines.

The digested sludge is further treated on drying beds (29 nos.). The underflow from the sludge drying beds is returned to primary settling tank.

3. Evaluation Methodology

The flow measurement at Dinapur STP treated effluent channel and at Konia bypass channel were undertaken jointly by NEERI, UPJN and SMF continuously for a period of 48 hrs. at 15/30 min. intervals. The flows at these two points were measured with the help of rectangular notches specially installed by UP Jal Nigam, inspected and approved by NEERI and SMF. The flows have been calculated using Francis formula :

i) $Q = 1.838\ H^{3/2} B$ (for Dinapur STP treated effluent channel)

ii) $Q = 1.838\ H^{3/2} (B - 0.2\ H)$

where, Q = the flow in m^3/sec
H = the Head over notch in cm
B = the crest of the notch in m

Samples were collected at various stages of treatment as indicated in Table 2 at one hour interval and composited for morning peak flow from 6-11 A.M, non peak flow from 12-4 P.M and evening peak flow from 5-10 P.M. Samples of raw sewage (after detritor), primary effluent and final effluent were collected and analysed for relevant physico-chemical and bacteriological parameters. Additional samples were collected from aeration tanks to evaluate the process parameters such as mixed liquor

Table 2

Joint Performance Evaluation of Dinapur STP

Varanasi : (08.06.06 - 10.06.96)

Details of Sampling

Date	Sewage Flow (peak/Non Peak)	Sampling Time	Sampling Points	Sample No.
08.06.96	Peak	7-10 P.M	R.S.	1
			P.S:T. Effluent	2
			SST Effluent	3
09.06.96	Peak	6-11 A.M	RS	4
			PST Eff.	5
			SST Eff.	6
09.06.96	Non Peak	12 Nn-4 P.M	RS	7
			PST Eff.	8
			SST Eff.	9
09.06.96	Peak	5-10 P.M	RS	10
			PST Eff.	11
			TF Eff.	12
			SST Eff.	13
09.06.96	Peak	9 A.M	RS at Konia (Before Grit Chamber)	14
10.06.96	Peak	6-11 A.M	RS	15
			PST Eff.	16
			TF Eff.	17
			SST Eff.	18
10.06.96	Non Peak	12-4 P.M	RS	19
			PST Eff.	20
			TF Eff.	21

Table 2

Joint Performance Evaluation of Dinapur STP

Varanasi : (08.06.06 - 10.06.96)

Details of Sampling

Date	Sewage Flow (peak/Non Peak)	Sampling Time	Sampling Points	Sample No.
08.06.96	Peak	7-10 P.M	R.S.	1
			P.S.T. Effluent	2
			SST Effluent	3
09.06.96	Peak	6-11 A.M	RS	4
			PST Eff.	5
			SST Eff.	6
09.06.96	Non Peak	12 Nn-4 P.M	RS	7
			PST Eff.	8
			SST Eff.	9
09.06.96	Peak	5-10 P.M	RS	10
			PST Eff.	11
			TF Eff.	12
			SST Eff.	13
09.06.96	Peak	9 A.M	RS at Konia (Before Grit Chamber)	14
10.06.96	Peak	6-11 A.M	RS	15
			PST Eff.	16
			TF Eff.	17
			SST Eff.	18
10.06.96	Non Peak	12-4 P.M	RS	19
			PST Eff.	20
			TF Eff.	21

suspended solids (MLSS), sludge volume index and dissolved oxygen. Grit samples were analysed for particle size distribution and organic matter content.

4. Field Studies

4.1 Flow Measurements :

The data on plant outflow at Dinapur STP and the total inflow at Konia pumping station is presented in Fig. 4 and Fig. 5 respectively. The average and maximum flow of Dinapur STP treated effluent channel between June 8, 1900 hrs. and June 9, 1900 hrs. was 100.2 mld and 157.19 mld. The flow in Konia bypass channel between June 8, 1900 hrs. and June 9, 1900 hrs. was 22.45 mld. The average and maximum flow of Dinapur STP from June 9, 1900 hrs. to June 10, 1900 hrs. was 94.03 mld and 157.19 mld. The flow of Konia bypass channel on June 9, 1900 hrs. to June 10, 1900 hrs. was 27.35 mld. Flow calculations based on the pumping schedule and the rated capacity of the pumps, indicate that the total inflow to the plant was 105.6 mld and 105.4 mld on June 8-9, 1996 and June 9-10, 1996 respectively. The details of flow recordings and calculations, for Dinapur effluent channel and at Konia bypass channel are at Annexure I and II respectively.

The diameter of the sewer of Konia first stage sumpwell is 2.40 m as depicted in Fig. 6. The sewer at Konia first stage sumpwell is not hydraulically overloaded. The maximum depth of sewage flow observed at Konia first stage sumpwell was 1.20 m. Hence, the maximum flow of the sewer is within the safe limits of the hydraulic capacity of the sewer at Konia first stage sumpwell. The results presented in Annexure III show free flow of sewage in the Konia first stage sumpwell in the peak hours also. The average discharge of screw pumps on June 8-10, 1996 was 108.2 mld as estimated from the rated capacity.

4.2 Performance Evaluation

A composite sample of sewage grit at Konia pumping station was collected (every one hour) for particle size analysis and organic matter content. The results are presented in Table 3.

Table 3

Characteristics of Grit Sample at Preliminary Treatment Works, Konia

A) Sieve Analysis of Grit Samples Collected at Dinapur

S.No.	Particle size (mm)	Weight retained	Percentage retained	Cumulative % retained	Cumulative % finer than
1.	4.76	20	4	4	96
2.	4.00	11.5	2.3	6.3	93.7
3.	3.36	15.5	3.1	9.4	90.6
4.	2.83	10.5	2.1	11.5	88.5
5.	2.38	23.5	4.7	16.2	83.8
6.	2.00	27.0	5.4	21.6	78.4
7.	1.68	29.5	5.9	27.5	72.5
8.	1.41	19	3.8	31.3	68.7
9.	1.19	37.7	7.5	38.8	61.2
10.	1.00	26.8	5.4	44.2	55.8
11.	0.84	32.5	6.5	50.7	49.3
12.	0.59	12.5	7.5	53.2	46.8
13.	0.50	34.5	6.9	60.1	39.9
14.	0.42	38.5	7.7	67.8	32.2
15.	0.297	72.5	14.5	82.3	17.7
16.	0.105	86.5	17.3	99.6	0.4
17.	Receiver	1.7	0.4	100.0	0.0

B) Organic Matter Content

Date	Sample	Unit	% Organic Matter*
03.09.96	2 hourly composite	Grit chamber	19.2

* On dry weight basis

13

10-9-96

The physico-chemical characteristics and heavy metals content of sewage at different stages of treatment are presented in Table 4 and Table 5 . The BOD_5^{20} of raw sewage (after grit removal) ranged between 155 mg/L and 220 mg/L. The bacteriological results and samples collected at Dinapur STP are presented in Table 6.

The suspended solids concentration in raw sewage was in the range of 304 to 500 mg/L and that in the effluent from PST was 196 to 396 mg/L. The BOD_5^{20} in raw sewage was in the range of 155 to 220 mg/L and that in the effluent from PST ranged between 80 and 94 mg/L. The raw sewage (influent) and the SST effluent B O_5^{20} ranged between 155 to 190 mg/L and 21 to 41 mg/L r spectively.

The DO in three aeration tanks was found to be in the range of 1.2 to 2.1 mg/L, the higher values being observed during low flow. The values of process control parameters of ASP are given in Table 7. The sludge volume index (SVI) was less than the recommended value of 50-100 and was in the range of 15-17, 13-14, 16-19. The MLSS content was observed to be higher on June 10, 1996 as compared to the value on June 9, 1996, which is also reflected in an increase in settled sludge volume on the next day, possibly due to increased sludge recycling. SVI values did not show much variation. Foaming and colour was observed in the treated effluents, this is reportedly due to discharge of waste water containing detergents and colour which enters through the domestic textile industrial discharge.

It was observed that the flow distribution between the three streams of the treatment units was not uniform as indicated by the rotational speed of the arms of the roughing filters. Due to the increased plant inflow the observed loading rates (Table 8) were on the higher side than that recommended by CPHEEO for the PST and the SST. The design and observed values of MLSS, F/M ratio volumetric loading and detention time for the ASP are presented in Table 9. With the present inflow, the detention time in the aeration tank was found to be 3.2-3.4 hours as against the design value of 3.5 hours. With an average flow of 97 mld and influent BOD_5^{20} of 94 mg/L the average volumetric

Table 4

Physico-chemical Characteristics of Sewage at Dinapur STP (Varanasi) at Different Stages of Treatment

Date of Sampling	Sampling Point	Sample No.	pH	COD (mg/L)	BOD_5^{20} (mg/L)	T.SS. (mg/L)
08.06.96	RS*	1	7.6	1692	850	720
(Peak)	PST Eff.	2	7.3	992	500	248
	SST Eff.	3	8.2	188	38	62
09.06.96	RS*	4	7.6	537	190	400
(Peak)	PST Eff.	5	7.6	448	90	348
	SST Eff.	6	8.1	129	22	66
09.06.96	RS*	7	7.6	433	155	500
(Peak)	PST Eff.	8	7.5	365	80	276
	SST Eff.	6	8.1	118	21	58
09.06.96	RS	10	7.5	447	163	304
(Peak)	PST Eff.	11	7.5	376	84	196
	TF Eff.	12	7.5	317	68	164
	SST Eff.	13	7.7	121	23	77
09.06.96 (Peak)	Konia RS	14	7.2	645	220	692
10.06.96	RS	15	7.4	467	175	456
(Peak)	PST Eff.	16	7.4	385	94	284
	TF Eff.	17	7.3	300	86	132
	SST Eff.	18	7.7	132	41	34
10.06.96	RS	19	7.5	484	170	432
(Peak)	PST Eff.	19	7.5	484	170	432
	TF Eff.	21	7.7	329	76	196
	SST Eff.	22	7.8	126	26	70

* Samples of raw sewage collected from the point, where filtrate from sludge drying beds and excess sludge recycling were mixed intermittently with raw sewage.

RS = Raw Sewage
PST = Primary Settling Tank
TF = Trickling Filter
SST = Secondary Settling Tank

Table 5

Heavy Metal Concentration in Wastewater Samples from Sewage Treatment Plant, Dinapur

Parameter	Raw Sewage	PST Effluent	RF Effluent	SST Effluent
Date of sampling : June 9, 1996				
Cadmium	0.05	0.04	0.04	0.01
Copper	0.95	0.46	0.36	0.13
Chromium	ND	ND	ND	ND
Iron	1.84	1.77	1.21	0.36
Lead	0.02	ND	ND	ND
Manganese	0.14	0.12	0.12	0.08
Nickel	0.06	0.02	0.02	ND
Zinc	0.35	0.28	0.26	0.07
Date of sampling : June 10, 1996				
Cadmium	ND	ND	ND	ND
Copper	ND	ND	ND	ND
Chromium	ND	ND	ND	ND
Iron	1.93	1.79	0.78	0.47
Lead	0.02	ND	ND	ND
Manganese	ND	ND	ND	ND
Nickel	0.06	0.03	0.02	0.01
Zinc	0.47	0.45	0.17	0.13

Bill Values expressed in mg/L.

104

Table 6

Bacteriological Quality of Sewage at Different Stages of Treatment, Dinapur STP- Varanasi

Date of Sampling	Sampling Point	Sample No.	Total Coliform CFU/100 ml	Faecal Coliform CFU/100 ml
09.06.96	RS	7	1.1×10^8	2.6×10^6
(Non Peak)	SST Eff.	9	1.4×10^6	1.0×10^4
09.06.96	RS	10	7.0×10^7	9.0×10^5
(Peak)	SST Eff.	13	7.1×10^5	5.0×10^4
10.06.96	RS	15	1.5×10^8	4.7×10^6
(Peak)	SST Eff.	18	4.7×10^6	1.2×10^5
10.06.96	RS	19	5.9×10^8	1.4×10^7
(Non Peak)	SST Eff.	22	6.6×10^6	2.0×10^5

Table 7

Observed Process Parameters in the Aeration Tank

Date	Aeration Tank No.	MLSS (mg/L)	MLVSS (mg/L)	Settled Sludge Volume ml/L (30 min.)	SVI	D.O. (mg/L)*		
						I	II	III
09.06.96	1	1730	1010	30	17	1.5	2.1	1.5
	2	2660	1270	35	13	1.5	1.8	1.6
	3	1550	780	30	19	1.8	1.6	1.7
10.06.96	1	3350	1350	50	15	1.5	1.6	2.0
	2	3450	1100	50	14	1.4	1.6	1.6
	3	3800	1250	60	16	1.2	1.5	1.8

* Samples for DO collected at 3 points in each tank at 3.00 PM.

Table 8

Design and Observed Average Loading Rates for PST and SST of the STP at Dinapur, Varanasi

Parameter	PST			SST		
	Design	Observed		Design	Observed	
		June 8-9	June 9-10		June 8-9	June 9-10
For Average Flow						
Surface overflow Rate ($m^3/m^2/day$)	41.2	52.0	48.7	21.2	26.5	24.9
Weir loading Rate ($m^3/m^2/day$)	296.0	379.0	356.1	212.0	269.3	252.7
Detention time (hrs.)	2.0	1.59	1.70	4.0	3.19	3.40
For Peak Flow						
Surface Overflow Rate ($m^3/m^2/day$)	82.5	81.5	81.5	42.4	41.6	41.6
Weir loading Rate ($m^3/m^2/day$)	592.0	595.3	595.3	424.0	422.4	422.4
Detention time (hrs.)	1.0	1.01	1.01	2.0	2.03	2.03

Table 9

ASP Control Parameters of the STP at Dinapur, Varanasi

Sl. No.	Parameter	Design	Observed	
			8-9 June	9-10 June
1.	MLSS (mg/L)	3000	1980	3533
2.	MLVSS (mg/L)	2500	1020	1233
3.	F/M Ratio (Kg BOD_5/Kg MLVSS. day)	0.34	0.68	0.53
4.	Volumetric loading (Kg BOD_5/m^3. day)	0.86	0.69	0.65
5.	Detention time (Hrs)	3.5	3.2	3.4
6.	Sludge Volume Index	--	16.3	15
7.	Specific Utilisation rate (d^{-1})	--	0.58	0.45

107

loading rate was observed to be in the range of 0.65-0.69 kg. BOD/m^3.day as against the design value of 0.86 kg. BOD/m^3.day. Though the MLSS concentration was lower than the design value it was uniform in all the three aeration tanks, and the DO levels were also satisfactory indicating well mixed conditions in the aeration tanks.

The final effluent BOD_5^{20} and SS ranged from 21 to 41 mg/L and 34 to 77 mg/L respectively. The final effluent quality exceeds the stipulated standards for disposal into inland surface water. This can be attributed to the overloading of the plant. The BOD and SS removal efficiency in the STP was in the range of 81.3-86.4 % and 84.6-88.8 % respectively.

5. Laboratory and Other Facilities at Dinapur Plant

The Dinapur STP is equipped with adequate laboratory facilities for routine analysis of sewage samples for parameters such as pH, SS, BOD and COD. Analyses of sewage at various stages of treatment is done regularly and the records are maintained. A chart had been displayed in the laboratory for Do's and Don'ts for remedial/ corrective measures needed in case if the plant upsets. Qualified staff is available at Dinapur plant for sewage analysis.

6. Summary

The total sewage flow at the treated effluent channel of Dinapur STP and the Konia bypass channel was 122.65 mld and 121.38 mld respectively on the two days of joint evaluation, viz., June 8-10, 1996. The sewage treated at the plant was 100.2 mld on June 8-9, 1996 and 94.03 mld on June 9-10, 1996. The sewage flow bypassed into Varuna river at Konia bypass channel was 22.45 mld and 27.35 mld respectively.

The plant at Dinapur was overloaded hydraulically by 21.39 % during study period. At Dinapur STP, the MLSS concentrations in the aeration tank were found to be in the range of 1800-3500 mg/L. However, the F/M ratio was higher than the desired limit of 0.4 kg.BOD_5^{20}/day. The BOD and SS values in the final

(108)

effluent exceeded the BIS limits. Foaming was observed in the aeration tanks. This can be controlled by spraying the screened effluent or clear water through spray nozzles. There is a need for routine monitoring of process parameters like MLSS, mean cell residence time, SVI, sludge wasting, sludge recirculation ratio, F/M ratio and DO in the aeration tank etc.

The parameters routinely monitored at Dinapur plant were pH, BOD, COD and SS. The samples of sewage and sludge should also be analysed periodically for parameters like alkalinity, nitrates, phosphates, sulphates, detergents etc.

109

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W P NO 4436(M/B) OF 2003

Shri Narendra Kumar ..... **PETITIONER**

VERSUS

State of Uttar Pradesh & Others ..... **RESPONDENTS**

ANNEXURE NO. C.A. 4

110

72

ANNEXURE NO CA 4

Performance Evaluation Report of STPs at Varanasi

prepared by

Central Pollution Control Board in May 2001

and submitted

in Hon'ble Supreme Court of India in July, 2001.

In WP(C) No. 3727/1985

(111)

General information about Varanasi

1.	Name of Town	:	Varanasi
2.	Population	:	13.5 lakh (2001)
3.	Total Water supply	:	300 MLD out of which 235 MLD is organised.supply
4.	Per Capita Water Supply	:	225 LPCD
5.	Wastewater Generation	:	240 MLD
4.	Wastewater collection and	:	Complete sewage gets collected at Main Pumping Station (MPS) through a sewerage network of 315 km. Only 50 % of the city is sewered. The sewerage system laid is appx 100 yr old.
5.	Wastewater Treatment and number of STPs	:	102 MLD through 3 STPs at Dinapur, Bhagwanpur and DLW.
8.	Mode of sewage disposal and % used for irrigation	:	30-40% of the of treated sewage is used in irrigation , remaining portion disposed in river

101 / 94

Inspection of Dinapur Sewage Treatment Plant
In compliance of the order of Hon'ble Supreme Court

Details of Sewage Treatment Plant

1. Name of STP : Dinapur Sewage Treatment Plant
2. Location of STP : Dinapur, Varanasi, U.P.
3. Date of monitoring : May 22-23, 2001
4. Designed Capacity : 80 MLD
5. Process of Sewage Treatment : Activated Sludge Process (ASP) and Trickling Filter
6. Flow Sheet of STP : Refer annexure-I
7. Unit wise capacity

a. Primary Settling tank (PST)

a.1 Nos : Three (03)
a.2 HRT : 2.40 hr (designed)
a.2 Adequacy : Inadequate, as the plant receives 1.2 to 1.5 times more than designed flow

b. Aeration tank (AT)

b.1 Nos : Three (03)
b.2 HRT : 3.5 hr (designed); 2.71 hr (observed)
b.3 Adequacy : Adequate however turns inadequate, as the plant receives 1.2 to 1.5 times more than designed flow

b.4 D.O. level (8 hourly)

Time	9 - 9.45 am			5 - 5.45 pm			1 - 1.45 am		
AT no.	I	II	III	I	II	III	I	II	III
DO in mg/l	NT	NT	NT	NT	NT	NT	NT	NT	NT

NT : Not tracable by Winkler method due to excessive MLSS content

b.3 MLSS (8 hourly)

Time	9 - 9.45 am			5 - 5.45 pm			1 - 1.45 am		
AT no.	I	II	III	I	II	III	I	II	III
MLSS in mg/l	1744	2067	2260	3030	2581	2894	1948	2030	2220

102/95

(17)

b.4	F / M ratio	:	0.35 (designed), 0.38 (observed)
b.5	Aeration capacity	:	Nine (09) aerators each of 30 HP
b.6	Sludge Volume Index (SVI)	:	90-150 (designed), 17-34 (observed)

6.Secondary Settling Tank (SST)

c.1	Nos	:	Three (03)
c.2	HRT	:	3.95 hr Adequate, however turns inadequate as the plant receives 1.2- 1.5 times the designed flow

08. Raw and Treated Sewage Characteristics

Sampling Location	BOD	COD	TSS	Faecal Coliform	Faecal Steptococci
Inlet of STP (Raw wastewater	120	275	304	3×10^7	71×10^6
Outlet of Primary Settling	79	192	145	-	-
Outlet of Trickling filter	58	161	127	-	-
Outlet of Secondary Settling	30	94	65	-	-
Outlet of STP (Treated effluent)	28	94	72	24×10^3	18×10^5

Note : Coliform in MPN / 100 ml, all others in mg/l

09. Actual Flow (MLD) : Average Flow 100.18 MLD, details as per annexure-II

10. Sludge Drying Beds and their Capacity : 29 nos, cumulative area 25000 sq.m

11. Gas digester (Operational status & gas utilisation) : 3 nos, each of 4800 m^3, gas is utilised in power generation through 4 nos DFG ensets, the power is used for operating few units in STP

103 | 96

12. % Reduction of BOD, COD, SS and Faecal coliform

Parameter	% Reduction	
	Designed	Observed
BOD	90	77
COD	-	66
SS	92	76
Faecal coliform	-	-

13. Reasons for under utilization of Capacity of STPs if any : Plant runs beyond capacity

14. Point of treated sewage disposal : 20- 25 % of the treated sewage is utilized in irrigation, remaining portion is discharge in R. Ganga at d/s Varanasi, near vill. Sehbar through appx 2 km underground pipe-line

15. Additional sewage treatment Capacity proposed in GAP-II : Additional treatment capacity of 16 MLD through oxidation pond is planned within Dinapur STP premises. Apart from this other works of treatment capacity augmentation in Varanasi include additional capacity of 5.2 MLD in Bhagwanpur STP and waste-stabilisation pond of 37 MLD capacity at Ramana

16. Information on by-pass arrangement : By-pass arrangement provided at main pumping station at Konia

17. Resource recovery & revenue generation (2000-2001)

a. Sludge disposal
   - Land application : Nil
   - Sale of sludge : Sold to farmers
   - Revenue earned : Rs 8.083 lakh per year

b. Sewage disposal
   - Sale of sewage : Sold to farmers for irrigation
   - Revenue earned : Rs 0.774 lakh per year

c. Indirect Revenue from Electricity Generation from DFG set (7.60lakh KWH) : 21.20 lakh

d. Others : 0.070 lakh

Total : 30.127 Lakh

104/97

115

18. Operation and maintenance of Sewage Treatment Plant

a. Operating agency : U.P.Jal Nigam

b. Status of power availability and stand-by arrangement

The plant has 1200 KVA sanctioned load, in the event of power failure the plant runs on Dual Fuel (Diesel: Gas :: 10:90) Generator sets (04 nos, each of 500 KVA). However the main pumping station at Konia remai un-operated as presently there is no power back-up arrangement exits, the provision of genset is however scheduled during one year. Looking into records, it was observed that on an average power failure at the plant (STP) as well as at main pumping station ranges between 45 minutes to 3h 20 minutes per day.

c. Commitment of funds for O & M of STP : Total funds are received from U.P. State Govt.

d. Status of Skilled / Trained Manpower : 72 persons of different capacity are engaged, detailed status appended at annexure-III

e. Status of expenditure (2000-2001)

Head of Expenditure	Amount (Rs in lakh)
Man power	45.35
Electricity *	13.95
Chemicals & Glasswares	1.00
Others (General Repair, Oil & lubricants etc.)	55.00
Total	113.45

* In addition to this electricity bills amounting to Rs 61.5 lakh has been verified for centralized payment at Lucknow. Realising this the total annual expenditure shall be Rs 174.95 lakh (say 175 lakh)

105/98

(118)

19. Consent from SPCB :

	Valid up-to
Consent under Water Act	Neither applied nor granted
Consent under Air Act	-do-

20. Amount of Water Cess - paid : Nil

21. Volume of Industrial wastewater discharged to STP : No record available , however it is reported that effluent from Sari printing units in Varanasi also joins STP through drainage network in the city.

22. Feasibility of private participation : Looking into different components of expenditure it is understood that expenditure on Manpower and other miscellaneous items can be significantly reduced if the plant operation is privatized

23. Remarks of inspection team :

(i) The Treatment System at the STP being biological, the over-capacity operation of plant is highly harmful for the STP. Instead of straining the plant with flow of sewage more than its designed capacity, measures should be taken to ensure that the STP receives the designed flow and the excess flow is mixed with the final treated effluent by laying a separate channel.

(ii) The plant economics has significant scope of improvement by way of optimizing the gas utilization capacity. In the event of the billing of power based on sanctioned load the plant has to flair the excess / surplus gas which can be utilized for power generation. Looking into records, the plant can save Rs 80000 per month if the complete utilization of gas in power generation is ensured. The STP management should categories units to be exclusively operated on gas based power and units to be exclusively operated on UPSEB power and thereby reduce / revise the sanctioned load.

(iii) All possible efforts should be taken to ensure that the STP possess Consent under Air and Water Act as well as regular payment of Water Cess as per The Cess Act .

18-4-03 106 | 99

(iv) Proper provision for quantifying the gas generation, use and flaring has to be made by equipping the plant with Gas- Flow meters which presently don't exist.

(v) Regular supply of Diesel for DFG sets, has to be ensured as it was understood that the plant remains un-operated for want of diesel in the event of power failure

(vi) Strict measures for urgent procurement of Power back-up(gensets) at Main Pumping Station at Konia must be taken as in the event of power failure the untreated sewage is discharged to R. Varuna / R. Ganga

(vii) Although all the treatment units were found operational during the period of monitoring, the regular maintenance of plant is necessary with emphasis on units like Trickling Filter, Primary settling and Secondary settling tank as many a time carry-over of sludge is expected to be a possible reason for treatment anomaly.

(viii) The plant was found to comply with prescribed norms for all parameters except total and faecal coliforms, for which any provision donot exist.

RSingh
(R. K. Singh)
Sc 'B'

107/99

(118)

INSPECTION OF BHAGWANPUR SEWAGE TREATMENT PLANT

1. Name of STP : Bhagwanpur STP, Varanasi
2. Location of STP : Bhagwanpur, BHU, Varanasi
3. Date of Inspection : 22/23.5.2001
4. Designed Capacity : 8 MLD (ASP) + 1.2 MLD (TF)
5. Process of Sewage Treatment* : Activated Sludge Process & Trickling filter
6. Flow Sheet of STP : Please refer Annexure - 1
7. Unit wise capacity

a. Primary Settling tank (PST) : 02 Nos.
   a.1 HRT : Designed – 3.00 Hrs.
   a.2 Adequacy : Adequate

b. Aeration tank : Two units
   b.1 HRT : Designed – 4.00 Hrs.
   b.2 MLSS & D.O. level (8 hourly) : Observed

TIME	1st Observation (2 pm)		2nd Observation (10 pm)		3rd Observation (6 am)	
AERATION TANK NO.	I	II	I	II	I	II**
M.L.S.S. mg/l	2470	2273	3977	**	3949	**
M.L.V.S.S. mg/l	1584	1466	2623	**	2591	**
D.O. mg/l	NT	NT	NT	**	NT	**
S.V.I.	162	167	123	**	190	**

** Sample not collected due to non – operation of the aerator of aeration tank no.2.
NT Not traceable, probable reason may be due to the interference of high MLSS While analyzing with winkler's method.

   b.3 F / M ratio : Designed – 0.36
   b.4 Aeration capacity : 02 aerators of 30 BHP (one in each tank)

c. Secondary Settling Tank (SST) : Two units
   c.1 HRT : Designed – 3.5 Hrs.

d. Raw & Treated Sewage Characteristics:

PARAMETERS	Inlet to STP	Outlet of PST	Outlet of STP (after SST)
BOD (mg/l)	42	28	19
COD (mg/l)	147	96	53
TSS (mg/l)	132	89	43
Faecal Coli. (MPN/100 ml	$7x10^6$	-	$22 x 10^4$
Faecal Strepto. (FS / 100ml)	8.2×10^5	-	12×10^4

e. Actual Flow (MLD) : As monitored on 22/23.5.2001

Time of observation	Observed flow in MLD	Time of observation	Observed flow in MLD
2pm	9.96	2am	6.22
3pm	9.6	3am	6.06
4pm	9.6	4am	12.76
5pm	9.12	5am	14.14
6pm	9.26	6am	14.20
7pm	9.38	7am	12.12
8pm	12.16	8am	11.84
9pm	11.44	9am	12.12
10pm	9.26	10am	12.76
11pm	9.26	11am	12.95
12 night	8.93	12 noon	12.5
1am	6.0	1.0 pm	12.0
24 Observations			10.40 Average flow

112/105

f. Sludge Drying Beds and their capacity : 09 Nos. (28m x 12 m each)

g. Gas digester : 2 nos, dia. 18 m (each) with liquid depth 4m.
Gas holder : 02 Nos. (dia. 7.5 m & depth 4.0 m each)
(Operational status & gas utilisaton): Gas is being utilized for the operation of DFG set.

h. % Reduction of BOD, COD, SS and Fecal coliform

Parameter	% Reduction
BOD	55%
COD	64%
SS	67.5%
Faecal coliform	96.85%

i. Reasons for under utilization of Capacity of STPs if any its : The plant was found operating on full capacity

j. Point of treated sewage disposal to : On land for irrigation excess goes River Ganga

k. Additional sewage treatment Capacity proposed in GAP-II : Please refer STP Dinapur report

l. Information on by-pass arrangement : Provision exists

m. Resource recovery & revenue generation

m.1	Method of sludge disposal	:	Sold to farmers
m.2	Sale of dried sludge	:	0.10 lacs
m3	Sale of treated effluent for irrigation	:	0.12 lacs
m.4	Indirect revenue from power Generation from DFG set	:	1.17 lacs
m5	Others	:	0.49 lacs
	Total	:	01.88 lacs

n. Operation and maintenance of Sewage Treatment Plant

n.1 Operating agency : U.P. Jal Nigam

n.2 Status of power availability and stand-by arrangement : Generally poor, DFG sets are available as standby arrangement

n.3 Commitment of funds for O & M of STP : Total funds are being provided by state Government

n.4 Status of Skilled / Trained Manpower : Total manpower required = 52
Total manpower available = 42

Details on manpower deployment are given in Annexure -II

113/10

n.5 Status of expenditure (2000-2001)

SL.NO	HEAD OF EXPENDITURE	AMOUNT IN LACS.
01	Manpower	24.42
02	Electricity	18.84
03	Chemicals & Glassware	0.44
04	Others (General repairs, oils & lubricants for operation of D.G. sets etc.	14.40
Total		58.10

n.6 Consent from SPCB : Neither applied nor granted (As informed by U.P.Polltion Control Board representative)

n.7 Amount of Water Cess - paid : Nil (As informed by U.P.Pollution Control Board representative)

n.8 Volume of Industrial wastewater discharged to STP: Nil

n.9 Feasibility of private participation: Private participation in operation and maintenance of the plant may save significant amount of money and can also increase the resource recovery.

n.10 Remarks of inspection team

- 8 MLD plant was commissioned during October 1988.
- 1.2 MLD capacity trickling filters were constructed by BHU before the commencement of GAP and was not found in operation at the time of monitoring.
- 10.40 MLD average flow (24 hrs. average) was received on the day of monitoring against the designed capacity of 8 MLD thus plant is overloaded hence All efforts should be made to utilize the trickling filter plant.
- The aerator of the aeration tank no.2 was found non-operational from 4.30pm to end of the monitoring.
- The variation in the MLSS in both the aeration tanks and higher SVI shows improper operation of the return sludge pump.
- The organic load received by the plant is very low (BOD 42 mg/l) and by virtue of this the STP meets the prescribed norms though remove of different parameetrs is not very efficient.
- STP management by not procuring consent from UPPCB and not filing cess returns, which is mandatory as per the act, is already violating the law.

V.K.Sachan
Scientist 'B'

114 | 167

122

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W P NO 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. C.A. 5

11.5 SUMMER AVERAGE VALUES FOR WATER QUALITY ON IN STEM OF RIVER GANGA UNDER GANGA ACTION PLAN

STATION NAME	DISTANCE IN KM	DISSOLVED OXYGEN (DO) (mg/l) (Acceptable limit 5 mg/l or more)															
		1986	1987	1988	1989	1990	1991	1992	1993	1994	1995	1996	1997	1998	1999	2001	2002
Rishikesh	0	8.1	8.1	7.6	6.2	7.1	6.8	8.5	9.0	9.6	9.0	8.9	8.9	9.3	9.0	9.1	8.2
Hardwar D/S	30	8.1	7.7	7.6	6.3	6.9	7.1	7.7	7.2	8.8	8.4	8.4	8.8	8.6	8.6	8.8	7.8
Garhmuktashwar	175	7.8	4.7	7.4	7.5	6.1	7.2	-	8.5	8.0	7.9	7.7	8.1	8.1	7.9	7.8	7.4
Kannauj U/S	430	7.2	7.7	6.9	7.5	7.1	7.3	7.7	7.2	8.8	8.0	8.0	7.8	7.4	7.1	7.4	7.6
Kannauj D/S	433	NA	6.5	6.7	7.5	6.1	7.1	7.1	8.4	7.2	7.8	7.9	7.5	7.4	8.8	6.8	6.5
Kanpur U/S	530	7.2	7.8	7.3	7.6	7.9	7.8	7.5	7.5	7.0	8.1	7.8	7.5	6.7	6.8	4.9	6.2
Kanpur D/S	548	6.7	6.2	3.2	5.0	4.4	5.1	5.6	5.2	4.6	6.8	6.4	5.6	5.2	7.5	4.8	7.2
Allahabad U/S	733	6.4	7.8	7.8	8.9	8.0	7.1	6.8	6.9	8.2	8.2	8.9	7.4	7.7	8.8	7.5	13.0
Allahabad D/S	743	6.6	6.7	7.4	7.9	6.9	6.4	7.6	7.2	7.4	8.2	8.5	7.6	8.2	7.9	7.2	8.2
Varanasi U/S	908	5.6	8.4	8.6	7.7	7.8	7.6	7.3	8.2	7.2	8.5	8.0	8.8	8.8	8.2	6.5	10.8
Varanasi D/S	916	5.9	8.6	8.1	7.5	7.2	6.8	7.1	7.6	6.8	8.0	7.7	8.7	6.6	8.4	7.2	7.5
Patna U/S	1188	8.4	8.5	7.9	8.0	7.7	8.1	8.1	8.2	7.0	6.8	7.3	7.5	7.0	7.7	7.8	7.0
Patna D/S	1198	8.1	8.7	7.5	8.1	7.5	7.4	8.0	8.0	7.2	6.9	7.0	7.1	7.2	7.8	7.7	7.1
Rajmahal	1508	7.8	8.1	7.7	8.0	7.8	7.5	8.1	8.5	7.6	7.6	7.3	7.2	6.9	7.5	7.7	7.9
Palta	2050	NA	7.3	6.5	7.2	6.8	7.3	7.4	7.1	6.8	6.7	6.6	6.5	7.3	NA	6.8	7.2
Uluberia	2500	NA	5.8	5.8	6.3	6.4	5.9	6.9	6.1	6.8	6.6	5.5	5.1	6.6	NA	-	5.4

STATION NAME	DISTANCE IN KM	BIOCHEMICAL OXYGEN DEMAND (BOD) (mg/l) (Acceptable limit less than 3mg/l)															
		1986	1987	1988	1989	1990	1991	1992	1993	1994	1995	1996	1997	1998	1999	2001	2002
Rishikesh	0	1.7	2.8	3.4	1.8	1.5	1.1	1.2	1.3	2.0	1.5	1.0	1.1	1.1	1.0	1.1	1.2
Hardwar D/S	30	1.8	3.9	3.5	1.9	1.8	1.1	2.0	1.4	2.1	1.7	1.1	1.3	1.6	1.2	1.4	1.7
Garhmuktashwar	175	2.2	2.7	4.9	4.5	3.4	1.6	NA	1.6	2.5	2.4	1.5	1.5	1.8	1.4	1.8	2.2
Kannauj U/S	430	5.5	2.7	2.2	1.0	2.6	NA	2.1	2.3	2.7	2.4	2.9	3.4	3.6	5.3	14.4^	1.1
Kannauj D/S	433	NA	5.1	5.6	1.1	3.0	3.0	2.7	2.5	3.0	3.2	3.2	3.7	3.5	4.8	11.8^	4.2
Kanpur U/S	530	7.2	2.9	1.8	1.1	2.7	1.6	1.7	1.9	5.0	2.0	2.8	3.1	4.3	4.6	14.5^	3.8
Kanpur D/S	548	8.6	9.7	13.4	3.5	3.5	65.8	25.0	24.5	8.5	5.5	4.1	5.4	6.4	6.5	18.5^	4.8
Allahabad U/S	733	11.4	7.0	2.8	2.6	2.6	2.3	2.0	1.8	2.3	4.5	2.5	3.3	4.3	1.8	5.3	8.0
Allahabad D/S	743	15.5	8.2	3.1	2.3	2.0	1.7	1.9	1.9	3.6	3.2	3.3	2.1	2.6	3.2	3.6	3.8
Varanasi U/S	908	10.1	4.1	3.3	3.0	2.6	1.2	0.9	0.8	1.8	2.6	2.2	2.4	2.9	2.2	2.5	3.0
Varanasi D/S	916	10.6	4.8	4.3	4.0	5.9	1.9	1.3	1.0	2.9	1.4	2.3	3.1	4.3	3.7	4.4	2.5
Patna U/S	1188	2.0	1.9	2.0	0.4	0.3	1.4	1.2	1.2	1.6	1.5	2.0	2.0	1.2	1.9	1.9	1.8
Patna D/S	1198	2.2	2.1	2.2	0.4	0.3	0.9	1.6	1.5	1.6	1.4	1.6	1.3	1.6	2.4	2.4	1.9
Rajmahal	1508	1.8	1.6	2.0	0.2	0.3	1.0	0.6	0.7	1.9	1.7	1.3	1.4	1.1	1.5	1.5	1.4
Palta	2050	NA	1.0	1.3	1.0	0.9	0.8	1.0	0.9	2.5	2.1	1.6	2.1	2.2	NA	1.3	2.6
Uluberia	2500	NA	1.1	1.1	0.9	1.0	0.8	1.0	0.9	3.2	2.8	2.0	2.4	2.2	NA	-	1.9

* Mean value for the months of March to June when the temperatures are high and flows are low.
NA --> Data not available.
^ → The BOD levels for all locations between Kannauj and Kanpur reported very high.

84

ANNEXURE NO. CA 5

123

124

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W P NO 4436(M/B) OF 2003

Shri Narendra Kumar ..... **PETITIONER**

VERSUS

State of Uttar Pradesh & Others ..... **RESPONDENTS**

ANNEXURE NO. C A 6

125

85

ANNEXURE NO CA 05

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 3515 /2003
(Arising out of SLP(C) No. 16935/1998)

National River Conservation Directorate .....Appellant(s)

Versus

State of U.P. & Ors. ....Respondent(s)

a.

certified to be true copy
Assistant Registrar (Judl.)
19/11/2003
Supreme Court of India

ORDER

Leave granted.

This appeal has been preferred from two orders of the High Court of Allahabad dated 16th September, 1998 & 17th September, 1998 in respect of the Ganga Action Plan II (Gap-II). Both the orders were passed in a public interest litigation which had been initiated by one Rakesh Jaiswal. By the first impugned order, the High Court after noting that the establishment of River Police had been approved, had directed that the State Government should create a fresh cadre of River Police which would be comprised only of the rank of Constables/Sub-Inspectors and who shall be otherwise under the control of the District Superintendent of Police.

The High Court directed that:

"The State Government shall initially work out immediately a plan to assess as to monitor a stretch of river upto five kms. how may river police constables and sub-inspectors would be necessary and accordingly draw up a scheme in respect of other township or city along the banks of river Yamuna and Ganga so that the required number of posts of police constables and sub-inspectors can be straight away created and posted in those as has been already reported to the Court the State Government has sanctioned the amount of Rs.344 lacs for this purpose. This amount apparently includes the equipments which may be required to the river police in every district. However, if the river police is assigned the task of monitoring the river in efficient manner the amount indicated may fall too short, hence the N.R.C.D. Which is only made responsible to conserve the rivers may be asked to fund this projects in Uttar Pradesh. The Regional Director of N.R.C.D. Shall report this fact to the Central Government and let this Court know by the 1st week of October, 1998 the decision which should be taken in this regard forthwith as also the time which the State Government and the N.R.C.D. Will take to implement this scheme."

The second order was passed on the applications of the respondent Nos. 6&7 before us who are Councillors of the Varanasi Nagar Nigam. On the basis of the material produced with the applications the Court held that by reason of the improper planning and the failure of some of the schemes, the proper implementation of the Ganga Action Plan-I pollution in the Ganges had increased. According to the

Court this was due to the fact that the work which was undertaken had been started without getting the Project report prepared in consultation with a Committee comprising of technical experts who should have examined various aspects to ensure that the money spent on the Ganga Action Plan was well utilised.

The Court, therefore, held that it has become necessary to stop all the work which is being undertaken till the entire project is carefully examined and scrutinized by a group of environmental scientist, Technologist and Experts working in this area for which NGOs working in the concerned field may also be consulted while finalising the Project.

A technical committee comprising of various members nominated by the Court was directed to be constituted by the Ministry of Environment with complete paraphernalia including the Secretary with staff, working place and infrastructure. It was directed:

that (1) the Committee would consider the applications of the respondents 6&7 and examine the projects in that background.

(2) Only after the Committee cleared the projects one after the other the projects would be implemented;

(3) In the meanwhile GAP-II shall not be cleared till the same was examined and approved by the Committee;

(4) GAP-II should be implemented by involving the bodies who should be authorised to construct, maintain and operate the treatment plants and undertake the river conservation work at their own level with the help of the Government and they are just and with the guidance of the local NGOs and Professional experts.

Further directions were given to the U.P. Pollution Control Board and the VNN for testing and displaying everyday the pollution levels of the Ganga at the bathing ghats to alert the public.

It appears that 'the projects' referred to by the High Court were two- one prepared by the Sankat Mochan Foundation and the other by the UP Jal Nigam, a statutory body set up under the UP Water Supply and Sewage Act, 1975.

The Court directed that the committee would examine the projects in the light of the documents produced and only after the committee had cleared the project that the working would be undertaken.

The appellant before us in both appeals is the National River Conservation Directorate, a wing of the Ministry of Environment and Forest..

Initially by an order dated 29th October, 1998, this Court has stayed the operation of the two impugned orders. After this, according to the appellant, the Varanasi Nagar Nigam had by resolution dated 23rd September, 2000 resolved that the project of Sankat Mochan Foundation and U.P. Jal Nigam would be sent to the Central Government and the State Govt. for technical evaluation and the technical decision would be taken by the Govt. The resolution further stated that the municipality itself was not technically able.

According to the appellant, on 13th July, 2001, as recorded in the minutes of 3rd August, 2001, the project report as prepared by the U.P. Jal Nigam, had been approved by the appellant after consultation with several experts and other persons including members of the Varanasi Nagar Nigam.

On an application being filed by the respondents Nos. 6&7 before this Court praying that the Sankat Mochan Foundation project should be approved, an order was passed on 7th September, 2001 which reads as follows:-

> "We are not inclined to interfere with the order of stay that has been passed by this Court. However, we further direct that the Jal Nigam will not carry out any of its plans in respect of Ganga Action Plan, without leave of this Court."

An application was thereafter filed by the appellant for modification of the order dated 7th September, 2001 and on 22nd April, 2002 an order was passed on this application which reads as under:

> ".....When the Union Government on its own has come forward with a scheme which has been duly approved by the appropriate competent Body, we see no justification for the Court not to permit the National River Conservation Directorate as well as the State of U.P. to carry out the project which, in our opinion, would greatly assist in purifying the Ganga at Varanasi. We, therefore, permit the applicant-National River Conservation Directorate and the State of U.P. to go ahead with its proposal at Varanasi, which proposal has been approved by a competent expert Body. A similar application filed by U.P. Jal Nigam has been registered as I.A. No. 6/2001.

The order dated 7.9.2001 is modified to the extent indicated above. These applications stand disposed of accordingly."

An application was again filed by the respondents Nos. 6&7 on which an order was passed by this Court on 23rd September, 2002 in which the Court recorded that when the order dated 22nd April, 2002 had been passed, the Court's attention had not been drawn to its earlier order dated 7th September, 2001 and in the circumstances the UP Jal Nigam was injuncted from going ahead with its Ganga Action Plan Project.

When the matter was taken up today for hearing, it was submitted on behalf of the appellant as well as the UP Jal Nigam that the order of this Court had created an impasse as far as the GAP-II was concerned. According to them the respondents nos. 6&7 had no right to question the competence of the Central Government to take a decision on this project, particularly in view of the resolution dated 14.9.2000 of the Varanasi Nagar Nigam. It is submitted that the U.P. Jal Nigam GAP -II project had been passed upon notice to and after consulting Varanasi Nagar Nigam and

that, therefore, the application of the respondents Nos. 6&7 for the acceptance of the Sankat Mochan Foundation Project instead was misconceived. It is submitted that this Court's attention had in fact been drawn to order dated 7th September, 2001 when on the application moved for modification of order dated 7th September, 2001 the order ated 22nd April, 2002 was passed. It is also submitted that this Court cannot use the power of judicial review to evaluate the technical aspects relating to different projects which were sought to be propounded, by the appellant on the one hand and the respondents 6&7 on the other. According to the appellant the High Court also could not have directed the creation of a new cadre or new posts, etc. nor directed the appellant to bear the expenditure in connection therewith. It is submitted that in any event the orders of the High Court superseding the powers of the Jal Nigam could not have been passed on the material placed before it.

The respondents Nos. 6&7 have submitted that the Resolution dated 23rd September, 2000 did not, in fact, authorise the appellant or the Jal Nigam to either approve or implement any project in respect of the sewage and water supply in Varanasi. It is contended that the power to take any action in this regard was squarely with the Varanasi Nagar Nigam and neither the State Government nor the Jal Nigam was competent to exercise this power. According to the respondents 6&7, the Jal Nigam was constitutionally incompetent to deal with the matter particularly by virtue of the 74th Amendement of the Constitution which came into force w.e.f. 1st June, 1993. It is submitted that Arts. 243W and 243ZF of the Constitution read with Item 6 of the 12th Schedule clearly show that the Varanasi Nagar Nigam alone could work to implement GAP-II. It is further stated that the GAP-II could be implemented only in consultation with Varanasi Nagar Nigam. It was further contended that the GAP-I has been a total failure; and that there was sufficient material to hold that the UP Jal Nigam was incompetent to implement any project relating to Varanasi under GAP-II.

As far as the first impugned order is concerned, we have found no material either factual or legal to support the same. We record that the respondents Nos. 647 do not seek to support the order dated 16th September, 1998. The first impugned order is, therefore, set aside.

As far as the second impugned order is concerned, it appears that none of the issues have been raised or atleast dealt with by the High Court in the impugned orders. Apart from that, several other events have taken place subsequent to the order of the High Court. The High Court also did not address itself as to the propriety of issuing such an order under Art. 226. We express no opinion on the merits of the matter and set aside the impugned order solely on the ground that the High Court has not dealt with the issues which have been raised before us.

We accordingly set aside the second impugned order. The High Court will dispose of the matter after hearing all the parties, considering the material on record and after arriving at a finding on each of the issues raised.

All interim orders passed by this Court are vacated.

The Civil Appeal is disposed of accordingly.

It is requested that the High Court may dispose of the matter as expeditiously as possible.

In view of this order, IA-11 for impleadment does not survive.

Sd/-
.....J.
(RUMA PAL)

Sd/-
.....J
(B.N.SRIKRISHNA)

NEW DELHI;
10th April, 2003

136

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W P NO 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. CA 6-1

137

ANNEXURE NO 7

Infuent/effluent analysis reprt of samples at 42 MLD STP at Daulat Ganj Lucknow
by INDUSTRIAL TOXICOLOGY RESEACH CENTRE LUCKNOW

Sl No	Date of samples	INFLENT			EFFLUENT			Remarks
		Suspended solids (mg/l)	BOD (mg/l)	Fecal Coliform MPN/ 100ml	Suspended solids (mg/l)	BOD (mg/l)	Fecal Coliform MPN/ 100ml	
1	2	3	4	5	6	7	8	9
1	23/24 July 2003	286	190	$7x10^6$	28	25	900	Effluent reslts are
2	24/25 August 2003	276	180	$24x10^6$	26	22.5	700	wihin the prescribed /
3	Prescribed Vlues *(For water disposal)*				100	30		desired values for all the perameters.
	Desired Values						10000	

Remark - Test reports from ITRC enclosed.

138

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

NABL

By hand

ITRC/RPBD-7/2003
Dated: 26/8/2003

To
Project Manager
Office of the General Manager
Gomti Pollution Control Unit II
U.P. Jal Nigam Lucknow

Sub :	Analysis Report of	Influent / Effluent Samples
	Report No.	TS-360(I to II)
	Signed by	Dr. Kr .P.Singh
	Your reference No.	3008/SW-20/412 dated 22/7/2003
	Sample Collected on	July 24-25, 2003 by ITRC Staff
	Sample condition	Unsealed
	Source of sampling	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. STP Inlet Sample	TS-360(I)
2. STP Outlet Sample	TS-360(II)

Kindly acknowledge the receipt of the report.

Yours faithfully

Encl: As above

26/8/2003
(V.K. Jain)
Technical Officer
RPBD Division

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. **Sample Registry No.** : **TS-360 (I &II)**
2. **Nature of Sample & Location:** **STP Sample, Inlet (I) & Outlet (II)** **Date: August 25, 2003**
3. **Sample Collected by** : **ITRC Staff**
4. **Sample Collected on** : **July 23 & 24, 2003**
5. **Methods of Analysis** : **As per APHA/AWWA;20th Ed.(1998)**

Sl. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids(Gravimetric) .... mg/l	286.0	28.0
2.	BOD (Winkler 's method)..... mg/l	190.0	25.0
	B – MPN/100ml		
i.	Confirmative MPN/100ml	7000000	900

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail itrc@sancharnet.in

NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

99

140

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

NABL

By hand.

ITRC/RPBD-7/2003
Dated: 26/8/2003

To
Project Manager
Office of the General Manager
Gomti Pollution Control Unit II
U.P. Jal Nigam Lucknow

Sub :	Analysis Report of	:	Influent / Effluent Samples
	Report No.	:	TS-363(I to II)
	Signed by	:	Dr. Kr .P.Singh
	Your reference No.	:	3008/SW-20/412 dated 22/7/2003
	Sample Collected on	:	August 4 -5, 2003 by ITRC Staff
	Sample condition	:	Unsealed
	Source of sampling	:	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. STP Inlet Sample	TS-363(I)
2. STP Outlet Sample	TS-363II)

Kindly acknowledge the receipt of the report.

Yours faithfully

(V.K. Jain) 26/8/2003
Technical Officer
RPBD Division

Encl: As above

100

141

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

Sample Registry No. : **TS-363 (I &II)**
Nature of Sample & Location: **STP Sample, Inlet (I) &Outlet (II)** **Date: August 25, 2003**

Sample Collected by : **ITRC Staff**

Sample Collected on : **Aug 4 & 5, 2003**

Methods of Analysis : **As per APHA/AWWA;20th Ed.(1998)**

S. No.	Parameters/Tests	RESULT	
		I	II
A	**Physico-Chemical**		
	Suspended Solids(Gravimetric) .... mg/l	276.0	26.0
	BOD (Winkler 's method)..... mg/l	180.0	22.5
	B – MPN/100ml		
	Confirmative MPN/100ml	24,00000000	700

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail itrc@sancharnet.in

S = Not Specified,
The report pertains to the sample tested only.
This report shall not be used or produced in fragments.
This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

10-Aug-03

142

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

W.P. NO. 4436(M/B) OF 2003

Shri Narendra Kumar ..... PETITIONER

VERSUS

State of Uttar Pradesh & Others ..... RESPONDENTS

ANNEXURE NO. CA-8

143

ANNEXURE NO CA 8

Monthly performance report of 42 MLD STP at Daulat Ganj Lucknow
(for the period May 2003 to August 2003)

Sl No	Month	Quantity of Sewage (MLD)	INFLUENT		EFFLUENT	
			Suspended solids (mg/l)	BOD (mg/l)	Suspended solids (mg/l)	BOD (mg/l)
1	2	3	4	5	6	7
1	May-03	33.83	227.85	161.11	45.04	31.38
2	Jun-03	38.30	291.69	107.79	41.08	25.83
3	Jul-03	44.97	195.48	73.43	24.74	16.77
4	Aug-03	33.39	212.86	65.00	27.52	16.02

Remark 1. For the months of May and June, the average monthly discharge is less than 42 MLD, because, on some perticular dates , due to interuption in power supply. To overcome this problem installation of D.G. sets is in progress.
2. During the month of August 2003, from 23rd to 31st , due to increase flow in river Gomti, the pumping has been reduced .
3. Daily progress reports are enclosed.

DAILY PERFORMANCE REPORT OF SEWAGE TREATMENT PLANT
(CRT FILED)

Month: May, 2003

Sl. No.	TOWN	STP Details	Quantity of Sewage received at STP in mld	Influent		Effluent		Remarks
				BOD in mg/l	TSS in mg/l	BOD in mg/l <30mg/l	TSS in mg/l <50mg/l	
1	LUCKNOW	42 MLD STP based on FAB technology.						
		01.05.03	38.76	210.00	265.00	33.70	58.00	
		02.05.03	40.64	186.80	262.00	33.20	53.50	
		03.05.03	43.97	192.30	280.60	35.50	57.00	
		04.05.03	41.28	186.70	285.00	31.70	51.50	
		05.05.05	42.13	196.20	281.90	33.20	56.30	
		06.05.03	42.15	187.60	290.00	35.10	59.70	
		07.05.03	39.88	202.00	295.00	34.30	61.30	
		08.05.03	41.53	185.60	269.70	31.60	49.70	
		09.05.03	32.00	179.30	271.30	31.20	48.40	
		10.05.03	26.13	181.30	269.90	30.40	46.00	The flow is less due to intruptions in power supply. The construction of Generator room at SPS is in progress.
		11.05.03	26.69	195.60	287.00	29.60	43.20	
		12.05.03	27.25	190.70	271.60	28.90	42.80	
		13.05.03	19.37	181.60	266.70	29.60	42.40	
		14.05.03	14.50	189.70	291.30	29.50	46.10	
		15.05.03	23.75	110.60	243.20	29.80	30.00	
		17.05.03	37.97	135.00	215.00	29.00	42.00	
		18.05.03	38.23	141.00	226.00	28.00	44.00	
		19.05.03	37.46	145.00	236.00	29.80	46.80	
		20.05.03	41.81	151.00	241.00	30.00	43.70	
		21.05.03	30.65	121.70	141.30	34.50	40.10	
		22 05.03	20.46	115.60	110.60	34.10	30.00	The flow is less due to intruptions in power supply. The construction of Generator room at SPS is in progress.
		23.05.03	22.85	121.20	126.10	27.10	32.20	
		24.05.03	26.99	128.10	131.30	33.50	40.30	
		25.05.03	40.67	131.30	135.10	35.60	46.10	
		26.05.03	41.95	117.70	116.30	29.00	30.00	
		27.05.03	40.57	105.30	115.30	28.00	30.00	
Average			33.83	161.11	227.85	31.38	45.04	

A.P.E. P.E. P.M. G.M.

191

441

DAILY PERFORMANCE REPORT OF SEWAGE TREATMENT PLANT
(COMPILED)

Month: **June, 2003**

Sl. No.	TOWN	STP Details	Quantity of Sewage received at STP in mld	Influent		Effluent		Remarks
				BOD in mg/l	TSS in mg/l	BOD in mg/l <30mg/l	TSS in mg/l <50mg/l	
1	LUCKNOW	42 MLD STP based on FAB Technology						
		02.06.2003	38.78	68.00	163.00	26.00	53.00	
		03.06.2003	33.23	76.00	172.00	28.00	58.00	
		04.06.2003	40.24	78.00	175.00	30.00	61.00	
		05.06.2003	49.37	82.00	178.00	34.00	67.00	
		06.06.2003	44.47	76.00	179.00	32.00	63.00	
		07.06.2003	44.77	72.00	168.00	30.00	58.00	
		09.06.2003	48.81	78.00	172.00	32.00	62.00	
		10.06.2003	42.88	82.00	176.00	34.00	67.00	
		11.06.2003	37.96	74.00	171.00	30.00	61.00	
		13.06.2003	42.39	86.00	180.00	36.00	68.00	
		15.06.2003	40.74	120.00	350.00	24.75	50.00	
		16.06.2003	41.44	155.00	520.00	22.75	40.00	
		17.06.2003	38.05	15.50	520.00	25.20	30.00	
		18.06.2003	39.62	155.00	720.00	23.00	30.00	
		19.06.2003	39.27	160.00	640.00	21.00	30.00	
		20.06.2003	40.87	150.00	360.00	20.50	20.00	
		21.06.2003	39.24	165.00	480.00	23.50	30.00	
		22.06.2003	37.86	155.00	420.00	25.00	30.00	
		23.06.2003	37.14	145.00	300.00	26.00	20.00	
		24.06.2003	26.17	132.50	220.00	20.75	20.00	The flow is less due to interruption in power supply
		25.06.2003	34.52	140.00	220.00	22.50	30.00	
		26.06.2003	36.64	140.00	320.00	21.50	20.00	
		27.06.2003	19.85	120.00	180.00	22.00	20.00	The flow is less due to interruption in power supply
		28.06.2003	30.53	105.00	220.00	20.75	30.00	
		29.06.2003	33.00	92.50	180.00	20.25	30.00	
		30.06.2003	37.84	80.00	200.00	20.00	20.00	
Average			38.30	107.79	291.69	25.83	41.08	

A.P.E. P.E. P.M. G.M.

103

145

DAILY PERFORMANCE REPORT OF SEWAGE TREATMENT PLANT

(ANNEXURE-I) (REVISED)

Month: **July, 2003**

Sl. No.	TOWN	STP Details	Quantity of Sewage received at STP in mld	Influent		Effluent		Remarks
				BOD in mg/l	TSS in mg/l	BOD in mg/l <30mg/l	TSS in mg/l <50mg/l	
1	LUCKNOW	42 MLD STP based on FAB Technology						
		01.07.2003	38.82	85.00	200.00	20.00	20.00	
		02.07.2003	40.70	77.50	220.00	19.00	20.00	
		03.07.2003	39.90	82.50	180.00	18.00	20.00	
		04.07.2003	44.93	90.00	200.00	23.50	20.00	
		05.07.2003	41.56	86.20	120.00	19.00	20.00	
		06.07.2003	39.12	80.00	220.00	18.00	20.00	
		07.07.2003	41.88	70.00	200.00	17.00	30.00	
		08.07.2003	40.31	85.00	180.00	21.00	20.00	
		09.07.2003	33.33	95.00	280.00	18.00	30.00	
		10.07.2003	39.73	77.50	200.00	17.50	20.00	
		11.07.2003	36.74	90.00	260.00	20.00	20.00	
		12.07.2003	37.00	80.00	220.00	18.00	20.00	
		13.07.2003	45.00	65.00	200.00	16.00	20.00	
		14.07.2003	51.73	77.50	160.00	17.50	30.00	
		15.07.2003	44.41	80.00	200.00	17.00	27.00	
		16.07.2003	53.00	67.50	180.00	16.00	30.00	
		17.07.2003	52.48	80.00	180.00	18.50	34.50	
		18.07.2003	47.00	75.00	160.00	16.00	29.00	
		19.07.2003	47.00	65.00	140.00	17.00	27.75	
		20.07.2003	50.80	70.00	180.00	16.50	26.70	
		21.07.2003	48.50	82.60	200.00	18.00	27.50	
		22.07.2003	44.70	67.50	160.00	17.00	26.50	
		23.07.2003	52.00	65.00	160.00	16.00	26.70	
		24.07.2003	49.00	52.50	200.00	17.00	25.00	
		25.07.2003	46.00	60.00	240.00	10.00	25.00	
		26.07.2003	51.00	62.50	220.00	12.00	25.00	
		27.07.2003	49.77	55.00	200.00	13.00	25.00	
		28.07.2003	58.35	70.00	180.00	15.00	26.90	
		29.07.2003	51.89	60.00	180.00	11.50	26.70	
		30.07.2003	36.92	57.50	220.00	11.00	28.60	
		31.07.2003	40.41	65.00	220.00	16.00	19.10	
Average			44.97	73.43	195.48	16.77	24.74	

A.P.E. P.E. P.M. G.M.

DAILY PERFORMANCE REPORT OF SEWAGE TREATMENT PLANT
(COMPILED)

Month: **August, 2003**

Sl. No.	TOWN	STP Details	Quantity of Sewage received at STP in mld	Influent		Effluent		Remarks
				BOD in mg/l	TSS in mg/l	BOD in mg/l <30mg/l	TSS in mg/l <50mg/l	
1	LUCKNOW	42 MLD STP based on FAB technology.						
		01.08.2003	40.00	70.00	180.00	28.60	22.50	
		02.08.2003	39.62	75.00	200.00	18.00	25.00	
		03.08.2003	37.84	80.00	220.00	15.00	25.00	
		04.08.2003	37.89	62.50	180.00	17.50	28.60	
		05.08.2003	44.67	82.50	280.00	19.00	28.60	
		06.08.2003	37.62	70.00	300.00	16.00	28.60	
		07.08.2003	41.53	62.50	280.00	16.00	25.00	
		09.08.2003	40.42	70.00	200.00	16.00	25.00	
		10.08.2003	37.76	82.50	240.00	18.00	28.60	
		11.08.2003	39.60	65.00	200.00	19.00	28.60	
		12.08.2003	37.00	67.50	220.00	17.50	33.30	
		13.08.2003	38.22	60.00	180.00	14.00	28.60	
		14.08.2003	34.69	62.50	200.00	15.00	28.60	
		15.08.2003	44.47	57.50	160.00	14.00	28.50	
		16.08.2003	40.82	60.00	220.00	13.00	33.30	
		18.08.2003	34.01	65.00	220.00	16.00	28.60	
		19.08.2003	35.57	52.50	180.00	10.00	25.00	
		20.08.2003	40.78	62.50	260.00	14.00	28.60	
		21.08.2003	39.12	60.00	280.00	13.00	25.00	
		22.08.2003	46.00	52.50	180.00	16.00	33.30	
		23.08.2003	25.00	65.00	220.00	15.00	28.57	
		24.08.2003	10.56	55.00	160.00	12.00	25.00	
		25.08.2003	8.15	60.00	200.00	17.00	28.00	
		26.08.2003	2.25	0.00	0.00	0.00	0.00	Due to increased flow in river Gomti, the pumping has been reduced from 23.08.2003.
		27.08.2003	8.60	57.50	220.00	16.00	28.60	
		28.08.2003	23.13	70.00	180.00	17.00	28.60	
		29.08.2003	24.58	65.00	200.00	16.00	25.00	
		30.08.2003	20.83	67.50	220.00	14.00	20.00	
		31.08.2003	24.26	60.00	180.00	16.00	28.57	
	Average		33.39	65.00	212.86	16.02	27.52	

A.P.E. P.E. P.M. G.M.

48

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

W.P. NO. 4436(MB) O ' 2003

Civ. Misc. No. 9036/03

Presented Today
Joint Registrar (L)
17 OCT 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

...Applicant

VERSUS

State of Uttar Pradesh & others

...Respondents

Application for condonation of delay in filing the rejoinder affidavit.

The applicant respectfully states as under:-

That for reason stated in the rejoinder affidavit, the applicant took some time for ascertaining the facts which has been stated in the rejoinder affidavit and for taking the assistance of the Consul, the delay has been caused for preparation of rejoinder affidavit as such, the delay is bonafide and the same may be condoned and this Hon'ble High Court may take the rejoinder affidavit and the same may be put on the record.

Date: 16.10.2003
Place: Lucknow

NARENDRA KUMAR
Applicant

(142)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

W.P. NO. 4436(MB) OF 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

VERSUS

State of Uttar Pradesh & others

...Respondents

Affidavit against the Counter Affidavit of Special Secretary, Nagar Vikas Vibhag, Govt. of Uttar Pradesh, Lucknow.

I, Narendra Kumar, aged about 42 yrs, S/o Late Sri Umrao Singh resident of B-747, Sec. 'C', Mahanagar, Lucknow do hereby solemnly affirm and state on oath as under:

1. That the deponent is the sole petitioner in the above noted case and he is fully conversant with the facts of the case.

2. That before giving the para wise reply to the Counter Affidavit filed by Special Secretary, Nagar Vikas Vibhag, Govt. of Uttar Pradesh, Lucknow, it is necessary to place the following facts before this Hon'ble High Court in the interest of the Justice:-

A. The present action of the petitioner against the actions of

opposite party is based on the non-action by them to follow the Environment (Protection) Act, 1986.

B. The aforesaid Act is against manufacturing process of the articles and also against the Municipal Solid Waste (Management & Handling) Rules, 2000.

C. The aforesaid act and rules made there under have to be complied by opposite party and Uttar Pradesh Pollution Control Board in order to protect the river Gomti from pollution. But, they have failed to do so. Which, this Hon'ble High Court may *suo motto* actions against the concerned officers.

D. That the opposite party have not filed the map of the river Gomti from where it starts and where it converges into the river Ganga. They have not filed any documentary proof in the counter affidavit. It is further to state that in the letter of the deponent which was addressed to Hon'ble Chief Justice of this Hon'ble High Court in it's para 4, in the last 3 lines of para 4. It has been stated "नदी का यह प्रदूषण लखनऊ नगर वासियों एवं गोमती के तट बसे अन्य ग्रामीण परिवारों के स्वास्थ्य के लिए एवं नदी में रहने वाले जीवों के लिए विनाशकारी आयाम धारण कर चुका है।" It is further to state that the opposite parties have not said anything in their counter affidavit, about this matter.

3. That the Special Secretary Nagar Vikas Vibhag, Govt. of U.P., Lucknow has to comply the rules made under Municipal Solid Waste (Management & Handling) Rules 2000, but he failed to do so as such the above letters were sent to Hon'ble Chief Justice of this High Court.

4. That under Rule 5 of the aforesaid Rules it is provided that the Secretary Incharge shall has the overall responsibility for enforcement of the provisions of these rules, in the Metropolitan cities. Under its sub rules, the District Magistrate or the Deputy Commissioner shall have overall responsibility for the enforcement of the provisions of these rules within the territorial limits of their Jurisdiction. Under rule 4 of the aforesaid rules, provides the responsibility for Municipal Authorities for implementation of the provisions of these rules regarding Municipal solid wastes.

5. That the rule 6 of aforesaid rules provides the responsibility of the Central Pollution Control Board and the State Board or the Committee. The rule 7 of the aforesaid Rules provide the management of municipal solid wastes.

6. That under rules 6 (1) and (3), 7 (2), schedule III- site plan item no. 9 that the Town-planning department, Govt. of U.P. had not given the permission to the proposed Sewage Treatment Plants. It is further to state. That the there is no mention in counter affidavit about the approval and sanction of Town Planning Department, Govt. of U.P.

7. That there is a contradiction of statement between counter affidavit of Chief Environmental Officer, Uttar Pradesh Pollution Control Board, Lucknow and counter affidavit of Special Secretary Nagar Vikas Vibhag, Govt. of U.P. The counter affidavit Uttar Pradesh Pollution Control Board, Lucknow para 4 may be looked into by this Hon'ble Court, which say 42 MLD sewage is being treated and rest is being discharged into river Gomti in untreated state.

8. That there is no mention by the opposite party that the state board or the committee after receipt of the application from Municipal Authorities or the Operator of the Facility for grant of authorization of setting up waste processing and disposal facility in accordance with rule 4, sub rule (2) and (3) of Municipal Solid Waste (Management & Handling) Rules, 2000.

9. That the counter affidavit filed by Sri Santosh Kumar Dwivedi, could file the counter affidavit only with respect to the cities of Lucknow and Varanasi only and not to the other districts as the river Gomti runs from District Pilibhit upto Varanasi in between flowing through six more districts viz.- Lakhimpur-Kheri, Sitapur, Hardoi, Barabanki, Sultanpur, Jaunpur.

10. That para 1&2 of the counter affidavit needs no reply.

11. That in reply to para 3 of the counter affidavit only this much is admitted that the order of this Hon'ble High Court dated 2.9.2003 is admitted. Rest are not admitted. It is further to state that the said order of the Hon'ble High Court was with respect to river Gomti only and not to any other river.

12. That para 3-A, it is stated that it is also the duty of the opposite party under rule 5 of Municipal Solid Waste (Management and Handling) Rules, 2000 over all responsibility of enforcement of the provisions of these rules under the metropolitan cities, it can not be said by the opposite party it is the duty of the pollution control board under the Environmental Act to get this part implemented and to enforce the industries which are creating pollution. It is further to state the above writ petition is not with

respect to the "Ganga-action-plan" but it is with respect to the river Gomti only. It is further to state that under the said rules 5(2) that District Magistrate or the Deputy Commissioner of the concerned districts shall have the overall responsibility for the enforcement of the provisions of these rules within the territorial limits of their jurisdiction. It is further to state that the criticism by the opposite parties for filing the aforesaid writ petition is denied. It is further to state that the deponent has full right to file the aforesaid writ petition as the action of opposite party is not following the Environmental (Protection) Act, 1986 and the rules made there under and without following the aforesaid Act and Rules made thereunder, they are going to waste the huge public money amounting to hundreds of crones for their ulterior motives.

13. That contents of para 4 are denied. That para 4(a) is admitted.

14. That contents of para 4 (b), is admitted

15. That contents of para 4(c) is admitted.

16. That contents of para 4(d) is partly denied.

17. That contents of para 4 (e) is admitted.

18. That contents of para 4 (f) is partly denied.

19. That Photographs *(Annexure no.1, 2, 3 & 4)* to this affidavit clearly shows that the actions of the opposite party clearly violates the rules made under Municipal Solid Waste (Management & Handling) Rules, 2000. It is further to state that the above *Annexures* are with respect to Sewage Treatment Plant at Sajjad Bagh, Daulatganj, Lucknow. It is further to state that the polluted water is being thrown in river Gomti, continuously.

20. That para 6 of counter affidavit as stated, is denied. It is further to state that the letter from. Sri R.C. Trivedi, Additional Director and incharge Central Pollution Control Board, Delhi addressed to deponent, clearly shows that the actions of the opposite parties to defend their case are totally bogus and the same can't be relied by this Hon'ble High Court. It's true copy is filed herewith as *Annexure no. 5* to this affidavit. It is further to state that the Municipal Solid Waste (Management & Handling) Rules, 2000 were made under section 3 of Environment (Protection) Act. 1986. Hence, this Hon'ble High Court may ask the Central Pollution Control Board to send the referred report to this Hon'ble High Court.

21. The content of para 6(1) to 6(9) are with respect to river Ganga which has no concern with the matter in dispute.

22. That content of para 7(i) to 7(vi) are with respect to river Ganga which has no concern with the matter in dispute.

23. That the 7(vii) to 7 (ix) are with respect to river Ganga and have no concern with matter in dispute.

24. That in reply to the para 8 of counter affidavit the opposite party has only stated with respect to river Gomti only, in the city of Lucknow and they have not stated the other cities which are situated on the banks of river Gomti. The opposite party have not stated about the money amounting to Rs. 50.29 crores which were allocated to them in 1993. They have accepted that because of various reasons work could no be started, as yet. It is prayed to this Hon'ble Court to ask the opposite party to explain in details.

25. That the contents of para 8.1 are admitted. That the contents of para 8.2 are accepted. That the contents of para 8.3 are accepted. That the contents of para 8.4 is partly accepted. It is further to state that why only 7 MLD of Sewage/Sullage is being diverted from Pata Nala and 10 MLD is left to be diverted through existing system. How it is possible to devide flowing water, quantitatively. Why not the total discharge from Pata Nala is being diverted to Sewage Treatment Plant at Daulatganj, Lucknow.

26. That the contents of para 8.5 are denied. It is further to state that on the basis if para 8.2, 8.3, 8.4 the total sum of Sewage/ Sullage is 56 MLD.

Para 8.2 Nagaria	-	10
Para 8.3 Gaughat, Sarkata	-	29
Para 8.4 Pata Nala	-	17
	Total	**56 MLD.**

It is further to state that on account of present details, as given in para 8.2, 8.3 and 8.4, total volume calculated for present discharge (i.e. 2002-03) is 56 MLD and not 50 MLD, as given. Projection for the year 2008 are not satisfactory. It is further to state that provisions for enhancement are not given.

It is further to state that the details of proceedings of National River Conservation Directorate, New Delhi should be supplied by the

154

opposite party. It is further to state that details for the provision of enhancement of capacity are not given.

27. That the contents of para 8.6 are denied as details are not given.

28. That the opposite party has admitted in para 8.7 that only part discharge (i.e. 3 MLD) from Pata Nala, having a total discharge of 17MLD is being diverted to Sewage Treatment Plant, Daulatganj, **REST 14 MLD, SEWAGE,/SULLAGE (POLLUTANT) IS BEING DISCHARGED DIRECTLY IN TO RIVER GOMTI**. It is further to State the volume of discharge of these four aforesaid Nalas may be much higher than given here. This Hon'ble High Court may look into this matter.

29. That the contents of para 8.8 are denied.

30. That the contents of para 8.9 are denied in view of the submissions made above.

31. That the content of para 8.10 are denied in view of the submissions made above.

32. That the content of para 8.11 are denied in view of the submissions made above.

33. That the content of para 8.12 reveals that the two reports given as *Annexure no. CA-7* to this counter affidavit and *Annexure no. CA-8* to this counter affidavit does not match with each other. In the light of above submission, it is difficult to accept.

34. That the contents of para 8.13 are denied. It is further to state that the opposite party has not given the details of the proposed facility at Kakraha, Lucknow, according to Act and Rules made there under and their approval. It is further to state that in view of schedule III site plan item no. 9 of Municipal Solid Waste (Management & Handling) Rules, 2000. The approval by the Town-planning Deptt., Govt. of U.P. has been given or not has not been stated by the opposite party.

It is further to state that unless all the regulatory provisions are complied with, this Hon'ble High Court may direct that the further allocation of funds for the above proposed facility at Kakraha, Lucknow may be stopped, unless this Hon'ble High Court is satisfied.

35. That para 9.1, only this much is admitted. Various news paper

cuttings are admitted but the reply given by opposite party are denied. It is further to state that in para 9(1) (iii) the opposite party have not stated that what action they have taken against the contractor who constructed the facility and how they have ensured the quality of Civil and other works in the light of above submission by the contractor in log-book. It is further to state that this Hon'ble High Court many direct the opposite party to furnish the details of civil and other works and quality-control measures. So that this Hon'ble High Court may take further action.

36. That the contents of para 9.2 to 9.6 are admitted.

37. That the contents of para 10 are denied in view of submissions made above and the aforesaid writ petition many be allowed in terms of the Hon'ble High Courts order.

Lucknow

Dt. 16 .10.2003

Deponent

Verification

I, the deponent above named do hereby verify that the contents of paras 1, 2, 2A to 2D, 3, 6 to 37 of the affidavit are believed by me to be true on the basis of knowledge and those of contents of paras 4 & 5 are believed by me to be true on the basis of legal advice. No part of this affidavit is false and nothing has been concealed. So help me God.

Lucknow

Dt. 16 .10.2003

Deponent

I, identify the deponent who has signed before me., and is personally known to me.

K.M. Chak.
Advocate

Solemnly affirm before me on 16.10.2003 at 12.15 a.m./p.m. by the deponent Sri Narendra Kumar, who has been identified by Sri K.M. Chak Advocate, High Court, Lucknow Bench, Lucknow. I have satisfied myself by examining the deponent that he understands the contents of the affidavit which has been read and explained to him by me.

Oath Commissioner

ANNEXURE - 1

154

156

ANNEXURE - 2

ANNEXURE-7

158

ANNEXURE - 4

159

ANNEXURE - 5

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

160

A-22011/1/2003/MON

June 12, 2003

सेवा में

श्री नरेन्द्र कुमार
बी–747, सैक्टर–सी,
महानगर, लखनऊ,
उत्तर प्रदेश।

विषय : **लखनऊ नगर में प्रवाहित होने वाली गोमती नही की दुर्दशा।**

महोदय,

आपकी गोमती नदी के बारे में चिन्ता प्रशंसनीय हैं। गोमती नदी की समस्या बड़ी गम्भीर है। जिसका समाधान अत्यन्त कठीन है। भारत सरकार व उत्तर प्रदेश सरकार इस ओर प्रयास कर रहे है। हाल ही में जापान सरकार की मदद से एक बृहत कार्य योजना तैयार की जा रही है। जापान सरकार की ओर से एक अध्ययन दल कार्यरत है जो इस समस्या का गहराई से अध्ययन कर रहा है तथा अध्ययन के बाद समाधान सुझाएगा। आशा है इस दल द्वारा सुझाए गये समाधान काफी कारगर साबित होंगे। इन समाधानों को लागू करने में भी जापान सरकार योगदान देगा। इस प्रकार यह आशा की जा सकती है कि भविष्य में गोमती प्रदूषण मुक्त हो जायेगी।

धन्यवाद

भवदीय

(आर. सी. त्रिवेदी)
अतिरिक्त निदेशक एवं
प्रभारी पी.ए.एम.एस.

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110 032
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
दूरभाष/Tel. : 2225792, 2432717 • फैक्स/Fax : 2225793, 2217079, 2411539, 2451932, 2204948
ई–मेल/e-mail : cpcb@alpha.nic.in • वैबसाईट/Website : www.cpcb.delhi.nic.in,

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

W.P. NO. 4436(MB) OF 2003

Civil Misc. Application No. 904/03

Presented Today
Joint Registrar (L)
17 OCT 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

...Applicant

VERSUS

State of Uttar Pradesh & others

...Respondents

Application for condonation of delay in filing the rejoinder affidavit.

The applicant respectfully states as under:-

That for reason stated in the rejoinder affidavit, the applicant took some time for ascertaining the facts which has been stated in the rejoinder affidavit and for taking the assistance of the Consul, the delay has been caused for preparation of rejoinder affidavit as such, the delay is bonafide and the same may be condoned and this Hon'ble High Court may take the rejoinder affidavit and the same may be put on the record.

NARENDRA KUMAR
Applicant

Date: 16.10.2003
Place: Lucknow

(160)

162

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW
W.P. NO. 4436(MB) OF 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

VERSUS

State of Uttar Pradesh & others

...Respondents

Affidavit against the Counter Affidavit of Chief Environmental Officer, Uttar Pradesh Pollution Control Board, Lucknow.

I, Narendra Kumar, aged about 42 yrs, S/o Late Sri Umrao Singh resident of B-747, Sec. 'C', Mahanagar, Lucknow do hereby solemnly affirm and state on oath as under:

That the deponent is the sole petitioner in the above noted case and he is fully conversant with the facts of the case.

1. That before giving the para wise reply to the Counter Affidavit filed by Uttar Pradesh Pollution Control Board, Lucknow, it is necessary to place the following facts before this Hon'ble High Court in the interest of the Justice:-

A. The present action of the petitioner against the actions of

163

opposite party is based on the non-action by them to follow the Environment (Protection) Act, 1986.

B. The aforesaid Act is against manufacturing process of the articles and also against the Municipal Solid Waste (Management & Handling) Rules, 2000.

C. The aforesaid act and rules made there under have to be complied by Uttar Pradesh Pollution Control Board in order to protect the river Gomti from pollution. But, they have failed to do so. Which, this Hon'ble High Court may *suo motto* actions against the concerned officers.

D. That the opposite party have not filed the map of the river Gomti from where it starts and where it converges into the river Ganga. They have not filed any documentary proof in the counter affidavit. It is further to state that in the letter of the deponent which was addressed to Hon'ble Chief Justice of this Hon'ble High Court in it's para 4, in the last 3 lines of para 4. It has been stated "नदी का यह प्रदूषण लखनऊ नगर वासियों एवं गोमती के तट बसे अन्य ग्रामीण परिवारों के स्वास्थ्य के लिए एवं नदी में रहने वाले जीवों के लिए विनाशकारी आयाम धारण कर चुका है।" It is further to state that the opposite parties have not said anything in their counter affidavit, about this matter.

2. That in para 5 of the counter affidavit the opposite party have stated about only four districts situated on the banks of river Gomti i.e., Lakhimpur-Kheri, Sitapur, Hardoi and Lucknow. But, they have not said anything about Pilibhit, Barabanki, Sultanpur, Jaunpur. Which are situated on the banks of river Gomti.

3. That the aforesaid Act contains the following Rules:-

a) The Environment (Protection) Rules, 1986.

b) Hazardous waste (Management & Handling), Rules, 1989.

c) Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996.

d) Bio-medical waste (Management & Handling) Rules, 1998.

e) Manufacture Storage and import of Hazardous Chemicals Rules, 1989.

H52 164

f) Recycled Plastics Manufacture and Usage rules, 1999.

g) Municipal Solid Waste (Management & Handling) Rules, 2000.

h) Environmental Standards for Ambient Air, Automobiles, Fuel, Industries and Noise published by Central Pollution Control Board, Ministry of Environment & Forest in July 2000.

But the opposite party has not said anything about the above rules in their counter affidavit, it means they have accepted the claims of the deponent in his letter.

4. That a letter dated June 12, 2003 sent by Mr. R.C. Trivedi, Additional Director, In-charge, Central Pollution Control Board, Delhi, addressed to the deponent. It says that the problem of River Gomti is very serious and solving the problem is very difficult. Japanese Government has been approached for this and a team of Japanese experts is studying the problem only then action will be taken. (Copy enclosed as *Annexure-No. 1* to this affidavit). It further says that after this, problem of pollution in river Gomti will be cleared. Hence, the counter affidavit filed by the Uttar Pradesh Pollution Control Board, Lucknow can't with stand in the eye of law.

5. That a recent report published in 'Down-To-Earth' based upon a study by Geological Survey of India, says that Gomti is almost Dead. It's true copy is filed here as *Annexure no. 2* to this affidavit.

In a recent report in 'Down to Earth' (Sept. 15-2003) based on study conducted by Academic Staff College of India, sponsored by World Bank. It has been stated that it indicts State Pollution Control Board for it's lapses (Copy enclosed as *Annexure No.3* to this affidavit).

6. That the office of State Pollution Control Board, is situated in **'Vibhuti Khand'** and not in **'Vidhuti Khand'** as given in address.

7. That in para 2 of the Counter Affidavit it has been wrongly stated that Water (Prevention and Control of Pollution) Act, 1947, but the said Act is of 1974.

8. That in para 4 of Counter Affidavit the opposite party has not given any documentary proof which has been stated by them, according to the aforesaid Act and the rules made therein.

9. That in para 5 item no. 5 of the Counter Affidavit, Gyan Security Press (Dairy Division) is situated at **Kursi Road**, and not at **Sitapur Road**, Lucknow as stated. It is further to state at item no. 14 the correct name is **SAF** yeast co. Ltd. and not M/s **Saif** yeast co.

10. That in para 5 this Hon'ble High Court may also direct the Industry Deptt., Govt.of U.P. to furnish a complete list of industries in the districts through which the river Gomti flows.

11. That the opposite party in para 5 & 6 have stated only 15 industrial, units not mentoining the other units which are covered by the aforesaid Acts and Rules.

12. That contents in para 1 needs no reply.

13. That para 2 needs no reply in view of the submissions made above.

14. That para 3 is denied in view of the submissions made above.

15. That para 4 is denied but it is further to state that the said river Gomti is highly polluted. This fact is highlighted by *Annexure no. 1* and photographs, *Annexure no. 4, 5, 6 & 7* to this Affidavit.

16. That para no. 5 & 6 are denied in view of the submissions made above.

17. That para no. 7, 8 & 9 are denied in view of lack of evidences.

18. That para no. 9 it is further to state that they have only said that in Lucknow, according to them, the river is free from pollution. They have not said about the pollution of river Gomti beyond. Lucknow.

19. That the Hon'ble Supreme Court has taken the view that the river Gomti is suffering from pollution.

20. That the counter affidavit is nothing to save them from the action which may be taken by this Hon'ble High Court and a direction may be allowed by this Hon'ble High Court to the

opposite party to make river Gomti free from pollution within a specified time.

Lucknow

Dt. 16.10.2003

Deponent

Verification

I, the deponent above named do hereby verify that the contents of paras 1, 1A to 1D, 2, 4 to 18 of the affidavit are believed by me to be true on the basis of knowledge and those of contents of paras 3, 3a to 3h, 19 & 20 are believed by me to be true on the basis of legal advice. No part of this affidavit is false and nothing has been concealed. So help me God.

Lucknow

Dt. 16.10.2003

Deponent

I, identify the deponent who has signed before me. and is personally known to me.

K.M. Chak

Advocate

Solemnly affirm before me on 16.10.2003 at 12.30 ~~a.m.~~/p.m. by the deponent Sri Narendra Kumar, who has been identified by Sri K.M. Chak Advocate, High Court, Lucknow Bench, Lucknow. I have satisfied myself by examining the deponent that he understands the contents of the affidavit which has been read and explained to him by me.

22057

16/10/03

Oath Commissioner

ANNEXURE-1

165

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

167

June 12, 2003

A-22011/1/2003/MON

सेवा में

श्री नरेन्द्र कुमार
बी–747, सैक्टर–सी,
महानगर, लखनऊ,
उत्तर प्रदेश।

विषय : लखनऊ नगर में प्रवाहित होने वाली गोमती नही की दुर्दशा।

महोदय,

आपकी गोमती नदी के बारे में चिन्ता प्रशंसनीय हैं। गोमती नदी की समस्या बड़ी गम्भीर है। जिसका समाधान अत्यन्त कठीन है। भारत सरकार व उत्तर प्रदेश सरकार इस ओर प्रयास कर रहे है। हाल ही में जापान सरकार की मदद से एक बृहत कार्य योजना तैयार की जा रही है। जापान सरकार की ओर से एक अध्ययन दल कार्यरत है जो इस समस्या का गहराई से अध्ययन कर रहा है तथा अध्ययन के बाद समाधान सुझाएगा। आशा है इस दल द्वारा सुझाए गये समाधान काफी कारगर साबित होंगे। इन समाधानों को लागू करने में भी जापान सरकार योगदान देगा। इस प्रकार यह आशा की जा सकती है कि भविष्य में गोमती प्रदूषण मुक्त हो जायेगी।

धन्यवाद

भवदीय

(आर. सी. त्रिवेदी)
अतिरिक्त निदेशक एवं
प्रभारी पी.ए.एम.एस.

16/10/03

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110 032
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
दूरभाष/Tel : 2225792, 2432717 • फैक्स/Fax : 2225793, 2217079, 2411539, 2451932, 2204946
ई–मेल/e-mail : cpcb@alpha.nic.in • वैबसाईट/Website : www.cpcb.delhi.nic.in

ANNEXURE-2 168

ENVIRONMENTAL SCIENCES

Gomti is almost dead

Is its changing biodiversity the final nail in its coffin?

RECENTLY the banks of river Gomti in Lucknow were unusually abuzz. Some people were struggling to wade through the 'sewage-enriched' river to scoop up thousands of dead fish; the bystanders looked on, probably contemplating the peril their city's lifeline was in. The river is one of the major sources of water for Lucknow.

The fish had died as dissolved oxygen level of the river water had dipped too low. Officials of the pollution prevention board blame untreated muck for the sad situation. S C Rai, the mayor of Lucknow, however refutes the claim: "The mass killing of fish has not been caused by sewage; it is industrial effluents discharged by paper mills, sugar factories and distilleries in the upstream areas of Sitapur and Lakhimpur-Kheri that spelt doom for the aquatic life."

The dissolved oxygen levels dipped to as low as one milligramme per litre (mg/l). A minimum level of four to six mg/l is considered essential to sustain aquatic life. The Uttar Pradesh Machuhara Sangh has demanded immediate government action to combat the problem. "If the authorities fail to improve the situation by August 2003, we will start removing hyacinth plants and other polluting particles," says the Sangh's president Mathura Prasad Nishad.

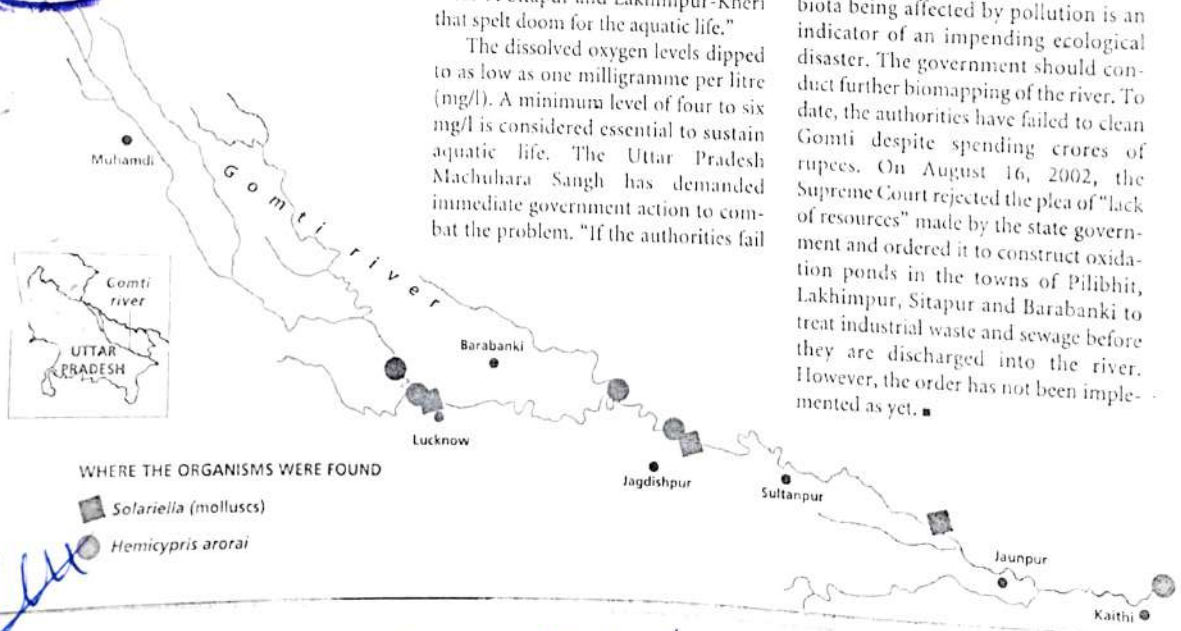
Over the years, Gomti has become the most polluted river in Uttar Pradesh. Monitoring by the state pollution control board reveals the water is unfit for consumption. The extent of pollution is such that the river's biodiversity is being affected. A marine species of molluscs — *Solariella* — was recently found in the river. This is alarming, as *Solariella* is endemic to coastal waters that ordinarily have high levels of pH (read: alkaline/polluted conditions). The presence of *Solariella* was revealed during the first-ever biomapping of the river done by the Geological Survey of India (GSI), Lucknow.

According to the GSI report, the invertebrate may have been introduced in the river by birds like waders. But since then it has been able to survive in the river's freshwater due to high levels of pH. In other areas such as Madhavpura, Isauli and Bashariaghat, GSI scientists found *Hemicypris arorai* — another organism that survives in highly alkaline water (pH values of 8.2 to 9.1). The high pH levels of these areas were mainly attributed to the use of fertilisers in nearby fields. To further prove that pollution is changing the river's biodiversity, GSI scientists tested water samples from the tributaries of Gomti. The samples were found to be free of *Solariella* and *H arorai*.

According to experts, the riverine biota being affected by pollution is an indicator of an impending ecological disaster. The government should conduct further biomapping of the river. To date, the authorities have failed to clean Gomti despite spending crores of rupees. On August 16, 2002, the Supreme Court rejected the plea of "lack of resources" made by the state government and ordered it to construct oxidation ponds in the towns of Pilibhit, Lakhimpur, Sitapur and Barabanki to treat industrial waste and sewage before they are discharged into the river. However, the order has not been implemented as yet. ■

UGLY SPOTS

Two organisms that survive in polluted waters were found in Gomti river



DOWN TO EARTH 31 Aug' 2003

ANNEXORE-3
169

ENVIRONMENTAL SCIENCES

Lost case?

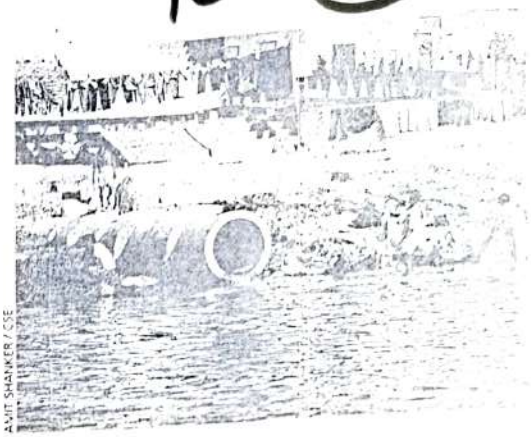
Will more funds induce Uttar Pradesh to combat pollution?

VIBHA VARSHNEY

UTTAR Pradesh is incurring huge losses because of environmental degradation, indicates a recent assessment. The analysis will play a crucial role in determining the fate of the state's environment — on its basis, the Planning Commission will decide the amount of funds to be allocated to the state to combat environmental problems. The funds are being given as part of the Union government's project 'Facilitating State of Environment Reporting in India'. The money will be utilised as per an action plan of the Union ministry of environment and forests and the state government, which will be formulated under the project.

The World Bank financed the assessment that was conducted by researchers from three organisations: Institute for Environmental Studies, Vrije Universiteit, the Netherlands; Metroeconomica Limited, the UK; and the Administrative Staff College of India, Hyderabad.

It provides information on the geographical distribution of the pollution problem in the state (see: *Mapping annual loss of Rs 139.7 billion*). The most affected areas are Kanpur, Moradabad and Aligarh. The researchers used data from studies conducted by government agencies and research organisations to assess the situation. They took into consideration seven major environmental problems: water pollution, water shortage and flooding, urban outdoor air pollution, indoor air pollution, disposal of solid waste, forests and biodiversity loss, and land degradation. However, only economic losses due to water and air pollution could be calculated, as the required data for the rest was not available. The losses were calculated with the help of disability adjusted life years (DALY) — a measure of the burden of diseases that combines life years lost due to premature death and fraction of years of healthy life lost as a result of illness or disability.



AMIT SHANKER / CSE

The annual loss was found to be as follows: 6.4 million DALY because of water pollution, 4.1 lakh DALY due to outdoor air pollution and 2.5 million DALY as a result of indoor air pollution. In case of water pollution, diarrhoea and digestive diseases were responsible for the maximum loss (70 per cent).

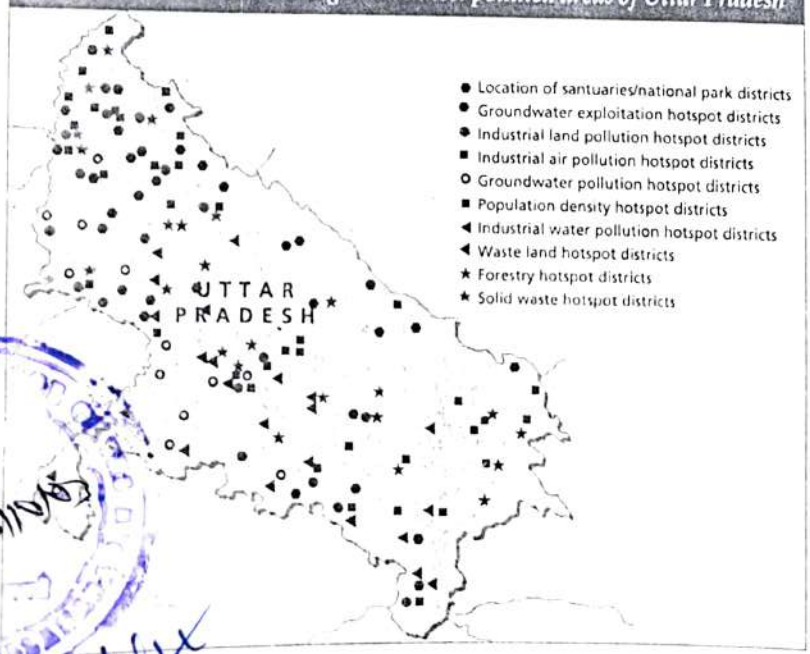
Considering the value of each DALY to be Rs 15,000, the researchers calculated the loss of gross domestic product per person for the year 2002. They found that the total cost of pollution was Rs 13,970 crore — Rs 9,600 crore attributed to water pollution, Rs 620 crores to outdoor air pollution and Rs 3,750 crore to indoor air pollution. The loss is substantial for the state as its annual growth rate has been declining — from 5.3 per cent between 1981-82, it fell down to 4.3 per cent in 1991-92.

The increasing pollution has been linked to a liberalised industrial policy, increase in energy consumption, population growth and rapid urbanisation. The number of industries in the state has increased five times during 1984 to 1999. Nearly 99.4 per cent of these are small and medium scale enterprises. "Moreover, agencies like the state pollution control board have not taken substantial steps to combat the problem," says Thilotham R Kolanu of the Administrative Staff College India.

The assessment was reviewed by Development Alternatives, a New Delhi-based non-governmental organisation (NGO), which is helping the Union government to formulate action plans to combat pollution in all the states. "The plan for Uttar Pradesh is likely to be out in the next three or four months. It would most probably focus on two or three main environmental issues of the area," reveals Charu Jain, an environment scientist with the NGO. ■

MAPPING ANNUAL LOSS OF RS 13,970 CRORE

Kanpur, Moradabad and Aligarh are most polluted areas of Uttar Pradesh



170 ANNEXURE

ANNEXURE-5

171

ANNEXURE-6

172

ANNEXURE-7

173

174 (172)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

W.P. NO. 4436(MB) OF 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

...Applicant

VERSUS

State of Uttar Pradesh & others

...Respondents

Application for consideration of recent happenings in the above case.

The applicant respectfully states as under:-

That for the reason stated in accompanying affidavit, this Hon'ble High Court may take the said affidavit on the record of the case.

Date: 06.11.2003
Place: Lucknow

NARENDRA KUMAR
Applicant

175

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW
W.P. NO. 4436(MB) OF 2003

Sewage Treatment Plant through Shri Narendra Kumar

...Petitioner

VERSUS

State of Uttar Pradesh & others

✓ Affidavit

...Respondents

Application for consideration of recent happenings in the above case.

I, Narendra Kumar, aged about 42 yrs, S/o Late Sri Umrao Singh resident of B-747, Sec. 'C', Mahanagar, Lucknow do hereby solemnly affirm and state on oath as under:

That the deponent is the sole petitioner in the above noted case and he is fully conversant with the facts of the case.

1. That the whole matter of the aforesaid writ petition are concern with Water (Prevention & Control of Pollution) Act, 1974 and Environment (Protection) Act, 1986. It is further to state that this Hon'ble High Court may look into these acts for a decision in the interest of justice.

2. That the impugned sewage treatment plant at Sajjad Bagh,

Daulatganj, Lucknow is/was not working and the sewage and pollutants are being discharged directly into the river Gomti at Lucknow.

3. That on 11th October 2003 a news item was published in Rashtriya Sahara highlighting the failure of Gomti Pollution Control plan of U.P. Jal Nigam. This clearly shows that the pollutants are being directly discharged in to river Gomti without any treatment and the Sewage Treatment Plant at Sajjad Bagh, Daulatganj, Lucknow was completely shut. A copy of it is enclosed as *Annexure no. 1* to this affidavit.

4. That on 15th October 2003 another news item was published in Dainik Jagran stating that the polluted water from Nalas is being discharge directly into river Gomti. A copy of it is enclosed as *Annexure no. 2* to this affidavit.

5. That on 30th October 2003 a news item was published in the Times Of India, Lucknow. This item depicts a photograph in which Japanese experts are discussing Sewage Master Plan along with officials of U.P. Jal Nigam, Lucknow Municipal Corporation, State Urban Development Agency and other departments. A copy of it is enclosed as *Annexure no. 3* to this affidavit, said Annexure state the following fact "The Jica is conducting a study to prepare a master plan for water supply and sewage system of the city".

6. That it is to state that Mr. R.C. Trivedi, Additional Director Incharge, Central Pollution Control Board, Delhi has also stated in his letter to the applicant that the problem of pollution of river Gomti is very serious and a team of Japanese experts is studying the problem. After their report is submitted only then action will be taken. A copy of the letter is enclosed as *Annexure no. 4* to this affidavit.

7. That on 30th October 2003 a news item was published in the Dainik Jagran, Lucknow which shows that pollutant recovered from river Gomti is being thrown again into the river itself. A copy of the letter is enclosed as *Annexure no. 5* to this affidavit.

8. That another news item in the same news paper, Dainik Jagran on the same day i.e., 30th October 2003 clearly shows that the Gomti action plan of U.P. Jal Nigam is ill-conceived and needs to be reorganized and redrafted, completely. A copy of the letter is enclosed as *Annexure no. 6* to this affidavit.

9. That yet another news item in Dainik Jagran on 30th October 2003 clearly depicts that the impugned sewage treatment plant at Sajjad Bagh, Daulat Ganj, Lucknow is not working to its full capacity i.e. 42 MLD. A copy of it is enclosed as *Annexure no. 7* to this affidavit.

10. That it is further to state that until and unless this Hon'ble High Court is satisfied about the feasibility and effectiveness of the proposed Gomti action plan further allocation of funds for this purpose may be stopped by an order of this Hon'ble High Court.

11. That it is further to state that an article was published in Dainik Jagran dated 31st October 2003 which says that the Hon'ble Supreme Court has given a last warning to the U.P. Government about the pollution of river Gomti. It further says that Hon'ble Supreme Court has ordered to prepare a revised plan and submit it to the Hon'ble Supreme Court. A copy of it is enclosed *Annexure no. 8* to this affidavit.

12. That a news item published in Dainik Jagran on 1st November 2003 says that if U.P. Jal Nigam and Nagar Vikas Vibhag, Uttar Pradesh Shasan has taken proper steps in last thirteen years the Hon'ble Supreme Court may not have taken such a stand. A copy of it is enclosed *Annexure no. 9* to this affidavit.

13. That Section 2 of the Water (Prevention & Control of Pollution) Act, 1974 defines (d) occupier, (dd) outlet, (e) pollution, (g) sewage effluent, (gg) sewer, (j) stream and (k) trade effluent.

14. That for the purpose of decision the deponent is also relying on the following provisions and sections of Water (Prevention & Control of Pollution) Act, 1974 as stated below:

a). Section-20, 21, 22, 24, 25, 26, 33, 43 and 44.

b). That a news item published in Times of India on 9th October

2003. It's true copy is enclosed as *Annexure No. 10* to this affidavit. The Hon'ble Supreme Court had ordered in the case of Taj Heritage Corridor to C.B.I. to launch a proceeding under clause-b, sub section-1 under section 24 of the Water (Prevention & Control of Pollution) Act, 1974 against the concerned persons.

15. That it is pray to this Hon'ble High Court that this Hon'ble High Court may ask Chief Wildlife Warden appointed by state of Uttar Pradesh to give the details to this Hon'ble High Court of the loss of wildlife caused by pollution of river Gomti under Section-4 (1) (a) of Wildlife (Protection) Act, 1972.

16. That Article-21 of the Constitution of India provides protection of life and personal liberty. That Article-41A provides protection and improvement of environment and safeguarding of forests and wildlife. Article-51A of the Constitution of India provides fundamental duties-it shall be duty of every citizen of India-a) to abide by the Constitution and respect its ideals and institutions...., Article-51A (g) to protect and improve the natural environment including forests, lakes, rivers and wildlife and to have compassion for living creatures. It is further to state that the officers of the concerned departments are not performing their constitutional duties and the provisions of the aforesaid acts willfully as such. This Hon'ble High Court may take actions against them, if this Hon'ble High Court is not taking any actions against them. They will in future, will not perform their constitutional duties and legal obligations and the affected persons and environment will continue to suffer.

Lucknow

Dt. 06.11.2003

Deponent

Verification

I, the deponent above named do hereby verify that the contents of paras 2 to 12 of the affidavit are believed by me to be true on the basis of knowledge from *Annexures* and the contents of paras 1, 13 to 16 are believed to be true on the basis of legal advice. No part of

this affidavit is false and nothing has been concealed. So help me God.

Lucknow

Dt. 06.11.2003

Deponent

I, identify the deponent who has signed before me and is personally known to me.

K. M. N. Chak

Advocate

Solemnly affirm before me on 06.11.2003 at 9.30 a.m. by the deponent Sri Narendra Kumar, who has been identified by Sri K.M.N. Chak, Advocate, High Court, Lucknow Bench, Lucknow. I have satisfied myself by examining the deponent that he understands the contents of the affidavit which has been read and explained to him by me.

6/11/03

D. K. MISRA Advocate
OATH
Oath Commissioner
No. 22980
Date 6/11/03

दस माह में ही दम तोड़ने लगी गोमती प्रदूषण नियंत्रण परियोजना

बाढ़ में टप पड़े सीवेज पम्पिंग स्टेशनों को चालू कराने के लिए जल निगम के पास धन ही नहीं

गोमती में फिर गिरने लगा चार नालों का सीवर

विकास शुक्ल :
लखनऊ, 10 अक्टूबर

गोमती में आयी बाढ़ के चलते बन्द पड़े सीवेज पम्पिंग स्टेशनों को चालू करने के लिए जल निगम के पास धन उपलब्ध नहीं है। इस में करोड़ों की लागत से बना सीवेज ट्रीटमेंट प्लाण्ट और चार नालों के पानी को शुद्ध करने का दावा एस.टी.पी. चालू होने के मात्र दस माह बाद ही खोखला साबित हो रहा है। बाढ़ का पानी खत्म होने के बाद भी गोमती प्रदूषण नियंत्रण परियोजना के अधिकारी सिल्ट से भरे पम्पिंग स्टेशनों को चालू करने में बेबस हो गये हैं। नतीजे में गोमती एक बार फिर चार नालों के पानी से दूषित होना शुरू हो गयी है।

राजधानी में गोमती को सीवर से मुक्त करने की महत्वाकांक्षी योजना अपने लोकार्पण के मात्र दस माह में ही दम तोड़ने लगी है। प्रथम चरण में नगरिया, पाटा मरकत समेत चार नालों के पानी को शोधन के लिए ट्रीटमेण्ट में 42 एम.एल.डी. क्षमता के सीवेज ट्रीटमेंट प्लाण्ट का निर्माण कराया गया था। नालों में आने वाले सीवर के औसत क्षमता को आधार बनाकर बनाये गये पम्पिंग स्टेशन और प्लाण्ट को बरसात की शुरूआत के साथ ही चालू कर दिया गया था। गोमती में बाढ़ की चपेट में आकर नगरिया नाला सीवेज पम्पिंग स्टेशन पूरी तरह से डूब गया था तो बाकी पम्पिंग स्टेशनों में सिल्ट के भारी मात्रा में जमाव के कारण वहां नहीं चलाये जा पा रहे हैं।

सरकटा नाला के बैरेल बन्द होने के कारण वहां भी भारी मात्रा में सिल्ट जमा हो चुकी है। नाले का बैरेल तो बाढ़ समाप्त होने के बाद खुल गया, मगर शोधित पानी गिराने के स्थान पर सिल्ट जमा है। करोड़ों की लागत से बनी महत्वाकांक्षी योजना में धन की कमी का यह आलम है कि मात्र छह सीवेज पम्पिंग स्टेशनों की सिल्ट निकालकर पम्पों को चालू करने के लिए धन का जुगाड़ है। ऐसे में बरसात बन्द होने के बाद भी अगले तीन माह तक पम्पिंग स्टेशन को चालू करने का काम नहीं हो सका है। इसी प्रकार बजीरगंज नाला और घासियारी मण्डी नाले के पानी को डाउनस्ट्रीम में गोमती में डाला जाता है। ये दोनों पम्पिंग स्टेशन भी वर्तमान में नहीं चल पा रहे हैं।

हाल यह है कि जैसे ही नदी में एक बार फिर चार बड़े नालों का सीवर बिन शोधन के सीधे गोमती में गिरने लगा है। अधिकारियों के अनुसार पम्पिंग स्टेशनों को चालू करने के लिए कम से कम एक माह का समय तब लगेगा जब तत्काल धन उपलब्ध हो जाएगा। ऐसे में प्लाण्ट का संचालन व निर्माणकर्ता कम्पनी के साथ हुए करार समाप्त होने के बाद अधर में लटक सकता है। नालों के चैनल पर लगे गेट पर जमने वाली पालीथिन को निकालने के लिए लगे कर्मचारियों को भी दो माह से धन का भुगतान नहीं हो पा रहा है। उधर प्लाण्ट का संचालन का जिम्मा सम्हालने वाली गोमती प्रदूषण नियंत्रण परियोजना के जिम्मेदार अधिकारी पुराने सीवेज ट्रीटमेंट प्लाण्ट को चालू करने की चिन्ता छोड़कर दूसरे चरण की योजना का प्रस्ताव तैयार कराने में लगे हैं। अगर गोमती को प्रदूषण मुक्त करने का अभियान ऐसे ही चला तो केन्द्र सरकार की सहायता से चल रहा यह महत्वाकांक्षी प्रोजेक्ट बुरी तरह फ्लाप होगा।

22 नालों के फाटक खोले गये

लखनऊ, 10 अक्टूबर (एसं)। गोमती के जल स्तर में काफी हद तक आये कमी के बाद शाम 22 नालों के फाटकों को खोल दिया गया है। बाढ़ का पानी खत्म होने के बाद कैंटिल कालोनी, महताब बाग समेत बाकी इलाकों की स्थिति तेजी से सामान्य हो रही है। हालांकि में चार सौर नालों के फाटकों को नहीं खोला गया है। जलकल ने रहा है। जल स्तर आज करीब 24 सेन्टीमीटर कम होकर 106 मीटर के करीब पहुंच गया है। जल निगम अभियन्ताओं ने आज गोमती नगर ब्रांच, जियामऊ नाला और बटलर पैलेस नाला को छोड़कर बाकी सभी नालों के फाटकों को खोल दिया। जल स्तर कम होने के चार दिन बाद कैंटिल कालोनी, मेहताब बाग, हरीनगर, सब्जादबाग आदि नाले प्रभावित इलाकों की जल पेयजी से सामान्य हो रही है। नागरिक पानी घटने के बाद अपने घरों में लौटना शुरू कर दिये हैं। इसके बाद भी नागरिकों को गड्ढों के साथ ही मकानों के धसने के खतरे का सामना करना पड़ रहा है।

ANNEXURE - 7
180

ANNEXURE - 2

~~179~~

181

दैनिक जागरण

15. 10. 2003

भूजल संरक्षण गोष्ठी 17 को

लखनऊ,14 अक्टूबर (जा.सं.)। दिनोंदिन गिरते भूजल स्तर व संरक्षण पर गंभीर चर्चा करने के लिए पहली बार जल विशेषज्ञ जुटेंगे। मौका है 17 अक्टूबर को शुरू होने वाली दो दिवसीय राष्ट्रीय संगोष्ठी का। उद्घाटन लघु सिंचाई एवं भूजल विभाग मंत्री शाकिर अली करेंगे। इस अवसर पर राज्य मंत्री लघु सिंचाई गणपाल चौधरी भी मौजूद रहेंगे।

संगोष्ठी का आयोजन राज्य भूजल विभाग और राज्य भूमि उपयोग परिषद द्वारा संयुक्त रूप से किया जा रहा है। शहरी क्षेत्रों में अनियोजित विकास व अन्य कारणों से अन्धाधुंध दोहन किया जा रहा है जिससे भूजल स्रोत तेजी से सिकुड़ रहे हैं। राजधानी लखनऊ इसका उदाहरण है। केवल पेयजल की आवश्यकता पूरी करने के लिए ही निकाले जा रहे जमीनी पानी के कारण पिछले एक दशक में 6 मीटर जल स्तर सरक चुका है। सूबे के अन्य शहरों में भी कमोवेश ऐसी ही स्थिति पैदा हो रही है। इन सभी मुद्दों पर दो दिन तक पहली बार देश भर से जुटे जल विशेषज्ञ गंभीर चर्चा करेंगे।

फिर गोमती में पहुंचा नालों का पानी

लखनऊ, 14 अक्टूबर (जा.सं.)। गोमती प्रदूषण नियंत्रण इकाई ने जल निगम प्रशासन से नालों में जमी सिल्ट व गंदगी की सफाई के लिए छह लाख रुपये की मांग की है जिससे बंद पड़े दौलतगंज सीवेज ट्रीटमेण्ट प्लाण्ट (एसटीपी) को पुनः चालू किया जा सके।

इस एसटीपी को बाढ़ के चलते बंद कर दिया गया था लेकिन अब जब इसमें शोधित होने वाले चारों नालों के द्वार खोले जा चुके हैं, गंदे पानी का शोधन इसलिए नहीं किया जा पा रहा है कि रम्पिंग स्टेशन सिल्ट जमा होने के कारण चल नहीं पा रहे हैं। अधिकारियों के अनुसार जब तक नालों में एकत्र मिट्टी, कीचड़ व कूड़े की सफाई नहीं हो जाती, ट्रीटमेण्ट प्लाण्ट चालू नहीं किया जा सकता। हालांकि यह कार्य बरसात के फौरन बाद कर लिया जाना चाहिए था लेकिन तंगी के चलते गोमती प्रदूषण नियंत्रण इकाई अब तक इस काम को शुरू नहीं कर पायी है। इसके चलते गोमती में सरकटा, पाटा नगरिया व गऊघाट नाले का सीवर युक्त गंदा पानी गोमती में पहुंच कर उसे प्रदूषित कर रहा है। गोमती में गऊघाट से बैराज तक 23 नाले शहरी जल मल लेकर गिरते हैं। गोमती को इस प्रदूषण से मुक्ति दिलाने के लिए गोमती सफाई योजना के पहले चरण के तहत 42 एमएलडी का सीवेज शोधन संयन्त्र दौलतगंज में बनाया गया था। इसमें दस माह पूर्व चार प्रमुख नालों का शोधन आरम्भ किया गया था। बरसात के दौरान नालों से आने वाले पानी के कारण संयन्त्र को बंद कर दिया गया था लेकिन धन की कमी के कारण एसटीपी को फिलहाल चालू नहीं किया जा सका है।

गोमती प्रदूषण नियंत्रण इकाई के महाप्रबंधक वी.के. चतुर्वेदी ने बताया कि रम्पिंग स्टेशनों पर पहाड़ के कारण बड़ी मात्रा में सिल्ट इकट्ठा हो गयी है। बगैर इसकी सफाई के एसटीपी की शुरूआत करना संभव नहीं है। सफाई के लिए जल निगम प्रशासन से छह लाख रुपये मांगे गये हैं। जैसे ही धन मिलेगा सफाई करके एसटीपी को पुनः चालू कर दिया जायेगा। तब तक नाले गंदे में गिरते रहेंगे।

6/11/03

ANNEXURE - 3

182

The Times of India, Lucknow Thursday, October 30, 2003 3

Sewage masterplan discussed

TIMES NEWS NETWORK

Lucknow: The Japanese International Cooperation Agency (Jica), here for making the sewage master plan of the city conducted a meeting to discuss the current situation of the system as well as the pollution level in the river Gomati.

The discussions involved the details of present layout. General manager Jal Nigam, VK Kathuria, said that they had provided the data to the Japanese team and they had studied the details required to prepare the masterplan.

The team had to gather more details from the Jal Sansthan, he added.

The team has been regularly visiting the city since last year and interacting with various civic bodies like the Lucknow Municipal Corporation (LMC), the UP Jal Nigam and the Jal Sansthan, besides the State Urban Development Agency (Suda).

The Jica is conducting a study to prepare a masterplan for water supply and sewage system of the city.

TOI

Jica team discusses sewage master plan in the city on Wednesday.

ANNEXURE - 4

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

183

A-22011/1/2003/MON

June 12, 2003

सेवा में,

श्री नरेन्द्र कुमार
बी–747, सैक्टर–सी,
महानगर, लखनऊ,
उत्तर प्रदेश।

विषय : लखनऊ नगर में प्रवाहित होने वाली गोमती नदी की दुर्दशा।

महोदय,

आपकी गोमती नदी के बारे में चिन्ता प्रशंसनीय हैं। गोमती नदी की समस्या बड़ी गम्भीर है। जिसका समाधान अत्यन्त कठीन है। भारत सरकार व उत्तर प्रदेश सरकार इस ओर प्रयास कर रहे है। हाल ही में जापान सरकार की मदद से एक बृहत कार्य योजना तैयार की जा रही है। जापान सरकार की ओर से एक अध्ययन दल कार्यरत है जो इस समस्या का गहराई से अध्ययन कर रहा है तथा अध्ययन के बाद समाधान सुझाएगा। आशा है इस दल द्वारा सुझाए गये समाधान काफी कारगर साबित होंगे। इन समाधानों को लागू करने में भी जापान सरकार योगदान देगा। इस प्रकार यह आशा की जा सकती है कि भविष्य में गोमती प्रदूषण मुक्त हो जायेगी।

धन्यवाद

भवदीय

(आर. सी. त्रिवेदी)
अतिरिक्त निदेशक एव
प्रभारी पी.ए.एम.एस.

6/11/03

ANNEXURE - 5

182

184

ड्रेजिंग मशीन में फंसी पालीथीन फिर वापस गोमती में ही आ रही है

जो कूड़ा निकाला वह फिर नदी में

लखनऊ, 29 अक्टूबर (जास)। सरकारी कार्य शैली देखना हो तो गोमती ड्रेजिंग योजना से ज्यादा उपयुक्त और कोई योजना नहीं हो सकती। योजना के अन्तर्गत निकाली काफी सिल्ट तो पहले ही बाढ़ के दौरान नदी में वापस बह गया था लेकिन अब नदी की तलहटी से निकाल गया ढेरों पालीथीन भी गोमती की गोद में समा रहा है। योजना की शुरूआत नदी की तलहटी में वर्षों से जमा हजारों टन कूड़े को सफाई के लिए की गई थी। लेकिन शायद मंशा नदी सफाई की नहीं थी। यही वजह है कि पहले तो आनन-फानन में योजना की शुरूआत कर दी गई फिर जब निकाल गया सिल्ट नदी तट पर इकट्ठा हो गया तो इस सिल्ट के निस्तारण की समस्या खड़ी हो गई। बरसात आ गई लेकिन सिल्ट उठने का कोई प्रबन्ध नहीं हो सका। आखिरकार नदी किनारे पड़े सिल्ट को बालू की बोरियां लगा कर रोकने की कोशिश की गई। हालांकि लखनऊ विकास प्राधिकरण द्वारा नदी तट सुदृढ़ीकरण योजना के अन्तर्गत घाट बनाने के लिए डाली गई सिल्ट बाढ़ के पानी के साथ वापस गोमती में समा गई। यही नहीं, ड्रेजिंग के दौरान जो कूड़ा मशीन में फंस जाता है उसे भी निकाल कर नदी के किनारे डाला जा रहा है। जिससे पालीथीन सहित सारा कूड़ा वापस बहकर नदी में जा रहा है। सवाल यह है कि क्या इतनी सहानियात नहीं बरती जा सकती कि निकाला गया कूड़ा वापस नदी में समाए?

उधर जल संस्थान ने अंतत: गऊघाट इन्टेक चाइनल पांपिंग स्टेशन के पम्पों के नीचे लगी जालियों से प्लास्टिक पन्नियों को निकालने का आज आंशिक कार्य आज शुरू किया। सफाई कार्य के दौरान जालियों से काफी मात्रा में प्लास्टिक पन्नियां और कचरा कर्मचारियों ने निकाला है। अभी भी भारी मात्रा में कचरा और पन्नियां पम्पों और जालियों के भीतर मौजूद है जिसकी सफाई का काम नहीं किया गया है। इसके चलते बालागंज जलकल को जरूरत भर पानी नहीं मिल पा रहा है 'जागरण' में आज छपी खबर के बाद कल संस्थान प्रशासन की नींद टूटी और उसने जलकल को कच्चे पानी की आपूर्ति करने वाले गऊघाट व चारबाग पम्पिंग स्टेशनों की सफाई का कार्य शुरू किया।

दैनिक जागरण

30 10.2003

6/11/03

ANNEXURE- 6

183

185

पुना 4.49 बजे 5.30 बजे और रूमाली कोरी रोजेदारी पसद बना हुइ ह।

ता घासला बना अण्ड भी दे चुके है।

गोमती की सफाई में एक अड़ंगा और

जागरण संवाददाता

लखनऊ, 29 अक्टूबर। सिल्ट की तरह गोमती की ड्रेजिंग योजना भी कहीं पानी में न बह जाये? दिनोंदिन बढ़ती देनदारी, और भारत सरकार के जहाज रानी मंत्रालय से अब तक हरी झण्डी न मिलने से शुरू होने के एक वर्ष बाद भी जहां इसका भविष्य तय नहीं हो पाया है वहीं, ड्रेजिंग में लगी कोलकाता की कम्पनी ने पैसा न मिलने के कारण जल निगम को बीती 27 अक्टूबर को नोटिस देकर काम बन्द करने की चेतावनी दी है। अधिकारी बताते है कि कम्पनी शायद कल से काम बन्द कर देगी। यही नही, प्रधानमंत्री अटल बिहारी वाजपेयी के लखनऊ दौरे पर आनन-फानन में बुलाई गई बड़ी मशीन भी अब अनुपयोगी साबित हो रही है इसलिए उसे भी वापस करने की कोशिश चल रही है। यह बात दीगर है कि इसे कोलकाता से मंगाने में ही बीस पच्चीस लाख रुपये की मोटी रकम खर्च की जा चुकी है।

नदी की तलहटी में जमा सिल्ट निकालने व जल परिवहन शुरू करने के लिए पूर्व नगर विकास मंत्री लाल जी टण्डन ने गत वर्ष 25 दिसम्बर को इस योजना की जोर शोर से शुरूआत की थी। अब लगभग एक वर्ष बीतने को है लेकिन परियोजना में कई संशोधन कराये जाने के बावजूद इसे हरी झण्डी नहीं मिली है। जल निगम ने भारत सरकार को बीती मई में 27 करोड़ 73 लाख का एक प्रस्ताव भेजा था। राज्य सरकार के नगर विकास विभाग ने भी फरवरी में शासनादेश जारी कर नगर निगम, लखनऊ व आवास विकास को भी अस्सी-अस्सी लाख रुपये की भागीदारी करने के आदेश दिये थे। इसमें आवास विकास व लविप्रा ने तो 90 लाख रुपये दिये जबकि नगर निगम ने साफतौर पर धन देने में असमर्थता जता दी है। कुल मिलाकर स्थिति यह है कि जल निगम पर इस योजना के तहत 70 लाख रुपये की देनदारी बाकी है। जबकि उसे राज्य सेक्टर में ही 150 लाख रुपया मिलना अभी बाकी है।

जल निगम को काम बंद करने की चेतावनी

योजना के इस प्रस्ताव पर भारतीय अन्तर्देशीय जल मार्ग प्राधिकरण (आईडब्ल्यूएआई) ने बीती जुलाई में जो आपत्तियां लगाई थी उनके अनुसार अब केवल ढाई मीटर की गहराई तक ही नदी की सिल्ट निकाली जायेगी। यही नहीं, नदी की तलहटी पर पहले अस्सी मीटर की चौड़ाई तक ड्रेजिंग की जा रही थी परन्तु जहाजरानी मंत्रालय ने इसे कम कर 35 मी. तक ही करने की सलाह दी है। इन परिवर्तनो के बाद परियोजना की कुल लागत 27 करोड़ से घटकर करीब 17 करोड़ हो रह गई है। इस संशोधित प्रस्ताव को नगर विकास ने परिवहन को तीन माह पहले ही भेज दिया था परन्तु यह प्रस्ताव अभी भी परिवहन के पास ही पड़ा है जिसके चलते फिलहाल स्वीकृति का सवाल ही नहीं उठता। उधर, कोलकाता की कम्पनी के निदेशक ने जिलाधिकारी नवनीत सहगल से योजना को हरी झण्डी दिलाने की गुहार लगाई है। दरअसल प्रधानमंत्री के संसदीय क्षेत्र में चल रही केन्द्र सहायतित योजनाओं के नोडल अधिकारी होते है। हालांकि गऊघाट से बैसाज के बीच जल परिवहन की यह योजना कई लोगों के गले नहीं उतर रही है करीब बीस करोड़ खर्च करने के बाद यह राजधानी के यातायात को कितना सुलभ बना पायेगा, यह तो खैर समय ही बतायेगा। उधर, दोनों ड्रेजर से निकाला गया सिल्ट बरसात के दौरान आई बाढ़ से काफी मात्रा में बहकर वापस गोमती में पहुंच गया है।

बहरहाल, नगर विकास विभाग के उच्च पदस्थ लोगों की मर्जी के चलते बगैर स्वीकृति के शुरू कराई गई यह योजना फिलहाल जल निगम के गले की हड्डी बन गई है। डर यह है कि कहीं केन्द्र ने बदली परिस्थितियों में नजर फेरी तो अब खर्च किये गये धन की भरपाई जल निगम कहां से करेगा? निगम को निर्माण एवं परिकल्प शाखा के निदेशक एम.के. शुक्ला ने बताया कि केन्द्र सरकार को योजना की स्वीकृति व धन अवमुक्त किये जाने के लिए लिखा गया है। अगर धन नहीं मिलता तो मजबूरन काम बन्द करना पड़ेगा क्योंकि पहले ही जल निगम पर देनदारी काफी हो चुकी है।

30.10.2003 दैनिक जागरण

NLCW

2/11/03

conversant with the facts of the case and the facts

ANNEXURE - 7

184

186

दैनिक जागरण

30 अक्टूबर, 2003

शुरू तो हुआ एसटीपी

लखनऊ, 29 अक्टूबर (जासं)। दौलतगंज सीवेज शोधन संयत्र को अन्ततः शुरू कर दिया गया। हालांकि अभी केवल नगरिया व सरकटा नाले के पानी का ही शोधन किया जा रहा है। जल निगम अधिकारी बताते हैं कि पाटा नाले की सफाई का काम भी पूरा कर लिया गया है और एसटीपी में जीवाणुओं की संख्या बढ़ते ही इसका पानी भी शोधन के लिए भेजा जायेगा।

विदित हो कि बरसात के चलते सीवेज शोधन संयत्र बन्द कर दिया गया था। बरसात के तुरन्त बाद इसे चालू किया जाना था लेकिन नालों में इस कदर कीचड़ जमा हो गया था कि और बारिश इसे शुरू किया जाना नामुमकिन था। जल निगम ने शोधन संयन्त्र में जाने वाले सारे नालों की सफाई का काम पूरा कर फिलहाल एसटीपी चालू कर दिया है। अधिकारी बताते हैं कि शोधन करने वाले जीवाणुओं की मात्रा चूंकि अभी पर्याप्त नहीं हुई है इसलिए पाटा नाले का पानी अभी उपचार के लिए एसटीपी में नहीं भेजा जा रहा है। हालांकि जल्द ही इसके पानी का भी शोधन शुरू किया जायेगा।

ANNEXURE - 4

1 1 2 8 3

दैनिक जागरण

तो फिर डांट न पड़ती सरकार को सुप्रीम कोर्ट से

रूमा सिन्हा

लखनऊ, 31 अक्टूबर: जल निगम व नगर निगम विकास विभाग ने शहरी सीवेज के उपचार व निस्तारण के अगर पर्याप्त इन्तजाम कर लिए होते, तो सुप्रीम कोर्ट में गोमती प्रदूषण के मामले पर 13 वर्षों से चल रहा सुनवाई में अदालत को राज्य सरकार को अंतिम चेतावनी न देनी पड़ती। पर्यावरण कानून के तहत तो राज्य सरकार ही मुख्य रूप से दोषी है जिसकी लापरवाही के चलते केवल लखनऊ ही नहीं, पीलीभीत, सीतापुर, लखीमपुर, बाराबंकी, सुल्तानपुर और जौनपुर शहरों में सीवेज कचरा गोमती में बहाकर 'जल प्रदूषण निवारण एक्ट' का उल्लंघन किया जा रहा है।

इन शहरों में गोमती नदी को प्रदूषण-मुक्त करने की बात तो इसलिए उठी क्योंकि विभागों ने सीवेज की समस्या से निजात दिलाने के लिए कभी गंभीरता से प्रयास ही नहीं किये, अन्यथा आक्सीडेशन प्लान्ट बनान के मामले में कोर्ट को हस्तक्षेप न करना पड़ता। इन शहरों का सारा सीवेज बहाकर निरन्तर गोमती में पहुंच रहा है। लखनऊ का ही उदाहरण ल तो गोमती नगर बसाने के लिए स्लेज फार्म को पाटने की जो भूल [illegible] अफसरों ने की उसका नतीजा यह है कि आज गोमती को सीवेज कचरे से मुक्त कराने के लिए करोड़ों खर्च कर ट्रीटमेन्ट प्लान्ट बनाना पड़ रहा है।

कोर्ट ने जिन शहरों के प्रति चिन्ता जताई है उनमें से पीलीभीत में कोई सीवेज तंत्र ही नहीं है। यहां 6 नालों से तकरीबन 12 मिलियन लीटर प्रतिदिन (एमएलडी) सीवेज देव नदी में होकर गोमती में पहुंच रहा है। सीतापुर को ही लें तो यहां 12 शहरी नालों से तकरीबन 1 [illegible] एमएलडी सीवेज उत्पन्न होता है। यह सरायन नदी से होकर गोमती में पहुंच रहा है। इस शहर के 95 फीसदी हिस्से में सीवरेज व्यवस्था है ही नहीं। हालांकि लखीमपुर का

THE TIMES OF INDIA, LUCKNOW
October 9 / 2003 p.1.

195
189

Act II of THC scam still to open

By Pervez Iqbal Siddiqui
TIMES NEWS NETWORK

Lucknow: The charges framed against those involved in the Taj Heritage Corridor (THC) scam under the provisions of the Indian Penal Code (IPC) and Prevention of Corruption Act may not be the only misdeeds of those involved in the crime. But, the Supreme Court directive to the CBI to fix responsibilities of accused politicians and bureaucrats under the provisions of the Water (Prevention and Control of Pollution) Act 1974 remains yet another cause of worry for those caught on the wrong side of the law.

Prosecution of the accused, if it does happen, under the provision of this Act could prove more harmful as the punishment is more severe. Prosecution under this provision of The Water Act is punishable under section 43 of the Act which provides imprisonment for not less than 18 months (one year and six months) and may extend up to six years and may even include fine.

The CBI is yet to charge the accused under the provisions of this act. But the Supreme Court has in its order of September 18, 2003 instructed the CBI to frame charges under the provisions of the Water Act and the premier agency will do so in due course if investigations.

As mentioned in para (i) on page number 23 of the Supreme Court order, the apex court had directed the CBI to "take into consideration all relevant Acts i.e. IPC/Prevention of Corruption Act and the Water (Prevention and Control of Pollution) 1974".

Former state counsel Ajay Agarwal talking to Times News Network (TNN) on phone from Delhi said that The Water Act 1974 would necessarily come into picture as the entire scam was based on the impact of "the THC causing pollution and diverting the original course of the river Yamuna. The investigators cannot overlook this aspect," emphasised Agarwal.

A senior lawyer practising at the Supreme Court now, Agarwal said the crime of those accused as of now was sure to attract clause (b) of sub-section (1) under section 24 of The Water (Prevention and Control of Pollution) Act 1974. This clause reads "no person shall knowingly cause or permit to enter into any stream any other matter which may tend, either directly or in combination with similar matters, to impede the proper flow of the water of the stream in a manner leading or likely to lead to a substantial aggravation of pollution due to other causes or its consequences." Agarwal opines that this section would cover the act of the accused for the "reclamation" of the river Yamuna near Taj Mahal which had already been done. "This act is grossly criminal as neither any government notification was made for this project nor the Archeological Survey of India (ASI) had allowed any relief to the project in this regard," Agarwal explained. See page 3 & 5

ANNEXURE-10

6/11/03

190

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD

SITTING AT LUCKNOW

WRIT PETITION NO.4436(M/B) OF 2003

Sewage Treatment Plant through Sh. Narendra Kumar

....Petitioner

VERSUS

State of U.P. & others ...Respondents

SUPPLEMENTARY COUNTER AFFIDAVIT ON BEHALF OF U.P. POLLUTION CONTROL BOARD.

I, K.K. Sharma, aged about 55 years son of Late M.R. Sharma, presently posted as Chief Environment Officer, U.P. Pollution Control Board, Pik-up Bhawan, Gomti Nagar, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under:-

1(a) That the deponent is presently posted as Chief Environment Officer, U.P. Pollution Control Board, Pik-up Bhawan, Gomti Nagar, Lucknow and as such is fully conversant with the facts of the case and the facts deposed in this affidavit.

...2...

2. That before giving parawise reply to the rejoinder affidavit filed by the petitioner, the deponent begs to submit that this Hon'ble Court by order dated 18.9.2003 directed the U.P. Pollution Control Board to file a detailed Lab report of quality of industrial effluent discharged in River Gomti (Lucknow and its Upstream Section). Accordingly a detailed report is being filed as Annexure SA/1 to this affidavit. It is submitted that as per Labs report the quality of industrial effluent discharged in the river Gomti is within the permissible standards both in general as well as sugar industries. It is, however, clarified that with regard to the sugar industries, the inspection was done during the last crushing season. Since till date the crushing season of the sugar industries has not started as such with regard to the sugar industries no fresh sample has been collected. However, as soon as the crushing seasons starts monitoring will be done in accordance with law. It is further stated that so far as the distleries are concerned, the distleries are on the upstream of Gomti river are not allowed to discharge effluent by the Board into river Gomti.

3. That the petitioner has filed a rejoinder affidavit to the counter affidavit filed on 18th Sept;

...3...

~~180~~
192

2003. The parawise reply to the said rejoinder affidavit is being given as under:-

4 That the contents of paragraph 1(A) of the rejoinder affidavit are denied. It is submitted that the Board is taking all necessary steps for protecting environment under Environment Protection Act and is also doing monitoring with regard to discharge of effluent in river Gomti.

5) That/the contents of paragraph 1(B) of the rejoinder affidavit, it is submitted that the present petition is with regard to water pollution in River Gomti and it is submitted that so far as the handling of management of solid waste is concerned, it is submitted that solid wastes are not ~~being~~ causing adverse impact on the quality of river water.

6) That regarding the contents of paragraphs 1(C) of the rejoinder affidavit, it is submitted that U.P. Pollution Control Board is taking all steps under Environment Protection act and other related laws for protecting the river Gomti.

7) That regarding the contents of paragraph 1(D), it is submitted that in the counter affidavit filed earlier, it has been stated that the averment has been made to the effect that the Industries have

...4...

installed effluent treatment plant and same are being monitored by the U.P. Pollution Control Board. However, with regard to Sewage Treatment Plant and the pollution being caused due to discharge of sewage into river Gomti, the concerned departments such as Jal Nigam and other local Bodies have already been directed by this Hon'ble Court to file their reply. Hence no further comments are required at present.

8. That regarding the contents of paragraph 2 of the rejoinder affidavit, it is submitted that so far as the District Pilibhit, Barabanki, Sultanpur and Jaunpur are concerned, necessary data is being collected and shall be placed before this Hon'ble Court if required. However, it is submitted that since by order dated 18.9.03 this Hon'ble Court directed for filing affidavit after analysis of upstream water of Gomti river, the same has been conducted in accordance with the direction of this Hon'ble Court and the report is being filed.

9. That the contents of paragraph 3 of the rejoinder affidavit, it is submitted that Effluent Protection Act contains the Rules referred in para under reply. However, since the present petition has been filed for pollution under river Gomti due to discharge of sewage water in City of Lucknow and, therefore, affidavit was filed accordingly.

...5...

10. That the contents of paragraph 9 rejoinder affidavit ~~of~~ ~~para 4~~ are admitted to the extent that Central Pollution Control Board has written a letter as contained in Annexure-1 to the rejoinder-affidavit. However, it is submitted that since the writ petition is concerned with the discharged sewage water in the river Gomti and this Hon'ble Court directed the U.P. Pollution Control Board to file its report with regard to industrial wastes in river Gomti and that has been done as directed by this Hon'ble Court. It is further stated that in view of the letter as contained in Annexure No.1 to the rejoinder affidavit, it is apparently clear that the Central ~~Boar~~ Pollution Control Board as well as State Pollution Control Board and the different Government departments are taking necessary steps for control of water pollution in river Gomti due to discharge of sewage.

11. That the contents of paragraph 5 of the rejoinder affidavit, it is submitted that from the annexures filed alongwith the rejoinder affidavit, it is apparent that all necessary steps are being taken to control pollution in river Gomti.

12. That regarding the contents of paragraph 6 of the rejoinder affidavit, it is submitted that due

...6...

to typographical mistake the Vibhuti Khand has been typed as Vidhuti Khand. The mistake is inadvertant.

13. That the contents of paragraph 7 of the rejoinder affidavit, it is submitted that inadvertantly Water (Prevention and Control of Pollution) Act 1947 has been typed, it may be read as 1974.

14. That the contents of paragraph 8 of the rejoinder affidavit are not admitted in the manner stated. However, it is submitted that a detailed report, as required by this Hon'ble Court, is being filed alongwith this supplementary counter affidavit.

15. That regarding the contents of para 9 of the rejoinder affidavit, it is submitted that Kursi Road has been inadvertently typed as Sitapur Road. Similarly due to typographical mistake the name of SAF Yeast Co. Ltd. has been typed as SAIF yeast Company. The mistake is inadvertant.

16. That the contents of paragraph 10 of the rejoinder affidavit need no comments so far as the U.P. Pollution Control Board is concerned.

17. That regarding the contents of paragraph 11 of the ~~count~~ rejoinder affidavit, it is submitted that in para 5 & 6 of the affidavit, the units in upstream Gomti river has been mentioned.

...7...

18. That the contents of paragraph 12 of the rejoinder affidavit need no comments.

19. That the contents of pagagraph 13 of the rejoinder affidavit need no comments.

20. That the contents of paragraph 14 of rejoinder affidavit are not admitted.

21. That the contents of rejoinder affidavit of para 15 are not admitted. It is submitted that no industrial waste is being discharged in Gomti river and the affidavit has been filed to that effect only. It is submitted that the photographs which are annexed with the rejoinder affidavit are with regard to the sewage treatment plant for which concerned Departments have been directed by this Hon'ble Court to file their affidavits.

22. That the contents of paragraph 16 of the rejoinder affidavit are not admitted in view of the averments made in the preceding paragraphs.

23. That the contents of paragraph 17 of the rejoinder affidavit are not admitted in view of the averments made in the preceding paragraphs.

24. That regarding the contents of para 18 of the rejoinder affidavit, it is submitted that the Industries situate in the upstream of River Gomti are discharging effluent into river as per the norms prescribed by the Board.

25. That the contents of para 19 of the rejoinder affidavit need no comments. However, it is

submitted that the Hon'ble Supreme Court has taken notice of the discharge due to sewage water.

20. That the contents of paragraph 20 of the rejoinder affidavit are not admitted in the manner stated. It is submitted that U.P. Pollution Control Board shall abide by all of any direction issued by this Hon'ble Court or by the Hon'ble Supreme Court time to time and as and when issued, besides also undertakes to act in accordance with law to take all necessary actions.

LUCKNOW

DATED: 10-11-2003

DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 to 20 of the supplementary affidavit are true to the personal knowledge of the deponent while that of para 2 to 12 are based on the perusal of records and the contents of para ~~—~~ are based on the information received and the contents of paragraphs are based on the legal advice received.

LUCKNOW

DATED: 10-11-2003

DEPONENT

I identify the deponent who has signed before me.

CLERK

Solemnly affirmed before me on 10-11-2003 at about 11-00 am/ by Sh.K.K. Sharma, the deponent, who is identified by Sh. Saroj Kumar Dixit, Clerk attached to Sh. Shashi Prakash Singh, Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit which have been read over and explained to him by me.

ADVOCATE

Commissioner, Allahabad

Date 10/11/03 Court No. 225948

In the Hon'ble High Court of Judicature at Allahabad Lucknow Bench, Lucknow

ANNEXURE NO S.A.1

98

QUALITY OF INDUSTRIAL EFFLUENT DISCHARGED IN RIVER GOMTI (Lucknow and its upstream section)

S.No.	Name of Unit	Date of sample collection	BOD (mg/l)	COD (mg/l)	SS (mg/l)
1.	Mohan Meakins Ltd., Daliganj, Lucknow	28.10.2003	26	128	87
2.	Lucknow Producers Co-operative Milk Union Ltd., Daliganj, Lucknow	28.03.2003	4	32	25
3.	Eveready Industries Ltd., Lucknow	29.10.2003	15	56	27
4.	Madhu India Ltd., Ataria, Sitapur	29.10.2003	28	108	58
5.	J.B. Daruka Paper Mill, Sitapur	29.10.2003	29	108	87
6.	Bajaj Hindustan Ltd., (Sugar Unit), Gola, Lakhimpur Kheri	09.12.2002	27	92	25
7.	Bajaj Hindustan Ltd., (Distillery Unit), Gola, Lakhimpur Kheri	Effluent discharge into River is not allowed.			
8.	Oudh Sugar Mill, (Sugar Unit), Hargaon, Sitapur	20.03.2003	24	102	23
9.	Oudh Sugar Mill, (Distillery Unit), Hargaon, Sitapur	Effluent discharge into River is not allowed.			
10.	Ramgarh Chini Mill, Mishrik, Sitapur	11.02.2002	12	56	25
11.	Kamlapur Sugar Mill, Kamlapur, Sitapur	12.03.2003	24	156	26
12.	Ghaghra Sugar mill, Ajbapur, Lakhimpur Kheri	09.12.2002	20	96	24
13.	SAF Yeast Co. Ltd., Sandila, Hardoi	Effluent discharge into River is not allowed.			
14.	Hindustan Aeronautic Ltd.(H.A.L.), Lucknow	02.11.2002	24	46	18
Permissible standards (General)			**30**	**250**	**100**
Permissible standards (Sugar)			**30**	**250**	**30**

Note: - Regular monitoring is done by U.P.P.C.B. so as to ensure that effluent treatment plants are operated satisfactorily and effluent quality is as per the norms.

COMMISSIONER OATHS HIGH COURT, ALLAHABAD

Mohan Meakins Ltd.,Daliganj,Lucknow

1.	Category	Distillery			
2.	Products and production capacity	Potable Alcohol 15 kilo litres per day			
3.	Raw Material used	Molasses			
4.	Brief process description	Fermentation & Distillation of molasses.			
5.	Quantity of Effluent	1100 to 1250 kl/day			
6.	Details of Effluent Treatment Plant	Collection sump, Anaerobic digester, Clarifier, Aeration tank, Clarifier I&II stage, Mist spray tank, Chemical dosing tank, Tertiary clarifier, Sludge drying machine, SDB.			
7.	Point of disposal of effluent	Gomti River through Barrel No. 25			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		28.10.2003 Final outlet	26	128	87
		Standards (Permissible values)	30	250	100
9.	Consent status	Grant for the year 2003.			
10.	Remarks: -	-			

COMMISSIONER FOR OATHS
HIGH COURT, ALLAHABAD

Lucknow Producers Co-operative Milk Union Ltd., Lucknow

~~198~~ 200

1.	Category	Milk Processing			
2.	Products and production capacity	Pasteurised Milk and Milk Products 150 kl/day			
3.	Raw Material used	Raw Milk			
4.	Brief process description	Pasteurisation & Processing of raw Milk			
5.	Quantity of Effluent	350 kl/day			
6.	Details of Effluent Treatment Plant	Bar screen, Equalisation Tank, Oil & Grease tank with diffused aeration system, Aeration tank, Clarifier, SDB.			
7.	Point of disposal of effluent	Gomti River			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		28.03.2003	4	32	25
		Standards (Permissible values)	30	250	100
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	-			

Eveready Industries India Ltd., Aishbagh, Lucknow

1.	Category	Engineering			
2.	Products and production capacity	Plastic and Metallic Torches, 8 to 10 Lakhs/month			
3.	Raw Material used	Plastic items, Brass, Aluminium, Paints etc.			
4.	Brief process description	Metal sheet cutting, Shaping, Electro plating, Spray Painting, Phosphating etc.			
5.	Quantity of Effluent	695 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Cromium reduction tank,Settling tank, Sludge drying beds.			
7.	Point of disposal of effluent	Gomti river through Haider Canal			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		29.10.2003	15	56	27
		Standards (Permissible values)	30	250	100
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	-			

COMMISSIONER FOR OATHS
High Court, ALLAHABAD

~~200~~ 202

Madhu India Ltd., Ataria, Sitapur

1.	Category	Textile			
2.	Products and production capacity	Dari 5000 sqm./day			
3.	Raw Material used	Chindi 9 ton/day, Cotton/ paper yarn 2 ton/day			
4.	Brief process description	Dyeing, Bleaching, Weaving etc.			
5.	Quantity of Effluent	400 kl/day			
6.	Details of Effluent Treatment Plant	Bar screen, Oil & Grease Trap, Equalisation Tank, Flash mixing tank, Flocculation tank, Tube settler, Aeration tank, Secondary Clarifier, Blending tank, Chlorine contact tank			
7.	Point of disposal of effluent	Gomti River			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		29.10.2003	28	108	58
		Standards (Permissible values)	30	250	100
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	Most of the treated effluent is used for own tree plantation.			

COMMISSIONER FOR OATHS High Court, ALLAHABAD

~~204~~ 203

J.B. Daruka Papers Ltd., Sitapur

1.	Category	Papers			
2.	Products and production capacity	Media Craft Paper 50 mt/day			
3.	Raw Material used	Waste paper & Agro waste			
4.	Brief process description	Pulp making, Digester, Chest, Paper mechine			
5.	Quantity of Effluent	3750 kl/day			
6.	Details of Effluent Treatment Plant	Equlaisation tank, Chemical mixing tank, Clarifier, Aeration tank, Clarifier, SDB, Bio fuel plant			
7.	Point of disposal of effluent	Gomti River through Sarain/Pirai River			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		29.10.2003	29	108	87
		Standards (Permissible values)	30	250	100
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	Unit is not allowed to discharge black liquor of digester in to Nala/ River. It is used for making Bio fuel.			

COMMISSIONER FOR OATHS
High Court, ALLAHABAD
1/11/11

~~202~~ 204

Bajaj Hindustan Ltd., Sugar unit, Gola, Kheri

1.	Category	Sugar			
2.	Products and production capacity	Sugar			
3.	Raw Material used	10000 TCD			
4.	Brief process description	Double Sulfitation process			
5.	Quantity of Effluent	4000 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Oil and Grease trap,Anaerobic reactor, Aeration tank , Clarifier,Polishing pond, Mist spray system, SDB			
7.	Point of disposal of effluent	Gomti River through Sarain River			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		09.12.2002	27	92	25
		Standards (Permissible values)	30	250	30
9.	Consent status	Granted for the year 2003			
10.	Remarks				

COMMISSIONER FOR OATHS ★ High Court, ALLAHABAD ★

9/11/7

~~203~~ 205

Bajaj Hindustan Ltd., Distillery unit, Gola, Kheri

1.	category	Distillery			
2.	Products and production capacity	Industrial alcohol, 100 kl/day			
3.	Raw Material used	Molasses			
4.	Brief process description	Fermentation and Distillation of Molasses			
5.	Quantity of Effluent	1250 kl/day			
6.	Details of Effluent Treatment Plant	Collection sumps, Bio gas digesters, Lagoons			
7.	Point of disposal of effluent	Not Applicable			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		NA			
		Standards (Permissible values)			
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	The unit is not allowed to discharge its effluent into Nala/River. The Bio gas digester outlet is used for production of Bio compost manure.			

2014
206

Oudh Sugar Mills, Sugar unit, Hargaon, Sitapur

1.	Category	Sugar			
2.	Products and production capacity	Sugar			
3.	Raw Material used	Sugar cane, 5000 TCD			
4.	Brief process description	Double Sulfitation process			
5.	Quantity of Effluent	2000 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Oil and Grease trap,Anaerobic filtor, Aeration tank , Clarifier, SDB			
7.	Point of disposal of effluent	Gomti River through Gone nala			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		20.03.2003	24	102	23
		Standards (Permissible values)	30	250	30
9.	Consent status	Granted for the year 2003			
10.	Remarks				

COMMISSIONER FOR OATHS
High Court, Allahabad
10-11

Oudh sugar Mill, Distillery unit, Sitapur

1.	Category	Distillery			
2.	Products and production capacity	Industrial Alcohol, 45 kl/day			
3.	Raw Material used	Molasses, 65000 qtl/day			
4.	Brief process description	Fermentation & Distillation of Molasses			
5.	Quantity of Effluent	600 kl/day			
6.	Details of Effluent Treatment Plant	Bio-gas Digester, Bio composting plant with Lagoons			
7.	Point of disposal of effluent	Not applicable			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		N.A.			
		Standards (Permissible values)			
9.	Consent status	Granted for the year 2003 for Zero discharge.			
10.	Remarks: -	Unit is not allowed to discharge its effluent into River/Nala. The effluent is to be stored in pucca Lagoons and used for Bio-composting.			

Ramgarh Chini Mill, Sitapur

1.	Category	Sugar			
2.	Products and production capacity	Sugar			
3.	Raw Material used	Sugar cane, 5000 TCD			
4.	Brief process description	Double Sulfitation process			
5.	Quantity of Effluent	2000 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Oil and Grease trap, Aeration tank Ist, Clarifier Ist, Aeration tank IInd, Clarifier IInd, SDB			
7.	Point of disposal of effluent	Gomti River through Nala			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		11.02.2003	12	56	25
		Standards (Permissible values)	30	250	30
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	-			

COMMISSIONER FOR OATHS
High Court, ALLAHABAD

Kamlapur Sugar and Industries Ltd., Sitapur

1.	Category	Sugar			
2.	Products and production capacity	Sugar			
3.	Raw Material used	Sugarcane, 2500 TCD			
4.	Brief process description	Double Sulfitation process			
5.	Quantity of Effluent	1000 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Oil and Grease trap, Aeration tank Ist, Clarifier Ist, Aeration tank IInd, Clarifier IInd, SDB			
7.	Point of disposal of effluent	Own land for irrigation purpose.			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		12.03.2003	24	156	26
		Standards (Permissible values)	30	250	30
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	-			

COMMISSIONER FOR OATHS High Court, ALLAHABAD

208 210

Ghaghra Sugar Ltd., Azabapur, Kheri

1.	Category	Sugar			
2.	Products and production capacity	Sugar			
3.	Raw Material used	Sugar cane 5000 TCD			
4.	Brief process description	Double Sulfitation process			
5.	Quantity of Effluent	2000 kl/day			
6.	Details of Effluent Treatment Plant	Equalisation tank, Oil and Grease trap, Aeration tank Ist, Clarifier Ist, Aeration tank IInd, Clarifier IInd, SDB			
7.	Point of disposal of effluent	Gomti River through Nala			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		09.12.2002	20	96	24
		Standards (Permissible values)	30	250	30
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	-			

COMMISSIONER FOR OATHS
High Court, ALLAHABAD
10/11

Saf Yaest Co. Ltd., Sandila, Hardoi

1.	Category	Fermentation			
2.	Products and production capacity	Baker Yeast, 40 mt/day			
3.	Raw Material used	Molasses, Urea, Sulphuric Acid etc.			
4.	Brief process description	Fermentation and Distillation of Molasses			
5.	Quantity of Effluent	600 kl/day			
6.	Details of Effluent Treatment Plant	Storage lagoon, Anaerobic digester, Lagoons with floating aerators, Equalisation tank, Aeration tank & Clarifier (two stage), Clarifier IIIrd stage, Sand filter, Storage lagoons 23 nos., SDB			
7.	Point of disposal of effluent	Lagoons			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		NA			
		Standards (Permissible values)			
9.	Consent status	Granted for the year 2003			
10.	Remarks: -	Unit is not allowed to discharge the effluent into River/ Nala			

1/9/11

~~270~~ 212

Hindustan Aeronautic Ltd., Lucknow

1.	Category	Engineering			
2.	Products and production capacity	Aircraft Accessories			
3.	Raw Material used	Different types of Alloy Steel and aluminium Alloy			
4.	Brief process description	Electroplating, Painting and engineering operations.			
5.	Quantity of Effluent	2.15 MLD			
6.	Details of Effluent Treatment Plant	Chemical reaction tank, Settling tank, Aeration tank, Clarifier, SDB			
7.	Point of disposal of effluent	Gomti River			
8.	Treated effluent characteristics	Date of collection of sample	B.O.D. (mg/l)	C.O.D. (mg/l)	Suspended Solids (mg/l)
		02.11.2002	24	46	18
		Standards (Permissible values)	30	250	100
9.	Consent status	Granted for the year 2003			
10.	Remarks: -				

COMMISSIONER FOR OATHS HIGH COURT, ALLAHABAD

19/11

Counsel for the applicant

213

16
17

In The Hon'ble High Court Of Judicature At Allahabad
Lucknow Bench, Lucknow

Civil Miscellaneous application No. 1014 (W) of 2007
Inre
Writ Petition No. 4436 (MB) of 2003

22 JAN 2007

Padam Kirti aged about 40 years S/O Late Sri Punya Kirti, R/O 2/333, Vivek Khand, Gomti Nagar, Lucknow.

.....Applicant

In re:

Sewage Treatment Plant .....Petitioner

Versus

State of U.P. .....Respondent

I^st **Application for Stay**

Wherefore the facts, reasons and circumstances stated in the writ petition accompanying with an affidavit it is most respectfully prayed that this Hon'ble Court may kindly be pleased to direct the authorities/respondent to construct the Sewage Treatment Plant within a period of six months from the date of passing the order at Village Kakraha which was reserved for the Sewage Treatment Plant.

Such any other order or direction under the circumstances may also be passed in favour of the applicant.

Place: Lucknow
Dated: 22/1/07

B.K. Singh
(B.K. Singh)
Advocate
Counsel for the applicant

214

In The Hon'ble High Court Of Judicature At Allahabad
Lucknow Bench, Lucknow

Civil Miscellaneous application No. 1017 (W) of 2007
Inre
Writ Petition No. 4436 (MB) of 2003

Padam Kirti aged about 40 years S/O Late Sri Punya Kirti, R/O 2/333, Vivek Khand, Gomti Nagar, Lucknow.

.....Applicant

In re:

Sewage Treatment Plant .....Petitioner

Versus

State of U.P. .....Respondent

Application for Intervenor

Wherefore the facts, reasons and circumstances stated in the writ petition accompanying with an affidavit it is most respectfully prayed that this Hon'ble Court may kindly be permitted to raise his grievance in the interest of justice.

Such any other order or direction under the circumstances may also be passed in favour of the applicant.

Place: Lucknow
Dated: 22/1/07

(B.K. Singh)
Advocate
Counsel for the applicant

215

In The Hon'ble High Court of Judicature At Allahabad
Lucknow Bench, Lucknow

Writ Petition No. 4436 (MB) of 2003

Sewage Treatment Plant ... Petitioner

Versus

State of U.P. ... Respondents

Affidavit

I, Padam Kirti aged about 40 years S/O Late Sri Punya Kirti, R/O 2/333, Vivek Khand, Gomti Nagar, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:-

1. That the deponent/the applicant himself is the pairokar of the case, and as such he is fully conversant with the facts and circumstances of the case deposed to hereinafter.
2. That the matter for construction of Sewage Treatment Plant is pending before the respondents for the last six years and requisite money of Rs.300 crores for construction of 350 MLD treatment plant has been sanctioned, but whenever the authorities are taking steps, the L.D.A. is shifting from one place to another.
3. That in the year 2003, Mr. Viren Kumar sent a letter to Hon'ble the Chief Justice regarding pollution in the Gomti River due to

216

due to non-availability of the Sewage Treatment Plant in the Lucknow City, then the Hon'ble Chief Justice has been pleased to constitute a Bench for hearing the matter and several times the nominated Bench has been pleased to hear the matter.

4. That 17.11.2003, the case has not been listed for the reason that there is no any pairokar in the Writ Petition.
5. That the applicant who is a vigilant Lawyer of this Hon'ble Court and the honourary Law Reporter wants to draw the attention of this Hon'ble Court regarding several newspaper cuttings by which it has been decided that the Lucknow Development Authority is going to shift the place of Sewage Treatment Plant from Kakraha Village to Laulai.
6. That it would not be out of place to mention here that earlier the land for Sewage Treatment Plant was decided near the Taj Hotel and Sahara Sahar but the land which was reserved for the Sewage Treatment Plant has been illegally utilized by bhu-mafias without any lawful authority, therefore, the land for the Sewage Treatment Plant has been demarked to some other place and third time, the Lucknow Development Authority is going to shift the Sewage Treatment Plant in Village Laulai in place of Kakraha.
7. That if the land in question will be shifted, the cost of the Sewage Treatment Plan will be more than the estimated cost.
8. That on 25.12.2006, one news-item published with the name and title of 'LDA shifts site to raise project cost by Rs.3 crore'

217

and photograph for the untreated water continues to flow into the Gomti has been shown. The true photocopy of the newspaper cutting of the Indian Express is being filed as **Annexure No.A1** to the affidavit.

9. That another news-item has been published on 5.11.2006 with the name and title of 'Pollution hangs heavy over Gomtinagar' in which it has been mentioned that the Scientists of ITRC released book. In this book, it has been specifically mentioned the hazardous situation of the Lucknow City due to pollution in the Gomti River by the Gomti Nagar. The true photocopy of the news-item is being filed as **Annexure No.A2** to the affidavit.

10. That similar news items have been published in Hindustan Times and the cost of the project has also been escalated due to non-implementation of the Sewage Treatment Plant in the Lucknow City. The true photocopy of the news-items published in Hindustan Times is being collectively filed as **Annexure No.A3** to the affidavit.

11. That the applicant is also the resident of the Gomti Nagar where the situation of the pollution is very hazaroud and therefore he is filing the petition as application for intervention.

12. That for the last six years, the construction of the Sewage Treatment Plant is lingering due to land and whenever the Jal Nigam is going to take steps for construction of the Sewage Treatment Plant through Japan International

218

Corporation, the Lucknow Development Authority is shifting its place from one place to another.

13. That in the interest of justice, this Hon'ble Court may kindly be pleased to direct the authorities/respondent to construct the Sewage Treatment Plant within a period of six months from the date of receipt of the order at Village Kakraha which was reserved for the Sewage Treatment Plant.

Deponent

Place: Lucknow
Dated: 20.11.07

VERIFICATION

I, the above named deponent, do hereby verify that the contents of Para 1 to 13 of this affidavit are true to my personal knowledge. No part of it is false and nothing material has been concealed. So help me God.

Deponent

Place: Lucknow
Dated: 20/11/07

I identify the deponent who has signed before me, who is personally known to me.

B.K. Singh
Advocate

Solemnly affirmed before me on 20/11/07 at 12:30 p.m. / ~~a.m.~~ by Mr. Padam Kirti, the deponent who is identified by Sri B.K. Singh, Advocate, High Court, Lucknow.

I have satisfied myself by examining the deponent that he understood the contents of the affidavit, which are read out and explained by me.

OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench Lucknow.
Date 20/11/07

OATH COMMISSIONER

IN THE HON'BLE HIGH COURT OF JUDCATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.
WRIT PETITION No. 4436 OF 2003 (M/B)
Sewage Treatment Plan VERSUS State of U.P.
ANNEXURE ...1.....

(5)
219

Annexure No 1

The Indian EXPRESS New

1/8, Vivek Khand, Gomti Nagar, Lucknow-226010 | E-MAIL: lucknownewsline@expressindia.com | Phone: 0522-2391233, 2391434, 2391302 (fax)

MASTER PLAN REVISION | Sewage treatment plant site relocated from Kakraha to Laulai; extra project cost to be realised from those allotted LDA houses

LDA shifts site to raise project cost by Rs 3 crore

ASTI SRIVASTAVA
LUCKNOW, DECEMBER 24

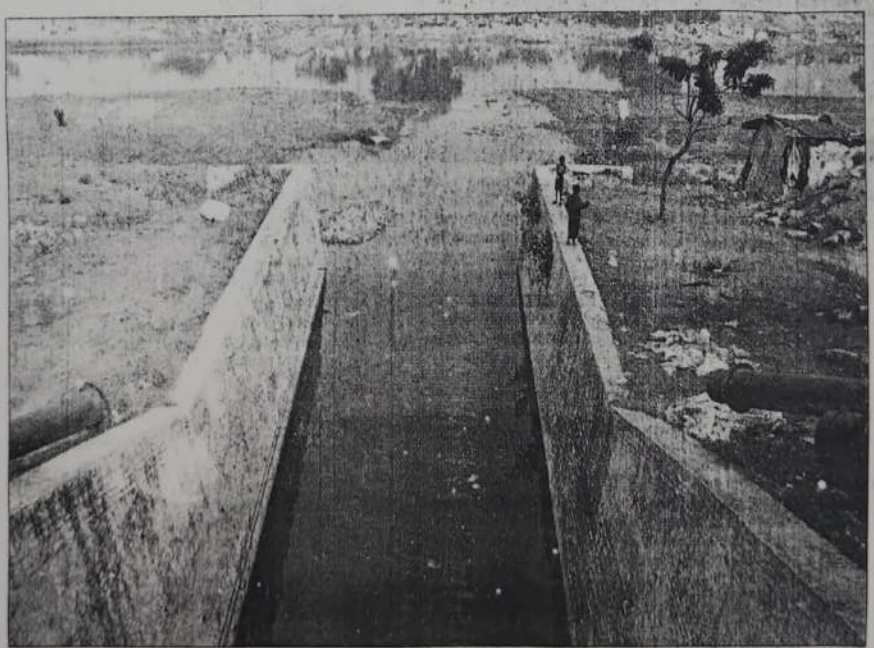
A SLIGHT revision in the city's Master Plan 2021 will cost its residents Rs [illegible] crore, thanks to lack of coordination between the civic agencies.

After modifying the master plan last month, the Lucknow Development Authority (LDA) decided to shift the site of a sewage treatment plant from Kakraha to Laulai village.

The [illegible] Kakraha, where a foreign agency (Japan International Corporation Agency) had earlier conducted fieldwork for the sewage treatment plant (STP), has now been turned into a residential zone.

According to the LDA's agenda, released after the housing authority's board meeting on December 18, the distance between the two sites — more than a kilometre — would incur the extra expenditure of over Rs 3 crore. The money, to be recovered from those allotted LDA-developed houses, would go towards laying extra pipelines and putting in place other equipment to bridge the "extra" distance, LDA officials said.

According to officials, neither LDA nor Jal Sansthan representatives who were involved in redrafting the master plan had pointed out that the plot in Kakraha was earmarked for the treatment plant, and that the Japanese agency had already prepared a feasibility report.



Untreated water continues to flow into the Gomti. *Newsline photo*

The agenda of LDA states that shifting the STP project site would raise costs by Rs 300 lakh, and that the amount would be recovered from allotees of LDA housing schemes.

"If the fact (the STP project in Kakraha) was pointed out by the authorities when the master plan was revised, we would have saved the extra expenditure of Rs 3 crore," a senior LDA official said.

"But it's more disgraceful that a civic agency like Lucknow Development Authority now plans to put the burden of its own fault on the public."

Senior Jal Sansthan officials, too, called the plan to shift the STP site a "blunder" and questioned the basis of revising the master plan.

"All civic officials involved in revising the master plan should be held accountable for their mistake," a senior official associated with Jal Sansthan's management wing said.

Not willing to get into the details of the issue, Chief Town Planner C P Sharma merely said, "There must be some reason for shifting the STP site."

He, however, failed to cite any reason.

Sharma declined to comment further when pressed about the fact that those allotted houses in LDA schemes, oblivious of the mindless change in the master plan, would have to bear the extra cost of Rs 3 crore.

IN THE HON'BLE HIGH COURT OF JUDCATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.
WRIT PETITION No. 4436 OF 2003 (MB)
Sewage Treatment Plan VERSUS State of U.P.
ANNEXURE 2

(6)

270
220

SUNDAY TIMES OF INDIA, Lucknow, November 5, 2006

Pollution 2

Pollution hangs heavy over Gomtinagar

By Amit Arora/TNN

Lucknow: Gomtinagar is supposedly the poshest locality of the state capital. And citizens living in this part of the city perhaps face least civic problems due to its being home to many VIPs. However, it is apparently the most polluted of all as well. To the extent that on one account those living in here are 33% more prone to asthma attacks than those living in Vikasnagar.

Given the high levels of air pollution, locals here could be facing problems like, premature death, aggravated asthma, acute respiratory symptoms (shortness of breath), decreased lung function and chronic bronchitis, more than those living in other residential colonies. This is evident from the post-monsoon Environmental Assessment Report of Industrial Toxicology Research Centre.

According to the report, though air pollution levels are high (much above the accepted levels) in the whole city, among the residential colonies, which as per the report include Gomtinagar, Aliganj, Vikasnagar, and Indiranagar, Gomtinagar is most polluted on most accounts, while Vikasnagar is 'cleanest' of all.

And sorry to say the news is even more depressing if you are living in one of the commercial locations, which as per the report included Hussainganj, Charbagh, Alambagh, Aminabad and Chowk. The pollution levels here are even higher than in most residential colonies. The reason is clearly the commercial activities and heavy vehicle movements.

In the report, the levels of particulate matter (RSPM, SPM), dangerous gases like sulphur dioxide (SO_2) and nitrogen oxides were measured in October. In these terms, after Gomtinagar, Indiranagar was the most polluted among residential locations with Aliganj and Vikasnagar in the tow. Among the commercial areas, worst hit by pollution was Charbagh (actually the most polluted of all in both categories) on most accounts, followed by Hussainganj and Alambagh. Aminabad and Chowk areas were almost equally polluted but less polluted than the other three.

Annual report of ITRC being released on Saturday.

All these components have their adverse effects on the health of all the living beings, including humans and plants, some of which have already been mentioned.

Main sources of air pollution in the city are vehicular emission, diesel generator sets, burning of street garbage and domestic waste, apart from of course the industrial emissions.

Of all these factors, the most difficult to tackle perhaps remains vehicles, because in spite of vehicles with better mileage and battery/ CNG/LPG operated being introduced, the rate at which number of vehicles on the city roads is increasing is surprising. According to the ITRC report, the annual growth of vehicle population (9.91%) is three times higher than annual growth of human population which stands at 3.28%. Total vehicle population as on March 31, was 8,24,003.

On the brighter side of it, the pollution levels have not increased drastically when compared to previous year in most locations, rather it has gone down on certain accounts in some areas covered in the survey. With government agencies/organisations doing their part, the onus is clearly on the Lucknowites to take steps to provide their offsprings with better air to breath.

ITRC's foundation day

Lucknow: Industrial Toxicology Research Centre (ITRC) celebrated its 41st Foundation Day on Saturday. In the morning, the 10th Prof S H Zaidi Oration was held at the Centre. Chief executive officer, Biotech Park, Lucknow, Prof P K Seth delivered a lecture on "Environmental Health: Challenges and Opportunities". KGMU vice-chancellor Prof Hari Gautam delivered the presidential address. In the afternoon, the Foundation Day programme was held. ITRC director C M Gupta said the institute published 88 papers and filed two patents and six of the Centre's scientists were awarded for R&D achievements.

Secretary, department of science and technology, New Delhi, Dr T Ramasami was the chief guest on the occasion. SGPGIMS director Prof A K Mahapatra delivered the presidential address. TNN

IN THE HON'BLE HIGH COURT OF JUDCATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.
WRIT PETITION No. 4436 OF 2003 (M/B)
Sewage Treatment Plant VERSUS State & Ors.
ANNEXURE .....3.....

7

319
221

हिन्दुस्तान

लखनऊ, शनिवार, 11 नवम्बर , 2006

Annexure 3

कालोनी बनेगी या सीवेज ट्रीटमेण्ट प्लाण्ट

लखनऊ (प्रसं)। प्रशासन उस जमीन का अधिग्रहण सीवेज ट्रीटमेंट प्लांट के लिए कर रहा है जिस पर एलडीए कालोनी बनाने की तैयारी में है। महकमों के बीच संवादहीनता से 263 करोड़ रुपए की यह योजना फिलवक्त अधर में है। योजना का काम टलते रहने की वजह से इसकी लागत में भी करोड़ों की बढ़ोतरी हो रही है। गोमती को प्रदूषण मुक्त करने, सीवर निस्तारण और पेयजल की शुद्धता से जुड़ी इस योजना की फाइल फिलवक्त राजस्व परिषद में है। अपर जिलाधिकारी भूमि अध्याप्ति अमिताभ प्रकाश ने इसे धारा चार की विज्ञप्ति जारी करने के लिए वहाँ भेजा है हालाँकि वे खुद इस मामले में बोलने से बच रहे हैं।

अफसरों की माया एलडीए और प्रशासन के बीच संवादहीनता से हुआ यह हाल

मेट्रोपोलिटन बन चुके लखनऊ में सीवर निस्तारण की बदइंतजामी और दूषित पेयजल सबसे बड़ी समस्या बन चुकी हैं। इसके बावजूद जिला प्रशासन, एलडीए, जल निगम, जल संस्थान व नगर निगम जैसे महकमे सीवेज ट्रीटमेंट प्लांट को लेकर कतई गंभीर नहीं हैं। प्लांट लगाने के लिए बाघाभऊ-भैंसोरा गाँव के ककरहा इलाके की एक रौ छह हेक्टेयर जमीन तय की गई थी। एडीएम भूमि अध्याप्ति दफ्तर से मिली जानकारी के मुताबिक इस जमीन के लिए जल निगम से 3.60 करोड़ मिल चुका है और करीब 14 करोड़ और लिया जाना है। सूत्रों के मुताबिक अभी सिर्फ दस फीसदी राशि लेकर अधिग्रहण की कार्यवाही शुरू कर दी गई है। योजना में जितनी देरी होगी, जमीन की कीमत व अन्य लागत उतनी ही बढ़ती जाएगी।

एडीएम दफ्तर को अभी तक एलडीए की ओर से इस बात की कोई औपचारिक सूचना नहीं दी गई है कि एसटीपी के लिए प्रस्तावित जमीन का भूउपयोग बदलकर आवासीय कर दिया गया है और वहाँ कोई कालोनी बसाई जाएगी। इस बारे में जब अमिताभ प्रकाश से बात की गई तो उन्होंने कोई जानकारी नहीं दी। जिलाधिकारी रमेन्द्र त्रिपाठी का कहना है कि इस मामले की फाइल देखने के बाद ही वह कोई जवाब दे सकते हैं।

222

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

...

C.M. Application No. of 2007

In re:

Writ Petition No. 4436 of 2003 (MB)

Sewage Treatment Plant through
Narendra Kumar .. Petitioner

Versus

State of U.P. & others .. Opposite Parties

APPLICATION FOR TAKING THE SHORT COUNTER AFFIDAVIT ON RECORD

The applicants/opposite parties, named above, most respectfully beg to submit as under:

For the facts, circumstances and reasons stated in the accompanying short counter affidavit, it is most humbly and respectfully prayed that this Hon'ble Court may kindly be pleased to take on record the accompanying short counter affidavit.

Additional Chief Standing Counsel

Lucknow : Dated
16/7 2007

~~271~~
223

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW.

...

in re:

Writ Petition No. 4436 of 2003 (MB)

Sewage Treatment Plant through
Narendra Kumar .. Petitioner

Versus

State of U.P. & others .. Opposite Parties

SHORT COUNTER AFFIDAVIT ON BEHALF OF OPPOSITE PARTIES

I, S.P.Mishra, aged about 50 years, son of (Late)Sri R.P.Mishra presently posted as Special Secretary, Nagar Vikas Vibhag, Govt. of U.P.., Civil Secretariat, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Special Secretary, Nagar Vikas Vibhag, Govt. of U.P., Lucknow and as such he is fully conversant with the facts of the case and he is authorized to swear this short counter affidavit on behalf of the

329

opposite parties in compliance of the order dated 15.05.2007 passed by this Hon'ble Court in the aforesaid writ petition.

2. That vide order dated 15.5.2007 the opposite parties were directed to file the action taken report and steps taken by the State Government after consulting the departments concerned.

3. That in compliance of the order dated 15.5.2007 a report has been prepared by the U.P. Jal Nigam keeping in mind that order dated 18.09.2003 passed by this Hon'ble Court. The action taken report has been prepared by the Project Manager, Gomti Pollution Control Unit-I, U.P. Jal Nigam Nigam, Lucknow, General Manager, Gomti Pollution Control Unit, U.P. Jal Nigam ~~Nigam~~, Lucknow and the Chief Engineer, Lucknow Zone, U.P. Jal Nigam, Lucknow. A true copy of the action taken report is being filed herewith as **Annexure No. SCA-1** to this short counter affidavit.

4. That a bare perusal of the action taken report would indicate as under:

i) That in respect of Nagariya Nala it was proposed to intercept and divert the discharge of the same to the sewage treatment plant under Gomti Action Plan Phase-I. The design discharge of Nagariya Nala was 2.8 MLD. The Back Wash Water of Balaganj Water Works which

was estimated as 9 MLD was earlier discharged in Nagariya Nala but as per the directives of National River Conservation Directorate the provision for discharge of this 9 MLD Back Wash Water of Balaganj Water Works in Nagariya Nala could not be made as NRCD refused to give money for the same. On account of construction of new colonies adjoining the Nagariya Nala, the total discharge including back wash water has been measured as 15-16 MLD. As a result of increased discharge of back wash water and Nalla, the same is going over the weir of Nagariya Nala in the raw water intake channel of Jal Sansthan. In order to resolve this problem several meeting were held with the concern officers and in order to stop the back wash water of Balaganj Water Works from going into Nagariya Nala a proposal was made at a estimate of Rs. 69.07 lacs. This proposal was forwarded by the General Manager, Gomti Pollution Control Unit, Lucknow vide letter dated 13.05.2003 through head quarters to the State Government and the State Government vide DO letter dated 13.01.2004 required the Nagar Nigam Lucknow to send the acceptance of the Nagar Nigam Lucknow for revolving fund of 69.07 lacs as interest free loan for the said purpose. The funds of Rs. 69.00 lacs could not be obtained by Nagar Nigam Lucknow at that time. At present due to increase in the discharge of Nallas due to development of new

colonoies and habitations, the arrangement of diversion of backwash water only is not a perfect solution, but it requires overall arrangement for diversion of excess waste water also. So, now the funding of Rs. 69.00 lacs is not useful.

ii) That in keeping with the directions issued at the meeting held by the Special Secretary, Nagar Vikas on 04.04.2005, a joint inspection was held in report of overflow of the Nagariya Nala. On the basis of inspection dated 7.5.2005, following suggestions were made:

(a) Construction on priority basis of 225 meter long channel from the taping point of Nagariya Nala to Gomti River and the cost of which was estimated in 2002-03 at Rs. 39.00 lacs.

(b) Ensuring proper functioning of all pumps of sewage pumping station of Gau Ghat Nala by the Jal Sansthan.

(c) Laying of 1.5 km long sewer line for discharge of back wash water of Balaganj Water Works in the Gomti River, the cost of which 3 years' back was estimated at Rs. 69.00 lacs.

iii) That in order to solve the problem of increased discharge in Nagariya Nala, since required funds was not available in absence of communication of acceptance for revolving fund

of Rs. 69.0 lacs the problem of Nagaria Nala remains as it is. The mixing of polythene and waste water etc. due to overflow of Nagaria Nalla in the raw water channel also affected the functioning of the raw water pumps of the Jal Sansthan apart from affecting the quality of the drinking water. On the basis of the request of the Lucknow Jal Sansthan vide letter dated 08.02.2006 the Lucknow Development Authority, as temporary measure, has constructed a Nala from 50 meter upstream of taping point of Nagaria Nalla, as a result of which entire discharge of Nagariya Nala is going into Gomti River and no discharge is coming at Sewage Pumping Station of Nagariya Nala.

(iv) That the Geographical position of Lucknow is such that water of several Nalas is discharged in Gomti River. In order to protect the city from flood, Bandhas have been constructed on both sides of Gomti River. The barrel gates constructed on the Bandhas are closed when the Gomti River is flooded in order to stop the water of River Gomti from going into the city specially during the rainy season and as a result of which contaminated water of different Nalas and rain water is pumped into the Gomti River for security reasons to prevent the flooding of the city.

(v) That the water level of Gomti River is substantially increased during rainy season and there is no alternative

except to discharge the untreated sewage in the Gomti River. Since the flow of water is heavy during the said period there is sufficient dilution in the River Gomti as well as in the Nalas as result of which there is negligible effect in the quality of river water.

(vi) That at present the entire discharge of Sarkata Nala and partial discharge of Pata Nala is being treated at Sewage treatment plant Daulatganj, having capacity of 42 mld. The discharge of Gaughat pumping Station, which is under maintenance of Lucknow Jal Sansthan gets its way to Sarkata Nalla. Remaining part of Pata Nalla discharge is being taped and diverted by gravity into City Side Trunk Sewer and ultimately it is proposed to be treated in Sewage Treatment Plant near Kakahra, Lucknow under Gomti Action Plan Phase-II which is in the process of execution for which the land is proposed to be acquired and the proposal has been sent to the Director (Land Acquisition) Board of Revenue, U.P., Lucknow. A true copy of the proposal of acquisition of land sent by the District Magisatrate, Lucknow in this regard to the Director (Land Acquisition), Board of Revenue, Lucknow is being annexed herewith as **Annexure No. SCA-2** to this short counter affidavit.

High Court 46704

324

(vii) That it will be pertinent to point out at this stage that the contract has been given for construction of Sewage Pumping Station at Kukrail which is necessary to convey the City Side Trunk Sewer discharge upto the sewage treatment plant which is proposed at Kakahra. Unfortunately, the work of construction of Sewage Pumping Station at Kukrail is held up on account of pendency of dispute with Defence department before this Hon'ble Court in writ petition no. 3192/ 2006 (M.B.) (A-7) relating to the land where sewage Pumping Station is to be constructed.

(viii) That 42 MLD Sewage Treatment Plant at Daulatganj was started in December 2002 and this Sewage Treatment Plant is based on FAB technology for which 5 air blowers were installed. Due to constant running of air blowers wear and tear takes place which reduces the efficiency of the Sewage Treatment Plant since January, 2006 and there is also problem of regular funding in respect of repairs of the said Sewage Treatment Plants. However, now all the air blowers of the Sewage Treatment Plants have been repaired after spending more than 10 lacs and are working effectively and entire discharge of Sarkata (including Gaughat) and partial discharge of Pata Nala is being treated at Sewage Treatment Plant.

...IONER FOR OATH
...x High ... 16707

(ix) That the treated discharge of water is being regularly inspected and analyzed by the team of ITRC and treated water has been found to be within the prescribed norms of effluent regarding Biological Oxygen Demand (BOD) and Total Suspended Solids (TSS). A true copy of the report submitted by ITRC are being collectively filed herewith as **Annexure No. SCA-3** to this short counter affidavit.

(x) That under J.N.N.U.R.M. scheme of the Govt. of India, a project report has been prepared by the U.P. Jal Nigam for construction of new Sewerage Lines and enhancement of capacity of 14 MLD in addition of existing 42 MLD capacity of sewage treatment plants. The cost of the aforesaid project is estimated at Rs. 411.0 crore. The proposal in this regard has been sent to the Joint Secretary, Govt. of India, Ministry Urban Development for sanction of the project and release of funds. A true copy of the letter sent in this regard by the Principal Secretary, Urban Development Govt. of U.P., Lucknow is being filed herewith as **Annexure No. SCA-4** to this short counter affidavit.

(xi) That due to expansion of city limits and increase of population in Lucknow the problem of sewage disposal has magnified manifolds and the existing facilities are not sufficient to cater the requirement of sewage disposal and

treatment. The U.P. Jal Nigam on behalf local body (Lucknow Nagar Nigam / Lucknow Jal Sansthan) has prepared a long term plan for tackling the problem of sewage disposal and treatment and the estimated cost of the project is about Rs. 2462.0 crore (Basic cost Rs. 2054.64 crore) which is to be sent to the Ministry of Urban Development, Govt. of India for sanction of the same and release of fund under the J.N.N.U.R.M. scheme. It will be pertinent to point out that the project report of Rs. 411.0 crore which has been sent for approval to the Ministry of Urban Development, Govt. of India is a part of this scheme.

(xii) That upon the completion of the aforesaid project, soon after the release of funds by the Central Government under the J.N.N.U.R.M. Scheme entire sewage will be treated in Sewage Treatment Plants and no polluted or untreated water will go from the sewer line or Nallas into the Gomti River.

5. That it will be clear from the averments made in the preceding paragraphs that all necessary and possible steps have been taken and are being taken with sincerity by the answering opposite parties for protection of River Gomti from discharge of waste and polluted water from the Nallas and Sewer Lines. The letter petition is, therefore, devoid of merit and is liable to be dismissed.

Lucknow : Dated
16.7. /2007

Deponent

VERIFICATION

I, the deponent above named, do hereby verify that the contents of para 1 of this counter affidavit are true to my own knowledge; those of paras 2 to 4 based on the records and those of paras 5 are based on the legal advice sought and are believed by me to be true. No part of it is false and nothing material has been concealed.

So help me God.

Lucknow : Dated

/2007

Deponent

I identify the deponent who has signed before me

Advocate PA CSE office

Solemnly affirmed before me on 16.7.07 at 11.30 a.m./p.m. by the deponent S.P. Mishra who is identified by Sri T. N. Acharya PA CSE office Advocate High Court, Lucknow.

I have satisfied myself by examining the deponent that he understands the contempt of this affidavit which have been read over and explained to him by me

OATH COMMISSIONER
High Court Allahabad
Lucknow Bench Lucknow
No. 15852
Date 16.7.07

ANNEXURE - SCA-1

(11)

233

मा0 उच्च न्यायालय लखनऊ खण्डपीठ में विचाराधीन याचिका संख्या 4436(एम.बी.)/2003 के अन्तर्गत माननीय न्यायालय द्वारा पारित आदेश दिनांक 18.09.2003 के अनुपालन में अद्यतन स्थिति

1. माननीय न्यायालय द्वारा पारित आदेश दिनांक 18.09.2003 में मुख्यतः निम्नलिखित निर्देश पारित किये गये थेः-

   1. बालागंज स्थित द्वितीय वाटर वर्क्स से निकलने वाले लगभग 7 एम.एल.डी. बैक वाश वाटर, के सुचारू निस्तारण हेतु रु. 69.00 लाख की व्यवस्था, जिससे कि पाटा नाला का सम्पूर्ण सीवेज डिस्चार्ज शोधन संयंत्र पर जा सके।

   2. प्रदेश शासन द्वारा प्रस्तुत शपथ पत्र के अनुसार गऊघाट, नगरिया एवं सरकटा नाला का सम्पूर्ण सीवेज एवं पाटा नाला का आंशिक सीवेज 42 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र पर पम्प किया जा रहा है। मा0 न्यायालय द्वारा प्रदेश शासन के इस कथन की पुष्टि हेतु आई.टी.आर.सी. से रिपोर्ट प्रस्तुत करने हेतु निर्देशित किया गया है।

2. नगरिया नाले के श्राव के सम्बन्ध में उ0 प्र0 जल निगम द्वारा निम्नानुसार कार्यवाही की गयी। नगरिया नाला को इण्टरसेप्ट एण्ड डायवर्ट करके इस श्राव को एस.टी.पी पर लाये जाने का प्रस्ताव गोमती कार्य योजना के फेज-। के अन्तर्गत किया गया था। नगरिया नाले पर डिजाइन श्राव 2.8 एम.एल.डी. था एवं इस नाले में उस समय बालागंज जलकल का बैकवाश वाटर जो कि तत्समय 7 एम.एल.डी. अनुमानित किया गया था वह भी इस नाले में ही बहाया जाता था परन्तु एन.आर.सी.डी. के निर्देशों पर इसका प्राविधान इस नाले में नहीं किया जा सका क्योंकि उनके द्वारा इस हेतु धन देने से मना कर दिया गया। नगरिया नाला के आस-पास के क्षेत्रों में कैंटिल कालोनी आदि भी नवनिर्मित हुई है जिसके कारण इस नाले का कुल श्राव 15-16 एम.एल.डी. तक नापे जाने पर आया है। बढ़े हुए श्राव के परिणामवश नगरिया नाले के वियर के ऊपर से पानी जल संस्थान के रॉ-वाटर

चैनल में जाने लगा। इस समस्या के निदान हेतु अनेको बार मीटिंग सम्बन्धित अधिकारियों के साथ की गयी एवं बालागंज जलकल से निकलने वाले बैकवाश को नगरिया नाले में जाने से रोके जाने हेतु एक प्रस्ताव अनुमानित लागत रु. 69.07 लाख बनाया गया था जिसको महाप्रबन्धक, गोमती प्रदूषण नियन्त्रण इकाई, लखनऊ के पत्र संख्या 1020/योजना-1/07 दिनांक 13.05.2003 द्वारा मुख्यालय के माध्यम से शासन को प्रेषित किया गया। शासन के अ0शा0पत्रांक यू.ओ.आई नौ-9-2004 दिनांक 13.01.2004 (संलग्नक-1) जिसमें इस हेतु वाँछित धनराशि रु. 69.07 लाख को रिवाल्विंग फण्ड से ऋण के रूप में लिये जाने हेतु नगर निगम के प्रस्ताव हेतु महापौर, नगर निगम, लखनऊ को पत्र लिखा गया, परन्तु किसी कारण वश इस पर आज तक धनावंटन न होने के कारण नगरिया नाले की स्थिति यथावत है।

उपरोक्त के परिपेक्ष्य में दिनांक 4.4.2005 को आयोजित विशेष सचिव, नगर विकास की अध्यक्षता में बैठक का कार्यवृत्त भी संलग्न है (संलग्नक-2) जिसमें इस नाले में होने वाले ओवरफ्लो के लिए निम्न सुझाव दिये गये हैं :-

1. नगरिया नाले के टैपिंग प्वाइन्ट से गोमती नदी तक लगभग 225 मीटर लम्बी चैनल जिसकी लागत वर्ष 2002-03 में (भूमि की लागत के अतिरिक्त) रुपये 39.00 लाख आंकी गयी थी, का निर्माण प्राथमिकता के आधार पर किया जाये।

2. गऊघाट नाले पर स्थित सीवेज पम्पिंग स्टेशन के सभी पम्पों का संचालन जल संस्थान द्वारा सुचारू रूप से सुनिश्चित किया जाये।

3. बालागंज वाटर वर्क्स से निकलने वाले बैकवाश वाटर को लगभग 1.5 कि. मी. लम्बी पृथक सीवर लाइन के माध्यम से गोमती नदी में प्रवाहित किया जाये जिसकी लागत 3 वर्ष पूर्व रु. 69.00 लाख आंकी गयी थी।

नगरिया नाले के उपरोक्त के फलस्वरूप श्राव बढ़ने की समस्या के निदान हेतु धनावंटन न होने के कारण यह समस्या यथावंत रही जिसके परिणामवश रॉ-वाटर चैनल में पानी समेत पालीथीन आदि आ जाते थे जो पेयजल की गुणवत्ता के साथ-साथ पालीथीन के कारण पम्पों को चलाने में भी बाधा उत्पन्न करते थे। कालान्तर में लखनऊ जल संस्थान के अनुरोध पर लखनऊ विकास प्राधिकरण द्वारा इस नाले के अपस्ट्रीम में टेपिंग प्वाइन्ट से लगभग 50 मीटर दूर पर एक नाला खोदकर गोमती में मिला दिया गया है जिसके परिणामवश नगरिया नाले का पूर्ण श्राव गोमती नदी में गिर रहा है। इस सम्बन्ध में जल संस्थान को पत्र दिनांक 22.02.2007 (संलग्नक-3) द्वारा अवगत कराया गया कि उक्त अस्थाई व्यवस्था शीघ्र समाप्त करने का कष्ट करें।

यहाँ यह उल्लेखनीय है कि वर्तमान में नगरिया नाले में नई बस्तियों एवं कालोनी के कारण श्राव काफी अधिक बढ़ गया है अतः केवल बैक वाश वाटर के डायवर्जन से अब समस्या का निदान नहीं हो सकता है बल्कि इसके लिए विस्तृत योजना की आवश्यकता है। उक्त समस्या के निदान के लिए अब जे.एन.एन.यू. आर.एम. स्कीम के अन्तर्गत रु. 411.00 करोड़ की एक डी.पी.आर. विरचित कर, प्रमुख सचिव, नगर विकास, उत्तर प्रदेश शासन, लखनऊ के पत्र दिनांक 2.7.2007 (संलग्नक-4) द्वारा शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली को प्रेषित किया जा चुका है। उक्त डी.पी.आर. में इस क्षेत्र में सीवरेज पाइप लाइन के कार्य एवं दौलतगंज सीवेज ट्रीटमेन्ट प्लान्ट की क्षमता को 42 एम.एल.डी. से बढ़ाकर 56 एम.एल.डी. किये जाने का प्राविधान है।

3. माननीय उच्च न्यायालय, लखनऊ खण्ड पीठ द्वारा पारित आदेशों के अनुपालन में विशेष सचिव, नगर विकास विभाग (गंगा सेल) लखनऊ के पत्र दिनांक 13.10.2003 (संलग्नक-5) द्वारा निदेशक आई.टी.आर.सी. लखनऊ से स्थलीय निरीक्षण

हेतु अनुरोध किया गया था। सम्बन्धित नालों का सीवेज शोधन संयंत्र पर पम्प करके शोधित किये जाने के सम्बन्ध में आई.टी.आर.सी. के दल द्वारा दिनांक 23.10.2003 को स्थल का निरीक्षण किया गया था परन्तु उस समय शोधन संयंत्र बन्द होने के कारण दल द्वारा सम्बन्धित नालों के सैम्पिल एकत्रित कर लिये गये हैं परन्तु शोधन संयंत्र का संचालन बन्द होने के कारण आई.टी.आर.सी. द्वारा अपेक्षित जाँच रिपार्ट माननीय न्यायालय के समक्ष निर्धारित तिथि 10.11.2003 तक उपलब्ध कराया जाना सम्भव नहीं था। इस सम्बन्ध में मुख्य अभियन्ता (ल.क्षे.), उ0 प्र0 जल निगम, लखनऊ ने अपने पत्र संख्या 984/सामान्य-20/6 दिनांक 5.11.2003 (संलग्नक-6) द्वारा निदेशक आई.टी.आर.सी., लखनऊ से यह अनुरोध किया कि माननीय न्यायालय का आगामी निरीक्षण हेतु सम्भावित तिथि जो दिनांक 20.11.2003 के पश्चात होगी, के सम्बन्ध में उक्त अपरिहार्य कारणों का उल्लेख करते हुए अवगत कराने की कृपा करें एवं उसके उपरान्त निरीक्षण दल को अपेक्षित निरीक्षण हेतु निर्देशित करने का कष्ट करें जिससे माननीय न्यायालय के आदेशों का अनुपालन यथाशीघ्र सम्भव हो सके।

- लखनऊ नगर की भौगोलिक स्थिति के आधार पर विभिन्न नाले जहाँ गोमती नदी में मिलते हैं, वहाँ नगर को गोमती नदी की बाढ़ से बचाने के लिए निर्मित बन्धे में गेट निर्मित हैं एवं गोमती नदी का जल स्तर बढ़ने पर गोमती नदी के पानी को शहर में भर जाने से रोकने के लिए बन्धे में लगे गेट बन्द कर दिये जाते हैं। ऐसी स्थिति सामान्यतः प्रत्येक वर्ष नहीं होती है अपितु कभी-कभी गोमती नदी का जल स्तर अत्यधिक बढ़ जाने पर ही गेट बन्द करने होते हैं।

- वर्षा ऋतु में, बन्धे में निर्मित गेट बन्द हो जाने की स्थिति में नालों का सामान्य दूषित उत्प्रवाह एवं बरसाती पानी को गोमती नदी में पम्प करने के लिए बाढ़ सुरक्षा कार्यों के अन्तर्गत निर्मित पम्प चलाये जाते हैं।

• वर्षा ऋतु में जब गोमती नदी के जल स्तर में पर्याप्त वृद्धि होती है उस समय अशोधित सीवेज नदी में प्रवाहित किये जाने के अतिरिक्त अन्य कोई विकल्प नहीं रहता है। यह उल्लेखनीय है कि उस समय नदी में पानी के बहाव की मात्रा अत्यधिक होने के कारण पर्याप्त डायलूशन उपलब्ध होता है इसके अतिरिक्त नालों में भी वर्षा ऋतु का पानी आने के कारण डायलूशन हो जाता है फलस्वरूप 42 एम.एल.डी. सीवेज का शोधन न हो सकने के कारण इसका पर्यावरण एवं नदी के पानी की गुणता पर प्रभाव नगण्य होता है।

4. वर्तमान में 42 एम.एल.डी. सीवेज ट्रीटमेन्ट प्लान्ट पर सरकटा नाले का पूर्ण श्राव एवं पाटा नाला के आंशिक श्राव को शोधित किया जा रहा है। गऊघाट नाले का श्राव पम्प करके सरकटा नाले में डाला जाता है। गऊघाट पम्पिंग स्टेशन का रख-रखाव जल संस्थान लखनऊ द्वारा किया जाता है। यदि गऊघाट पम्पिंग स्टेशन में अधिक श्राव आता है तो वह ओवरफ्लो होकर नगरिया नाले में आ जाता है। नगरिया नाले का श्राव लखनऊ विकास प्राधिकरण द्वारा डायवर्ट कर देने के कारण अब शोधन हेतु एस.टी.पी. पर नहीं आ पा रहा है। पाटा नाला के शेष श्राव जो ग्रेविटी द्वारा पम्पिंग स्टेशन के अपस्ट्रीम में टैप किया जा रहा है उसे सिस गोमती ट्रंक सीवर में डाला जा रहा है। इस सीवर के श्राव को गोमती कार्य योजना (द्वितीय चरण) में ककरहा के निकट प्राविधानित सीवेज ट्रीटमेन्ट प्लान्ट (345 एम. एल.डी. क्षमता) में शोधित किया जायेगा। गोमती कार्य योजना (द्वितीय चरण) के कार्य निर्माणाधीन हैं। गोमती कार्य योजना द्वितीय चरण के अन्तर्गत सिटी साइट ट्रंक सीवर का श्राव कुकरैल नाले के किनारे बनने वाले सीवेज पम्पिंग स्टेशन के माध्यम से पम्प करके इसी योजना में प्राविधानित 345 एम.एल.डी. क्षमता के सीवेज ट्रीटमेन्ट प्लान्ट तक ले जाया जायेगा। कुकरैल सीवेज पम्पिंग स्टेशन की भूमि जो नगर निगम, लखनऊ द्वारा आवंटित की गयी है, पर रक्षा विभाग (सेना) द्वारा विवाद कर कार्य करने से रोक दिया गया है। प्रकरण माननीय उच्च न्यायालय

लखनऊ पीठ में (वाद संख्या 3192 (एम.बी.)/2006, मैसर्स ज्योति बिल्डटेक वर्सेस यूनियन आफ इण्डिया) विचाराधीन है। सीवेज ट्रीटमेन्ट प्लान्ट (निकट ककरहा) के लिए भूमि अर्जन की कार्यवाही जुलाई 2003 से चल रही है। धारा-4 हेतु जिलाधिकारी, लखनऊ द्वारा संशोधित भू-अर्जन प्रस्ताव निदेशक, भूमि अध्याप्ति, राजस्व परिषद उ0 प्र0 लखनऊ को पत्र दिनांक 21.06.2007 (संलग्नक-7) से प्रेषित किया जा चुका है। 42 एम.एल.डी. सीवेज ट्रीटमेन्ट प्लान्ट को माह दिसम्बर 2002 में पूर्ण कर चालू किया गया था। यह सीवेज ट्रीटमेन्ट प्लान्ट फैब तकनीकी पर आधारित है जिसमें मुख्य ट्रीटमेन्ट एअर को रिएक्टर में ब्लो कराने पर होता है जिसके लिए प्लान्ट पर 5 नग ब्लोअर अधिष्ठापित किये गये हैं। निरन्तर चलने के कारण इन ब्लोअर्स में वीयर एवं टीयर उत्पन्न हो जाता है जिसके कारण इनकी क्षमता कम होने लगती है। विभाग में रख-रखाव मद में समय से धन उपलब्ध न होने के कारण इनका निरन्तर रख-रखाव नहीं हो पाया जिसके कारण गत एक वर्ष से तीन ब्लोअर्स खराब हो गये तथा प्लान्ट अपनी पूर्ण क्षमता पर नहीं चल सका। इनको ठीक कराने के लिए अत्यधिक धन की एकमुश्त (लगभग रु. 10.00 लाख से अधिक) आवश्यकता थी। अब इन ब्लोअर्स को ठीक कराकर चालू कर दिया गया है तथा अब सरकटा एवं पाटा के आंशिक श्राव को एस.टी.पी. पर ले लिया जा रहा है।

5. शोधित श्राव का परीक्षण आई.टी.आर.सी. लखनऊ द्वारा समय-समय पर कराया जाता है तथा शोधित श्राव की बी.ओ.डी. एवं टी.एस.एस. मानक के अनुरूप पाया गया है। परीक्षण आख्या संलग्न (संलग्नक-8)।

6. इसके अतिरिक्त जे.एन.एन.यू.आर.एम. कार्यक्रम में दौलतगंज के आस-पास क्षेत्रों जैसे दौलतगंज, ठाकुरगंज, हरदोई रोड, कैम्पवेल रोड की सीवरेज व्यवस्था हेतु एक प्राक्कलन अनुमानित रु. 411.00 करोड़ विरचित की गयी है जिसमें दौलतगंज

एस.टी.पी. की क्षमता को 42 एम.एल.डी. से बढ़ाकर 56 एम.एल.डी. किये जाने का प्रस्ताव है। योजना पर कार्य धनावंटन के पश्चात ही सम्भव है। सरकटा नाले के जिन क्षेत्रों का श्राव प्रस्तावित दौलतगंज सीवेज ट्रीटमेन्ट प्लान्ट पर नहीं आयेगा, उनकी सीवर व्यवस्था हेतु एवं पाटा नाले के ग्रेविटी द्वारा टेप किये गये दूषित श्राव को सीवरेज डिस्ट्रिक्ट-IV में सम्मिलित कर लिया गया है तथा जिसका प्राक्कलन विरचित किया जा रहा है। योजनानुसार जे.एन.एन.यू.आर.एम. कार्यक्रम में कार्य पूर्ण होने के पश्चात समस्त सीवेज विभिन्न एस.टी.पी. पर शोधित कर लिया जायेगा तथा गोमती नदी में कोई भी सीवेज, नाला/सीवर द्वारा प्रवाहित नहीं होगा। जे.एन.एन.यू.आर. कार्यक्रम का संक्षिप्त विवरण संलग्न है (संलग्नक-9)।

13.07.07

परियोजना प्रबन्धक
गोमती प्रदूषण नियन्त्रण इकाई-I,
उ0 प्र0 जल निगम, लखनऊ

महाप्रबन्धक
गोमती प्रदूषण नियन्त्रण इकाई
उ0 प्र0 जल निगम, लखनऊ

मुख्य अभियन्ता (G.E.)
उ0 प्र0 जल निगम
लखनऊ

High Court

16/7/07

संलग्नक-1

240

नगर विकास अनुभाग-1

लखनऊ: दिनांक 13 जनवरी, 2004

प्रिय महोदय,

द्वितीय जल कलबालागंज के ब्रेकवाश वाटर एवं सेटलिंग टैंक के हीलल्ड वाटर जो कि वर्तमान में नगरिया नाले में गिरता है को तीथे गोमती नदी में डालने हेतु बनाये गये प्राक्कलन अनुमानित लागत रुपया-69.07 लाख रिवाल्विंग फण्ड से ब्याज रहित ऋण के रूप में धनराशि उपलब्ध कराया जाना प्रस्तावित है। प्रकरण में यह भी उल्लेखनीय है कि मा0 उच्च न्यायालय लखनऊ खण्ड पीठ में विचाराधीन याचिका संख्या-4456 एस0बी0 01/2003 के अन्तर्गत पारित आदेशों के अनुपालनमें कथनगत कार्य पूर्ण कराया जाना है।

2. इस संबंध में मुझे यह कहने की अनुज्ञा की गयी है कि कृपया उपरोक्त द्वितीय जल कल बालागंज के ब्रेकवाश वाटर एवं सेटलिंग टैंक के हीलल्ड वाटर जो कि वर्तमान में नगरिया नाले में गिरता है को तीथे गोमती नदी में डालने हेतु बनाये गये प्राक्कलन के अनुसार रुपया-69.07 लाख की धनराशि रिवाल्विंग फण्ड से ब्याज रहित ऋण के रूप में स्वीकृत करने हेतु कृपया नगर निगम बोर्ड की सहमति शासन को शीघ्रातिशीघ्र उपलब्ध कराने का कष्ट करें।

भवदीय,

(बी0एल0मीना)

डा0 एस0सी0राव,
अपर,
नगर निगम, लखनऊ।

उक्त एवं दिनांक पत्र।

प्रतिलिपि नगर आयुक्त, नगर निगम, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(बी0एल0मीना)
विशेष सचिव।

COMMISSIONER FOR U...
16/1/07

संलग्नक-2

259
241

गऊघाट वाटर वर्क्स पर पेयजल श्रोत की स्थिति के संबंध में निरीक्षण प्रतिवेदन।

विशेष सचिव, नगर विकास विभाग की अध्यक्षता में की प्रदूषण नियंत्रण परिसम्पत्तियों के रख-रखाव हेतु वित्तीय व्यवस्था के संबंध में दिनांक ०४-०४-२००५ को बैठक आयोजित हुई थी। इस बैठक में महाप्रबंधक, जल संस्थान, लखनऊ द्वारा चारबाग जलसंस्थान हेतु पेयजल आपूर्ति के श्रोत पर प्रदूषण के सम्बन्ध में अवगत कराते हुए सुधार हेतु कतिपय सुझाव प्रस्तुत किये गये थे। बैठक में हुई चर्चा के अनुपालन में दिनांक ०७-०४-२००५ को निम्नलिखित अधिकारियों द्वारा संयुक्त निरीक्षण किया गया।

१ -श्री एम०के० गुप्ता, तकनीकी अधिकारी, नगर विकास विभाग (गंगा सेल), उ०प्र०शासन।
२ -श्री आर०के० त्रिपाठी, महा प्रबंधक, जल संस्थान, लखनऊ।
३ -श्री मंजूर अहमद, अधिशासी अभियन्ता, जल संस्थान,लखनऊ।
४ -श्री ए०एन० श्रीवास्तव, अधिशासी अभियन्ता, जल संस्थान, लखनऊ।
५ -श्री जी०एम०पी० चौधरी, महा प्रबंधक, गोमती प्रदूषण नियंत्रण इकाई, उ०प्र०जल निगम, लखनऊ।
६ -श्री वी०यू० बिश्नोई, परियोजना प्रबंधक, गोमती प्रदूषण नियंत्रण इकाई, उ०प्र०जल निगम, लखनऊ।

२. समस्त अधिकारियों द्वारा सर्वप्रथम गऊघाट वाटर वर्क्स रावाटर चैनल इन्टेक प्वाइन्ट देखा गया। इसके मात्र कुछ मीटर दूरी पर नगरिया नाला स्थित है जिसके सीवेज को पम्प करके दौलतगंज में निर्मित ४२ एम०एल०डी० क्षमता के सीवेज शोधन संयंत्र पर शोधन हेतु भेजे जाने की व्यवस्था क्रियाशील है इसका रखरखाव वर्तमान में जल निगम द्वारा किया जा रहा है।

३. प्रातः लगभग ११.०० बजे निरीक्षण के दौरान नगरिया नाला सीवेज पम्पिंग स्टेशन के समस्त पम्प क्रियाशील होने के उपरान्त भी पर्याप्त दूषित जलमल ओवरफ्लो हो रहा था। जो कुछ मीटर की दूरी पर ही इन्टेक चैनल में मिल कर पेयजल हेतु कच्चे पानी के साथ पम्प किया जा रहा है। इस प्रकार वर्तमान में पेयजल आपूर्ति का श्रोत प्रत्यक्षतः दूषित हो रहा है पेयजल आपूर्ति के श्रोत पर होने वाले प्रदूषण पर तत्काल प्रभावी नियंत्रण आवश्यक है। इस प्रदूषण के कारणों एवं समाधान पर चर्चा हुई एवं सम्बन्धित स्थलों का निरीक्षण किया गया।

४. नगर के सबसे अपस्ट्रीम में गऊघाट नाला स्थित है। इस नाले से २.८ एम०एल०डी० सीवेज, पम्प करके सरकटा नाले में डाले जाने की व्यवस्था स्थापित है। सरकटा नाले से पम्प करके यह सीवेज ४२ एम०एल०डी० क्षमता के शोधन संयत्र पर शोधित किया जाता है। इस सीवेज पंपिंग स्टेशन का रख-रखाव एवं संचालन जल संस्थान, लखनऊ द्वारा किया जा रहा है। पम्पिंग स्टेशन पर स्थापित ३ पम्पों में से २ पम्प वर्तमान में क्रियाशील न होने के कारण केवल एक पम्प द्वारा सीवेज पम्प हो रहा है। इस स्थल पर डी०जी० सैटस की व्यवस्था उपलब्ध नही है। अतः पर्याप्त मात्रा में सीवेज बाई-पास के माध्यम से नगरिया नाले में पहुँचता है। गऊघाट सीवेज पम्पिंग स्टेशन पर स्थापित पम्पो का सुचारु संचालन होने से नगरिया नाले पर आने वाले सीवेज की मात्रा में कमी होगी। इस संबंध में महाप्रबंधक, जल संस्थान द्वारा बताया गया कि पम्प मरम्मत के अन्तर्गत है एवं शीघ्र ही इनके क्रियाशील कर दिये जाने की सम्भावना है। अतः इन पम्पो के चालू हो जाने के उपरान्त नगरिया नाले पर सीवेज के ओवर-फ्लो की मात्रा में आंशिक कमी की सम्भावना है। जल संस्थान के अधिकारियों का मत था कि विगत कुछ वर्षों में इस क्षेत्र में जनसंख्या में पर्याप्त वृद्धि के कारण सीवेज की मात्रा में असाधारण वृद्धि हुई है जिसके कारण पूर्ण क्षमता पर सीवेज पम्पो के संचालन के उपरान्त भी गऊघाट नाले का ओवरफ्लो नगरिया नाले में पहुचने की सम्भावना है। इस सन्दर्भ में निर्णय हुआ कि जल निगम द्वारा गऊघाट नाले के डिस्चार्ज को वर्तमान में नाप लिया जाये जिससे कि यह पुष्टि हो सके कि वर्तमान

COMMISSIONER FOR U.P.
16.7.07

में स्थापित पम्पो की क्षमता, उपलब्ध सीवेज को पम्प करने के लिये पर्याप्त है अथवा नहीं। सीवेज की मात्रा स्थापित क्षमता से अधिक होने की स्थिति में प्रस्ताव जल निगम द्वारा प्रस्तुत किया जाय।

५. नगरिया नाले में, बालागंज वाटर वर्कस से निकलने वाला बैकवाश वाटर का पानी भी प्रवाहित होता है जो पूर्व में लगभग ७ एम०एल०डी० बताया गया था। निरीक्षण के समय बताया गया कि बैकवाश वाटर में से पर्याप्त पानी को रिसाइकिल करके पुनः उपयोग कर लिया जाता है एवं केवल ३-४ एम०एल०डी० बैकवाश वाटर प्रवाहित होता है। बैक वाश वाटर प्रवाहित होने वाले स्थान का निरीक्षण किया गया। इसको देखने से विदित हुआ कि बैकवाश वाटर में प्रत्यक्षतः सिल्ट कन्टेन्ट के अतिरिक्त कोई प्रदूषण सम्बन्ध अशुद्धी नहीं है. जल निगम के अधिकारियो द्वारा बताया गया कि इस पानी की आई०टी०आर०सी० से जाँच करायी जा चुकी है। जिसके अनुसार इस पानी में सिल्टकन्टेन्ट सामान्य से अधिक है तथा बी०ओ०डी० आदि मानकों के आधार पर पानी प्रदूषित नहीं है अतः इस पानी को ४२ एम०एल०डी० क्षमता के सीवेज शोधन संयंत्र पर ले जाना तकनीकी रूप में उचित नहीं है। एन०आर०सी०डी० द्वारा भी ४२ एम०एल०डी० क्षमता के सीवेज शोधन संयंत्र की परियोजना की स्वीकृति के दौरान इस बैकवाश वाटर को सीवेज ट्रीटमेन्ट प्लान्ट की क्षमता में सम्मिलित नहीं किया गया था। अतः स्थलीय एवं तकनीकी आवश्यकताओं को दृष्टिगत रखते हुए यह आवश्यक है कि बालागंज वाटर वर्कस के बैकवाश वाटर को नगरिया नाला के सीवेज से अलग करते हुए प्रथक सिस्टम के माध्यम से निस्तारित किया जाये। इस उद्धेश्य से दो-तीन वर्ष पूर्व जल निगम द्वारा एक डी०पी०आर० लागत रू० ६६.०० लाख तैयार किया गया था जिसके अन्तर्गत लगभग १.५ किलो मीटर लम्बाई में सीवर लाइन के माध्यम से इस बैकवाश वाटर को सीधे गोमती नदी में प्रवाहित किया जाना प्रस्तावित किया गया था परन्तु इसका वित्त पोषण उपलब्ध न होने के कारण क्रियान्वयन सम्भव नहीं हो सका। अतः नगरिया नाले के सीवेज की मात्रा पर नियंत्रण के उद्धेश्य से बालागंज वाटर वर्क्स से निकलने वाले बैकवाश वाटर, जो वर्तमान में लगभग ४ एम०एल०डी० है, को अलग सिस्टम से गोमती नदी तक निस्तारित किये जाने की योजना को, प्राथमिकता के आधार पर वित्त पोषण एवं क्रियान्वयन आवश्यक है।

६. गऊघाट सीवेज पम्पिंग स्टेशन को पूर्ण स्थापित क्षमता पर संचालित करने तथा बालागंज वाटर वर्कस के बैकवाश वाटर को अलग निस्तारित कर दिये जाने के उपरान्त नगरिया नाले में सीवेज की मात्रा में पर्याप्त कमी होगी। इस संबंध में जल निगम के अधिकारियो द्वारा बताया गया कि लगभग ५ वर्ष पूर्व इससे संबंधित परियोजना बनाते समय इस क्षेत्र का विकास नगण्य था तथा सीवेज की मात्रा बहुत कम थी परन्तु विगत ५ वर्षो में इस क्षेत्र में तेजी से आवादी हो जाने के कारण एवं कैटिल कालोनी स्थापित हो जाने के कारण नगरिया नाला कैचमेन्ट में पर्याप्त दूषित जलमल सृजित होता है। नगरिया नाला हेतु सीवेज पंपिंग स्टेशन ६ एम०एल०डी० क्षमता हेतु निर्मित किया गया था परन्तु इस पर विभिन्न कारणो से अधिक सीवेज डिस्चार्ज पहुंचने के कारण लगभग १० एम०एल०डी० क्षमता पर चलाया जा रहा है इस पम्पिंग स्टेशन पर डी०जी० सेटस स्थापित है एवं इसका रखरखाव जल निगम द्वारा किया जा रहा है। नगरिया नाले का अतिरिक्त जलमल बाई-पास होकर पेयजल आपूर्ति हेतु निर्मित चैनल को मात्र कुछ मीटर की दूरी पर दूषित कर रहा है। नगरिया नाले का डिस्चार्ज विभिन्न क्रिटीकल विन्दुओ पर जल निगम द्वारा नापे जाने का निर्णय हुआ जिससे कि वर्तमान स्थिति का ठीक ठीक अध्यन सम्भव हो सके।

७. जल संस्थान के अधिकारियो का मत था कि पेयजल आपूर्ति हेतु उपलब्ध चैनल को, यथा सम्भव शीघ्रता से प्रदूषण मुक्त किया जाना सर्वोच्च प्राथमिकता पर आवश्यक है। इसके लिये नगरिया नाले के सीवेज को पम्प किये जाने वाले बिन्दु के निकट से एक नई चैनल बनाकर सीधे गोमती नदी में प्रवाहित किया जाना उचित होगा। ऐसा करने से ओवरफ्लो होने वाला समस्त सीवेज, इन्टेक चैनल को प्रत्यक्षता दूषित करने के

बजाय, सीधे गोमती नदी में मिलेगा एवं गोमती नदी में मिलने के बाद पर्याप्त डायलूशन के पश्चात इन्टेक चैनल में इसके प्रदूषण का प्रभाव नगण्य होगा। स्थलीय परिस्थितियों को दृष्टिगत रखते हुए यह उपयोगी एवं व्यवहारिक सुझाव है। इस संबंध में जल निगम के अधिकारियों द्वारा बताया गया कि वर्ष २००२-०३ में इससे संबंधित प्रस्तावो का अध्ययन किया गया था एवं १६ एम०एल०डी० क्षमता की खुली पक्की चैनल लगभग २२५ मीटर लम्बाई में प्रस्तावित की गई थी जिसकी लागत लगभग रूपये ३६.०० लाख थी। परन्तु यह दृष्टिगत रखते हुए कि इस प्रस्ताव के अन्तर्गत नाले के दूषित पानी को सीधे गोमती नदी में प्रवाहित किये जाने के लिये एक नई चैनल बनाये जाने का प्रस्ताव है। इसे पर्यावरण के दृष्टिकोण से उचित नहीं समझा गया था। इस संबंध में समस्त स्थिति के अध्ययन के उपरान्त निम्न लिखित निर्णय किये गये।

१- गऊघाट नाला सीवेज पम्पिंग स्टेशन पर स्थापित समस्त पम्प के सुचारू संचालन के उपरान्त नगरिया नाले के डिस्चार्ज में कमी होगी। परन्तु बिजली आपूर्ति बाधित होने, अथवा रखरखाव से सम्बन्धित अन्य किसी परिस्थिति में गऊघाट नाले का सीवेज नगरिया नाले में आने की सम्भावना सदैव रहेगी।

२- बालागंज वाटर वर्कस के बैकवाश वाटर को अलग सिस्टम बनाकर निस्तारित कर दिये जाने के उपरान्त, नगरिया नाले में सीवेज की मात्रा में पुनः कमी होगी। इस प्रकार सामान्यतः नगरिया नाले के टेपिंग प्वाइंट पर पहुँचने वाला सीवेज डिस्चार्ज, नगरिया सीवेज पंपिंग स्टेशन द्वारा पंपिंग कर लिया जायेगा। नगरिया नाला सीवेज पंपिंग स्टेशन पर यद्यपि जनरेटर स्थापित है फिर भी पम्पों के संचालन में किसी अवरोध होने की स्थिति में एवं नगरिया नाले के उत्प्रवाह की मात्रा पम्पो की क्षमता से अधिक होने की स्थिति में दूषित मलजल रा-वाटर इन्टेक चैनल में जाने की सम्भावना रहेगी। अतः इस चैनल को यथा सम्भव प्रदूषण मुक्त किये जाने के उद्देश्य से, स्थलीय परिस्थितियो को दृष्टिगत रखते हुए उक्त अनुच्छेद-७ में प्रस्तावित चैनल का निर्माण प्राथमिकता के आधार पर किया जाना उपयोगी है।

८- निरीक्षण के उपरान्त निम्न लिखित निष्कर्ष निर्धारित किये गये।

१- नगरीया नाले के टैपिंग प्वाइन्ट से गोमती नदी तक लगभग २२५ मीटर लम्बी चैनल जिसकी लागत वर्ष २००२-०३ में (भूमि की लागत के अतिरिक्त) रूपये ३६.०० लाख आंकी गई थी, का निर्माण प्राथमिकता के आधार पर किया जाये।

२- गऊघाट नाले पर स्थित सीवेज पंपिंग स्टेशन के सभी पम्पो का संचालन जल संस्थान द्वारा सुचारू रूप से सुनिश्चित किया जाये।

३- बालागंज वाटर वर्कस से निकलने वाले बैकवाश वाटर को लगभग १.५ किलो मीटर लम्बी पृथक सीवर लाइन के माध्यम से गोमती नदी में प्रवाहित किया जाये जिसकी लागत ३ वर्ष पूर्व रूपये ६६.०० लाख आँकी गई थी।

(एम०के० गुप्ता)
-ऋनीकी अधिकारी
-र विकास (गंगा सेल)

(आर०के० त्रिपाठी)
महा प्रबंधक
जल संस्थान, लखनऊ

(जी०एम०पी० चौधरी)
महा प्रबंधक
गोमती प्रदूषण नियंत्रण इकाई

COMMISSIONER FOR GOVT. OF INDIA
High Court

-22-

संलग्नक - 3

244

23.2.07

कार्यालय परियोजना प्रबन्धक, अस्थाई गोमती प्रदूषण नियंत्रण इकाई,
उत्तर प्रदेश जल निगम, लखनऊ।

W-22/797/26.2.07

सेवा में,

अधिशासी अभियन्ता
जोन-2,
लखनऊ जल संस्थान,
लखनऊ।

W-22 / W-1+ / 245

पत्रांक / दिनांक 22/2/07

विषयः- रा-वाटर पम्पिंग स्टेशन गऊघाट पर नगरिया नाले के पानी को रोकने के संबंध में।

महोदय,

उपरोक्त विषयक इस कार्यालय के पत्रांक 363/कार्य-6/07 दिनांक 13.2.07 के संदर्भ में, दिनांक 20.2.07 को, आपके कार्यालय कक्ष में आपसे, आपके संबंधित जूनियर इंजीनियर श्री श्याम लाल मौर्या व इस कार्यालय के परियोजना अभियन्ता श्री के0एम0 यादव की उपस्थिति में विचार-विमर्श हुआ। चूंकि नगरिया नाला आई0 एण्ड डी0 कार्य / सीवेज पम्पिंग स्टेशन क्रियाशील कर नगर निगम को शीघ्र ही हस्तान्तरण किया जाना है। अतः सीवेज पम्पिंग स्टेशन की क्षमता के अनुरूप नगरिया नाले का डिस्चार्ज लाने हेतु आवश्यक कार्यवाही करने के दौरान आपके संबंधित जूनियर इंजीनियर श्री श्याम लाल मौर्या द्वारा कार्य रूकवा दिया गया था, जिस पर भी आपसे विचार विमर्श हुआ। वार्ता में नाले को किस प्रकार टेपिंग कर वांछित श्राव लाया जाएगा, इस पर भी विचार विमर्श हुआ तत्पश्चात् आपने आश्वासन दिया कि शीघ्र ही महाप्रबन्धक, लखनऊ जल संस्थान, लखनऊ के संज्ञान में प्रकरण को लाते हुए इस पर आवश्यक कार्यवाही करने हेतु आपको शीघ्र ही अवगत कराया जायेगा।

अतः उपरोक्त के परिपेक्ष्य में आपसे अनुरोध है कि शीघ्र ही इस संबंध में महाप्रबन्धक, लखनऊ जल संस्थान, लखनऊ से विचार विमर्श कर वस्तु स्थिति से अवगत कराने का कष्ट करें, जिससे कि नगरिया आई0एण्ड डी0/ सीवेज पम्पिंग स्टेशन क्रियाशील कर नगर निगम को हस्तान्तरित करने की कार्यवाही की जा सके।

भवदीय,

(एस0 पी0 सिंह)
परियोजना प्रबन्धक

पृ.सं. 426 / कार्य-6 / 07 दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः

1. महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ।
2. महाप्रबन्धक, लखनऊ जल संस्थान, लखनऊ ।

परियोजना प्रबन्धक

उ0प्र0 जल निगम
लखनऊ

Letter.doc

COMMISSIONER
16-7-07

14.2.07

कार्यालय परियोजना प्रबन्धक, अस्थाई गोमती प्रदूषण नियंत्रण इकाई,
उत्तर प्रदेश जल निगम, लखनऊ।

618
17.2.07

सेवा में,

महाप्रबन्धक,
लखनऊ जल संस्थान,
लखनऊ।

पत्रांक 363 / अगा-6 / 07 दिनांक 13/2/07

विषयः- रा-वाटर पम्पिंग स्टेशन गऊघाट पर नगरिया नाले के पानी को रोकने के संबंध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 1576/LJSA/G.M. दि0 18.2.06 (सुलभ संदर्भ हेतु संलग्न है) जो मुख्य अभियन्ता, लखनऊ विकास प्राधिकरण, लखनऊ को सम्बोधित है तथा अन्य के साथ महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ को पृष्ठांकित है, के संदर्भ में अवगत कराना है कि माह जुलाई 2006 में नगरिया नाले के श्राव को, एल0डी0ए0 द्वारा कच्ची चैनल बनाकर, नगरिया नाले के आई0 एण्ड डी0 / सीवेज पम्पिंग स्टेशन के पहले अर्थात् अपस्ट्रीम में, सीधे गोमती नदी के मेन स्ट्रीम में डायवर्ट कर दिया गया है। इससे गोमती नदी में सीधे नगरिया नाले का अनट्रीटेड श्राव मिलकर गोमती नदी को प्रदूषित कर रहा है जोकि उचित नही है। साथ ही नगरिया नाले के श्राव को दौलतगंज स्थित एस0टी0पी0 तक पहुंचाने हेतु निर्मित / प्राविधाति आई0 एण्ड डी0 कार्य / सीवेज पम्पिंग स्टेशन Defunct (अक्रियाशील) हो गया है। फलस्वरूप पर्यावरण की दृष्टि से गोमती नदी अपस्ट्रीम में प्रदूषित हो रही है। जिससे कि भारत सरकार द्वारा पोषित गोमती नदी के प्रदूषण को नियंत्रित करने की महत्वपूर्ण योजना पर कुप्रभाव पड़ रहा है।

उपरोक्त के परिप्रेक्ष्य में उल्लेखनीय है कि नगरिया नाले पर उस श्राव के आई0 एण्ड डी0 कार्य गोमती कार्य योजना के प्राथम चरण में कराये गये हैं जो उस समय आबादी क्षेत्र में आ रहा था, किन्तु कैटल कालोनी तथा अन्य कालोनी जो बाद में विकसित हुयी है, के श्राव तथा गऊघाट सीवेज पम्पिंग स्टेशन, जिसका रखरखाव लखनऊ जल संस्थान द्वारा किया जा रहा है, का संचालन सुचारू रूप से न होने के कारण, पर्याप्त मात्रा में सीवेज बाई-पास के माध्यम से नगरिया नाले में पहुंचने वाले श्राव के लिए नगरिया नाले पर हुये आई0 एण्ड डी0 कार्य डिजाइन नही थे। इसके अतिरिक्त द्वितीय जलकल का वैकयाश वाटर जो लगभग 4-6 एम.एल.डी. है तथा नगरिया नाले में प्रवाहित होता है के लिए भी आई0एण्ड डी0 कार्य डिजाइन नही थे। अतः गऊघाट नाले पर स्थित सीवेज पम्पिंग स्टेशन के सभी पम्पों का संचालन जल संस्थान द्वारा सुचारू रूप से करने पर नगरिया नाले का श्राव कम किया जा सकता है। द्वितीय जलकल बालागंज के वैकयाश वाटर के निस्तारण हेतु सीधे गोमती नदी में अलग सिस्टम से प्रवाहित करने हेतु जल निगम द्वारा एक डी0पी0आर0 (प्राक्कलन) अनुमानित लागत रु. 69.00 लाख वर्ष 2003-04 में विरचित कर, प्राक्कलन पर प्रस्ताव पारित करा कर इस कार्यालय को उपलब्ध कराने हेतु अनेक बार अनुरोध किया जा चुका है, जिससे कि इस प्रस्ताव को शासन को

COMMISSIONER
4/6/07

धनावंटन हेतु प्रस्तुत किया जा सके या रिवाल्विंग फन्ड से इसका वित्तीय पोषण हो सके। फलस्वरूप नगरिया नाले के आई0 एण्ड डी0 / सीवेज पम्पिंग स्टेशन पर पहुंचने वाला श्राव कम किया जा सके तथा सीवेज पम्पिंग स्टेशन की क्षमता के अनुरूप श्राव पहुंच सके। इस प्रकार ओवरफ्लो की विषम स्थिति से बचा जा सके और गऊघाट रा-वाटर इनटेक चैनल मे ओवर फ्लो होकर पहुंचने वाले श्राव से रा-वाटर सीधे प्रदूषित होने से बच सके तथा पेयजल हेतु रा-वाटर की गुणवत्ता पर कुप्रभाव न पड़े। किन्तु अभी तक इस पर कार्यवाही अपेक्षित है जिससे धनावंटन की कार्यवाही करायी जा सके।

उपरोक्त के अतिरिक्त विषम परिस्थिति में नगरिया नाले के श्राव की मात्रा सीवेज पम्पिंग स्टेशन पर स्थापित पम्पों की क्षमता से अधिक पहुंचने की स्थिति में, ओवरफ्लो होकर जाने वाले श्राव से रा-वाटर इनटेक चैनल को यथासंभव प्रदूषण मुक्त किये जाने के उद्देश्य से स्थलीय परिस्थितियों को दृष्टिगत रखते हुए, नगरिया नाले के सीवेज को पम्प किये जाने वाले बिन्दु के निकट से एक चैनल बनाकर सीधे गोमती नदी में प्रवाहित किया जाना उचित है, किन्तु सामान्य परिस्थितियों में पम्पिंग स्टेशन की क्षमता के अनुरूप श्राव नगरिया आई0 एण्ड डी0 / सीवेज पम्पिंग स्टेशन पर लाना उचित होगा, तदानुसार जल निगम द्वारा आवश्यक कार्यवाही की जा रही है। यह कार्य नगर निगम को पम्पिंग स्टेशन को क्रियाशील कर हस्तान्तारित किया जाना है।

उपरोक्त के परिप्रेक्ष्य में अनुरोध है कि गऊघाट पम्पिंग स्टेशन के पम्पो का संचालन जल संस्थान द्वारा सुचारू रूप से किया जाय तथा द्वितीय जलकल के वैकवाश वाटर के निस्तारण हेतु विरचित प्राक्कलन अनुमानित लागत रु. 69.00 लाख (वर्ष 2003-4) हेतु आवश्यक प्रस्ताव पारित कर उपलब्ध कराने का कष्ट करें ताकि धनावंटन हेतु आवश्यक कार्यवाही की जा सके तथा समस्या का निदान व्यहारिक रूप से हो सके।

संलग्नक : उपरोक्तानुसार।

भवदीय,

(एस0 पी0 सिंह)
परियोजना प्रबन्धक

पृ.सं. / / दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:

1. उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
2. मुख्य अभिन्ता, लखनऊ विकास प्राधिकरण, लखनऊ।
3. महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ।
4. अधिशासी अभियन्ता, जोन-2, लखनऊ जल संस्थान, लखनऊ।
5. इं. के.एम. यादव, परियोजना अभियन्ता।

12/07/07
परियोजना प्रबन्धक

Manoj/KMY/letter.doc

16/7/07

लखनऊ जल संस्थान

ऐशबाग, लखनऊ-226 004

प्रेषक :	सेवा में,
महाप्रबन्धक ऐशबाग, लखनऊ	मुख्य अभियन्ता, लखनऊ विकास प्राधिकरण, लखनऊ ।
संख्या	
दिनांक	

विषय

रावतपुर पम्पिंग स्टेशन गऊघाट पर नगरिया नाले के पानी को रोकने के सम्बन्ध में।

महोदय,

उपरोक्त विषय के सन्दर्भ में आपको विदित है कि रावतपुर पम्पिंग स्टेशन गोमती नदी के किनारे स्थित है। पम्पिंग स्टेशन इनटेक चैनल के अपस्ट्रीम में नगरिया नाले एवं आस-पास का पानी गिर रहा है, जिसके कारण जलापूर्ति के पानी की गुणवत्ता प्रभावित हो रही है। इस नाले के पानी को रोक करने के लिये लोवर पम्पिंग स्टेशन स्थापित है, परन्तु इसकी क्षमता सीमित है, और नगरिया नाले का अधिकांश पानी इनटेक चैनल के अपस्ट्रीम में 50 मीटर पहले गिर रहा है।

लखनऊ नगर की जलापूर्ति पूर्णतया गऊघाट पम्पिंग स्टेशन पर आधारित है। पेयजल की गुणवत्ता बनाये रखने के लिये नगरिया नाले के पानी को चैनल बनाकर सेक्टर सीवेज पम्पिंग स्टेशन के पहले सेक्टर कालोनी के पास गोमती नदी के फ्लो स्ट्रीम में मिलाने से इस समस्या का समाधान किया जा सकता है। इस सम्बन्ध में इस कार्यालय के पत्र सं0-740/ई0ई0-क्यू0 एं0 दिनांक 12-1-06 द्वारा अवगत कराया जा चुका है।

आपके विभाग के अधिशासी अभियन्ता, श्री तरोल द्वारा जल संस्थान के अधिकारियों के साथ संयुक्त निरीक्षण भी किया जा चुका है। दिनांक 15-2-06 को आपके साथ हुई बैठक में नगरिया नाले के सम्बन्ध में विचार विमर्श हुआ था। कृपया सम्बन्धित अधिकारियों को पुनः स्थल निरीक्षण के लिये निर्देश देने का कष्ट करें, ताकि संयुक्त निरीक्षण कर शीघ्र कार्यवाही की जासके।

भवदीय,

महाप्रबन्धक

पत्रांक 1576/L888/6112 दिनांक 18-2-06

प्रतिलिपि-

1- प्रबन्धक, लखनऊ विकास प्राधिकरण, लखनऊ को सादर सूचनार्थ।
2- मुख्य अभियन्ता, गोमती प्रदूषण नियंत्रण इकाई, जल निगम, लखनऊ
3- अधिशासी अभियन्ता, जोन-2, लखनऊ जल संस्थान

महाप्रबन्धक

PTO

PTO.

संख्या 1663 /सी-5-2007-306(1)/06

प्रेषक,

गोविन्दन नायर,
प्रमुख सचिव,
उ0प्र0 शासन।

सेवा में,

श्री एम0 राजामणि,
संयुक्त सचिव (यूडी) एवं मिशन डायरेक्टर (जेएनएनयूआरएम),
भारत सरकार,
शहरी विकास मंत्रालय,
निर्माण भवन, नई दिल्ली।

नगर विकास अनुभाग-5 लखनऊः दिनांकः 07 जुलाई, 2007

विषयः- भारत सरकार की सहायता से क्रियान्वित 'जवाहरलाल नेहरू नेशनल अर्बन रिन्यूवल मिशन' (जे.एन.एन.यू.आर.एम.) योजना के अन्तर्गत भारत सरकार द्वारा पुनरीक्षण/संशोधन हेतु वापस किये गये डी.पी.आर. को पुनः प्रेषित किये जाने के संबंध में।

महोदय,

उपर्युक्त विषय के संबंध में मुझे यह कहने का निर्देश हुआ है कि भारत सरकार की सहायता से क्रियान्वित 'जवाहरलाल नेहरू नेशनल अर्बन रिन्यूवल मिशन' (जे.एन.एन.यू. आर.एम.) योजना के अन्तर्गत पूर्व में प्रेषित डी.पी.आर., जिन्हें भारत सरकार द्वारा कतिपय आपत्तियों के साथ वापस किया गया है, को पुनरीक्षित/संशोधित करते हुए पुनः निम्नानुसार स्वीकृति हेतु प्रेषित हैः-

(धनराशि करोड़ रू0 में)

क्र0	नगर का नाम	योजना का नाम	धनराशि
1.	कानपुर	आगमेन्टेशन आफ सीवरेज सिस्टम इन इनर एरिया आफ कानपुर सिटी	264.56
2.	कानपुर	वाटर सप्लाई स्कीम आफ इनर कोर एरिया आफ कानपुर सिटी	562.22
3.	लखनऊ	जलोत्सारण योजना (डिस्ट्रिक्ट-I)	411.00
4.	लखनऊ	आगमेन्टेशन आफ वाटर सप्लाई आफ लखनऊ सिटी	609.30
5.	इलाहाबाद	पेयजल योजना	363.85
		योग	2010.93

2- कृपया तदनुसार आवश्यक कार्यवाही करते हुए उपर्युक्त योजनाओं की स्वीकृति प्रदान करने का कष्ट करें।

भवदीय,

(गोविन्दन नायर)
प्रमुख सचिव।

S.E. (W-2) अतिरिक्त आयुक्त (न) के निर्देशानुसार निर्माण भवन नई दिल्ली में उ0प्र0 एन.यू.आर.एम. के प्रकरण लेकर गये थे। 22/07/07

EE (W-3)

6/7/07

COMMISSIONER ... ALLAHABAD

संख्या एवं तद्दिनांक

उपरोक्त की प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. श्री मेहर सिंह, उप सचिव (यू0डी0), शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
2. निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ।
3. प्रो0 निशीथ राय, निदेशक, क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ।
4. निजी सचिव, मा0 मंत्री, नगर विकास विभाग को मा0 मंत्री जी के अवलोकनार्थ।
5. गार्ड फाइल।

आज्ञा से,

(गोविन्दन नायर)
प्रमुख सचिव।

COMMISSIONER FOR UNITY
High Court

संलग्नक-5

2644 /लेखा-12/36 'A' 02/11/03

संख्याः /सीजीए/9-5-2003/18§12§/2003

250

एस0के0 द्विवेदी,
विशेष सचिव,
उत्तर प्रदेश शासन ।

सेवा में

निदेशक,
इन्डस्ट्रियल टाक्सिकोलोजी रिसर्च सेन्टर,
महात्मा गांधी मार्ग,
लखनऊ ।

नगर विकास विभाग §गंगा सेल§ लखनऊः दिनांकः 13, अक्टूबर 2003

विषयः मा0 उच्च न्यायालय, लखनऊ बेन्चपीट द्वारा विचाराधीन याचिका संख्या 4436§एम0बी0§/2003 के अन्तर्गत पारित आदेशों के अनुपालन के संबंध में ।

महोदय,

भारत सरकार द्वारा संचालित नदी प्रदूषण नियंत्रण कार्यक्रम के अन्तर्गत लखनऊ में गोमती नदी प्रदूषण नियंत्रण से संबंधित कार्य नगर विकास विभाग के आधीन उत्तर प्रदेश जल निगम द्वारा सम्पादित किये जा रहे हैं ।

इस सन्दर्भ में श्री नरेन्द्र कुमार, निवासी महानगर, लखनऊ ने अपने पत्र दिनांक 10-4-2003 एवं 20-3-2003 §संलग्नक-1§ द्वारा माननीय मुख्य न्यायाधीश, मा0 उच्च न्यायालय को सम्बोधित करते हुए लखनऊ नगर में किये जा रहे नदी प्रदूषण नियंत्रण कार्य को सरकारी धन का सुनियोजित अपव्यय बताते हुए इन कार्यों की शिकायत की है ।

इस सन्दर्भ में मा0 न्यायालय द्वारा प्रथम सुनवाई दिनांक 2-9-2003 को सम्पन्न हुई थी एवं मा0 न्यायालय द्वारा 18-09-2003 तक प्रतिशपथ-पत्र प्रस्तुत किये जाने एवं प्रमुख सचिव नगर विकास विभाग सहित अन्य अधिकारियों को माननीय न्यायालय में उपस्थित रहने हेतु निर्देशित किया गया था ।

मा0 न्यायालय के आदेशों के अनुपालन में नगर विकास विभाग की ओर से शपथ-पत्र प्रस्तुत किया गया है जिसकी प्रतिलिपि संलग्न है §संलग्नक-2§ ।

दिनांक 18-09-2003 को प्रकरण पर माननीय न्यायालय द्वारा पारित आदेश की प्रतिलिपि संलग्न है §संलग्नक-3§ । मा0 न्यायालय द्वारा यह आदेश पारित किये गये हैं कि आपकी संस्था द्वारा निरीक्षण करके गऊघाट, नगरिया एवं सरकटा नाला के डिस्चार्ज को शोधन के उपरान्त नदी में प्रवाहित किये जाने के संबंध में रिपोर्ट माननीय न्यायालय के समक्ष प्रस्तुत की जाये । माननीय न्यायालय में अगली सुनवाई की तिथि 10-11-2003 निर्धारित है ।

COMMISSIONER FOR

अतः इस संबंध में मुझे आपसे यह कहने की अपेक्षा की गई है कि माननीय न्यायालय के आदेशों के अनुपालन में स्थलीय निरीक्षण के उपरान्त रिपोर्ट माननीय न्यायालय को उपलब्ध कराने का कष्ट करें । इस संबंध में उत्तर प्रदेश जल निगम के संबंधित अधिकारियों को समुचित सहयोग उपलब्ध कराये जाने हेतु निर्देशित किया जा रहा है ।

संलग्नक: उपरोक्तानुसार (तीन पत्र)

भवदीय,

(एस0 के0 द्विवेदी)
विशेष सचिव

पृ0सं0 491 /सीजी ए/9-5-2003, तद् दिनॉक

प्रतिलिपि निम्न लिखित को माननीय न्यायालय के आदेश दिनॉक 18-09-2003 की प्रति सहित इस आशय से प्रेषित है कि मा0 न्यायालय के निर्देशों के अनुपालन में उक्त निरीक्षण हेतु आई0टी0आर0सी0 के जॉच दल को अपेक्षित सहयोग उपलब्ध कराया जाना सुनिश्चित किया जाये:

(1) प्रबंध निदेशक, उत्तर प्रदेश जल निगम, 6 राणा प्रताप मार्ग, लखनऊ ।

(2) महा प्रबंधक, गोमती प्रदूषण नियंत्रण इकाई, उत्तर प्रदेश जल निगम, लखनऊ ।

संलग्नक: उपरोक्तानुसार (एक पत्र)

आज्ञा से,

(एस0के0 द्विवेदी)
विशेष सचिव

Court No. 7.

252

Writ Petition No; 4436 (MB) of 2003.
Sewage Treatment Plant through Narendra Kumar
Vs
State of U.P. and others.

Hon'ble Pradeep Kant, J.
Hon'ble A. Mateen, J.

Sri Rakesh Bahadur, Secretary Urban Development, Lucknow, Sri D.R. Singh, Chief Engineer, Jal Nigam, Sri K.K. Sharma, Chief Engineer, U.P. Pollution Control Board, Sri R.N. Singh, Municipal Commissioner, Lucknow, Sri Rashid Ahmad Khan, General Manager, Jal Sansthan, Sri N.K. Gupta, Technical Associate Planner, Urban Development, Lucknow and Sri Santosh Kumar Dwivedi, Special Secretary, Nagar Vikas Vibhag, Lucknow are present.

A Counter Affidavit has been filed by Sri Santosh Kumar Dwivedi, Special Secretary, on behalf of Nagar Vikas Vibhag, Government of U.P. Lucknow and another affidavit has been filed by Sri K.K. Sharma, Chief Environmental Officer, U.P. Pollution Control Board. The copies of these affidavits have been supplied to the petitioner Sri Narendra Kumar, who is present in person. He prays for and is granted three weeks time to file reply to these affidavits.

It has been submitted by Dr. Ashok Nigam, appearing for the Urban Development Department that River Gomti is to be cleaned under the two heads viz; one from the Industrial waste and the other from domestic waste. His submission is that Industrial waste has to be treated and looked into by the U.P. Pollution Control Board and domestic waste is to be treated and looked into by Nagar Vikas department.

For the purposes of cleaning the river Gomti the plan in question provides that all 26 Nasas (drains) which open in the river Gomti have to be cleaned. This cleaning has to be done in two Phases. For Phase-I, the cleaning is being done by tapping four Nalas namely, Gaughat, Nagaria, Sarkata and Pata and in the Phase II the rest of the Nalas both lying on the trans and inside of river Gomti have to be cleaned. Sewerage treatment plant has been installed at Sarkata Nala in Daulatganj and Second S.T.P. is yet to be installed at Kakarha.

The Chief Engineer Jal Nigam, Sri D.R. Singh has stated before us that out of four Nalas, namely; Gaughat, Nagaria, Sarkata and Pata, the three

16-7-03

254

253

Nalas; namely; Gaughat, Nagaria and Sarkata have been totally tapped whereas the fourth namely; Pata has been partially tapped. He further informed the Court that the entire water of these three Nalas referred to above, flows into river Gomti after being fully treated and cleaned and no part of the water without treatment from these Nalas goes straight in the river Gomti. This fact has however, been disputed by Sri Narendra Kumar as he has stated that correct position is that only a portion of the entire water goes through this plant and the rest of the water is discharged without treatment. He has further stated that during rains, all water stands discharged directly in river Gomti.

So far as the fourth Nala viz; Pata Nala is concerned the Chief Engineer, as well as the other officers present here namely; the Secretary Urban Development Department have stated that it requires an additional amount of Rs. 69 lacs for being fully tapped. Now since the budget is yet to be sanctioned for this specific Project, therefore, in absence of money the work is not in progress. It has also been asserted that all the water is being continuously treated and only clean water is being sent in the river Gomti by the three Nalas aforesaid.

Sri Rakesh Bahadur the Secretary Urban Development assures and intimates the Court that the moment the amount is sanctioned and given by the Government the fourth Nala namely; the Patanala would be completed and that he would take all necessary steps for getting the money released. We expect that the concerned department of the Government would without any delay release the amount, which is actually required for the purpose so that the first Phase of the cleaning of the river is completed in its entirety.

The Secretary Urban Development has also informed the Court that as a matter of fact the sanction for the first Phase was to the tune of Rs. 43 crores and odd as against this an amount of Rs. 23 crores and odd has been actually made available and the amount already spent is Rs. 26 crores and odd.

We do not intend to enter into the question of utilization of the money which has been sanctioned to the department for the aforesaid purpose at this moment but what we feel is that in case the aforesaid amount was sanctioned for the first phase, the disbursement of Rs. 69 lacs or any lesser amount, if is found to be sufficient for the purpose should not be a problem for completing the aforesaid Phase. The actual amount, which is required for the purpose, can be verified before releasing the amount.

254 282

We have already been informed that the balance amount of the sanctioned amount of Rs. 43 crores and odd has been adjusted in the budget for Phase II. It will be open for the Government to make adjustment of the aforesaid amount, which may be utilized for the completion of Phase I Project from the amount which is to be disbursed under Phase II, subject to any further direction or decision which may be taken by the Government.

In the meantime since the dispute has been raised by the petitioner that it is incorrect that the entire water of three Nalas namely; Gaughat, Nagaria and Saikata is discharged in river Gomti after being fully treated and only a portion of the water of the said Nalas go through the treatment plant, we direct that ITRC shall make an inspection of the Project (Phase-I), including the fourth Nala (Pata) and the entire area covered in the first Phase, and submit his report as to whether all the water which flows from the aforesaid three Nalas is being discharged in river Gomti after being fully treated in the plants or some portion of the said water still flows in the river Gomti without any treatment. The ITRC shall also submit a fresh report regarding the contents of the water at the time of discharge in river Gomti from all the four Nalas aforesaid. All the concerned departments shall provide all necessary assistance to the ITRC for submitting his report. It shall also submit report on the points that during rains, whether the treatment plants and the STP effectively work.

Let a copy of this order be sent to the Director, ITRC, Lucknow through the Registrar of this Court and the concerned departments may also inform and serve a copy of this order upon the Director, ITRC Lucknow who shall comply the order passed by this Court within the time provided. The report shall be submitted within a period of one month from the date the order is received by the Director, ITRC, Lucknow.

List this matter on 10th November 2003 before this Bench and if this Bench is not scheduled on that date, the Bench may be constituted at 3 30 p.m. On the next date the Secretary, Urban Development, the Chief Engineer, Jal Nigam and the Chief Engineer, Pollution Control Board shall appear before this Court for due assistance. The rest of the officers are not required to be present unless specific order is passed to this effect. S.D/- Pradeep Kant

S.D/- A. Mathur
18/9/03

Dated: 18.9.2003.
VKS.

TRUE COPY
Section Officer 6/10/03

R.K. Srivastava 1/10/03

COMMISSIONER FOR OATHS
High Court; ALLAHABAD
167

255 संलग्नक-6

कार्यालय मुख्य अभियंता (एल0ए0) उत्तर प्रदेश जल निगम, लखनऊ ।

पत्रांक [illegible] दिनांक 7/11/03

प्रेषक,

मुख्य अभियंता (एल0ए0)
उत्तर प्रदेश जल निगम,
रिवर बैंक कालोनी,
लखनऊ ।

सेवा में,

निर्देशक,
इन्डस्ट्रियल टोक्सिकोलोजी रिसर्च सेंटर,
महात्मा गाँधी मार्ग,
लखनऊ ।

विषय :माननीय उच्च न्यायालय लखनऊ खन्डपीठ द्वारा विचाराधीन याचिका संख्या 4436 / एम.बी. / 2003 के अन्तर्गत पारित आदेशों के अनुपालन के सबंध में ।

महोदय,

उक्त विषयक नगर विकास गंगा (सेल) उत्तर प्रदेश शासन के पत्र संख्या 491 / सी. जी.ए. / 9.5.2003 / 18 (12)2003 दिनांक 13.10.2003 का कृपया सन्दर्भ लेने की कृपा करें, जिसके द्वारा माननीय उच्च न्यायालय खन्डपीठ लखनऊ द्वारा पारित आदेश दिनांक 18.09.2003 की प्रतिलिपि इस अनुरोध के साथ प्रेषित की गई थी कि लखनऊ नगर के दौलतगंज क्षेत्र में निर्मित 42 एम.एल.डी. क्षमता के सीवेज शोधन संयत्र पर गऊघाट, नगरिया एवं सरकटा नालो का डिस्चार्ज, शोधन के उपरान्त गोमती नदी में प्रवाहित किये जाने के संबंध मे रिर्पोट न्यायालय के समक्ष प्रस्तुत किया जाना आपेक्षित है । इस प्रकरण में सुनवाई की अगली तिथि 10.11.2003 निर्धारित है ।

2. उक्त से संबन्धित निरीक्षण हेतु आपकी संस्था की एक टीम द्वारा दिनांक 23.10.2003 को स्थलीय निरीक्षण किया गया था । उस समय प्रश्नगत शोधन संयंत्र निम्न परिस्थितियों के कारण बन्द था :

(1) प्रश्नगत शोधन संयंत्र पर गऊघाट, नगरिया एवं सरकटा नालो का सम्पूर्ण डिस्चार्ज एवं पाटा नाला का आंशिक डिस्चार्ज शोधित किया जाता है । परन्तु विगत वर्षा ऋतु में सामान्य से अधिक वर्षा के कारण गोमती नदी का जल स्तर विगत 10 वर्षो की तुलना मे सर्वाधिक होने के कारण स्थलीय परिस्थितियो के परिणामस्वरूप इन पंपिग स्टेशनो एवं एस.टी.पी. का संचालन बन्द करना पड़ा जो अब निम्नानुसार तिथियों में पुनः क्रियाशील किया जा चुका है ।

COMMISSIONER FOR [illegible]

क्रमांक	संयंत्र का नाम	जल मल स्तर में वृद्धि के कारण संचालन बन्द होने की तिथि	पुनः संचालन की तिथि
1	गऊघाट सीवेज पंपिंग स्टेशन	23.9.2003	11.10.2003
2	नगरिया सीवेज पंपिंग स्टेशन	23.9.2003	24.10.2003
3	सरकटा सीवेज पंपिंग स्टेशन	23.9.2003	28.10.2003
4	पाटा नाला सीवेज पंपिंग स्टेशन	23.9.2003	28.10.2003
5	42 एम.एल.डी. शोधन संयत्र	23.9.2003	24.10.2003

(2) उक्त से विदित है कि अपरिहार्य परिस्थितियों में उक्त संयत्र बन्द हो गये थे, जो उपरोक्तानुसार तिथियों में पुनः क्रियाशील कर दिये गये हैं । उल्लेखनीय है कि सीवेज शोधन संयत्र जैविक प्रक्रिया पर आधारित होता है अतः इस प्रक्रिया को पुनः स्थापित करने में लगभग दो-तीन सप्ताह का समय लग जाता है ।

(3) उक्त परिस्थितियों के फलस्वरूप माननीय न्यायालय के आदेशों के अनुपालन में अपेक्षित निरीक्षण, शोधन संयत्र के पुनः चालू हो जाने के फलस्वरूप दिनांक 20.11.2003 के पश्चात् करने की कृपा करें ।

अतः आपसे अनुरोध है कि माननीय न्यायालय को, आगामी निरीक्षण हेतु सम्भावित तिथि जो दिनांक 20.11.2003 के पश्चात् होगी, के संबंध में उक्त अपरिहार्य कारणों का उल्लेख करते हुए अवगत कराने की कृपा करें एवं उसके उपरांत निरीक्षण दल को अपेक्षित निरीक्षण हेतु निर्देशित करने का कष्ट करें जिससे माननीय न्यायालय के आदेशों का अनुपालन यथाशीघ्र सम्भव हो सके ।

भवदीय

(डी.आर. सिंह)

मुख्य अभियंता (ल0न0)

पृ0सं0 / / दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

1. प्रमुख सचिव, नगर विकास अ0प्र0 शासन के उनके पत्र संख्या सीजीए / 9.5.2003 / 18 (12) 2003 दिनांक 13.10.2003 के संदर्भ में ।
2. डा0 के0के0 गुप्ता, आर0पी0सी0डी0, आई0टी0आर0सी0, लखनऊ ।
3. मुख्य अभियंता (गंगा)अ0प्र0 जल निगम को उपप्रबंधक (विधि) के पत्र संख्या 1269 / विधि याचिका (श्री नरेन्द्र कुमार) दिनांक 20.10.2003 के सन्दर्भ में।

मुख्य अभियंता (ल0न0)

COMMISSIONER FOR ... High Court 6/7/07

संलग्नक-7

255
257

प्रेषक : जिलाधिकारी
लखनऊ

सेवा में
निदेशक
भूमि अध्याप्ति निदेशालय,
राजस्व परिषद उ0प्र0
लखनऊ।

संख्या 398 /आ0–अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 21-6-2007

विषयः– गोमती कार्य योजना द्वितीय चरण के अन्तर्गत प्रस्तावित सीवेज ट्रीटमेन्ट प्लान्ट हेतु तहसील एवं परगना लखनऊ के ग्राम बाघामऊ एवं ग्राम भैसोरा मे भूमि अर्जन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक-की ओर आपका ध्यान आकृष्ट कराते हुए अवगत कराना है कि गोमती कार्य योजना के अन्तर्गत 370 एम0एल0डी0 क्षमता के सीवेज ट्रीटमेन्ट प्लान्ट हेतु ग्राम बाघामऊ एवं भैसोरा लखनऊ 106–468 हे0 भूमि का प्रस्ताव प्राप्त हुआ था जिसमें धारा 4 की अधिसूचना हेतु इस कार्यालय के पत्र सं0 952/8–अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 11.10.06 के माध्यम से प्रस्ताव प्रेषित किया गया था। जिसमें कतिपय त्रुटियां पायी जाने के कारण उक्त प्रस्ताव को निदेशालय द्वारा दिनांक 29.10.06 के माध्यम से वापस कर दिया गया था। निदेशालय द्वारा उठाई गयी आपत्तियों का निराकरण हेतु अर्जन निकाय से अपेक्षा की गयी थी। उक्त के उपरान्त महाप्रबन्धक गोमती प्रदूषण नियंत्रण इकाई उ0प्र0 जल निगम लखनऊ के पत्र सं0 3450 दिनांक 6.12.06 द्वारा यह अवगत कराया गया कि उक्त प्रस्तावित योजना अन्यत्र जगह प्रस्तावित कर दी गयी है। अर्जन निकाय के उक्त पत्र के सम्बन्ध में भूमि अध्याप्ति निदेशालय को इस कार्यालय के पत्र सं0 27/8 –अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 11.12.06 द्वारा अवगत करा दिया गया था।

उक्त के उपरान्त परियोजना प्रबन्धक के पत्र सं0 544 दिनांक 15.5.07 द्वारा प्रमुख सचिव उ0प्र0 शासन की अध्यक्षता में दिनांक 11.5.07 को हुई बैठक का संदर्भ देते हुए पूर्व चयनित स्थल पर ही भूमि अर्जन का अनुरोध किया गया है। परियोजना प्रबन्धक के पत्र दिनांक 17.5.07 एवं प्रमुख सचिव नगर विकास के कार्यवृत्ति दिनांक

COMMISSIONER FOR LAND
21/6/07

25B

11.5.07 की छाया प्रति संलग्न है। उक्त पत्र प्राप्त होने के उपरान्त पूर्व प्रेषित प्रस्ताव में निदेशालय द्वारा उठाई गयी आपत्तियों का निराकरण अर्जन निकाय से कराया गया जिसमें नगर भूमि सीमा रोपण की 1.571 हे0 अतिरिक्त घोषित भूमि को पृथक करते हुए शेष 104.897 हे0 भूमि का प्रस्ताव प्रेषित किया गया है जिसका परीक्षण कर लिया गया है।

उक्त के क्रम में यह भी अवगत कराना है कि शासनादेश सं0 14/1/28/37 –भू0अ0प0/90–99 दिनांक 3.1.2007 के क्रम में भूमि उपयोग परिषद की अनुमति हेतु मण्डलायुक्त लखनऊ को प्रस्ताव प्रेषित कर दिया गया है।

अतः आपसे अनुरोध है कि प्रश्नगत भू–अर्जन प्रस्ताव में धारा – 4/17 की अधिसूचना जारी करने हेतु शासन को शीघ्र – अतिशीघ्र अग्रसारित करने का कष्ट करें जिससे कि माननीय प्रधान मंत्री जी भारत सरकार द्वारा प्रस्तावित सीवेज ट्रीटमेन्ट प्लान्ट मे यथाशीघ्र कार्यवाही प्रारम्भ की जा सके।

संलग्नक :– अनि 5 रुक्तव तीन 5क्ति

भवदीय

(चन्द्रभानु)
जिलाधिकारी
लखनऊ

प्रतिलिपिः–

1. महाप्रबन्धक गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

लखनऊ

21

ANNEXURE- SCA-2

257
259

प्रेषक जिलाधिकारी
लखनऊ

सेवा में
निदेशक
भूमि अध्याप्ति निदेशालय,
राजस्व परिषद उ0प्र0
लखनऊ।

संख्या 398 /आ0–अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 21-6- 2007

विषयः– गोमती कार्य योजना द्वितीय चरण के अन्तर्गत प्रस्तावित सीवेज ट्रीटमेन्ट प्लान्ट हेतु तहसील एवं परगना लखनऊ के ग्राम बाघामऊ एवं ग्राम भैसोरा मे भूमि अर्जन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक की ओर आपका ध्यान आकृष्ट कराते हुए अवगत कराना है कि गोमती कार्य योजना के अन्तर्गत 370 एम0एल0डी0 क्षमता के सीवेज ट्रीटमेन्ट प्लान्ट हेतु ग्राम बाघामऊ एवं भैसोरा लखनऊ 106–468 हे0 भूमि का प्रस्ताव प्राप्त हुआ था जिसमें धारा 4 की अधिसूचना हेतु इस कार्यालय के पत्र सं0 952/8–अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 11.10.06 के माध्यम से प्रस्ताव प्रेषित किया गया था। जिसमें कतिपय त्रुटियां पायी जाने के कारण उक्त प्रस्ताव को निदेशालय द्वारा दिनांक 29.10.06 के माध्यम से वापस कर दिया गया था। निदेशालय द्वारा उठाई गयी आपत्तियों का निराकरण हेतु अर्जन निकाय से अपेक्षा की गयी थी। उक्त के उपरान्त महाप्रबन्धक गोमती प्रदूषण नियंत्रण इकाई उ0प्र0 जल निगम लखनऊ के पत्र सं0 3450 दिनांक 6.12.06 द्वारा यह अवगत कराया गया कि उक्त प्रस्तावित योजना अन्यत्र जगह प्रस्तावित कर दी गयी है। अर्जन निकाय के उक्त पत्र के सम्बन्ध मे भूमि अध्याप्ति निदेशालय को इस कार्यालय के पत्र सं0 27/8 –अ0जि0अ0 (भू0अ0)शा0स0प0 दिनांक 11.12.06 द्वारा अवगत करा दिया गया था।

उक्त के उपरान्त परियोजना प्रबन्धक के पत्र सं0 544 दिनांक 15.5.07 द्वारा प्रमुख सचिव उ0प्र0 शासन की अध्यक्षता मे दिनांक 11.5.07 को हुई बैठक का सन्दर्भ देते हुऐ पूर्व चयनित स्थल पर ही भूमि अर्जन का अनुरोध किया गया है। परियोजना प्रबन्धक के पत्र दिनांक 17.5.07 एवं प्रमुख सचिव नगर विकास के कार्यवृत्ति दिनांक

COMMISSIONER FOR OATHS

11.5.07 की छाया प्रति संलग्न है। उक्त पत्र प्राप्त होने के उपरान्त पूर्व प्रेषित प्रस्ताव में निदेशालय द्वारा उठाई गयी आपत्तियों का निराकरण अर्जन निकाय से कराया गया जिसमें नगर भूमि सीमा रोपण की 1.571 हे0 अतिरिक्त घोषित भूमि को पृथक करते हुए शेष 104.897 हे0 भूमि का प्रस्ताव प्रेषित किया गया है जिसका परीक्षण करा लिया गया है।

उक्त के क्रम में यह भी अवगत कराना है कि शासनादेश सं0 14/4/28/37 –भू0अ0प0/90–99 दिनांक 3.1.2007 के क्रम में भूमि उपयोग परिषद की अनुमति हेतु मण्डलायुक्त लखनऊ को प्रस्ताव प्रेषित कर दिया गया है।

अतः आपसे अनुरोध है कि प्रश्नगत भू–अर्जन प्रस्ताव में धारा – 4/17 की अधिसूचना जारी करने हेतु शासन को शीघ्र – अतिशीघ्र अग्रसारित करने का कष्ट करें जिससे कि माननीय प्रधान मंत्री जी भारत सरकार द्वारा प्रस्तावित सीवेज ट्रीटमेन्ट प्लान्ट मे यथाशीघ्र कार्यवाही प्रारम्भ की जा सके।

संलग्नक :– अंग्रेजी भाषा में तीन प्रति

भवदीय

(चन्द्रभानु)
जिलाधिकारी
लखनऊ

प्रतिलिपिः–

1. महाप्रबन्धक गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

जिलाधिकारी
लखनऊ

-39-

ANNEXURE No SCA-3

~~259~~

261

ANALYSIS REPORT OF

WASTE WATER SAMPLES

OF

INFLUENT / EFFLUENT

OF

42 MLD STP, DAULATGANJ, LUCKNOW

ANALYSED BY

I.T.R.C., LUCKNOW

-40-
260
262

औद्योगिक विष-विज्ञान अनुसंधान केन्द्र
महात्मा गांधी मार्ग, पोस्ट बाक्स नं० 80
लखनऊ- 226 001 (उ.प्र.) भारत
INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001 (U.P.) INDIA

ITRC/RPBD-7/2007
Dated: 06/6/2007

Speed Post

Mr. A.K. Mittal
Project Manager
Gomti Pollution Control Unit I
U.P. Jal Nigam, River Bank Colony
Suraj Kund
Lucknow.

Sub :	Analysis Report of	:	Water samples
	Report No.	:	TS-802 (I &II)
	Signed by	:	Dr. Kr. P. Singh
	Your reference No.	:	No.366/Works-57/29 dated 7.5.2007
	Sample collected by	:	ITRC staff during May 6 & 7, 2007
	Environmental conditions during sampling	:	Summer
	Sample delivered on	:	7.5.2007
	Sample condition	:	Unsealed
	Source of sampling	:	42 MLD Sewage Treatment Plant at Daulatganj, Lucknow.

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. Influent sample	TS-802(I)
2. Effluent sample	TS-802(II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Enel: As above

Telephone EPABX Main Campus : 220107, 220207, 214118, 227586, 213786, 216191, 227332, 220106, 227389, 508914, Fax No. 0522-228227, 228471
Telephone Gheru Campus : 436144, 436077, 508915, 508916, Fax : 436151
Telegram "INTOXI" E-mail@itrc.sirnetd.ernet.in root@itrc.ernet.in

CENTER FOR UNIT... High Court: A11

262 -1/2- 264

औद्योगिक विष-विज्ञान अनुसंधान केन्द्र
महात्मा गाँधी मार्ग, पोस्ट बाक्स नं० 80
लखनऊ- 226 001 (उ.प्र.) भारत
INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001 (U.P.) INDIA

ITRC/RPBD-7/2007
Dated: 10/4/2007

Mr. A.K. Mittal
Project Manager
Gomti Pollution Control Unit I
U.P. Jal Nigam, River Bank Colony
Suraj Kund
Lucknow.

Speed Post

Sub :	Analysis Report of	:	Sewage samples
	Report No.	:	TS-784 (I &II)
	Signed by	:	Dr. Kr. P. Singh
	Your reference No.	:	No.128/Works-57/12 dated 2.2.2007
	Sample collected by	:	ITRC staff during March 9 & 10, 2007
	Environmental conditions during sampling	:	Not mentioned
	Sample delivered on	:	10.3.2007
	Sample condition	:	Unsealed
	Source of sampling	:	42 MLD Sewage Treatment Plant at Daulatganj, Lucknow.

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. Influent sample	TS-784(I)
2. Effluent sample	TS-784(II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

page 1 of 2

Telephone EPABX Main Campus : 2220107, 2620207, 2614118, 2216191, 2220106, 2227332, 2214689, 2202462, 2508914,
DID - 2213786, 2227586 Fax No. 0522-2628227, 2628471, 2273285
Telephone Gheru Campus : 2436144, 2436077, 2508915, 2508916, Fax : 2436151
Telegram "INTOXI" E-mail : itrc@itrcindia.org

COMMISSIONER ALLAHABAD 16.7.07

265 -43-

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-784 (I & II) Date: April 4 , 2007
2. Nature of Sample : Inlet/Outlet Sewage STP Sample
3. Sample Collected by : ITRC Staff
4. Sample Collected on : March 9 & 10th, 2007
5. Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Sl. No.	Parameters/Tests	RESULT		Standard Uncertainty ±
		I Inlet	II Outlet	
	A - Physico-Chemical			
1.	Suspended Solids(method No. 2540) mg/l	172.0	26.0	0.345
2.	BOD (method No. 5220-C)..... mg/l	115.0	25.0	0.709
3.	COD (method No. 5210-B)... mg/l	179.68	81.98	0.709
4.	Total Nitrogen as N (method No.4500NorgB) mg/l	8.4	5.04	0.094
5.	Sulphate as SO_4^{-2}(method No. 4500-SO_4^{-2}E) mg/l	27.6	15.58	0.086
	B –MPN/100ml			
6.	Confirmative - MPN/100ml	240000000	5000	-

NS = Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor. "ITRC is not a regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances."

Name, Designation & Signature of the Analyst with Date

4/4/07

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :2220107, 2220207,2214118, 2227586, 2213786, 2216191, 2227332 Fax No.0522- 2 228227,2228471 Telephone Gheru Campus: 2436144,2436077 Fax 2436151Telegram "INTOXI" E-mail itrc@sancharnet.in

औद्योगिक विष-विज्ञान अनुसंधान केन्द्र
महात्मा गांधी मार्ग, पोस्ट बाक्स नं० 80
लखनऊ 226 001 (उ.प्र.) भारत
INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001 (U.P.) INDIA

By Local Courier

ITRC/RPBD-7/2007
Dated: 14/2/2007

Mr. A.K. Mittal
Project Manager
Gomti Pollution Control Unit I
U.P. Jal Nigam, River Bank Colony
Suraj Kund
Lucknow.

Sub: Analysis Report of	:	Water samples
Report No.	:	TS-755 (I &II)
Signed by	:	Dr. Kr. P. Singh
Your reference No.	:	No.186&Works-57/289 dated 4.12.2006
Sample delivered on	:	02.03.2006
Sample condition	:	Collected by ITRC staff during Dec. 28-29, 2006
Environmental conditions during sampling	:	Not mentioned
Sample delivered on	:	29.12.2006
Sample condition	:	Unsealed
Source of sampling	:	42 MLD Sewage Treatment Plant of Daulatganj, Lucknow.

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. Inlet sample	TS-755(I)
2. Outlet sample	TS-755(II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

Telephone EPABX Main Campus : 2220107, 2620207, 2614118, 2216191, 2220106, 2227332, 2214689, 2202462, 2508914,
DID - 2213786, 2227586 Fax No. 0522-2628227, 2628471, 2273285
Telephone Gheru Campus : 2436144, 2436077, 2508915, 2508916, Fax : 2436151
Telegram "INTOXI" E-mail : itrc@itrcindia.org

High Court, ALLAHABAD

-45-

267

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-755 (I & II) Date: Feb. 7 , 2007
2. Nature of Sample : Inlet Outlet Sewage STP Sample
3. Sample Collected by : ITRC Staff
4. Sample Collected on : Dec. 28 & 29th, 2006
5. Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

No.	Parameters Tests		RESULT I Inlet	RESULT II Outlet	Standard Uncertainty ±
	A - Physico-Chemical				
1.	Suspended Solids(method No. 2540)	mg/l	188.0	28.0	-
2.	BOD (method No. 5210-C).....	mg/l	90.0	27.5	1.239
3.	COD (method No. 5220-B).....	mg/l	195.52	90.24	0.0012
4.	Total Nitrogen as N (method No.4500NorgB)	mg/l	14.56	6.16	0.004
5.	Sulphate as SO_4^{-2} (method No. 4500-SO_4^{-2}E)	mg/l	23.8	13.12	0.427
	B –MPN/100ml				
6.	Confirmative	MPN/100ml	280000000	3400	-

NS = Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor. "ITRC is not a regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances."

Name, Designation & Signature of the Analyst with Date

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :2220107, 2220207,2214118, 2227586, 2213786, 2216191, 2227332 Fax No.0522- 2 228227,2228471 Telephone Gheru Campus: 2436144,2436077 Fax 2436151Telegram "INTOXI" E-mail itrc@sancharnet.in

COMMISSIONER FOR OATHS
Hon'ble High Court, ALLAHABAD
16709

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC NABL

ITRC/RPBD-7/2006
Date: 01/12/2006

Mr. A.K. Mittal
Project Manager
Gomti Pollution Control Unit (I), Suraj Kund Park
U.P. Jal Nigam, Lucknow.

By local Courier

Sub :	Analysis Report of	:	STP Samples
	Report No.	:	TS-734 (I & II)
	Signed by	:	Dr. Kr.P. Singh
	Your reference No.	:	No. 1605/Works-57/ 254 dated 4/10/2006
	Sample collected by	:	ITRC staff on Nov. 02, 2006
	Sample plan or procedure	:	Not mentioned
	Date of sampling	:	02.11.2006
	Environmental conditions during sampling	:	Not mentioned
	Sample delivered on	:	02.11.2006
	Sample condition	:	Unsealed
	Source of sampling	:	42 MLD, STP at Daulatganj, Lucknow

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. STP sample (Inlet)	TS-734 (I)
2. STP sample (Outlet)	TS-734 (II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

Sir G.S. Srivastava P.C

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-734 (I & II) Date: Nov. 27 , 2006
2. Nature of Sample : Inlet/Outlet Sewage STP Sample
3. Sample Collected by : ITRC Staff
4. Sample Collected on : Nov. 1 & 2nd, 2006
5. Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Sl. No.	Parameters/Tests	RESULT		Standard Uncertainty ±
		I Inlet	II Outlet	
	A - Physico-Chemical			
1.	Suspended Solids(method No. 2540) mg/l	118.0	54.0	-
2.	BOD (method No. 5220-C)..... mg/l	85.0	32.5	1.239
3.	COD (method No. 5210-B)... mg/l	202.2	93.6	0.0012
4.	Total Nitrogen as N (method No.4500NorgB) mg/l	10.64	4.48	0.004
5.	Sulphate as SO_4^{-2}(method No. 4500-SO_4^{-2}E) mg/l	23.4	21.8	0.427
	B –MPN/100ml			
6.	Confirmative MPN/100ml	220000000	7000	-

NS = Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

27/11/06

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

...one EPABX Main Campus :2220107, 2220207,2214118, 2227586, 2213786, 2216191, 2227332 Fax
...22- 2 228227,2228471 Telephone Gheru Campus: 2436144,2436077 Fax 2436151Telegram "INTOXI"
E-mail: itrc@sancharnet.in

...IONER F... High Court; ...

औद्योगिक विष-विज्ञान अनुसंधान केन्द्र
महात्मा गांधी मार्ग, पोस्ट बॉक्स नं. 80
लखनऊ 226 001 (उ.प्र.) भारत
INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001 (U.P.) INDIA

ITRC/RPBD-7/2006
Dated: 22/3/2006

Mr. A.K. Mittal
Project Manager
Gomti Pollution Control Unit I
U.P. Jal Nigam, River Bank Colony
Suraj Kund
Lucknow.

Local courier

Sub : Analysis Report of : Water samples
Report No. : TS-657 (I &II)
Signed by : Dr. Kr. P. Singh
Your reference No. : No. 328/SW-57/41 dated 20.02.2006
Sample delivered on : 02.03.2006
Sample condition : Collected by ITRC staff during March 01-02, 2006
Source of sampling : 42 MLD Sewage Treatment Plant of Daulatganj, Lucknow.

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. 24 hr Inlet sample	TS-657(I)
2. 24 hr Outlet sample	TS-657(II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

Sr. C.S. Secretion P.S

Telephone EPABX Main Campus : 2220107, 2620207, 2614118, 2210191, 2220106, 2227332, 2214689, 2202462, 2508914,
DID : 2213786, 2227586 Fax No. 0522-2628227, 2628471, 2273285
Telephone Gharu Campus : 2436144, 2436077, 2508915, 2508916, Fax : 2436151
Telegram "INTOXI" E-mail : itrc@itrcindia.org

COMMISSIONER FOR OATHS
16-3-06
ALLAHABAD

DUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-657 (I & II) Date: March 20, 2006
2. Nature of Sample : Inlet/Outlet Sewage STP Sample
3. Sample Collected by : ITRC Staff
4. Sample Collected on : March 1 & 2nd, 2006
5. Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Sl.	Parameters/Tests	RESULT		Standard Uncertainty ±
		I Inlet	II Outlet	
	A - Physico-Chemical			
1.	Suspended Solids(method No. 2540) mg/l	222.0	36.0	-
2.	BOD (method No. 5220-C)..... mg/l	115.0	25.0	1.239
3.	COD (method No. 5210-B)... mg/l	224.0	96.0	0.0012
4.	Total Nitrogen as N (method No.4500NorgB) mg/l	31.36	22.4	0.004
5.	SulphatesSO_4^{-2}(method No. 4500-SO_4^{-2}E) mg/l	23.4	16.8	
	B –MPN/100ml			
6.	Confirmative MPN/100ml	240000000	700	-

NS = Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :2220107, 2220207,2214118, 2227586, 2213786, 2216191, 2227332 Fax No. 2 228227,2228471 Telephone Gheru Campus: 2436144,2436077 Fax 2436151 Telegram "ITRC" E-mail itrc@sancharnet.in

इंस्टीट्यूट ऑफ इंजीनियरिंग एण्ड टेक्नोलाजी
INSTITUTE OF ENGINEERING AND TECHNOLOGY
सीतापुर रोड, लखनऊ - 226021 (उ.प्र.) भारत
Sitapur Road, Lucknow - 226021 (U.P.) India.

Department of Civil Engineering

Letter no. IET/CE/Testing/2006-2030 dt. 27.02.06

To,
The Project Manager
Gomti Pollution Control Unit-I
UP Jal Nigam, Lucknow

Test Report of the Composite Samples Collected from 42 MLD (FAB Based) STP at Daulat Ganj, Lucknow:

Your Ref: Letter no. 3010, Karya – 57 / 62, dated 22-11-05

Sampling Time/Date: Compositing of Samples was done from 06-02-2006 at 13.00 hrs to 07-02-2006 at 11.00hrs.

Testing Time/Date: Within two hour of composite sampling was completed.

Special Treatment of Samples, if any: Treated samples were de-chlorinated before these were tested for desired parameters such as BOD, COD and Total E-coliforms.

Results:

Parameters	Raw Sewage	Treated Swage	Remarks
Total Suspended Solids, mg/l	300	80	---
BOD, mg/l	168	32	---
COD, mg/l	310	80	----
Total E-Coliforms, (nos per 100 ml)	Not done	Zero	As in the comments

Comments: The treated sewage sample contained excessively high dose of chlorine i.e. 17 mg/l even after two hour of sunlight exposure of the sample. This dose is sufficient to eliminate all the microbial population in the sample.

(Dr. S. P. Sharma)
Job In-Charge

27/2/06
(Dr. J. B. Srivastava)
Prof. & Head

Website : www.ietlucknow.edu
Telephone : 2361692, 2360163 ; Fax : 0522 - 2361631 EPABX - 2733148, 2363220
दूरभाष : 2361692, 2360163, फैक्स : 0522 – 2361631 ई.पी.ए.बी.एक्स. – 2733148, 2363220

16.7.07

औद्योगिक विष-विज्ञान अनुसंधान केन्द्र
महात्मा गांधी मार्ग, पोस्ट बाक्स नं० 80
लखनऊ- 226 001 (उ.प्र.) भारत
INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001 (U.P.) INDIA

ITRC/RPBD-7/2005
Dated : 22/9/2005

Mr. J.A. Ansari
Project Manager
Gomti Pollution Control Unit (I)
U.P. Jal Nigam, River Bank Colony,
Suraj Kund
Lucknow.

By Courier

Sub : Analysis Report of : STP Samples
Report No. : TS-584 (I & II)
Signed by : Dr. Kr.P. Singh
Your reference No. : No. 831/SW-20/227 dated 23/7/2005
Sample delivered on : Sample collected by ITRC staff during Aug. 8-9, 2005
Sample condition : Unsealed
Source of sampling : 42 MLD, STP at Daulatganj, Lucknow

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	**ITRC Code No.**
1. STP sample (Inlet)	TS-584(I)
2. STP sample (Outlet)	TS-584(II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

Telephone EPABX Main Campus : 2220107, 2620207, 2614118, 2216191, 2220106, 2227332, 2214689, 2202462, 2508914,
DID - 2213786, 2227586 Fax No. 0522-2628227, 2628471, 2273285
Telephone Ghoru Campus : 2436144, 2436077, 2508915, 2508916, Fax : 2436151
Telegram "INTOXI" E-mail : itrc@itrcindia.org

~~270~~ 274

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-584 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: August 29, 2005
3. Sample Collected by : ITRC Staff
4. Sample Collected on : August 8 & 9th, 2005
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests		RESULT	
			I	II
	A - Physico-Chemical			
1.	Suspended Solids (Method No.2540)	mg/l	172.0	28.0
2.	BOD (Method No.5210-B)...	mg/l	80.0	25.0
3.	COD (Method No.5220-C)...	mg/l	213.0	72.16
4.	Sulphate as SO_4^{-2}(Method No.4500- SO_4^{-2}-B)	mg/l	104.46	24.25
5.	Total Nitrogen as N (MethodNo.4500NorgB)...	mg/l..	25.76	21.28
	B – MPN/100ml			
i.	Confirmative	MPN/100ml	14,000000.0	800.0

NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

29/8/05

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :2620107, 2620207,2214118, 2627586, 2213786, 2216191, 2627332 Fax No. 0522-2628227,2611547 **Telephone Gheru Campus: 2436144, 2508915 Fax : 2436151** Telegram "INTOXI" E-mail itrc@sancharnet.in

~~299~~ 275

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC/RPBD-7/2005
Dated: 29/7/2005

Project Manager
Gomti Pollution Control Unit I
U.P. Jal Nigam, River Bank Colony
Suraj Kund
Lucknow.

By Local Courier

Sub : Analysis Report of	:	Water samples
Report No.	:	TS-569 (I &II)
Signed by	:	Dr. Kr. P. Singh
Your reference No.	:	No. 672/SW-20/166 dated 20.06.2005
Sample delivered on	:	01.07.2005
Sample condition	:	Collected by ITRC staff during 30 June to 1st July, 2005
Source of sampling	:	42 MLD Sewage Treatment Plant of Daulatganj, Lucknow.

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. 24 hr Inlet sample	TS-569(I)
2. 24 hr Outlet sample	TS-569(II)

Kindly acknowledge the receipt of the report.

Sri G.S. Srivastava PE

Yours faithfully,

(B.D. Bhattacharji)
Head, RPBD

Encl: As above

page 1 of 2

Court; All

276

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-569 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: July 26, 2005
3. Sample Collected by : ITRC Staff
4. Sample Collected on : June 29 & 30th, 2005
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids (Method No.2540) .... mg/l	160.0	26.0
2.	BOD (Method No.5210-B)... mg/l	120.0	27.5
3.	COD (Method No.5220-C)... mg/l	247.0	83.6
4.	Sulphate as SO_4^{-2}(Method No.4500- SO_4^{-2}-E) mg/l	49.4	29.9
5.	Total Nitrogen as N (MethodNo.4500NorgB)... mg/l..	30.2	15.7
	B – MPN/100ml		
i.	Confirmative MPN/100ml	11,0000000.0	940.0

NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

26/7/05

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

lephone EPABX Main Campus :2620107, 2620207,2214118, 2627586, 2213786, 2216191, 2627332 Fax No. 0522-2628227,2611547 Telephone Gheru Campus: 2436144, 2508915 Fax : 2436151 Telegram "INTOXI" E-mail itrc@sancharnet.in

16/7/05

277-55-
275

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-544 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: May 16, 2005
3. Sample Collected by : ITRC Staff
4. Sample Collected on : April 27 & 28th, 2005
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

S. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids (Method No.2540) .... mg/l	210.0	38.0
2.	BOD (Method No.5220-C)..... mg/l	110.0	29.0
3.	COD (Method No.5220-C) mg/l	282.08	99.76
4.	Sulphate as SO_4^{-2}(Method No.4500- SO_4^{-2}-E) mg/l	46.24	21.34
5.	Total Nitrogen as N (MethodNo.4500NorgB)mg/l	38.08	22.96
	B – MPN/100ml		
i.	Confirmative MPN/100ml	27,0000000.0	800.0

Telephone EPABX Main Campus 220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151
Telegram "INTOXI" E-mail itrc@sancharnet.in

NS = Not Specified,
1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

19/5/05

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

COMMISSIONER FOR OATHS
16/5/05

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
ITRC LUCKNOW-226001 U.P. (INDIA) NABL
(Constituent Laboratory of C.S.I.R.)

ITRC/RPBD-7/2005
Dated: 26/04//2005

Mr.V.U.Bishnoi
Project Manager
Gomti Pollutionn Control Unit (I)
U.P. Jal Nigam
Lucknow

Sub :	Analysis Report of	:	STP sample
	Report No.	:	TS-532(I, II)
	Signed by	:	Dr. Kr. P. Singh
	Your reference No.	:	318/SW-20/65 dated 14.3.2005
	Sample collected by ITRC	:	During March 30-31, 2005
	Sample condition	:	Un Sealed
	Source of sampling	:	42 MLD Sewage Treatment Plant inffluent/effluent

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

	Your Sample(s) reference No.	**ITRC Code No.**
1.	STP sample inlet (i)	TS-532 (I)
2.	STP sample outlet (ii)	TS-532 (II)

Kindly acknowledge the receipt of the report

Yours faithfully

(BD Bhattacharji)
Head, RPBD

Encl: As above

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-532 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: April 18, 2005
3. Sample Collected by : ITRC Staff
4. Sample Collected on : March 30 & 31, 2005
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

S. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids (Method No.2540) .... mg/l	104.0	26.0
2.	BOD (Method No.5220-C)..... mg/l	63.75	23.0
3.	COD (Method No.5220-C)..: mg/l	172.8	82.8
4.	Sulphate as SO_4^{-2}(Method No.4500- SO_4^{-2}-B) mg/l	32.2	25.3
5.	Total Nitrogen as N (MethodNo.4500NorgB)mg/l	30.8	19.6
	B – MPN/100ml		
i.	Confirmative MPN/100ml	17,000000.0	900.0

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail:itrc@sancharnet.in

NS = Not Specified.

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

19/4/05

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

COMMISSIONER FOR [illegible]

16/7/07

280

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG POST BOX
LUCKNOW-226001 (U.P.) INDIA
Telephone Telegram Telex

ITRC/RPBD-7/2005
Dated: 9/3/2005

To,
Mr. V U Vishnoi
Project Manager
Gomti Pollution Control Unit - I
UP Jal Nigam
River Bank Colony, Suraj Kund
Lucknow-226016

Sub :	Analysis Report of	: STP Sample (Inlet and Outlet)
	Report No.	: TS-508(I&II)
	Signed by	: Dr. Kr. P. Singh
	Your reference No.	: 57/SW-20/5 dated 02/02/2005
	Sample delivered on	: sample collected by ITRC staff during Feb. 4-5, 2005
	Sample condition	: Unsealed
	Source of sampling	: 42 MLD, STP at Daulatganj, Lucknow

Dear Sir,

Please find enclosed the analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

	Your Sample(s) reference No.	ITRC Code No.
1.	STP sample (Inlet)	TS-508 (I)
2.	STP sample (Outlet)	TS-508 (II)

Kindly acknowledge the receipt of the report.

Yours faithfully

Encl: As above

(V.K. Jain)
Sr. Technical Officer

Shri Srivastava P.E
9/3/2005
P.M.

High Court: All
1670

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-508 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: Feb. 23, 2005
3. Sample Collected by : ITRC Staff
4. Sample Collected on : Feb. 4 & 5, 2005
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

S. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids(Gravimetric) .... mg/l	306.0	98.0
2.	BOD (Winkler 's method)..... mg/l	110.0	42.5
3.	COD (Dichromate Reflux)... mg/l	342.6	119.5
4.	Sulphate as SO_4^{-2}(Turbiditimetric method) mg/l	46.48	35.16
5.	Total Nitrogen as N (Kjeldahl)..... mg/l	33.6	22.96
	B – MPN/100ml		
i.	Confirmative MPN/100ml	900,0000000.0	1400.0

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**

Telegram "INTOXI" E-mail itrc@sancharnet.in

-NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

23/2/05

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

NABL

ITRC/RPBD-7/2004
Dated: 26/08/2004

To,
Project Manager
Gomti Pollution Control Unit –II
UP Jal Nigam, C-37, Nirala Nagar
Lucknow

By Local Carrier

Analysis Report of	:	STP Sample
Report No.	:	TS-454 (I & II)
Signed by	:	Dr. Kr. P. Singh
Your reference No.	:	2003/lekha-7/65 dated 30/7/2004
Sample delivered on	:	August 9, 2004
Sample condition	:	Collected by ITRC staff on August 7-8, 2004
Source of sampling	:	Sample of influent/effluent of 42 MLD, STP, Daulatganj, Lucknow

Dear Sir,

Please find to the enclosed **the revised analysis report** of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.		**ITRC Code No.**
1.	Sample from Inlet of STP	TS- 454 (I)
2.	Sample from Outlet of STP	TS- 454 (II)

Kindly acknowledge the receipt of the report.

Yours faithfully,

(K.K. Gupta)
Head-RPBD

G.S. Srivastava PR

27/8/04
PRO
27/8

16702

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

Sample Registry No. : TS-454 (I & II) Date: August 17, 2004

Nature of Sample : Effluent, STP Sample

Sample Collected by : ITRC Staff

Sample Collected on : August 7 & 8th, 2004

Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Parameters/Tests		RESULT		Standard Uncertainty ±
		I Inlet	II Outlet	
A - Physico-Chemical				
Suspended Solids(Gravimetric)	mg/l	142.0	28.0	-
BOD (Winkler 's method).....	mg/l	120.0	28.0	1.239
COD (Dichromate Reflux)...	mg/l	274.4	66.64	0.0012
Total Nitrogen as N (Kjeldahl).....	mg/l	27.4	16.2	0.004
B –MPN/100ml				
Confirmative	MPN/100ml	6000000000	700	-

Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in ments. 3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

23/8/04

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

phone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No.0522-227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151Telegram "INTOXI" E-mail @sancharnet.in

16.2.07

2824-62-2008

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

* NABL

By Local Courier

ITRC/RPBD-7/2004
Dated: 14/05/2004

To,
Project Manager
Gomti Pollution Control Unit (II)
UP Jal Nigam , C-37, NIRALA NAGAR
Lucknow

Sub : Analysis Report of	:	Effluent, STP Sample
Report No.	:	TS-423 (I to II)
Signed by	:	Dr. Kr. P. Singh
Your reference No.	:	647/SW-20/21 dated 20/3/2004
Sample collected on	:	April 14 – 15, 2004
Sample condition	:	Unsealed
Source of sampling	:	42 MLD Sewage Treatment Plant at Daulatganj , Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.		ITRC Code No.
1.	Physicochemical parameters and Bacteriological tests (In let)	TS-423(I)
2.	Physicochemical parameters and Bacteriological tests (Out let)	TS-423(II)

Kindly acknowledge the receipt of the report.

Yours faithfully

14/5/04

(V. K. Jain)
Sr. Tech Officer,
RPBD

Encl: As above

* Formal renewal certificate is awaited from NABL.

COMMISSIONER FOR U.P. High Court, A.B.

285

203

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-423 (I & II) Date: May 6, 2004
2. Nature of Sample : Effluent, STP Sample
3. Sample Collected by : ITRC Staff
4. Sample Collected on : April 14 & 15th, 2004
5. Methods of Analysis : As per APHA/AWWA; 20th Ed. (1998)

Sl. No.	Parameters/Tests		RESULT I Inlet	RESULT II Outlet	Standard Uncertainty ±
	A - Physico-Chemical				
1.	Suspended Solids(Gravimetric)	mg/l	202.0	26.0	-
2.	BOD (Winkler 's method).....	mg/l	110.0	26.0	1.239
3.	Phosphate as P (Stannous Chloride)	mg/l	2.95	1.76	0.012
4.	Total Nitrogen as N (Kjeldahl).....	mg/l	29.1	16.8	0.004
	B –MPN/100ml				
5.	Confirmative	MPN/100ml	5000000000	330	-

NS = Not Specified; 1. The report pertains to the sample tested only. 2. This report shall not be used or produced in fragments. 3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No.0522-228227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151Telegram "INTOXI" E-mail itrc@sancharnet.in

COMMISSIONER FOR OATHS
High Court; ALLAHABAD
16201

286 -64- 284

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

* NABL

ITRC/RPBD-7/2004
Dated: 23/02/2004

To
Mr. Yatindra Kumar
Project Manager
Office of the Project Manager
Gomti Pollution Control Unit-II, U.P. Jal Nigam,
Lucknow

Local Courier
C-37, Nirala Nagar

Sub : Analysis Report of : Effluent Samples
Report No. : TS-404 (I & II)
Signed by : Dr. Kr. P. Singh
Your reference No. : 22/ SW-20/ 2 dated 16/01/2004
Sample Collected on : 29/01/2004
Sample condition : Unsealed
Source of sampling : Composite water samples collected by ITRC on Jan 28-29, 2004 from42-MLD STP at Daulatganj, Lucknow.

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. Effluent Sample (Inlet)	TS-404 (I)
2. Effluent Sample (Outlet)	TS-404 (II)

Kindly acknowledge the receipt of the report.

Encl: As above

Yours faithfully

23.02.04

(K.K. Gupta)
Head-RPBD

* Formal renewal certificate is awaited from NABL.

ps Please mail us the enclosed format duly filled up

COMMISSIONER FOR OATHS
High Court
16.7.04

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-404 (I & II)
2. Nature of Sample : Effluent, STP Sample — Date: Feb. 19, 2004
3. Sample Collected by : ITRC Staff
4. Sample Collected on : Jan. 28 & 29th, 2004
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests		RESULT I Inlet	RESULT II Outlet	Standard Uncertainty ±
	A - Physico-Chemical				
1.	Suspended Solids(Gravimetric)	mg/l	138.0	28.0	-
2.	BOD (Winkler 's method).....	mg/l	125.0	24.0	1.239
3.	Phosphate as P (StannousChloride)	mg/l	3.79	1.66	0.012
4.	Total Nitrogen (Kjeldahl)	mg/l	25.76	15.68	0.004
	B- MPN/100ml				
5.	Confirmative	MPN/100ml	500000000	270	-

NS = Not Specified;

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

19/2/04

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 **Telephone Gheru Campus: 436144,436077 Fax : 436151**
Telegram "INTOXI" E-mail itrc@sancharnet.in

288

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

NABL

By Local Courier

ITRC/RPBD-7/2004
Dated 5/1/2004

To,
Yatindra Kumar
Project Manager
Office of the General Manager
Gomti Pollution Control Unit-II
U.P. Jal Nigam, C-37, Nirala Nagar,
Lucknow

Sub :	Analysis Report of	: Water Sample
	Report No.	: TS-391(A&B)
	Signed by	: Dr. Kr. P. Singh
	Your reference No.	: 4125/Lekha-7/44 dated 21/11/2003
	Sample delivered on	: Composite samples collected on Nov 29-30, 2003 by ITRC staff
	Sample condition	: Unsealed
	Source of sampling	: 42 MLD, STP at Daultganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. In let water sample	TS-391(A)
2. Out let water sample	TS-391(B)

Kindly acknowledge the receipt of the report.

Yours faithfully

5/1/2004

(V.K. Jain)
Sr. Technical Officer

Encl: As above

289 -67-

NDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
.UCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-391 (A & B)
2. Nature of Sample : Effluent, STP Sample
   Sample Collected by : ITRC Staff
4. Sample Collected on : Nov. 29 & 30th, 2003
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Date: Dec. 19, 2003

No.	Parameters/Tests		RESULT A Inlet	RESULT B Outlet	Standard Uncertainty ±
	A- Physico-Chemical				
1.	Suspended Solids(Gravimetric)	mg/l	162.0	26.0	-
2.	BOD (Winkler 's method).....	mg/l	130.0	21.0	1.239
	B- MPN/100ml				
3.	Confirmative	MPN/100ml	900000000	110	-

NS = Not Specified

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

19/12/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

Phone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151
Telegram "INTOXI" E-mail itrc@sancharnet.in

COMMISSIONER FOR OATHS
16707

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC NABL

By hand

ITRC/RPBD-7/2003
Dated: 26/8/2003

To
Project Manager
Office of the General Manager
Gomti Pollution Control Unit II
U.P. Jal Nigam Lucknow

Sub :	Analysis Report of	Influent / Effluent Samples
	Report No.	TS-360(I to II)
	Signed by	Dr. Kr .P.Singh
	Your reference No.	3008/SW-20/412 dated 22/7/2003
	Sample Collected on	July 24-25, 2003 by ITRC Staff
	Sample condition	Unsealed
	Source of sampling	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. STP Inlet Sample	TS-360(I)
2. STP Outlet Sample	TS-360(II)

Kindly acknowledge the receipt of the report.

Encl: As above

Yours faithfully

26/8/2003

(V.K. Jain)
Technical Officer
RPBD Division

COMMISSIONER FOR OATHS
High Court
16702

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-360 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: August 25, 2003
3. Sample Collected by : ITRC Staff
4. Sample Collected on : July 23 & 24, 2003
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids(Gravimetric) ..... mg/l	286.0	28.0
2.	BOD (Winkler 's method)..... mg/l	190.0	25.0
	B – MPN/100ml		
1.	Confirmative MPN/100ml	7000000	900

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151
Telegram "INTOXI" E-mail itrc@sancharnet.in

NS = Not Specified,

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

16/9/03

2990 -70- 292

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG POST BOX NO 80,
LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)

ITRC

NABL

ITRC RPBD 7/381
Dated 26/8/2003

To
Project Manager
Office of the General Manager
Gomti Pollution Control Unit II
U.P. Jal Nigam Lucknow

Sub :	Analysis Report of	Influent / Effluent Samples
	Report No.	TS-363(I to II)
	Signed by	Dr. Kr .P.Singh
	Your reference No.	3008/SW-20/412 dated 22/7/2003
	Sample Collected on	August 4 -5, 2003 by ITRC Staff
	Sample condition	Unsaled
	Source of sampling	42-MLD STP at Daulat Ganj, Lucknow

Dear Sir,

Please find to the enclosed analysis report of your sample(s). Your reference number for each sample is matched with our internal ITRC Code No. as follows.

Your Sample(s) reference No.	ITRC Code No.
1. STP Inlet Sample	TS-363(I)
2. STP Outlet Sample	TS-363II)

Kindly acknowledge the receipt of the report.

Yours faithfully

26/8/2003

(V.K. Jain)
Technical Officer
RPBD Division

COMMISSIONER FOR LABOUR
16702

293

INDUSTRIAL TOXICOLOGY RESEARCH CENTRE
MAHATMA GANDHI MARG, POST BOX NO. 80
LUCKNOW-226 001(U.P.) INDIA

SEWAGE/INDUSTRIAL WASTE ANSLYSIS REPORT

1. Sample Registry No. : TS-363 (I &II)
2. Nature of Sample & Location: STP Sample, Inlet (I) &Outlet (II) Date: August 25, 2003
3. Sample Collected by : ITRC Staff
4. Sample Collected on : Aug 4 & 5, 2003
5. Methods of Analysis : As per APHA/AWWA;20th Ed.(1998)

Sl. No.	Parameters/Tests	RESULT	
		I	II
	A - Physico-Chemical		
1.	Suspended Solids(Gravimetric) - .... mg/l	276.0	26.0
2.	BOD (Winkler 's method)..... mg/l	180.0	22.5
	B – MPN/100ml		
i.	Confirmative MPN/100ml	24,00000000	700

Telephone EPABX Main Campus :220107, 220207,214118, 227586, 213786, 216191, 227332 Fax No. 0522-228227,228471 Telephone Gheru Campus: 436144,436077 Fax : 436151

Telegram "INTOXI" E-mail itrc@sancharnet.in

S = Not Specified,

The report pertains to the sample tested only.

This report shall not be used or produced in fragments.

This report shall not be used for any other purpose than declared by the sponsor.

Name, Designation & Signature of the Analyst with Date

25/8/03

(Dr. Kunwar P. Singh)
Scientist & Head
Water & Wastewater Lab

COMMISSIONER FOR OATHS
High Court; ALLAHABAD
16/7/07

BRIEF NOTE ON LUCKNOW SEWERAGE SCHEMES UNDER JNNURM

THE SALIENT FEATURES OF SEWERAGE MASTER PLAN OF LUCKNOW CITY UNDER JNNURM ARE TABULATED BELOW--

S.No.	Sewerage District	Area Covered	Population			Waste Water Genereration (MLD)			Estimated Cost (In Crores)		Main Works Proposed	Location & Capacity of STP
			2010	2025	2040	2010	2025	2040	As per CDP	As per DPR		
1	Sewerage District-I	Chowk, Hardoi road, Campbel road, Dubagga etc. area conveying sewage to existing Daulatganj STP	249834	394633	497568	42	56	61	222.86	349.53	Trunk Sewer /Branch Sewer 150 mm to 1800 mm dia -360 Km. Sewage Pumping Station 1.No. Rising Main 50 M STP 14 MLD/1 No. Other Misc. works. ..... Job	Daulatganj STP 42 mld (existing) + 14 mld proposed in JNNURM
2	Sewerage District-II	Amausi, Sarojini Nagar, Kanpur road and Trans Sharda Canal Area	372174	751427	1036148	55	100	150	475.71	,--	Trunk Sewer /Branch Sewer -3180 Km. Sewage Pumping Station 1.No. STP 150 MLD/1 No. Other Misc. works. ..... Job	Village Khawajapur 150 mld
3	Sewerage District-III	Trans Gomti area including Indira Nagar, Gomti Nagar, Sitapur Road etc.	1344826	2164529	2679424	175	275	345	428.8	,--	Trunk Sewer /Branch Sewer -2350 Km. Sewage Pumping Station 3.No. STP -- nil Other Misc. works. ..... Job	Near Kakraha (Gomti Nagar extension) 345 mld sanction under Gomti Action Plan Phase-II by NRCD, GOI
4	Sewerage District-IV	Core area of town like Hazratganj, Aminabad etc.	1278642	1745606	2068400	205	275	325	927.26	,--	Trunk Sewer /Branch Sewer -4030 Km. Sewage Pumping Station 2.No. STP 325mld/ 1 no.. Other Misc. works. ..... Job	Mastemau village 325 mld.
	TOTAL		**3245476**	**5056195**	**6281540**	**477**	**706**	**881**	**2054.63**			**881 MLD**

The DPR has alredy been prepared and submitted for approval. Execution of work under this estimate will fascilate the Sewerage System of District -I area, which is near by Gaughat Water Works Intake. Hence this will avoid pollution in the part of Gmti River through which the raw Water is taken for drinking purpose.

PROJECT MANAGER

d:\BAS\NURM.xls sh7

COMMISSIONER

ACTION PLAN FOR PREPRATION OF DPR's OF SEWERAGE WORKS OF LUCKNOW CITY UNDER JNNURM

Date 09.07.07

Sl. No.	DISTRICT	Area Included	Estemated Amount (Rs. Cr)	Tender Process for Out- Sourcing	Survey Work	Design	Estimation	Date of Submission of DPR	Remarks	Upto Date Status
1	2	3	4	5	6	7	8	9	10	11
A	**For provisons of 2006-11 in CDP Estimated Cost Rs. 750.00 Crore**									
1	I	Hardoi Road & Campbel Road etc.	350.00	–	400 Km. Complete	Completed	Completed	24.06.07	Departmental Estimated Cost Rs 411 cr/-	DPR sent to Nagar Ayukt vide letter dated 28.06.2007 and also to CPHEEO New Delhi through DLB, vide letter dated 02.07.2007 of Principal Secretary, Nagar Vikas, GoUP, Lucknow.
2	III	Trans Gomti Area	400.00	–	800 Km. Complete	Completed	Completed	31.08.07	Departmental / Out sourcing.	Design work is in progress.
B	**For provisons of 2011-31 in CDP Estimated Cost Rs. 1712.00 Crore**									
3	II	Trans Sarda Canal	580.00	31.07.07	30.09.07 (1000 Km. Appx.)	31.10.07	15.12.07	31.12.07	By out sourcing.	Tender for survey work has been invited.
4	IV-A	Core Area of Lucknow - L/S of G.H.Canal	632.00	31.07.07	31.10.07(900 Km. Appx.)	31.12.07	15..02.08	15.03.08	By out sourcing.	Part survey work has been done and rest in progress.
5	IV-B	Core Area of Lucknow - R/S of G.H.Canal	500.00	31.07.07	31.10.07(500 Km. Appx.)	31.12.07	15.02.08	28.02.08	By out sourcing.	Part survey work has been done and rest in progress.
		Total 2462.00 Crore								

PM/aks.xls

General Manager
Gomti Pollution Control Unit
U.P.Jal Nigam, Lucknow

295

ANNEXURE No. -74- SCA-4

संख्या 166.8 /-1-5-2007-30(31)/06

प्रेषक,

गोविन्दन नायर,
प्रमुख सचिव,
उ0प्र0 शासन।

सेवा में,

श्री एम0 राजामणि,
संयुक्त सचिव (यूडी) एवं मिशन डायरेक्टर (जेएनएनयूआरएम),
भारत सरकार,
शहरी विकास मंत्रालय,
निर्माण भवन, नई दिल्ली।

नगर विकास अनुभाग–5 लखनऊः दिनांकः 02 जुलाई, 2007

विषयः– भारत सरकार की सहायता से क्रियान्वित "जवाहरलाल नेहरू नेशनल अर्बन रिन्यूवल मिशन" (जे.एन.एन.यू.आर.एम.) योजना के अन्तर्गत भारत सरकार द्वारा पुनरीक्षण/संशोधन हेतु वापस किये गये डी.पी.आर. को पुनः प्रेषित किये जाने के संबंध में।

महोदय,

उपर्युक्त विषय के संबंध में मुझे यह कहने का निर्देश हुआ है कि भारत सरकार की सहायता से क्रियान्वित "जवाहरलाल नेहरू नेशनल अर्बन रिन्यूवल मिशन" (जे.एन.एन.यू. आर.एम.) योजना के अन्तर्गत पूर्व में प्रेषित डी.पी.आर., जिन्हें भारत सरकार द्वारा कतिपय आपत्तियों के साथ वापस किया गया है, को पुनरीक्षित/संशोधित करते हुए पुनः निम्नानुसार स्वीकृति हेतु प्रेषित हैः–

(धनराशि करोड़ रू0 में)

क्र0	नगर का नाम	योजना का नाम	धनराशि
1.	कानपुर	आगमेन्टेशन आफ सीवरेज सिस्टम इन इनर एरिया आफ कानपुर सिटी	264.56
2.	कानपुर	वाटर सप्लाई स्कीम आफ इनर कोर एरिया आफ कानपुर सिटी	362.22
3.	लखनऊ	जलोत्सारण योजना (डिस्ट्रिक्ट–I)	411.00
4.	लखनऊ	आगमेन्टेशन आफ वाटर सप्लाई आफ लखनऊ सिटी	609.30
5.	इलाहाबाद	पेयजल योजना	363.85
		योग	2010.93

2– कृपया तदनुसार आवश्यक कार्यवाही करते हुए उपर्युक्त योजनाओं की स्वीकृति प्रदान करने का कष्ट करें।

भवदीय,

(गोविन्दन नायर)
प्रमुख सचिव।

S.C. (W-2) अपर आयुक्त (N) के विशेषानुसार निर्माण भवन नई दिल्ली 110011 एवं यू.आर.एम. के कार्यालय लेकर गये थे। 02/07/07

EE C.N-3

6/7/07

16.7.07

297

संख्या एवं तद्दिनांक

उपरोक्त की प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. श्री मेहर सिंह, उप सचिव (यूडी), शहरी विकास मंत्रालय, भारत सरकार, नई दिल्ली।
2. निदेशक, स्थानीय निकाय, उ0प्र0, लखनऊ।
3. प्रो0 निशीथ राय, निदेशक, क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ।
4. निजी सचिव, मा0 मंत्री, नगर विकास विभाग को मा0 मंत्री जी के अवलोकनार्थ।
5. गार्ड फाइल।

आज्ञा से,

(गोविन्दन नायर)
प्रमुख सचिव।

298

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAH/
LUCKNOW BENCH, LUCKNOW.

Writ Petition No. 4436 (M/B) of 2007

Sewage Treatment Plant .....Petitioner.

Versus

State of Uttar Pradesh .....Opposite Parties.

COMPLIANCE REPORT OF THE ORDER DATED 20.08.2007 ON OATH

I, Shailesh Kumar Singh, aged about 54 years, son of Shri Subedar Singh, presently posted as Municipal Commissioner, Lucknow Nagar Nigam, Lucknow, the deponent, do hereby solemnly affirm and state on oath as under :-

1. That the deponent is presently working as Municipal Commissioner, Nagar Nigam, Lucknow and as such he is well conversant with the facts deposed to hereinafter.

2. That this Hon'ble Court on 20.08.2007 was pleased to pass an order keeping in view the fact that Shri S.P. Mishra, Special Secretary, Urban Development Department had mentioned that in case the Nagar Nigam sends the proposal for the amount of Rs.1429 crores regarding providing the water supply in the city of Lucknow then the Nagar Nigam in turn

will make it available to the U.P. Jal Nigam and Jal Sansthan and in the background of this fact this Hon'ble Court pleased to pass an order whereby the Nagar Nigam was required to look into the proposal and since the Nagar Nigam itself has made the demand for the aforesaid they will pass the resolution as per the law and shall proceed with the matter without any further delay.

3. That in compliance of the orders dated 20.08.2007 passed by this Hon'ble Court in the aforesaid writ petition, on 03.10.2007 the meeting of the Executive Committee of the Nagar Nigam was convened and the issue of allocation of fund was also discussed in the meeting and unanimously it was decided that since the city of Lucknow has been sanctioned amount for drinking water supply by the Government of India under the JNNURM, hence there is no justification for making another request for receiving of this amount from the Government. The amount which has been sanctioned (except the reboring of pumps) a sum of Rs.932.00 lacs has been sanctioned under JNNURM against this head, hence as per the requirement the assessment be made by the Municipal Commissioner and proposal be sent to the Govt. A true copy of the resolution dated 03.10.2007 is being annexed herewith as **ANNEXURE A-1** to this affidavit.

COMMISSIONER FOR OATHS High Court, ALLAHABAD

4. That in compliance of the order dated 20.08.2007 passed by this Hon'ble Court in the aforesaid writ petition, the proposal has been discussed in the Executive Committee and the

(3)

decision is taken to raise demand before the Govt. for sanction of amount as per the requirement.

Lucknow.

Dated : 24-10-)

Deponent.

Verification

I, the above named deponent, do hereby verify that the contents of paras 1-4 of this affidavit are true my personal knowledge of the deponent and those of paras — are believed by me to be true on the basis of information derived from the records and paras — are based on legal advice. No part of it is false and nothing material has been concealed. So, help me God.

Lucknow.

Dated : 24-10-)

Deponent.

I, identify the deponent, who has signed before me.

Advocate

Solemnly affirmed before me on 24-10-) at 12:30 ~~a.m./~~p.m. by the deponent, who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow.
I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

OATH COMMISSIONER
PIYUSH KUMAR GOYAL
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow.

No. 25981 Date. 24-10-)

COMMISSIONER FOR OATHS
High Court, ALLAHABAD
24/10

Writ Petition No - 4436 (MB) of 2003
Sewage Treatment Plant
Vs
State of Uttar Pradesh
Annexure-A-1.

301

कार्यकारिणी समिति की बैठक, दिनांक 03/10/2007 की कार्यवृत्ति का अंश।

मद संख्या (46) :— गोमती नगर क्षेत्र की पेयजल व्यवस्था में सुधार लाने के उद्देश्य से रू0 14—429 करोड़ की धनराशि शासन द्वारा निर्गत किए जाने के सम्बन्ध में मा0 उच्च न्यायालय के द्वारा दिए गए निर्देशों के अनुपालन हेतु विधि विभाग द्वारा प्रेषित प्रस्ताव दिनांक 26.09.2007 पर विचार।

संकल्प संख्या (70) :— सर्वसम्मति से विचारोपरान्त निर्णय लिया गया कि चूँकि लखनऊ शहर को पेय जल व्यवस्था हेतु जे0एन0एन0यू0आर0एम0 के अन्तर्गत भारत सरकार से धनराशि स्वीकृत की गयी है, अतः इसी परिप्रेक्ष्य में शासन से इसी मद में धनराशि प्राप्त करने हेतु पुनः अनुरोध करने का औचित्य नहीं रह गया है। जो धनराशि स्वीकृत की गयी है (हैण्ड पम्पों की री—बोरिंग को छोड़कर) जे0एन0एन0यू0आर0एम0 के तहत रू0 932.00 लाख की स्वीकृति इस मद में की गयी है। हैण्ड पम्पों की री—बोरिंग हेतु जितनी धनराशि की आवश्यकता हो, आंकलन करके नगर आयुक्त द्वारा परीक्षण कराने के बाद प्रस्ताव शासन को भेजा जाए।

सही / प्रमाणित
27/10/07
(A. C. SINHA)
अपर नगर आयुक्त
लखनऊ नगर निगम

COMMISSIONER FOR OATHS
High Court ALLAHABAD
24/10

302

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Misc. Application No. of 2007

In Re:

W.P. No.4436 (M/B) of 2003

PRESENTED TODAY
JOINT REGISTRAR (L)
5 NOV 2007

5 RS. COURT FEE INDIA पांच रुपये FIVE RUPEES CANCELLED

15788/07

Sewage Treatment Plant

--------- Petitioner

VERSUS

State of U.P. and others

------ Opposite Parties

Application for filing of Vakalatnama on behalf of Lucknow Jal Sansthan

That the Opposite party (Lucknow Jal Sansthan) has engaged the undersigned as its counsel to appear on its behalf in the above mentioned Writ Petition filed by the Petitioner. Hence the said vakalatnama may kindly be taken on record on behalf of opposite party (Lucknow Jal Sansthan) and the name of undersigned be shown as counsel for opposite Party (Lucknow Jal Sansthan) in cause list as and when the above mentioned case is fixed before this Hon'ble Court.

Lucknow
Dated: 5/11/07

(Namit Sharma)
Advocate
Counsel for the Opposite Party
(Lucknow Jal Sansthan)

Vakalatnama

IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

CANCELLED

Sewage Treatment Plant

VERSUS

State of U.P.

W.P. No. 4436 of 2003 (M/B)

I/we the undersigned do hereby nominate & appoint Shri Amit Sharma and Shri B-1/14, Sector-Q, Aliganj, Lucknow-24 (M) 9415015914 Advocate to be counsel in the above matter and for me/us and on my/our behalf to appear, plead act and answer in the above Court or any appellate Court or any Court to which the business is trans[illegible] and to sign and file petitions, statements account[illegible] or other documents whatsoever in connection with[illegible] ere from, and also to apply for and receive all docu[illegible] nts, depositions, etc. and to apply for issue of summ[illegible] bpoena and to apply for and get issued any arrest, attachments or order execution warrant or order and to conduct any proceeding that may rise thereout and to apply for and receive payment of any or all sums or submit the above matter to arbitation.

CANCELLED

Provided, however, that, if any part of the Advocate's fee remains uppaid before the first hearing of the case or any hearing of the case by fixed beyond the limits of the town, then, and in such an event my/our said advocate shall not be bound to appear before the court and if my/our said advocate deth appear in the said case he shall be entitled to an outstation fee and other expenses of travelling, loading etc. Provided ALSO that if the case be dismissed by default, or if it be proceeded expart, the said advocate(s) shall not be held responsible for the same And all whatever my/our said advocate(s) shall lawfully do I do here by agree to and shall in future ratify and confirm.

ACCEPTED :-

Signature of Client

(सचिव)

लखनऊ जल संस्थान

लखनऊ

1. .....Advocate
Enroll. No. 4891/01

2. .....Advocate

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLHABAD, LUCKNOW BENCH, LUCKNOW

Misc. Application No. 15790 of 2007

In Re:

W.P. No.4436 (M/B) of 2003

347
354
303

5 NOV 2007

Sewage Treatment Plant _____ Petitioner

VERSUS

State of U.P. and others _____ Opposite Parties

Application for filing of Vakalatnama on behalf of Nagar Nigam, Lucknow

That the Opposite party (Nagar Nigam) has engaged the undersigned as its counsel to appear on its behalf in the above mentioned Writ Petition filed by the Petitioner. Hence the said vakalatnama may kindly be taken on record on behalf of opposite party (Nagar Nigam) and the name of undersigned be shown as counsel for opposite Party (Nagar Nigam) in cause list as and when the above mentioned case is fixed before this Hon'ble Court.

Lucknow
Dated: 5/11/07

(Namit Sharma)
Advocate
Counsel for the (Opposite Party)
Nagar Nigam, Lucknow.

303-A

ब अदालत श्रीमान माननीय उच्च न्यायालय लखनऊ महोदय

(वादी) अपीलान्ट
प्रतिवादी (रेस्पान्डेन्ट) श्रीनगर निगम, लखनऊ

वकालतनामा

सीवेज ट्रीटमेन्ट प्लान्ट वादी (अपीलांट)

बनाम

स्टेट आफ यू०पी० अन्य प्रतिवादी (रेस्पान्डेन्ट)

नं० मुकद्दमा सन् १९ पेशी की तारीख १९ ई०

नाम अदालत
नं० मुकद्दमा
नाम फरीकैन बनाम

ऊपर मुकद्दमा में अपनी ओर से श्री शोभित वर्मा एडवोकेट/वकील
B-1/14, Sector-Q, Aliganj, Lucknow-24
(M) 9415015914 ; Enrol. No. 4891/01 महोदय
को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं कि इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जबाबदेही व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलाहनामा या इकबाल दावा तथा अपील व निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिल करें और तसदीक करें या मुकद्दमा उठावें या कोई रुपया जमा करें या हमारी विपक्षी (फरीक सानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवें या पंच नियुक्त कर वकील महोदय द्वारा की गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगी इसलिए यह वकालतनामा लिख दिया कि प्रमाण रहे और समय पर काम आवे।

हस्ताक्षर (एस० सिंह)
अपर नगर आयुक्त
नगर निगम, लखनऊ

साक्षी गवाह साक्षी (गवाह)

दिनांक महीना सन् १९ ई०

Accepted
Shobhit Verma

359 304
1

LF0000396763

Group:WPIL.....
District:Lucknow.....

In the HON'BLE High Court of Judicature at Allahabad

Lucknow Bench, Lucknow.

ON BEHALF OF THE APPLICANT

C.M. APP 70408/19

Inre

Writ Petition No. 4436 (M/B) OF 2003(PIL)

Sewage Treatment Plant..... Petitioner.

Versus

State of U P. (Civil)..... Opposite Parties.

INDEX

Sr. No	Details	Page No.
1	Application for Taking on Record	2
2	Counter Affidavit	3 – 14
3	Photo Id	15
4	Annexure CA 1 – the details of analysis report of the lab of the Board of all the above referred samples collected by the Board are being submitted in form of a chart.	16 – 18
5	Annexure CA 2 – the analysis report of the samples are being collectively filed.	19 – 55
6	Annexure CA 3 – true copy of the report dated 1/9/2014	56 – 58
7	Annexure CA 4 – true copy of the report of the sample taken on 13/10/2014.	59 – 61
8	Annexure CA 5 – true copy of the sample taken on 13/10/2014.	62–64
9	Annexure CA 6 – true copy of the report dated 16/10/2014.	65 – 75
10	Annexure CA 7 – true copy of the report dated 9/10/2014.	76 -- 83
11	Annexure CA 8 – true copy of the report dated 16/10/2014.	84 -- 85
12	Annexure CA 9 – the standards of the inland surface water as fixed by the Central Pollution Control Board are being filed.	86
13	Vakalatnama	87

Lucknow Dated 30/5/2019

Ashok Kumar Verma
Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:40:12 +05'30'
9/5/2019

(Ashok Kumar Verma)
AOR no. B/A1396
E. Roll no. 96 of 1978
Counsel for the Applicant
Mob -- 7388899059

In the HON'BLE High Court of Judicature at Allahabad

Lucknow Bench, Lucknow.

C.M. Application no. 10408 of 2019.

On behalf of: UPPCB

.....Applicants

Inre

Writ Petition No. 4436 (M/B) OF 2003(PIL)

Sewage Treatment Plant.....Petitioner.

Versus

State of U.P. (Civil).....Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicant most humbly submits herein as under:

That in the abovenoted case a counter affidavit is being filed. It is most respectfully and humbly prayed that in the interest of justice the counter affidavit may kindly be taken on record.

Ashok Kumar Verma
Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:39:17 +05'30'

Lucknow: Dated: 2019

Counsel for the Applicant.

(A.K.Verma)

Ashok Kumar Verma
Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:39:34 +05'30'

In the HON'BLE High Court of Judicature at Allahabad

Lucknow Bench, Lucknow.

Inre

Writ Petition no. 4436 (M/B) of 2003 (Re)

Sewage Treatment Plant Lucknow, thru Narendra Kumar.

.....Petitioner.

Versus

State of U.P. (Civil) .....Opposite Party.

COUNTER AFFIDAVIT

I, Kuldeep Mishra, aged about 56 years, son of Shri B.D. Mishra, Religion – Hindu, Education – Graduate (Engineering), Trade – Service, Posted as Regional Officer, U.P. Pollution Control Board, 4th Floor,

"B" Block, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow, the deponent do hereby solemnly affirm and state on oath as under:

1. That the deponent is posted as Regional Officer, U.P. Pollution Control Board, 4th Floor, "B" Block, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow, and has been authorized on behalf of the U.P. Pollution Control Board, U.P., Lucknow to file the affidavit in its behalf.

2. That vide order dated 9/9/2014 the Honorable Court has been pleased to direct the UPPCB to get the samples of water analysed at least from 4 important places within the distance from Daulatganj to Bharwara for its testing. It is submitted that the samples were taken on 4 different dates i.e.

COMMISSIONER FOR OATHS High Court, Allahabad

308

(5) 5

13/9/2014, 16/9/2014, 24/9/2014 and 1/10/2014 at 4 points as below:

Ka – Upstream Gaughat

Kha – Upstream Kudiaghat

Ga – Upstream Gomti Barrage

Gha – Downstream La Martinere College

3. That the details of analysis report of the lab of the Board of all the above referred samples collected by the Board are being submitted in form of a chart annexed as **Annexure – CA 1** to this affidavit.

4. That infact for the river water no standards have been prescribed anywhere but for sustenance of aquatic life minimum dissolved oxygen level has to be 4 mg/L while for bathing purposes it has to be 5 mg/L. As regards the water of the Gomti river it is submitted that the water is not at all potable without being subjected to prior

(6) 6 309

conventional treatment followed by disinfection.

5. That for Honorable Court's convenience the analysis report of the samples are being collectively filed as **Annexure – CA 2** to this affidavit.

6. That from the perusal of the analysis reports of samples collected from the above referred 4 points it is apparent that except at point Ga and Gha the quality of the river water is fit for Aquatic life. The river water only at point Ka meets the standards for being used for bathing purposes. There is nothing in the reports which might indicate that the water at point Ka is not fit for bathing or aquatic life.

7. That in the above referred analysis reports there is no element which may render the water non-potable even after

being subjected to conventional treatment followed by disinfection.

8. That as regards the removal and collection of the garbage it is submitted that Lucknow Nagar Nigam has located a transfer station for municipal solid waste near Village Malhpur adjoining to Hardoi Kanpur bypass road. After collection of the garbage from different places it is to be stored at the aforesaid transfer station and thereafter it has to be transported to Village Shivri at Mohan Road, Lucknow where the disposal of the garbage is to be done. It is pertinent to mention here that writ petition no. 9141 (M/B) of 2013 has been filed as a public interest litigation by Shri Irshad Hussain and others by which the reliefs have been sought that the respondents may be commanded not to construct the transfer station for municipal solid waste at plot no. 457, Village Malhpur and to transfer and

shift the transfer station for municipal solid waste at some other place. The aforesaid writ petition is still pending.

9. That in River Gomti within the region of Lucknow Nagar Nigam there are 26 drains through which sewage flows. For the treatment of the sewage Lucknow Nagar Nigam has installed 2 sewage treatment plants respectively at Daulatganj and Bharwara. The capacity of Sewage Treatment Plant at Daulatganj is 56 MLD whereas at Bharwara it is 345 MLD.

10. That according to the census of 2003 – 2004 the minimum capacity for treating the sewage assessed was approximately 400 MLD but now in view of present census at least there should be sewage treatment plants having total capacity of approximately 600 MLD. The 2 STP's already installed are only having the capacity of 401 MLD.

As such occasionally the sewage instead of being treated through the STP's installed, overflows in River Gomti causing the water of River Gomti to get polluted.

11. That the above assessment is based on the present population of Lucknow city but it is submitted that the population is expected to rise every year by at least 1 lakh.

12. That River Gomti emerges from District Pilibhit. In District Pilibhit the samples of water of River Gomti have been taken at 2 places and on analysis the reports conform to the norms. A true copy of the report dated 1/9/2014 is being filed as **Annexure – CA 3** to this counter affidavit.

13. That after District Pilibhit river Gomti enters in District Lakhimpur Kheri. In District Lakhimpur Kheri the samples of water of River Gomti have been taken

at upstream and the analysis reports conform to the norms. A true copy of the report of the sample taken on 13/10/2014 is being filed as **Annexure – CA 4** to this counter affidavit.

14. That after District Lakhimpur Kheri river Gomti enters in District Sitapur. In District Sitapur the sample of water of River Gomti has been taken at upstream and the analysis report conform within the norms. A true copy of the report of the sample taken on 13/10/2014 is being filed as **Annexure – CA 5** to this counter affidavit.

15. That after District Sitapur river Gomti enters in District Hardoi. In District Hardoi the samples of water of River Gomti have been taken at various places and the analysis reports conform to the norms. A true copy of the report dated 16/10/2014 is being

~~369~~ 314

(11) 11

filed as **Annexure – CA 6** to this counter affidavit.

16. That after District Hardoi river Gomti enters in District Lucknow. The report of District Lucknow has already annexed as Annexure – CA 2 to this counter affidavit.

17. That after District Lucknow river Gomti enters in Districts Amethi and Sultanpur. In Districts Amethi and Sultanpur the samples of water of River Gomti have been taken at various places and the analysis reports conform to the norms. A true copy of the report dated 9/10/2014 is being filed as **Annexure – CA 7** to this counter affidavit.

18. That after District Sultanpur river Gomti enters in District Jaunpur. In District Jaunpur the samples of water of River Gomti have been taken at various places and the analysis reports

(12) 12

conform to the norms. A true copy of the report dated 16/10/2014 is being filed as **Annexure – CA 8** to this counter affidavit.

19. That the standards of the inland surface water as fixed by the Central Pollution Control Board are being filed as **Annexure – CA 9** to this counter affidavit.

20. That in view of the aforesaid facts the improvements to be made for keeping the water of River Gomti pollution free the above basic improvements are required to be implemented.

Lucknow: Dated: Deponent.

OATH COMMISSIONER 19/12/2014

VERIFICATION

I, the above named deponent do hereby verify the contents of paras 1 to 2 are true to my personal knowledge, those of paras 2 to 19 are

OATH COMMISSIONER

based on records which I believed to be true. The contents of para 20 are believed to be true on the basis of legal advice obtained by the counsel. No part of it is false and nothing material has been concealed. So help me God.

Deponent.

Lucknow: Dated: 19/12/2014

I identify the Deponent who has signed before me and do hereby declare that the person making this affidavit and alleging himself to be the deponent is the same person and is known to me from the perusal of records which he produced before me in the connection with this case.

COMMISSIONER FOR OATHS High Court, Allahabad

Ashok Kumar Verma Digitally signed by Ashok Kumar Verma Date: 2019.05.30 05:42:05 +05'30'

(ADVOCATE)

(14) 14. 317

Solemnly affirmed before me on 19-12-14 at 2.05 a.m/p.m. by the Deponent Shri Kuldeep Mishra who is identified by Shri A.K.Verma (E.Roll No. 96 of 1978), Advocate HON'BLE High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, R/o 538 – Ka/1500, Triveni Nagar – II, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit which has been read over and explained by me.

RAJIT RAM
ADVOCATE
OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench, Lucknow
No. 59234 19-12-14

313 318

(15)5

भारत गणराज्य REPUBLIC OF INDIA

इसके द्वारा, भारत गणराज्य के राष्ट्रपति के नाम पर, उन सभी से जिनका इससे संबंध है, अनुरोध एवं अपेक्षा की जाती है कि वे धारक को बिना किसी रोक-टोक के स्वतंत्र रूप से आने-जाने दें, और उसे हर तरह की ऐसी सहायता और सुरक्षा प्रदान करें जिसकी उसे आवश्यकता हो।

THESE ARE TO REQUEST AND REQUIRE IN THE NAME OF THE PRESIDENT OF THE REPUBLIC OF INDIA ALL THOSE WHOM IT MAY CONCERN TO ALLOW THE BEARER TO PASS FREELY WITHOUT LET OR HINDRANCE AND TO AFFORD HIM OR HER, EVERY ASSISTANCE AND PROTECTION OF WHICH HE OR SHE MAY STAND IN NEED

भारत गणराज्य के राष्ट्रपति के आदेश से

BY ORDER OF THE PRESIDENT OF THE REPUBLIC OF INDIA

MINISTRY OF EXTERNAL AFFAIRS PASSPORT OFFICE LUCKNOW

एस०एन० उपाध्याय
S. N. UPADHYAY
अधीक्षक / Superintendent
पारपत्र कार्यालय लखनऊ
Passport Office Lucknow

भारत गणराज्य REPUBLIC OF INDIA

Type/Type P
Code/Code IND
Passport No. J8802539

Name/Nom KULDEEP MISRA

Nationality INDIAN

Date of Birth 25/08/1959

Place of Birth VARANASI

Sex M

Date of Issue 19/08/2021

Place of Issue LUCKNOW

Date of Expiry 20/08/2011

P<INDMISRA<<KULDEEP<<<<<<<<<<<<<<<<<<<<<<<<
J8802539<4IND5908255M2108195<<<<<<<<<<<<<<02

REGISTRATION

BHASKAR DUTT MISRA

SAROJ MISRA

SUMAN MISRA

13/61,

INDIRA NAGAR,

LUCKNOW-226016

1859829

26/05/1995

BAREILLY

LK06[illegible]2011

COMMISSIONER FOR OATHS

BEFORE the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lko.

ANNEXURE – CA-1

(16)

3. (क) अपस्ट्रीम गऊघाट (वाटर इनटेक के पूर्व)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ० 0-डी०	सी०ओ०डी०	टोटल कोलिफार्म	कॉपर मिग्रा० / ली०	लेड मिग्रा० / ली०	आयरन मिग्रा० / ली०	निकल मिग्रा० / ली०	जिंक मिग्रा० / ली०	टोटल कोलीफॉर्म एम०पी०एन०
अपस्ट्रीम गऊघाट	13.9.14	7.62	5.5	3.2	15.8	–	–	–		–		4000
	16.09.14	7.41	5.2	3.6	18.8	0.048	0.003	–	0.857	–	0.020	4600
	24.9.14.	7.36	6.1	3.3	17.2		–	–		–		–
	1.10.14	7.43	6.7	3.2	16.4	0.18	0.005	–	0.406	–	0.037	–

(ख) अपस्ट्रीम कुड़ियाघाट (स्नान घाट)

बिन्दु का नाम	नमूना एकत्रण	पी० एच	डी० ओ० मिग्रा / ली०	बी०ओ० 0-डी०	सी०ओ०डी०	टोटल कोलिफार्म	कॉपर मिग्रा० / ली०	लेड मिग्रा० / ली०	आयरन मिग्रा० / ली०	निकल मिग्रा० / ली०	जिंक मिग्रा० / ली०	टोटल कोलीफॉर्म एम०पी०एन०
अपस्ट्रीम कुड़ियाघाट	13.9.14	7.40	4.4	4.2	21.2	–	–	–		–	–	24000.0
	16.09.14	7.34	3.9	4.8	24.2	–	–	–		–	–	220000
	24.9.14	7.21	4.6	4.2	22.8		0.005	–	0.392	–	0.019	–
	1.10.14	7.32	5.3	4.0	20.4	0.034	0.005	–	0.303	–	0.055	–

COMMISSIONER POLLUTION CONTROL BOARD U.P.

3/9

BEFORE the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lko.

ANNEXURE – CA-1

(19)

3. (क) अपस्ट्रीम गऊघाट (वाटर इनटेक के पूर्व)

बिन्दु का नाम	नमूना एकत्रण	पी0 एच	डी0 ओ0 मिग्रा / ली0	बी0ओ 0-डी0	सी0ओ0डी0	टोटल कोमियम	कॉपर मिग्रा0 / ली0	लेड मिग्रा0 / ली0	आयरन मिग्रा0 / ली0	निकल मिग्रा0 / ली0	जिंक मिग्रा0 / ली0	टोटल कोलीफॉम एम0पी0एन0
अपस्ट्रीम गऊघाट	13.9.14	7.62	5.5	3.2	15.8	–	–	–		–		4000
	16.09.14	7.41	5.2	3.6	18.8	0.048	0.003	–	0.857	–	0.020	4600
	24.9.14.	7.36	6.1	3.3	17.2		–	–		–		–
	1.10.14	7.43	6.7	3.2	16.4	0.18	0.005	–	0.406	–	0.037	–

(ख) अपस्ट्रीम कुड़ियाघाट (स्नान घाट)

बिन्दु का नाम	नमूना एकत्रण	पी0 एच	डी0 ओ0 मिग्रा / ली0	बी0ओ 0-डी0	सी0ओ0डी0	टोटल कोमियम	कॉपर मिग्रा0 / ली0	लेड मिग्रा0 / ली0	आयरन मिग्रा0 / ली0	निकल मिग्रा0 / ली0	जिंक मिग्रा0 / ली0	टोटल कोलीफॉम एम0पी0एन0
अपस्ट्रीम कुड़ियाघाट	13.9.14	7.40	4.4	4.2	21.2	–	–	–		–	–	24000.0
	16.09.14	7.34	3.9	4.8	24.2	–	–	–		–	–	220000
	24.9.14	7.21	4.6	4.2	22.8		0.005	–	0.392	–	0.019	–
	1.10.14	7.32	5.3	4.0	20.4	0.034	0.005	–	0.303	–	0.055	–

(ग) अपस्ट्रीम गोमती बैराज (बैकुण्ड धाम के उपरान्त)

बिन्दु का नाम	नमूना एकत्रण	पी0 एच	डी0 ओ0 मिग्रा / ली0	बी0ओ0डी0	सी0ओ0डी0	टोटल कोलिफार्म	कॉपर मिग्रा0 / ली0	लेड मिग्रा0 / ली0	आयरन मिग्रा0 / ली0	निकल मिग्रा0 / ली0	जिंक मिग्रा0 / ली0	टोटल कोलीफॉर्म एम0पी0एन0
अपस्ट्रीम गोमती बैराज	13.9.14	7.28	2.4	7.0	34.8	–	–	–	–	–	–	94000
	16.09.14	7.18	2.1	7.5	38.4	–	–	–		–	–	110000
	24.9.14	7.06	2.7	7.0	37.2	0.001	0.005	–	0.369	–	0.015	70000
	1.10.14	7.11	1.9	7.5	38.8	0.022	0.003	–	0.165	–	0.067	72000.0

(घ) लामार्रटिनियर कालेज (लखनऊ शहर छोड़ने के उपरान्त)

बिन्दु का नाम	नमूना एकत्रण	पी0 एच	डी0 ओ0 मिग्रा / ली0	बी0ओ0डी0	सी0ओ0डी0	टोटल कोलिफार्म	कॉपर मिग्रा0 / ली0	लेड मिग्रा0 / ली0	आयरन मिग्रा0 / ली0	निकल मिग्रा0 / ली0	जिंक मिग्रा0 / ली0	टोटल कोलीफॉर्म एम0पी0एन0
लामार्रटिनियर कालेज	13.9.14	7.18	1.8	8.5		–		–		–		130000
	16.09.14	7.09	1.3	9.0	43.2	–		–		–		130000
	24.9.14	6.9	1.5	9.0	46.8	–	–	–	–	–	–	130000
	1.10.14				49.6	–	0.004	–	0.236	–	0.015	130000

COMMISSIONER FOR CAUVERY

320

4. सीवेज शुद्धीकरण संयंत्र, दौलतगंज, लखनऊ– (क्षमता 56 एम0एल0डी0)।

नमूना एकत्रण तिथि	नमूना एकत्रण	पी0एच0	सस्पेन्डेड सालिड मिग्रा/ली0	टोटल सालिड मिग्रा/ली0	बी0ओ0डी मिग्रा/ली0	सी0ओ0डी0 मिग्रा/ली0
1.10.14	इनलेट	7.11	122.0	–	40.0	268.8
	आउटलेट (फाइनल)	7.26	34.0		12.0	107.6

5. सीवेज ट्रीटमेण्ट प्लाण्ट भरवारा लखनऊ–(क्षमता 345 एम0एल0डी0)।

नमूना एकत्रण तिथि	नमूना एकत्रण	पी0एच0	सस्पेन्डेड सालिड मिग्रा/ली0	टोटल सालिड मिग्रा/ली0	बी0ओ0डी मिग्रा/ली0	सी0ओ0डी0 मिग्रा/ली0
11.09.14	इनलेट	7.35	126.0	354.0	52.0	266.4
	आउटलेट (फाइनल)	7.61	54.0	282.0	22.0	152.8
15.09.14	इनलेट	7.43	92.0	66.3	66.0	258.0
	आउटलेट (फाइनल)	7.64	66.0	404	42.4	220
16.09.14	इनलेट	7.19	142.0	358.0	60.0	296.0
	आउटलेट (फाइनल)	7.4	118.0	284.0	38.0	256.0
24.09.14	इनलेट	6.93	178.0	–	95.0	368.0
	आउटलेट (फाइनल)	7.15	104.0	–	42.0	288.0

322

(19) 19

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE - CA-2

378
323

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं. / के० प्रयो० / 14 / 2014-15 दिनांक
Ref. No..... Date .....

सेवा में,

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,

क्षेत्रीय कार्यालय लखनऊ द्वारा दिनाँक 13.09.14 को एकत्रित किये गये 04 सतही जल नमूनो की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज) IAS
मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

प्रतिलिपि:–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com
वेब साइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720676
e-mail : info@uppcb.com
Web Site : www.uppcb.com

COMMISSIONER FOR OATH
High Court Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(221)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24.9.14 Dt./period of testing 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River.....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mathur (C.R.E.) Sh. Hemant P. Sonkar (S.A.) Sh. Chandra Prakash (M.A.)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2.0 Lit. + 01 G
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection....13/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by .....R.O. Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory....15/9/14.....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूना का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point U.P.P.C.B/C.L/W/172/14 U/s Gaughat, Gomti River, Lucknow
1	पी. एच / pH		7.62
2	गदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मिली. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिसोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	256.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	294.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Mngnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	5.5
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.2
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	15.6
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{++}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T. Coliform	MPN/100 ml	1600.0

Sample of metal sent to IITR.

विश्लेषण कर्ता हस्ताक्षर / Analysed by.... 24/9/14 24/9/14

प्रेषण हस्ताक्षरकर्ता / Authorised Signatory .. Usha Kiran 01.10.14

COMMISSIONER

कार्यालय / केन्द्रीय प्रयोगशाला / CEO/T.M
कार्यालय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

23 (23) 326

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report 24/9/14 Dt./period of testing 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सतिता / सतही जल / नाला / एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) River
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (A.E.E.), Sh. Hiramani Sonkar (J.A.) Sh. Chandra Prakash (M.A.)
4. एकत्रित नमूने का गंध / Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 lit + 100 ml
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 13/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 15/9/14
9. विश्लेषण विधि हेतु प्र.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूनों का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: UPPCB/C.L./N/193/14, U/S Kudiaghat Gomti River, LKO
1	पी. एच / pH		7.40
2	गदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मी. µS/cm	—
5	सस्पेण्डेड सॉलिड्स / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजॉल्व्ड सॉलिड्स / Total Dissolved Solids	मिग्रा / ली. / mg/l	278.0
7	टोटल सॉलिड्स / Total Solids	मिग्रा / ली. / mg/l	324.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	4.4
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	4.2
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	21.2
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T.Coliform	MPN/100 ml	2400.0

Samples of metals sent to IITR

परीक्षण कर्ता हस्ताक्षर / Analysed by ... 24/9/14 ... 24-9-14 | Received at Comm. Allah. 24/9/14

प्राधिकृत हस्ताक्षरकर्ता / Authorised Signatory ... 01-10-14

मुख्य वैज्ञानिक / टेक्निकल मैनेजर / CEO/T.M
केन्द्रीय/Central Lab.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court, Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(25)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14. Dt./period of testing 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Naln /STP/any other specify) River
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (PEE), Sh. Himanshu Sonkar (SA), Sh. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour .....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 lit + 1.0 ltr
6. नमूना एकत्रीकरण की तिथि / Date of Sample Collection 13/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 15/9/14
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूना का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: U.P.C.B/C.L/W/174/14, M/S Gomti Bairaj, Lucknow
1.	पी. एच / pH		7.28
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मैली. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिसोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	304.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	356.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	—
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	—
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{VI}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T. coliform	MPN / 100 ml	94000.0

+ Samples for metals sent to IITR.

विश्लेषण कर्ता हस्ताक्षर / Analysed by ..... 24/9/14 ..... 24-9-14 | Prepared. 24/9/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory Usha Kiran 01-10-14

वरिष्ठ रसायनविद / विभागाध्यक्ष / Sr. C.C.O.A. M
प्रयोगशाला/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
Civil Court, Allahabad

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

27 33

(28)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 24/9/14 Dt./period of testing. 15/9/14 - 19/9/14

1. नमूने का स्रोत (भूजल / सतिता / सतही जल / नाला / एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ....River....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Sh. Amit Mishra (AE), Sh. Himanshu Sankar (SA), Sh. Chandra Prakash (MA)
4. एकत्रित नमूने का गंध / Odour ✓ ✓ ✓
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2.0 Lit + 1.0 Lit
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 13/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ....RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 15/9/14
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्र सं / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/CL/W/175/14 D/s Gomti River near Lamartiniere college Lko.
1	पी. एच / pH		7.18
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो. / सी. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिसोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	324.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	382.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट–पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	7.8
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	8.5
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	43.2
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	—
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	—
34	T. coliform	MPN / 100ml	3000.0

Samples of metals sent to IITR.

विश्लेषण कर्ता हस्ताक्षर / Analysed by... 24/9/14 24/9/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ... 01.10.14

अपर मुख्य कार्यपालक अधिकारी / तकनीकी / ADDL. CHIEF EXECUTIVE OFFICER / TECHNICAL
केन्द्रीय / Central Lab.

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
19/12
High Court Allahabad

332

(30)29

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.
Ref. No. के० प्रयो०/14/2014-15

दिनांक
Date .....

सेवा में,
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,

आपके कार्यालय द्वारा दिनाँक 17.09.14 को एकत्रित किये गये 02 तथा 18.09.14 को एकत्रित किये गये 02 जल नमूनों की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज) 17/9/14
मुख्य पर्यावरण अधिकारी,
(के0प्रयो0)

प्रतिलिपिः–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720676
e-mail : info@uppcb.com

COMMISSIONER FOR OATHS
High Court, Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 30

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY (31)

S.N. .....

Dt. of compilation of test report..1/10/14.....

Dt./period of testing..18/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Raw Water Pumping Station .....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab .....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by..... Mr. H. Sankar (SA), Mr. Chandra Prakash (JA) .....
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..2 Lt. + 1 Lt .....
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection.....17/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... RO, Lucknow .....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory.....18/9/14.....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम संख्या / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: UPPCB/CL/W/182/14, Raw Water Pumping Station Gomti Nagar
1	पी. एच / pH	-	7.19
2	गंदलापन / Turbidity	एन.टी.यू / NTU	-
3	रंग / Colour	हेजन / Hazen	-
4	चालकता / Conductivity	माइक्रो / सेमी. µS/cm	-
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	-
6	टोटल डिसॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	232.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	278.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	-
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	-
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	-
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	-
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	-
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	-
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	-
15	क्लोराइड / Chloride / Cl^-	मिग्रा / ली. / mg/l	-
16	फ्लोराइड / Fluoride as F^-	मिग्रा / ली. / mg/l	-
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	-
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	-
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	-
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	-
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	-
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	-
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	5.4
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.5
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	20.0
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	-
*27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	-
*28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	-
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	-
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	-
*31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	-
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	-
*33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	-
34	Total Coliform	MPN / 100 ml	4000.0

* Samples of Metal sent to IITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by..... Ali Tibia .....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..Utkarsh..... 01-10-14

मुख्य पर्यावरणविद् / तकनीकी प्रबन्धक / CEO/T.M
केन्द्रीय प्रयोगशाला / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court, Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 32

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY (33)

S.N. .....

Dt. of compilation of test report..1.10.14. Dt./period of testing 18/9/14 & 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / जलाही जल / नाला / एस.टी.पी. / अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Raw Water Pumping Station
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by... Mr. H. Sonkar (SA) Mr. Chandra Prakash
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 Lit.
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..... 18/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... RO, Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..... 18/9/14
9. परीक्षण विधि हेतु सं.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: V.P.C.B/Lcl/w/18/9/14, Raw Water Pumping Station Balagunj
1	पी. एच / pH		7.03
2	गंदलापन / Turbidity	एन.टी.यू / NTU	-
3	रंग / Colour	हेजन / Hazen	-
4	चालकता / Conductivity	माइक्रो / मेसी. µS/cm	-
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	-
6	टोटल डिज़ॉल्व्ड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	230.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	274.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	-
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	-
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	-
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	-
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	-
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	-
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	-
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	-
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	-
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	-
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	-
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	-
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	-
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	-
22	एल्कोलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	-
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	4.3
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.6
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	20.0
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	-
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	-
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	-
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	-
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	-
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	-
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	-
33	ज़िंक / Zinc / Zn	मिग्रा / ली. / mg/l	-
34.	Total Coliform	MPN/100 ml	2200.0

* Samples of Metal sent to SITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by.....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..... Usha Kiran 01.10.14

मुख्यालय अधिष्ठाता / टेक्निकल मैनेजर / CEO/T.M केन्द्रीय लैब / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

336 [redacted] 341

(34) 33

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^-, D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATH
High Court Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

34 337

35

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report..1/10/14 Dt./period of testing..18/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..Raw Water Pumping Station
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by..Na. H. SonKar (SA), Mr. Chandra Prakash (MP
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..2 L + 1
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..18/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..RO Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..18/9/14
9. विश्लेषण विधि हेतु सं.प.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूना का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point	
			UPPCB/CL/W/ 18.9.14, Raw Water Pumping Station, Gomti Flat	
1	पी. एच / pH		7.10	
2	गंदलापन / Turbidity	एन.टी.यू / NTU	-	
3	रंग / Colour	हेजन / Hazen	-	
4	चालकता / Conductivity	माइक्रो / सीमेंस µS/cm	-	
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	-	
6	टोटल डिजॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	248.0	
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	298.0	
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	-	
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	-	
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	-	
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	-	
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	-	
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	-	
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	-	
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	-	
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	-	
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	-	
18	फॉस्फेट-पी / Phosphate-P	मिग्रा / ली. / mg/l	-	
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	-	
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	-	
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	-	
22	एल्कलिनिटी / Alkallnity	मिग्रा / ली. / mg/l	-	
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	5.1	
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.6	
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	20.0	
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	-	
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	-	
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	-	
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	-	
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	-	
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	-	
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	-	
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	-	
34	Total Coliform	MPN / 100 ml	4600.0	

* Samples of Metal sent to IITE.

परीक्षण कर्ता द्वारा / Analysed by..1/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..Usha Kiran 01-10-14

महाप्रबंधक / टेक्निकल मैनेजर / CEO/T.M
केन्द्रीय प्रयोगशाला / Central Lab.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR STAMPS
19/12
High Court, Allahabad

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report. 1/10/14

Dt./period of testing 10/9/14 to 25/9/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Raw Water Pumping Station .....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab .....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Mr. H. Sonkar (J.A.) , Mr. Chandra Prakash (M.A .....
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other). 2 L + 1 L .....
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..... 10/9/14 .....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... RO, Lucknow .....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..... 10/9/14 .....
9. विश्लेषण विधि हेतु सं.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: UPPCB/Lab/W/205/14, Raw Water Pumping Station, Balaganj
1	पी. एच / pH		7.02
2	गंदलापन / Turbidity	एन.टी.यू. / NTU.	-
3	रंग / Colour	हेजन / Hazen	-
4	चालकता / Conductivity	माइक्रो / सेमी. µS/cm	-
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	-
6	टोटल डिजोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	216.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	288.0
8	टोटल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	-
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	-
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	-
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	-
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	-
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	-
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	-
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	-
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	-
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	-
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	-
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	-
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	-
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	-
22	एल्केलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	-
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	4.5
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.8
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	19.69
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	-
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	-
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	-
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	-
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	-
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	-
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	-
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	-
34	Total Coliform	MPN/100 ml	2400.0

* Samples of Metal sent to IITR.

परीक्षण कर्ता हस्ताक्षर / Analysed by..... 1/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..... Usha Kiran 01.10.14

मुख्यालय / केन्द्रीय प्रयोगशाला / CEO/T.M
केप्रयो/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen.
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Flugride	APHA, 4500-F D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalept)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR CGST
AHMEDABAD

(34) 38

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं. Ref. No..... के०प्रयो०/14/2014-15 दिनांक Date .....

सेवा में,
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः–विश्लेषण आख्या प्रेषित किये जाने के संबंध में।

महोदय,

आपके कार्यालय द्वारा दिनाँक 24.09.14 को एकत्रित किये गये 07 जल नमूनों की विश्लेषण आख्या पत्र सहित संलग्न कर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीया

(डा0 मधु भारद्वाज) 7/10/14
मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

प्रतिलिपिः–मुख्य पर्यावरण अधिकारी वृत्त–05 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी
(के0प्रयो0)

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 2720828, 2720831
Fax : 0522-2720764, 2720676
e-mail : info@uppcb.com

COMMISSIONER FOR OATHS

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 39

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY (40)

A.N. .....

Dt. of compilation of test report....1/10/14 Dt./period of testing 24/9/14 to 1/10/14

1. नमूने का स्रोत (भूजल / सरिता / तालाब जल / नाला / एस.टी.पी. / अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by..... Mr. C. Balwada (MA), Mr. H. Sinha (SA), Mr. Amit Mishra (AEG)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 Lt + 1 Lt + 1 bottle
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..... 24/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... UPPCB Regional Office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..... 25/9/14
9. विश्लेषण विधि हेतु फु.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point: UPPCB/GL/42/122/14 — River water Ashiyana Jal Sansthan
1	पी. एच / pH		7.44
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / सी. µS/cm	—
5	सस्पेन्डेड सॉलिड्स / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजॉल्व्ड सॉलिड्स / Total Dissolved Solids	मिग्रा / ली. / mg/l	244.0
7	टोटल सॉलिड्स / Total Solids	मिग्रा / ली. / mg/l	—
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl^-	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट–पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	5
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	7.4
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	17.6
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{++}	मिग्रा / ली. / mg/l	0.024
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.014
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	0.770
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	0.027
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	2800

परीक्षण कर्ता हस्ताक्षर / Analysed by.....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..... Usha Kiran 01.10.14

मुख्य वैज्ञानिक अधिकारी / टेक्निकल मैनेजर / CEO/T.M केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR OATHS
Elgin Court, Allahabad

1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the

399
344

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 41

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(42)

N. .....

Dt. of compilation of test report. 1/10/14 Dt./period of testing. 24/9/14 - 1/10/14.

1. नमूने का स्रोत (भूजल / सरिता / जलाशय / नाला / एस.टी.पी. / अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by Mr. C. Prakash (H.A.), Mr. H. Sarkar (S.A), Mr. Amit Mishra (AGE)
4. एकत्रित नमूने का गंध / Odour
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other) 2 Lt. + 1 Lt. + 1 bottle
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection 24/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by UPPCB Regional Office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 25/9/14
9. विश्लेषण विधि हेतु सं.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/L/W/194/14 Supplying water Aashiyana Jal Sansthan
1	पी. एच / pH		7.52
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / सी.यू. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	280.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	—
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na^{+}	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K^{+}	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl^{-}	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F^{-}	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्केलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	0.5
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	2.0
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{6}	मिग्रा / ली. / mg/l	0.005
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.009
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	0.109
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	0.012
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	21.8
34.	Oil & Grease		

परीक्षण कर्ता हस्ताक्षर / Analysed by ... 1/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ... Usha Kiran 01.10.14

मुख्यालय / टेक्निकल डिवीजन / CEO/T.M Division/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H$^+$ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-30 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl$^-$ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F$^-$ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^-B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOR
19/12

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(44)

TEST REPORT: WATER LABORATORY

Dt. of compilation of test report...1/10/14... Dt./period of testing...24/9/14 - 1/10/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. / अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ...Surface Water...
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)...Grab...
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by...Mr. C. Lonkar (LTA.) Mr. H. Singhal (LTA.) Mr. Amit Mishra (AEE)
4. एकत्रित नमूने का गंध / Odour...
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)...2 Lit → 1 Lit → 2 Bottle
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection...24/9/14
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ...U.P.C.B. Regional Office, Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory...24/9/14
9. विश्लेषण विधि हेतु प्र.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point ...U.P.C.B. Lab. 1185.1.14... ...U.P. River Gomti Nagwa Lko...
1	पी. एच / pH		7.36
2	गंदलापन / Turbidity	एन.टी.यू. / NTU.	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मि.ली. µS/cm	—
5	सस्पेन्डेड सॉलिड्स / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजॉल्वड सॉलिड्स / Total Dissolved Solids	मिग्रा / ली. / mg/l	268.0
7	टोटल सॉलिड्स / Total Solids	मिग्रा / ली. / mg/l	304.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-फॉ. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	6.1
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	3.3
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	17.2
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{++}	मिग्रा / ली. / mg/l	0.010
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.005
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	0.359
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	0.016
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	3500
34.	T.B.C. Others	MPN/100 ml.	

परीक्षण कर्ता हस्ताक्षर / Analysed by... 1/10/14 01/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ...Usha Kiran 01-10-14

वरिष्ठ वैज्ञानिक अधिकारी / Senior Scientific Officer
केन्द्रीय प्रयोगशाला / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca^{+} B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg^{+} B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na^{+} B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K^{+} B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^{-} B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^{-} D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^{-} D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER

348

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 45

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(46)

TEST REPORT: WATER LABORATORY

Dt. of compilation of test report...1/10/14.. Dt./period of testing...24/9/14-1/10/14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ...Surface water...
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)...Grab...
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by...Mr. C. Prakash (M.A) Mr. M. Sankar (SA Ms. Swati Mishra (AEE)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)... 2 Lt. H.L.Pt. + 2 Bottle
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection...24/9/14...
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ...UPPCB Regional Office Lucknow...
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory...24/9/14...
9. विश्लेषण विधि हेतु प्र.प्र.ब. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point ...UPPCB/STP/LKO/196/14... ...U/S Kudia Ghat River Gomti Lucknow
1	पी. एच / pH		7.21
2	गंदलापन / Turbidity	एन.टी.यू. / NTU.	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मी. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	282.0
6	टोटल डिजॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	322.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	—
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F^-	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--} 9.4	मिग्रा / ली. / mg/l	—
18	फॉस्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammonical Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkallnity	मिग्रा / ली. / mg/l	4.6
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	4.2
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	22.8
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{++}	मिग्रा / ली. / mg/l	ND
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.005
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	0.392
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	0.019
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	17000
34.	Total coliform	MPN / 100ml	

परीक्षण कर्ता हस्ताक्षर / Analysed by.....01/10/14.

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ...Usha Kiran... 01-10-14

मुख्य प्रबन्धक / चीफ मैनेजर / CEO/T.M केन्द्रीय प्रयोगशाला / Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl⁻ B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F⁻ D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

47

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(48)

S.N. .....

Dt. of compilation of test report....1/10/14.

Dt./period of testing..24/9/14.-1/1

1. नमूने का स्रोत (भूजल/सतही/सतही प्रत/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/I /Nala /STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by..... Mr. C. Pankaj (M.A), Mr. H. Sankar (M.A Mr. Amit Mishra (AEE)
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 Lt + 1 Lt + 2 bottle
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection..... 24/9/14.
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ..... UPPCB Regional office Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory..... 24/9/14.

विश्लेषण विधि हेतु इ.प.उ./Test methods followed are appended overleaf.

क्रम सं०/ S.No.	पैरामीटर/Parameter	इकाई/Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/4/9/197/14 U/s River Gomti Rajaj Lucknow
1	पी. एच/pH		7.08
2	गंदलापन/Turbidity	एन.टी.यू/NTU	—
3	रंग/Colour	हेजन/Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एस/µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली./mg/l	—
6	टोटल डिजॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली./mg/l	—
7	टोटल सॉलिड/Total Solids	मिग्रा/ली./mg/l	310.6
8	कुल कठोरता/Total Hardness	मिग्रा/ली./mg/l	366.0
9	कैल्शियम कठोरता/Calcium Hardness	मिग्रा/ली./mg/l	—
10	मैग्नीशियम कठोरता/Magnesium Hardness	मिग्रा/ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली./mg/l	—
13	सोडियम/Sodium/Na	मिग्रा/ली./mg/l	—
14	पोटेशियम/Potassium/K	मिग्रा/ली./mg/l	—
15	क्लोराइड/Chloride/Cl^-	मिग्रा/ली./mg/l	—
16	फ्लोराइड/Fluoride as F	मिग्रा/ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली./mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मिग्रा/ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली./mg/l	—
22	एल्कलिनिटी/Alkalinity	मिग्रा/ली./mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली./mg/l	2.7
24	बी.ओ.डी./BOD	मिग्रा/ली./mg/l	7.0
25	सी.ओ.डी/COD	मिग्रा/ली./mg/l	37.2
26	क्रोमियम हेक्सावेलेन्ट/Chromium Hexavalent Cr^{++}	मिग्रा/ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मिग्रा/ली./mg/l	0.001
28	कॉपर/Copper/Cu	मिग्रा/ली./mg/l	0.005
29	कैडमियम/Cadmium/Cd	मिग्रा/ली./mg/l	—
30	लेड/Lead/Pb	मिग्रा/ली./mg/l	—
31	आयरन/Iron/Fe	मिग्रा/ली./mg/l	0.369
32	निकिल/Nickel/Ni	मिग्रा/ली./mg/l	—
33	जिंक/Zinc/Zn	मिग्रा/ली./mg/l	0.015
34.	[illegible]	MPN/100ml	70000

परीक्षण कर्ता हस्ताक्षर/Analysed by..... 1/10/14 01/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ..... Usha Kiran 01.10.14

मुख्याधिष्ठाता/टेक्निकल मैनेजर/CEO/T.M Board/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^-, D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^-B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

352

49

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(50)

S.N. .....

Dt. of compilation of test report.....1/10/14 Dt./period of testing.24/9/14 - 1/10

1. नमूने का स्रोत (भूजल / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Dr /Nala /STP/any other specify) .....Surface water.....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated).....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by.....Ms. C. Lankesh (M.A), Ms. H. Sankar C, Mr. Amit Mishra (AGE).....
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other).....2 Lt + 1 Lt + 2 bottle.....
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection.....24/9/14.....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by .....UPCC Regional Office Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory.....24/9/14.....
9. विश्लेषण विधि हेतु कृ.प.उ. / Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई / Unit	नमूना का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCC/C/12/24.9.14 S.1 River Gomti near Lalkuan Lucknow
1	पी. एच / pH		7.90
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / सी.एम. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	322.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	380.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फॉस्फेट–पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट–नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट–नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	1.6
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	9.0
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	49.6
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	NB
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	0.004
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	0.238
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	0.015
34.	टोटल कोलिफार्म	MPN/100ml	160000

परीक्षण कर्ता हस्ताक्षर / Analysed by.....11/10/14 01/10/14.....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory .....01.10.14.....

उपपर्यावरण अभि० / टेक्निकल मैनेजर / CEO/T.M
केन्द्रीय/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the

(57)

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^- B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (haxavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(52)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report....7/10/14 Dt./period of testing 4/10/14 - 7/10/14

1. नमूने का स्रोत (भूजल / सरिता / जलाशय / नाला / एस.टी.पी. / अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by... Mr. Amit Mishra (AEE) / Mr. Chandra Prakash (HA
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jerrycane/DO Bottle/MPN Bottle/Any Other)..... 1 lt + 1 bottle + 1 bottle + 1 lt
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection.....4.10.14.....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... Regional Office Lucknow U.P.P.C.B.
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory.....4.10.14.....
9. विश्लेषण विधि हेतु प्र.प.प. / Test methods followed are appended overleaf.

क्र सं / S.No	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थान Sample Code No./Sampling Point VIICS/Gm/W/208/14 U/s Gomti Confl. Mishra, Lucknow
1	पी. एच / pH		7.43
2	गंदलापन / Turbidity	एन.टी.यू / NTU	-
3	रंग / Colour	हेजन / Hazen	-
4	चालकता / Conductivity	माइक्रो / सी. µS/cm	-
5	सस्पेण्डेड सोलिड्स / Suspended Solids	मिग्रा / ली. / mg/l	-
6	टोटल डिसोल्विड सोलिड्स / Total Dissolved Solids	मिग्रा / ली. / mg/l	276.0
7	टोटल सोलिड्स / Total Solids	मिग्रा / ली. / mg/l	312.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	-
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	-
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	-
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	-
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	-
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	-
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	-
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	-
16	फ्लोराइड / Fluoride as F	मिग्रा / ली. / mg/l	-
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	-
18	फास्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	-
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	-
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	-
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	-
22	एल्कलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	-
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	6.7
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	3.2
25	सी.ओ.डी. / COD	मिग्रा / ली. / mg/l	16.4
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	-
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.018
28	कॉपर / Copper / Cu	मिग्रा / ली. / mg/l	0.005
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	-
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	-
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	0.406
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	-
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	0.037
34	T. Coliform	MPN/100 ml	3200.0

परीक्षण कर्ता हस्ताक्षर / Analysed by.. 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory .. Usha Kiran 07.10.14

Superintending / Executive Engineer / CEO/T.M
Monitoring/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

COMMISSIONER FOR OATHS
ALLAHABAD

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

TEST REPORT: WATER LABORATORY

(53)

S.N. .....

Dt. of compilation of test report...7.10.14. Dt./period of testing...1.10.14-7.10.14

1. नमूने का स्रोत (भूजल / सरिता / सतही जल / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by..... Mr. Amit Mishra (A.G.G.) Mr. Chandra Prakash (M.A.)
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 lit. + 1 bottle + 1 bottle + 1 lit.
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..... 1.10.14.
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by..... Regional Office Lucknow, U.P.C.B.
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..... 1.10.14.
9. विश्लेषण विधि हेतु सं.प.उ. / Test methods followed are appended overleaf.

क्रम सं. / S.N	पैरामीटर / Parameter	इकाई / Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थान Sample Code No./Sampling Point U.P.C.B./Ch./W/2093/14 U/S Kudia ghat Gomti river
1	पी. एच / pH		7.32
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हैजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मि.ली. µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिसॉल्वड सॉलिड / Total Dissolved Solids	मिग्रा/ली. / mg/l	290.0
7	टोटल सॉलिड / Total Solids	मिग्रा/ली. / mg/l	334.0
8	टोटल कठोरता / Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा/ली. / mg/l	—
16	फ्लोराइड / Fluoride as F^-	मिग्रा/ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4	मिग्रा/ली. / mg/l	—
18	फॉस्फेट-पी / Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कलिनिटी / Alkalinity	मिग्रा/ली. / mg/l	5.3
23	घुलित आक्सीजन / DO	मिग्रा/ली. / mg/l	4.0
24	बी.ओ.डी. / BOD	मिग्रा/ली. / mg/l	20.4
25	सी.ओ.डी. / COD	मिग्रा/ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा/ली. / mg/l	0.024
27	टोटल क्रोमियम / Total Chromium / T.Cr	मिग्रा/ली. / mg/l	0.005
28	कॉपर / Copper / Cu	मिग्रा/ली. / mg/l	—
29	कैडमियम / Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा/ली. / mg/l	0.303
31	आयरन / Iron / Fe	मिग्रा/ली. / mg/l	—
32	निकिल / Nickel / Ni	मिग्रा/ली. / mg/l	0.055
33	जिंक / Zinc / Zn	मिग्रा/ली. / mg/l	—
34.	T. Coliform	MPN/100ml	13000.0

परीक्षण कर्ता हस्ताक्षर / Analysed by..... 7/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..Usha Kiran 07.10.14

मुख्यालयाधीक्षक / तकनीकी प्रबन्धक / CEO/T.M
Lucknow/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory.

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(54)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report...7/10/14 Dt./period of testing...1/10/14-7/10/14

1. नमूने का स्रोत (भूजल / सरिता / जलाशय / नाला / एस.टी.पी. /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Surface water .....
2. नमूने का प्रकार (ग्रैब / कम्पोजिट / इन्टिग्रेटेड / Type of Sample (Grab/Composite/ Integrated)..... Grab .....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by..... Mr. Amrit Mishra (AEE) Mr. Chandra Prakash .....
4. एकत्रित नमूने का गंध / Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 L, + 1 bottle + 1 bottle = 1 L .....
6. नमूने एकत्रीकरण की तिथि / Date of Sample Collection..... 1/10/14 .....
7. विश्लेषण हेतु आवेदनकर्ता / Analysis indented by ..... Regional Office Lucknow UPPCB .....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory..... 1/10/14 .....
9. विश्लेषण विधि हेतु फू.प.उ. / Test methods followed are appended overleaf.

क्रम सं. / S.N.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड / नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/GM/LW/319/14 M/s. Ganti Bajaj Lucknow
1	पी. एच / pH		7.11
2	गंदलापन / Turbidity	एन.टी.यू / NTU	—
3	रंग / Colour	हेजन / Hazen	—
4	चालकता / Conductivity	माइक्रो / मेगा µS/cm	—
5	सस्पेन्डेड सॉलिड / Suspended Solids	मिग्रा / ली. / mg/l	—
6	टोटल डिजोल्वड सॉलिड / Total Dissolved Solids	मिग्रा / ली. / mg/l	316.0
7	टोटल सॉलिड / Total Solids	मिग्रा / ली. / mg/l	372.0
8	कुल कठोरता / Total Hardness	मिग्रा / ली. / mg/l	—
9	कैल्शियम कठोरता / Calcium Hardness	मिग्रा / ली. / mg/l	—
10	मैग्नीशियम कठोरता / Magnesium Hardness	मिग्रा / ली. / mg/l	—
11	कैल्शियम / Calcium as Ca^{++}	मिग्रा / ली. / mg/l	—
12	मैग्नीशियम / Magnesium as Mg^{++}	मिग्रा / ली. / mg/l	—
13	सोडियम / Sodium / Na	मिग्रा / ली. / mg/l	—
14	पोटेशियम / Potassium / K	मिग्रा / ली. / mg/l	—
15	क्लोराइड / Chloride / Cl	मिग्रा / ली. / mg/l	—
16	फ्लोराइड / Fluoride as F^-	मिग्रा / ली. / mg/l	—
17	सल्फेट / Sulphate as SO_4^{--}	मिग्रा / ली. / mg/l	—
18	फास्फेट-पी. / Phosphate-P	मिग्रा / ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन / Nitrate-Nitrogen	मिग्रा / ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन / Nitrite-Nitrogen	मिग्रा / ली. / mg/l	—
21	अमोनिकल नाइट्रोजन / Ammoniacal Nitrogen	मिग्रा / ली. / mg/l	—
22	एल्केलिनिटी / Alkalinity	मिग्रा / ली. / mg/l	—
23	घुलित आक्सीजन / DO	मिग्रा / ली. / mg/l	1.9
24	बी.ओ.डी. / BOD	मिग्रा / ली. / mg/l	7.5
25	सी.ओ.डी / COD	मिग्रा / ली. / mg/l	28.8
26	क्रोमियम हेक्सावेलेन्ट / Chromium Hexavalent Cr^{+6}	मिग्रा / ली. / mg/l	—
27	टोटल क्रोमियम / / Total Chromium / T.Cr	मिग्रा / ली. / mg/l	0.022
28	कापर / Copper / Cu	मिग्रा / ली. / mg/l	0.003
29	कैडमियम / Cadmium / Cd	मिग्रा / ली. / mg/l	—
30	लेड / Lead / Pb	मिग्रा / ली. / mg/l	—
31	आयरन / Iron / Fe	मिग्रा / ली. / mg/l	0.165
32	निकिल / Nickel / Ni	मिग्रा / ली. / mg/l	—
33	जिंक / Zinc / Zn	मिग्रा / ली. / mg/l	0.067
34	T. Coliform	MPN/100 ml	23000.0

परीक्षण कर्ता हस्ताक्षर / Analysed by..... 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory ..... Usha Kiran 07.10.14

तकनीकी / तकनीकी हेतु / CEO/T.M Boards/Central Lab.

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory.

9/12

4444 4446 356

53

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

(54)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report...7/10/14 Dt./period of testing..1/10/14-7/10/14

1. नमूने का स्रोत (भूजल/सरिता/झील/नाला/एस.टी.पी./अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by..... Mr. Amrit Mohan (AEE) Mr. Chandra Prakash.
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 Lt. + 1 bottle + 1 bottle + 1 Lt.
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection..... 1/10/14
7. विश्लेषण हेतु आदेशकर्ता/Analysis indented by ..... Regional Office Lucknow UPPCB
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory..... 1/10/14
9. विश्लेषण विधि हेतु क्र.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPCB/Gm.L.12/319/14 U/s. Gomti Barrej Lucknow
1	पी. एच/pH		7.11
2	गंदलापन/Turbidity	एन.टी.यू/NTU	—
3	रंग/Colour	हेजन/Hazen	—
4	चालकता/Conductivity	माइक्रो/सेमी µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली./mg/l	—
6	टोटल डिजोल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली./mg/l	316.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली./mg/l	372.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली./mg/l	—
9	कैल्शियम कठोरता/Calcium Hardness	मिग्रा/ली./mg/l	—
10	मैग्नीशियम कठोरता/Magnesium Hardness	मिग्रा/ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली./mg/l	—
13	सोडियम/Sodium/Na	मिग्रा/ली./mg/l	—
14	पोटेशियम/Potassium/K	मिग्रा/ली./mg/l	—
15	क्लोराइड/Chloride/Cl	मिग्रा/ली./mg/l	—
16	फ्लोराइड/Fluoride as F	मिग्रा/ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली./mg/l	—
18	फास्फेट-पी./Phosphate-P	मिग्रा/ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली./mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली./mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली./mg/l	1.9
24	बी.ओ.डी. /BOD	मिग्रा/ली./mg/l	7.5
25	सी.ओ.डी./COD	मिग्रा/ली./mg/l	28.8
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{6+}	मिग्रा/ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मिग्रा/ली./mg/l	0.022
28	कॉपर /Copper /Cu	मिग्रा/ली./mg/l	0.003
29	कैडमियम /Cadmium /Cd	मिग्रा/ली./mg/l	—
30	लेड /Lead /Pb	मिग्रा/ली./mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली./mg/l	0.165
32	निकिल /Nickel/Ni	मिग्रा/ली./mg/l	—
33	जिंक /Zinc/Zn	मिग्रा/ली./mg/l	0.067
34	T. Coliform	MPN/100ml	79000.0

परीक्षण कर्ता हस्ताक्षर/Analysed by..... 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ..... Usha Kiran 07-10-14

मुख्य वैज्ञानिक/टेक्निकल मैनेजर/CEO/T.M Incharge/Central Lab.

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory.

9/12

Attested

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

55

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report....7/12/14 Dt./period of testing..1/10/14-7/10/14

1. नमूने का स्रोत (भूजल/सरिता/खतही नाला/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala/STP/any other specify) ..... Surface water
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)..... Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by..... Mr. Amit Mishra (A.G.G.) Mr. Chandra Prakash (M.A.)
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..... 2 Lt. + 1 bottle + 1 bottle + 1 Lt.
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection..... 1/10/14
7. विश्लेषण हेतु आवेदकर्ता/Analysis indented by ..... Regional Office Lucknow, UPPCB
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory..... 1/10/14
9. विश्लेषण विधि हेतु प्र.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थान Sample Code No./Sampling Point VLCO/M/12/211/14 B.S. Lalitnaran College Gaurishivan Lko
1	पी. एच/pH		6.98
2	गंदलापन/Turbidity	एन.टी.यू/NTU	—
3	रंग/Colour	कलर/Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.एम. µS/cm	—
5	तरसम्पेड सॉलिड/Suspended Solids	मिग्रा/ली./mg/l	—
6	टोटल डिजोल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली./mg/l	334.0
7	टोटल सॉलिड/Total Solids	मिग्रा/ली./mg/l	396.0
8	कुल कठोरता/Total Hardness	मिग्रा/ली./mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली./mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली./mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली./mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली./mg/l	—
15	क्लोराइड/Chloride / Cl	मिग्रा/ली./mg/l	—
16	फ्लोराइड/Fluoride as F	मिग्रा/ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली./mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मिग्रा/ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली./mg/l	—
22	एल्केलिनिटी/ Alkalinity	मिग्रा/ली./mg/l	—
23	घुलित ऑक्सीजन/DO	मिग्रा/ली./mg/l	1.20
24	बी.ओ.डी. /BOD	मिग्रा/ली./mg/l	9.5
25	सी.ओ.डी./COD	मिग्रा/ली./mg/l	51.2
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{+6}	मिग्रा/ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium / T.Cr	मिग्रा/ली./mg/l	0.022
28	कॉपर /Copper / Cu	मिग्रा/ली./mg/l	0.009
29	कैडमियम /Cadmium / Cd	मिग्रा/ली./mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली./mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली./mg/l	0.282
32	निकिल /Nickel / Ni	मिग्रा/ली./mg/l	—
33	जिंक /Zinc / Zn	मिग्रा/ली./mg/l	0.097
34	T. Coliform	MPN/100ml	94000.0

परीक्षण कर्ता हस्ताक्षर/Analysed by.... 7/10/14 7/10/14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory 07.10.14

मुख्यालय/केन्द्रीय प्रयोगशाला/HQ/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

COMMISSIONER FOR OATHS

On the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lk

358

55

ANNEXURE-9/1

Phone: Fax: 0581-2585299

56

उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालय: 1219/1, ई–ब्लाक राजेन्द्र नगर, बरेली–243 122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly-243 122

सन्दर्भ संख्या: 617/ग्रासली पोल्यूटिंग/Gen/14 दिनांक 01-09-14

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–8),
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड,
लखनऊ।

विषय:–रिट याचिका सं. 791/(एम.बी.)/1998 राजेश कुमार त्रिपाठी बनाम नगर निगम, लखनऊ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एफ 48154/सी–8/ग्रासली पोल्यूटिंग/45/14 दिनांक 29.08.14 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में इस कार्यालय से सम्बन्धित वांछित सूचनायें इस पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक: उपरोक्तानुसार

भवदीय

(आर0के0 त्यागी)
क्षेत्रीय अधिकारी

o/c

latter pk

952

912

(57)

क्षेत्रीय कार्यालय, बरेली के अर्न्तगत सहमति एवं संचालित चीनी मिलों द्वारा गोमती नदी में निस्तारित किये जाने वाले उद्योगों का विवरण:-

क. स.	उद्योग का नाम व पता	मुख्य उत्पाद एवं उत्पादन क्षमता	औद्योगिक उत्प्रवाह शुद्धिकरण संयंत्र का विवरण	मानक प्राप्त /अप्राप्त	टिप्पणी
1.	मै0 किसान सहकारी चीनी मिल्स लि0, पूरनपुर, पीलीभीत	चीनी, गन्ना पिराई क्षमता 2500 टी.सी.डी.	आयल एण्ड ग्रीस ट्रैप,इक्वालाईजेशन टैंक, एयरेशन टैंक, सेकेण्ड्री क्लेरीफायर,स्लज ड्राईंग वैड्स आदि उत्प्रवाह की मात्रा : 1000 KLD	प्राप्त	सहमति (जल/वायु) प्राप्त एवं आफ सीजन होने के कारण उद्योग वर्तमान में बन्द है।
2.	मै0 किसान सहकारी चीनी मिल्स लि0, पुवायां, शाहजहांपुर	चीनी, गन्ना पिराई क्षमता 2500 टी.सी.डी.	आयल एण्ड ग्रीस ट्रैप्स,इक्वालाईजेशन टैंक, एयरेशन टैंक, सेकेण्ड्री क्लेरीफायर,स्लज ड्राईंग वैड्स आदि उत्प्रवाह की मात्रा: 1000 KLD	प्राप्त	(जल/वायु) प्राप्त एवं आफ सीजन होने के कारण उद्योग वर्तमान में बन्द है।

01/09/14 (अंकित मिश्रा) अवर अभियंता

01-09-2014 (माहिर हुसैन) अवर अभियंता

01/09/2014 (इमरान अली) अवर अभियंता

01/09/14 (हरीश चन्द्र जोशी) सहा0 वै0 अधिकारी

क्षेत्रीय अधिकारी महोदय

01.09.14

816

latter pk

COMMISSIONER FOR OATHS 1/9/12 High Court, Allahabad

57

REGIONAL OFFICE
U P POLLUTION CONTROL BOARD, BAREILLY

Analysis Report of River Gomti

	Name of River	Sampling Point	District	Dt. Of Sampling	Colour (Hazen)	Odour	pH	E.C. (µS/cm)	Hardness as $CaCO_3$	Alkalinity as $CaCO_3$	D.O	B.O.D	C.O.D	Chloride as,Cl	Calcium as Ca^{++}	Magnesium as Mg^{++}	Total Coliform (MPN/100
1	Gomti river	U/S Pilibhit - Pooranpur road bridge	Pilibhit	16-09-2014	colourless	odourless	7.40	348	110.0	120.0	6.4	1.2	12.0	14.0	26.4	10.69	360.(
2	Gomti River	D/S Banjara ghat, vill-sikrahana, pooranpur	Pilibhit	16-09-2014	colourless	odourless	7.50	354	116.0	108.0	6.6	1.4	16.0	17.0	28.0	11.18	3700.

29/09/14
(S.A.)

(A.S.O) 29/09/14

(R/O) 29.09.

83

5958

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE - CA-4

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

59 (60)

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report...6/11/14..

Dt./period of testing..14/10/14 - 21/10/1

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) .....River.....
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated).....Grab.....
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by.....Ms. Amit Mishra (AEE).....
4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other).....2 lt. + 1 bottle + 1 bottle
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection.....13/10/14
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by .....UPPCB, Regional Office Lucknow.....
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....14/10/14.....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूनों का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point UPPCB/LKO/2222/14 U/s Gomti river Mohammadi Lakhimpur
1	पी. एच/pH		7.68
2	गंदलापन/Turbidity	एन.टी.यू / NTU	—
3	रंग/Colour	हेजन / Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.यू. µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली. / mg/l	—
6	टोटल डिजॉल्व्ड सॉलिड/Total Dissolved Solids	मिग्रा/ली. / mg/l	—
7	टोटल सॉलिड/Total Solids	मिग्रा/ली. / mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली. / mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली. / mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली. / mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली. / mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली. / mg/l	—
13	सोडियम/Sodium / Na	मिग्रा/ली. / mg/l	—
14	पोटेशियम/Potassium / K	मिग्रा/ली. / mg/l	—
15	क्लोराइड/Chloride / Cl	मिग्रा/ली. / mg/l	—
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली. / mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली. / mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मिग्रा/ली. / mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली. / mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली. / mg/l	—
21	अमोनिकल नाइट्रोजन/Ammoniacal Nitrogen	मिग्रा/ली. / mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली. / mg/l	8.2
23	घुलित आक्सीजन/DO	मिग्रा/ली. / mg/l	2.7
24	बी.ओ.डी. /BOD	मिग्रा/ली. / mg/l	13.2
25	सी.ओ.डी/COD	मिग्रा/ली. / mg/l	—
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{+6}	मिग्रा/ली. / mg/l	—
27	टोटल क्रोमियम/ / Total Chromium / T.Cr	मिग्रा/ली. / mg/l	—
28	कॉपर /Copper / Cu	मिग्रा/ली. / mg/l	—
29	कैडमियम /Cadmium / Cd	मिग्रा/ली. / mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली. / mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली. / mg/l	—
32	निकिल /Nickel / Ni	मिग्रा/ली. / mg/l	—
33	जिंक /Zinc / Zn	MPN/100 ml	700
34.	Total Coliform		

परीक्षण कर्ता हस्ताक्षर/Analysed by.....Nirmal Dubey 6/11/14.....
6-11-14

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory Usha Kiran 06.11.14

मुख्यालयाधि०/टेक्निकल मैनेजर/CEO/T.M
केन्द्रीय/Central Lab.

Note: I The results in the Test Report relate only to the items tested; II. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3^- D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2^-B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

COMMISSIONER FOOD SAFETY
Govt. Allahabad

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE-1 CA-5

COMMISSIONER FOR OATHS
Court, Allahabad

420 365

CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD 62

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Phone: 0522-2720832, 2720480

63

TEST REPORT: WATER LABORATORY

S.N. .....

Dt. of compilation of test report...6/11/14..

Dt./period of testing..14/10/14..-21/10/14

1. नमूने का स्रोत (भूजल/सरिता/सतही जल/नाला/एस.टी.पी /अन्य)/Sample Source (Ground Water/Surface Water/River/Drain /Nala /STP/any other specify) ..River..
2. नमूने का प्रकार (ग्रैब/कम्पोजिट/इन्टिग्रेटेड/Type of Sample (Grab/Composite/ Integrated)..Grab..
3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by..Mr. Amit Mishra (AEE)..

4. एकत्रित नमूने का गंध/Odour.....
5. एकत्रित नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic Jericane/DO Bottle/MPN Bottle/Any Other)..2 Lt + 1 bottle + 1 bottle..
6. नमूने एकत्रीकरण की तिथि/Date of Sample Collection..13/10/14..
7. विश्लेषण हेतु आवेदनकर्ता/Analysis indented by ..UPPCB Regional Office Lucknow..
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory.....
9. विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf.

क्रम सं० / S.No.	पैरामीटर / Parameter	इकाई /Unit	नमूने का प्रयोगशाला कोड/नमूना एकत्रण स्थल Sample Code No./Sampling Point ..UPPCB/Lcn/14/2223/14.. ..U/S Gomti river Kukrail Ghat..
1	पी. एच/pH		7.71
2	गंदलापन/Turbidity	एन.टी.यू/NTU	—
3	रंग/Colour	हैजन/Hazen	—
4	चालकता/Conductivity	माइक्रो/सी.मी. µS/cm	—
5	सस्पेन्डेड सॉलिड/Suspended Solids	मिग्रा/ली./mg/l	—
6	टोटल डिजॉल्वड सॉलिड/Total Dissolved Solids	मिग्रा/ली./mg/l	—
7	टोटल सॉलिड/Total Solids	मिग्रा/ली./mg/l	—
8	कुल कठोरता/Total Hardness	मिग्रा/ली./mg/l	—
9	कैल्शियम कठोरता /Calcium Hardness	मिग्रा/ली./mg/l	—
10	मैग्नीशियम कठोरता /Magnesium Hardness	मिग्रा/ली./mg/l	—
11	कैल्शियम/Calcium as Ca^{++}	मिग्रा/ली./mg/l	—
12	मैग्नीशियम/Magnesium as Mg^{++}	मिग्रा/ली./mg/l	—
13	सोडियम/Sodium/Na	मिग्रा/ली./mg/l	—
14	पोटेशियम/Potassium/K	मिग्रा/ली./mg/l	—
15	क्लोराइड/Chloride/Cl	मिग्रा/ली./mg/l	—
16	फ्लोराइड/Fluoride as F^-	मिग्रा/ली./mg/l	—
17	सल्फेट/Sulphate as SO_4^{--}	मिग्रा/ली./mg/l	—
18	फॉस्फेट-पी./Phosphate-P	मिग्रा/ली./mg/l	—
19	नाइट्रेट-नाइट्रोजन/Nitrate-Nitrogen	मिग्रा/ली./mg/l	—
20	नाइट्राइट-नाइट्रोजन/Nitrite-Nitrogen	मिग्रा/ली./mg/l	—
21	अमोनिकल नाइट्रोजन/Ammonical Nitrogen	मिग्रा/ली./mg/l	—
22	एल्कलिनिटी/ Alkalinity	मिग्रा/ली./mg/l	—
23	घुलित आक्सीजन/DO	मिग्रा/ली./mg/l	8.0
24	बी.ओ.डी. /BOD	मिग्रा/ली./mg/l	2.8
25	सी.ओ.डी/COD	मिग्रा/ली./mg/l	14.4
26	क्रोमियम हेक्सावेलेन्ट/ Chromium Hexavalent Cr^{+6}	मिग्रा/ली./mg/l	—
27	टोटल क्रोमियम/ /Total Chromium/T.Cr	मिग्रा/ली./mg/l	—
28	कॉपर /Copper / Cu	मिग्रा/ली./mg/l	—
29	कैडमियम /Cadmium / Cd	मिग्रा/ली./mg/l	—
30	लेड /Lead / Pb	मिग्रा/ली./mg/l	—
31	आयरन /Iron / Fe	मिग्रा/ली./mg/l	—
32	निकिल /Nickel / Ni	मिग्रा/ली./mg/l	—
33	जिंक /Zinc /Zn	मिग्रा/ली./mg/l	—
34	Total coliform	MPN/100ml	940

परीक्षण कर्ता हस्ताक्षर/Analysed by..Vinay Pandey 6/11/14..

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory ..Usha Kiran 06-11-14..

उपपर्यावरण अभि०/वैज्ञानिक अधि०/CEO/T.M
केन्द्रीय प्रयो०/Central Lab.

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory.

S. No.	Parameter	Test Method	Detection range
1	pH	APHA, 4500-H^+ (4-91) 22nd Ed. 2012	0.1-13.9
2	Turbidity	APHA, 2130B (2-12 to 2-15) 22nd Ed. 2012	2.0-40.0 NTU
3	Colour	APHA, 2120B (2-6 to 2-6) 22nd Ed. 2012	1-50 Hazen
4	Conductivity	APHA, 2510B (2-52 to 2-54) 22nd Ed. 2012	2.0-20,000 µmho/cm
5	Total suspended solids	APHA, 2540D (2-66 to 2-67) 22nd Ed. 2012	10-20,000 mg/l
6	Total dissolved solids	APHA, 2540C (2-65) 22nd Ed. 2012	10-20,000 mg/l
7	Total solid	APHA, 2540B (2-64) 22nd Ed. 2012	10-20,000 mg/l
8	Total Hardness	APHA, 2340 (2-44 to 2-47) 22nd Ed. 2012	2.0-400 mg/l
9	Calcium Hardness	APHA, 3500-Ca B(3-67 to 3-69) 22nd Ed. 2012	2.0-160 mg/l
10	Magnesium Hardness	APHA, 3500-Mg B(3-84) 22nd Ed. 2012	2.0-100 mg/l
11	Sodium	APHA, 3500-Na B (3-96 to 3-97), 22nd Ed. 2012	0.2 -100 mg/l
12	Potassium	APHA, 3500-K B (3-87 to 3-88), 22nd Ed. 2012	0.2 to 100 mg/l
13	Chloride	APHA, 4500-Cl^- B (4-72 to 4-73) 22nd Ed. 2012	2.0-400 mg/l
14	Fluoride	APHA, 4500-F^- D (4-87 to 4-88) 22nd Ed. 2012	0.1 -1.4 mg/l
15	Sulphate	APHA, 4500-SO_4^{-2} E (4-190 to 4-191) 22nd Ed. 2012	2.0-40 mg/l
16	Phosphate-phosphorous	APHA, 4500-P D (4-154 to 4-155) 22nd Ed. 2012	0.01-0.5 mg/l
17	Nitrate –nitrogen (NO3-N)	APHA, 4500-NO_3 D (4-122 to 4-123) 22nd Ed. 2012	0.14-1400 mg/l
18	Nitrite Nitrogen	APHA4500-NO_2 B (4-120 to 121), 22nd Ed. 2012	0.02-0.2 mg/l
19	Ammonical nitrogen	APHA, 4500-NH_3 F(4-115), 22nd Ed. 2012	1.0-50 mg/l
20	Alkalinity	APHA, 2320 A,B (2-34 to 2-36)), 22nd Ed. 2012	2.0-400 mg/l
21	Dissolved Oxygen	APHA, 4500-O C (4-137 to 4-140) 22nd Ed. 2012	0.2-20.0 mg/l
22	B.O.D	IS 3025 (Part 44) : 1993	> 30 mg/l
23	C.O.D.	APHA, 5220 B (5-16 to 5-18) 22nd Ed. 2012	> 50 mg/l
24	Chromium (hexavalent)	APHA, 3500-Cr B (3-69 to 3-70) 22nd Ed. 2012	0.10-1.0 mg/l
25	Chromium Total	APHA, 3111-D (3-18 to 3-20) 22nd Ed. 2012	0.2-10 mg/l
26	Copper	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.04-10.0 mg/l
27	Cadmium	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l
28	Lead	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	1-20 mg/l
29	Iron	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0,12-15.0 mg/l
30	Nickel	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.06-20.0 mg/l
31	Zinc	APHA, 3111-B (3-18 to 3-20) 22nd Ed. 2012	0.05-2.0 mg/l

~~402~~ ~~49~~ 367

(65) 64

IN THE HON'BLE HIGHCOURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH LUCKNOW

.....Petitioner

vs.

State of UP & others ..... Opposite Parties

ANNEXURE- CA-6

रिट पिटीशन सं0–791 (एम0 बी0) ऑफ 1998 (श्री राजेश कुमार त्रिपाठी बनाम नगर निगम, लखनऊ एवं अन्य) के सम्बन्ध में निरीक्षण/सर्वेक्षण आख्या–

उपरोक्त विषयकं के सन्दर्भ में निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 14.10.2014 को किया गया। उक्त से सम्बन्धित उद्योगों एवं उनमें स्थापित जल प्रदूषण नियन्त्रण व्यवस्था का विस्तृत विवरण निम्नवत् है–.

➢ मेसर्स सैफ यीस्ट लि0, औद्योगिक क्षेत्र, सण्डीला, हरदोई–

निरीक्षण के समय श्री जी0 आर0 साधले (जनरल मैनेजर) उद्योग प्रतिनिधि के रूप में उपस्थित थें। निरीक्षण के समय उद्योग कार्यरत पाया गया। उद्योग द्वारा मोलासेस, यूरिया, फास्फोरस, सल्फ्यूरिक एसिड, सोडा ऐश एवं विटामिन का प्रयोग कर बेकर्स यीस्ट का उत्पादन किया जाता है। उद्योग की उत्पादन क्षमता 100 टन/दिन बेकर्स यीस्ट की है, परन्तु वर्तमान में लगभग 52 टन/दिन की दर से उत्पादन किया जाता है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां बायोडायजेस्टर, आर0 ओ0 प्लान्ट, आर0 ओ0 रिजेक्ट होल्डिंग लैगून्स, आर0 ओ0 परमीएट होल्डिंग लैगून्स हैं। आर0 ओ0 रिजेक्ट को इन्सीनरेट करने हेतु इन्सीनरेटर प्लान्ट स्थापित है, जो निरीक्षण के समय कार्यरत् पाया गया।

उद्योग परिसर में कुल 27 लैगून्स स्थापित है। निरीक्षण के समय किसी लैगून्स से अथवा परिसर के बाहर उत्प्रवाह का निस्तारण होता हुआ नहीं पाया गया। परिसर के अन्दर से बहने वाली लोनी ड्रेन (बेहटा नाला) सूखा हुआ पाया गया।

➢ मेसर्स वी0 आर0 एस0 फूड्स लि0, प्लाट नं0 सी–5 एवं सी–6 औद्योगिक क्षेत्र, सण्डीला, हरदोई–

निरीक्षण के समय श्री आशुतोष श्रीवास्तव (जनरल मैनेजर) उद्योग प्रतिनिधि के रूप में उपस्थित थें। निरीक्षण के समय उद्योग कार्यरत पाया गया। उद्योग द्वारा रॉ मिल्क की प्रॉसेसिंग कर स्किम्ड मिल्क पाउडर 25 टन/दिन, घी 17 टन/दिन, बटर 8 टन/दिन एवं मिल्क पैकिंग 50 टन/दिन किया जा रहा है। उद्योग की उत्पादन क्षमता 3 लाख लीटर/दिन मिल्क प्रॉसेसिंग की है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां ऑयल एण्ड ग्रीस ट्रैप, इक्वलाइलेशन टैंक (डिफ्यूज्ड एरेशन), एनोरोबिक रियेक्टर, एरेशन टैंक (डिफ्यूज्ड एरेशन), स्लज ड्राइंग बेड्स एवं आर0 ओ0 प्लान्ट स्थापित हैं। निरीक्षण के समय उद्योग से निस्तारित शुद्धीकृत उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय, कानपुर की प्रयोगशाला में जमा करा दिया गया है। विश्लेषण आख्या अपेक्षित है। उद्योग से निस्तारित उत्प्रवाह यू0पी0एस0आई0डी0सी0 ड्रेन के माध्यम से लोनी ड्रेन में रेलवे लाइन के पास स्थित पुल के नीचे मिलता है। उक्त स्थल पर नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय, कानपुर की प्रयोगशाला में जमा करा दिया गया है। विश्लेषण आख्या अपेक्षित है।

.....2/–

➢ मेसर्स बघौली शुगर एण्ड डिस्टलरी लि0 (शुगर यूनिट), ग्राम–बीकापुर, पोस्ट–बघौली, जिला–हरदोई–

निरीक्षण के समय श्री आर0पी0 सिंह, चीफ जनरल मैनेजर उद्योग प्रतिनिधि के रूप में उपस्थित थें। उद्योग एक सीजनल चानी उद्योग है। वर्तमान में ऑफ सीजन होने के कारण उद्योग में उत्पादन कार्य बन्द पाया गया। उद्योग द्वारा शुगर केन, लाइम, सल्फर का प्रयोग कर चीनी का उत्पादन किया जाता है। उद्योग की केन क्रसिंग क्षमता 4500 टन/दिन की है। उद्योग में जल का प्रयोग घरेलू प्रयोग एवं औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धीकरण हेतु उद्योग में सेप्टिक टैंक व सोकपिट की व्यवस्था स्थापित है। उद्योग की उत्पादन प्रक्रिया से प्रदूषणकारी उत्प्रवाह जनित होता है, जिसके शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाइयां ऑयल एण्ड ग्रीस ट्रैप, इक्वलाइज़ेशन टैंक, प्राइमरी क्लेरीफायर, एयरेशन टैंक, सेकेन्ड्री क्लेरीफायर एवं स्लज ड्राइंग बेड्स हैं। उद्योग द्वारा शुद्धीकृत उत्प्रवाह का निस्तारण नाले के माध्यम से सई नदी में किया जाता है। निरीक्षण के समय किसी प्रकार का औद्योगिक उत्प्रवाह का निस्तारण सई नदी में होते नहीं पाया गया।

लोनी ड्रेन का अपस्ट्रीम (लखनऊ–हरदोई हाइवे) जहाँ पर कम मात्रा में पानी एकत्रित पाया गया एवं बहाव नहीं पाया गया। इसके आगे रहीमाबाद में बेहटा नाला का निरीक्षण किया गया, जहाँ पर पुल के अपस्ट्रीम एवं डाउनस्ट्रीम पर बहाव नहीं पाया गया। निरीक्षण के समय बेहटा नाला सूखा पाया गया। वर्तमान में उक्त उद्योग एवं सण्डीला औद्योगिक क्षेत्र में स्थित अन्य उद्योगों का उत्प्रवाह लोनी नाले के माध्यम से गोमती नदी में मिलने की कोई सम्भावना नहीं है।

आख्या आपके अवलोकनार्थ एवं अग्रिम कार्यवाही हेतु प्रेषित।

16.10.14
(फरेश कुमार)
अवर अभियन्ता

16.10.14
(पंकज यादव)
सहा0 पर्या0 अभियन्ता

क्षेत्रीय अधिकारी महोदय

16.10.2014

CEO-5

Regional Office, U.P. Pollution Control Board

B-16, Avas Vikas Colony, Unnao

Summary Chart of Analysis Report of River Gomti from June to September-2014

S. No.	Sampling Point	Sampling Date	Parameters											Remark
			pH	Colour	Odour	Cond.	T.D.S.	Cloride	BOD	T.H.	Alkanity	D.O.	Tem (°c)	
1	U/s Gomti River, Jahanikheda, Hardoi	4-Jun-14	7.18	<10	Odourless	270.0	172	42	2.6	140	236	6.8	31.5	
2	D/S Gomti River, Bhatpur, Hardoi	4-Jun-14	7.04	<10	Odourless	276.0	164	52	2.8	148	224	6.5	32.0	
3	U/s Gomti River, Jahanikheda, Hardoi	7-Jul-14	7.20	Muddy	Odourless	348.2	280	46	3.4	120	176	7.5	30.0	
4	D/S Gomti River, Bhatpur, Hardoi	7-Jul-14	7.60	Muddy	Odourless	380.6	270	48	2.8	152	172	6.9	30.5	
5	U/s Gomti River, Jahanikheda, Hardoi	6-Aug-14	7.06	Muddy	Odourless	308.6	250	42	3.2	138	168	6.2	30.0	
6	D/S Gomti River, Bhatpur, Hardoi	6-Aug-14	7.12	Muddy	Odourless	310.4	260	44	3.0	140	170	5.7	30.0	
7	U/s Gomti River, Jahanikheda, Hardoi	3-Sep-14	7.20	Muddy	Odourless	288.0	137	48	2.6	140	160	6.5	29.0	
8	D/S Gomti River, Bhatpur, Hardoi	3-Sep-14	7.24	Muddy	Odourless	248.0	149	42	2.8	142	172	5.9	30.0	

(SA) ASO RO

UTTAR PRADESH POLLUTION CONTROL BOARD

5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O, mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Gomati River	U/s Rajbank Kheda Hardoi	4/6/2014	33.5	<10	Odourless	7.18	6.80	2.60	270.0	172	140	42.0	216
2	Gomati River	D/s Bharpur Hardoi	4/6/2014	32.0	<10	Odourless	7.04	6.50	2.80	276.0	164	148	52.0	224
3	Garra River	U/s Pali Hardoi	11/6/2014	34.5	20	Odourless	7.10	6.50	2.60	280.0	170	152	46.0	232
4	Garra River	D/s Sandi Hardoi	11/6/2014	34.0	20	Odourless	7.22	6.20	2.80	284.0	174	156	44.0	224
5	Ganga River	After Meeting Garra River Rajghat Hardoi	11/6/2014	35.0	20	Odourless	7.30	7.20	3.20	322.0	204	160	30.0	212
6	Ganga River	U/s Shuklaganj Unnao	11/6/2014	35.0	< 10	Odourless	7.18	7.90	2.80	280.0	176	164	32.0	184
7	Ganga River	D/s Shuklaganj Unnao	11/6/2014	35.0	< 10	Odourless	7.20	7.30	3.00	284.0	178	208	28.0	176
8	Ganga River	U/s Shuklaganj Unnao	25-06-2014	31.0	< 10	Odourless	7.12	8.20	2.60	274.0	160	164	32.0	164
9	Ganga River	D/s Shuklaganj Unnao	25-06-2014	31.0	< 10	Odourless	7.28	7.70	2.80	288.0	164	172	34.0	168
10	Ganga River	D/S Near Vill-Majhara Unnao	25-06-2014	32.0	20	Odourless	7.34	7.20	3.00	290.0	170	180	36.0	172
11	Garra River	U/s Pali Hardoi	25-06-2014	31.0	20	Odourless	7.60	6.30	2.40	264.0	190	188	28.0	172
12	Garra River	D/s Sandi Hardoi	25-06-2014	31.5	20	Odourless	7.80	6.00	2.80	290.0	198	192	20.0	184
13	Ganga River	After Meeting Garra River Rajghat Hardoi	25-06-2014	31.0	20	Odourless	7.20	7.70	3.00	320.0	240	232	28.0	180
14	Ganga River	Mishra Colony Ghat Shuklaganj Unnao	26-06-2014	34.0	< 10	Odourless	7.90	7.70	3.00	281.0	188	196	28.0	172
15	Ganga River	Control Ghat Shuklaganj Unnao	26-06-2014	34.0	< 10	Odourless	7.90	7.40	2.80	280.0	180	204	22.0	196
16	Ganga River	Balooghat Shuklaganj Unnao	26-06-2014	34.0	< 10	Odourless	7.80	7.20	2.80	288.0	178	212	24.0	192
17	Garra River	U/S Near Vill-Piperia Shahabad Hardoi	27-06-2014	32.0	20	Odourless	7.40	6.70	3.40	370.0	290	208	26.0	180
18	Garra River	D/S After Meeting Garai Nala Pali Hardoi	27-06-2014	32.5	50	Odourless	7.94	5.00	4.80	394.0	322	216	30.0	184

Scientific Assistant

Assistant Scientific Officer

Regional Officer

TYPED COPY OF PAGE 68

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208017

Analysis Report of Surface Water

S.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond Mg/L	T.D.S. mg/L	Total Hard. Mg/L	Chloride mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	4-6-2014	31.5	<10	Odourless	7.18	6.80	2.60	270.0	170	140	42.0	236
2	Gomti River	D/S Bhatpur Hardoi	4-6-2014	32.0	<10	Odourless	7.04	6.50	2.80	276.0	164	148	52.0	224
3	Garra River	U/S Pali Hardoi	11-6-2014	34.5	20	Odourless	7.10	6.50	2.60	280.0	170	152	46.0	232
4	Garra River	D/s Sandi Hardoi	11-6-2014	34.0	20	Odourless	7.22	6.20	2.80	284.0	174	156	44.0	224
5	Ganga River	After Meeting Garra River Raighat Hardoi	11-6-2014	35.0	20	Odourless	7.30	7.20	3.20	322.0	204	160	30.0	212
6	Ganga River	U/S Shuklaganj Unnao	25-6-2014	35.0	<10	Odourless	7.18	7.90	2.80	280.0	176	164	32.0	184
7	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	35.0	<10	Odourless	7.20	7.30	3.00	284.0	178	208	28.0	176
8	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	31.0	<10	Odourless	7.12	8.20	2.60	274.0	160	164	32.0	164
9	Ganga River	U/S Shuklaganj Unnao.	25-6-2014	31.0	<10	Odourless	7.28	7.70	2.80	288.0	164	172	34.0	168
10	Ganga River	D/S Near Vill-Majhara Unnao	25-6-2014	32.0	20	Odourless	7.34	7.20	3.00	290.0	170	180	36.0	172
11	Garra River	U/S Pali Hardoi	25-6-2014	31.0	20	Odourless	7.60	6.30	2.40	264.0	190	188	28.0	172
12	Garra River	D/s Sandi Hardoi	25-6-2014	31.5	20	Odourless	7.80	6.00	2.80	290.0	198	192	20.0	184
13	Ganga River	After Meeting Garra River Raighat Hardoi	25-6-2014	31.0	20	Odourless	7.20	7.70	3.00	320.0	240	232	28.0	180
14	Ganga River	Mishra Colony Ghat Shuklagani Hardoi.	26-6-2014	34.0	<10	Odourless	7.90	7.70	3.00	281.0	188	195	28.0	172
15	Ganga River	Control Ghat Shuklagani Unnao	26-6-2014	34.0	<10	Odourless	7.90	7.40	2.80	280.0	180	204	22.0	196
16	Ganga River	Balooghat Shuklaganj Unnao.	26-6-2014	34.0	<10	Odourless	7.80	7.20	2.80	288.0	178	212	24.0	192
17	Garra River	U/S Near vill-Piperia Shahabad Hardoi.	27-6-2014	32.0	20	Odourless	7.40	6.70	3.40	370.0	290	208	26.0	180
18	Garra River	D/S After Meeting Garai Nala Pali Hardoi.	27-6-2014	32.5	30	Odourless	7.94	5.00	4.80	394.0	322	216	30.0	184

Scientific Assistant

Assistant Scientific Officer

Regional Officer

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:41:40 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of July 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µmhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Gomati River	U/s Jahangirkheda Hardoi	7/7/2014	30.0	Muddy	Odourless	7.20	7.50	3.40	316.4	280	170	46.0	180
2	Gomati River	D/s Bhatpur Hardoi	7/7/2014	30.5	Muddy	Odourless	7.60	16.90	2.80	380.0	270	152	48.0	172
3	Garra River	U/s Pali Hardoi	16/7/2014	30.0	Muddy	Odourless	8.10	6.20	3.20	366.4	260	144	50.0	176
4	Garra River	D/s Sandi Hardoi	16/7/2014	30.0	Muddy	Odourless	7.90	5.90	3.20	370.2	250	132	44.0	184
5	Ganga River	After Meeting Garra River Rajghat Hardoi	16/7/2014	30.5	Muddy	Odourless	7.80	7.70	2.60	320.8	258	148	52.0	180
6	Ganga River	U/s Shuklaganj Unnao	16/7/2014	32.0	Muddy	Odourless	7.04	7.60	2.80	310.2	290	160	54.0	172
7	Ganga River	D/s Shuklaganj Unnao	16/7/2014	32.0	Muddy	Odourless	7.12	7.00	2.80	314.4	294	156	56.0	188
8	Ganga River	U/S Near Vill-Majhara Unnao	21/7/2014	32.0	Muddy	Odourless	7.20	7.40	3.00	312.8	290	164	54.0	180
9	Ganga River	D/S Near Vill-Majhara Unnao	21/7/2014	32.0	Muddy	Odourless	7.18	7.00	3.20	312.6	298	172	62.0	168
10	Ganga River	U/s Shuklaganj Unnao	23/7/2014	30.0	Muddy	Odourless	7.50	7.70	2.60	304.4	290	164	60.0	188
11	Ganga River	D/s Shuklaganj Unnao	23/7/2014	30.0	Muddy	Odourless	7.40	7.10	2.80	308.2	280	204	64.0	200
12	Garra River	U/s Pali Hardoi	23/7/2014	29.0	Muddy	Odourless	7.60	5.80	3.20	306.4	294	188	66.0	196
13	Garra River	D/s Sandi Hardoi	23/7/2014	29.5	Muddy	Odourless	7.90	5.40	3.20	304.8	290	192	70.0	192
14	Ganga River	After Meeting Garra River Rajghat Hardoi	23/7/2014	29.0	Muddy	Odourless	8.10	7.30	3.40	302.4	298	200	74.0	188
15	Loni River	Near Vill-Bihar,Unnao-Raibareily Road Unnao	24/7/2014	30.0	Muddy	Odourless	7.14	4.20	2.60	562.1	310.5	72	66.0	188
16	Loni River	At Bhairampur Checkdam,Distt-Raibareily	24/7/2014	30.0	Muddy	Odourless	7.16	5.60	2.60	348.6	193.1	60	38.0	132

Scientific Assistant

Assistant Scientific Officer

Regional Officer

POLLUTION CONTROL BOARD U.P. KANPUR

373

TYPED COPY OF PAGE 70

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface water for the month of July 2014.

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/c	T.D.S. mg/L	Total Hard. Mg/L	Chloride mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	7-7-2014	30.0	Muddy	odourless	7.20	7.50	3.40	348.2	280	120	46.0	176
2	Gomti River	D/S Bhatpur Hardoi	7-7-2014	30.5	Muddy	odourless	7.60	6.90	2.80	380.6	270	152	48.0	172
3	Garra River	U/S Pali Hardoi	16-7-2014	30.0	Muddy	odourless	8.10	6.20	3.20	366.4	260	144	50.0	176
4	Garra River	D/s Sandi Hardoi	16-7-2014	30.0	Muddy	odourless	7.90	5.90	3.20	370.2	250	132	44.0	184
5	Ganga River	After Meeting Garra River Rajghat Hardoi	16-7-2014	30.0	Muddy	odourless	7.80	7.70	2.60	320.8	258	148	52.0	180
6	Ganga River	U/S Shuklaganj Unnao.	16-7-2014	32.0	Muddy	odourless	7.04	7.60	2.80	310.2	290	160	54.0	172
7	Ganga River	D/S Shuklaganj Unnao.	16-7-2014	32.0	Muddy	odourless	7.12	7.00	2.80	314.4	294	156	56.0	188
8	Ganga River	U/S Near Vill-Majhara Unnao	21-7-2014	32.0	Muddy	odourless	7.20	7.40	3.00	312.8	290	164	54.0	180
9	Ganga River	D/S Near Vill-Majhara Unnao	21-7-2014	32.0	Muddy	odourless	7.18	7.00	3.20	312.6	298	172	62.0	168
10	Ganga River	U/S Shuklaganj Unnao.	23-7-2014	30.0	Muddy	odourless	7.50	7.70	2.60	304.4	290	164	60.0	188
11	Ganga River	D/S Shuklaganj Unnao.	23-7-2014	30.0	Muddy	odourless	7.40	7.10	2.80	308.2	280	204	64.0	200
12	Garra River	U/S Pali Hardoi	23-7-2014	29.0	Muddy	odourless	7.60	5.80	3.20	306.4	294	188	66.0	196
13	Garra River	D/s Sandi Hardoi	23-7-2014	29.5	Muddy	odourless	7.90	5.40	3.20	304.8	290	192	70.0	192
14	Ganga River	After Meeting Garra River Rajghat Hardoi	23-7-2014	29.0	Muddy	odourless	8.30	7.30	3.40	302.4	298	200	74.0	188
15	Loni River	Near vill Bihar Unnao,Raibareily	24-7-2014	30.0	Muddy	odourless	7.14	4.20	2.60	562.1	310.5	72	66.0	188
16	Loni River	At Bheliranpur checkdam ,District-Raibareily	24-7-2014	30.0	Muddy	odourless	7.16	5.60	2.60	348.6	193.1	60	38.0	132

Scientific Assistant Assistant Scientific Officer Regional Officer

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:41:20 +05'30'

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

UTTAR PRADESH POLLUTION CONTROL BOARD

5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of August 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Ganga River	U/s Jajmau Kheda Ghat	07/8/2014	31.0	Muddy	Odourless	7.16	6.20	3.20	310.0	250	148	42.0	168
2	Ganga River	D/s Bhaupur Hardoi	07/8/2014	31.0	Muddy	Odourless	7.12	6.40	3.00	310.0	260	140	44.0	170
3	Garra River	U/s Pali Hardoi	13/8/2014	32.0	Muddy	Odourless	7.82	5.40	3.40	304.6	258	150	46.0	172
4	Garra River	D/s Sandi Hardoi	13/8/2014	32.0	Muddy	Odourless	7.90	5.60	3.60	321.0	300	152	48.0	176
5	Ganga River	After Meeting Garra River Rajghat Hardoi	13-08 2014	31.5	Muddy	Odourless	7.40	5.80	2.80	318.6	310	148	52.0	184
6	Ganga River	U/s Shuklaganj Unnao	13-08-2014	32.0	Muddy	Odourless	7.20	6.50	2.60	310.8	260	156	56.0	180
7	Ganga River	D/s Shuklaganj Unnao	13-08-2014	32.0	Muddy	Odourless	7.30	6.20	2.80	320.0	280	160	48.0	180
8	Garra River	U/s Pali Hardoi	27-08-2014	31.0	Muddy	Odourless	8.10	5.90	3.20	300.0	268	164	60.0	188
9	Garra River	D/s Sandi Hardoi	27-08-2014	31.0	Muddy	Odourless	8.14	5.60	3.40	308.0	270	172	62.0	196
10	Ganga River	After Meeting Garra River Rajghat Hardoi	27-08-2014	31.0	Muddy	Odourless	7.08	7.00	3.10	310.0	264	160	64.0	200
11	Ganga River	U/s Shuklaganj Unnao	27-08-2014	32.0	Muddy	Odourless	7.12	6.60	2.60	310.0	270	160	56.0	188
12	Ganga River	D/s Shuklaganj Unnao	27-08-2014	32.0	Muddy	Odourless	7.20	6.20	2.80	312.0	280	168	60.0	192

Scientific Assistant

Assistant Scientific Officer

Regional Officer

TYPED COPY OF PAGE 72

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of August 2014

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/cm	T.D.S. mg/L	Total Hard. Mg/l	Chloride mg/L	Alk. Mg/L
1	Gomti River	U/S Jahani kheda Hardoi	6-8-2014	30.0	Muddy	Odourless	7.06	6.20	3.20	308.6	250	138	42.0	168
2	Gomti River	D/S Bhatpur Hardoi	6-8-2014	30.0	Muddy	Odourless	7.12	5.7	3.00	310.4	260	140	44.0	170
3	Garra River	U/S Pali Hardoi	13-8-2014	32.0	Muddy	Odourless	7.82	5.90	3.40	304.6	258	150	46.0	172
4	Garra River	D/s Sandi Hardoi	13-8-2014	31.5	Muddy	Odourless	7.30	5.60	3.60	323.0	300	150	48.0	176
5	Ganga River	After Meeting Garra River Ralghat Hardoi	13-8-2014	32.0	Muddy	Odourless	7.40	5.80	2.80	318.6	310	148	52.0	184
6	Ganga River	U/S Shuklaganj Unnao.	13-8-2014	32.0	Muddy	Odourless	7.20	6.50	2.60	310.4	260	156	50.0	180
7	Ganga River	D/S Shuklaganj Unnao.	13-8-2014	31.0	Muddy	Odourless	7.30	6.20	2.80	320.0	280	160	48.0	180
8	Garra River	D/S Pali Hardoi	27-8-2014	31.0	Muddy	Odourless	8.10	5.90	3.20	300.0	268	164	60.0	188
9	Garra River	D/s Sandi Hardoi	27-8-2014	31.0	Muddy	Odourless	8.14	5.60	3.40	308.0	270	172	62.0	196
10	Ganga River	After Meeting Garra River Ralghat Hardoi	27-8-2014	31.0	Muddy	Odourless	7.08	7.00	3.10	310.0	264	160	64.0	200
11	Ganga River	U/S Shuklaganj Unnao.	27-8-2014	32.0	Muddy	Odourless	7.12	6.60	2.60	310.0	270	160	66.0	188
12	Ganga River	D/S Shuklaganj Unnao.	27-8-2014	32.0	Muddy	Odourless	7.20	6.20	2.80	312.0	280	168	60.0	152

Scientific Assistant

Assistant Scientific Officer

Regional Officer

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:42:53 +05'30'

CERTIFIED THAT IT IS PHOTO COPY OF ITS ORIGINAL

376

(72)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
5243, Sadbhawna Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of September 2014

S. No.	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	odour	pH	D.O. mg/L	B.O.D. mg/L	Cond. µ mhos/cm	T.D.S. mg/L	Total Hard. mg/L	Chloride mg/L	Alk. Mg/L
1	Ganga River	U/s Shuklaganj Unnao	3/9/2014	30.0	Colourless	odourless	7.24	7.30	2.8.1	230.0	138	128	48	144.0
2	Ganga River	D/s Shuklaganj Unnao	3/9/2014	30.0	Colourless	odourless	7.30	6.90	3.00	240.0	144	134	46	148.0
[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]	[illegible]
5	Ganga River	D/s Bhatpur Hardoi	5/9/2014	31.0	Colourless	odourless	7.27	7.30	3.00	240.0	144	132	50	148.0
6	Garra River	U/s Pali Hardoi	10/9/2014	31.0	Colourless	odourless	7.40	7.10	3.20	250.0	150	136	54	160.0
7	Garra river	D/s Sandi Hardoi	10/9/2014	31.0	Colourless	odourless	7.40	6.90	3.00	242.0	148	134	58	160.0
8	Ganga River	After Meeting Garra River Rajghat Hardoi	10/9/2014	30.0	Colourless	odourless	7.38	7.80	2.80	244.0	146	148	56	158.0
9	Ganga River	U/s Shuklaganj Unnao	20/9/2014	31.0	Colourless	odourless	7.20	7.40	2.60	238.0	143	150	54	192.0
10	Ganga River	D/s Shuklaganj Unnao	20/9/2014	31.0	Colourless	odourless	7.40	6.90	2.80	240.0	144	152	58	186.0
11	Ganga River	U/s Shuklaganj Unnao	24/9/2014	30.0	Colourless	odourless	7.06	7.30	3.00	240.0	138	48	38	184.0
12	Ganga River	D/s Shuklaganj Unnao	24/9/2014	30.0	Colourless	odourless	7.01	6.80	2.80	238.0	137	150	42	188.0
13	Garra River	U/s Pali Hardoi	24/9/2014	30.0	Colourless	odourless	7.17	7.30	3.00	244.0	147	160	44	173.0
14	Garra River	D/s Sandi Hardoi	24/9/2014	30.0	Colourless	odourless	7.20	7.00	3.20	248.0	149	162	50	178.0
15	Ganga River	After Meeting Garra River Rajghat Hardoi	24/9/2014	31.5	Colourless	odourless	7.24	8.10	2.80	250.0	150	150	40	180.0

Scientific Assistant

Assistant Scientific Officer

Regional Officer

377

TYPED COPY OF PAGE 74

UTTAR PRADESH POLLUTION CONTROL BOARD

5243,Sadbhawna Nagar , Awas Vikas Phase-3 Kalyanpur, Kanpur-208 017

Analysis Report of Surface Water for the Month of August 2014

s.no	Name of Rivers	Sampling Point	Date of Sampling	Temp	Colour	Odour	Ph	D.O. mg/l	B.O.D. Mg/L	Cond µ mhos/cm	T.D.S. mg/L	Total Hard. Mg/l	Chloride mg/L	Alk. Mg/L
1	Ganga River	U/S Shuklaganj Unnao.	1-9-2014	30.0	colourless	odourless	7.24	7.30	2.80	230.0	138	128	44	144.0
2	Ganga River	D/S Shuklaganj Unnao.	1-9-2014	30.0	colourless	odourless	7.30	6.90	3.00	220.0	144	132	45	148.0
3	Gomti River	Jahani kheda Hardoi	3-9-2014	29.0	colourless	odourless	7.20	6.50	2.6	288.0	137	140	46	169.0
4	Gomti River	Bhatpur Hardoi	3-9-2014	30.0	Muddy	odourless	7.24	5.9	2.8	248.0	149	142	42	172
5	Gomti River	D/S Bhatpur Hardoi	5-9-2014	31.0	colourless	odourless	7.40	7.00	2.80	262.0	158	148	50	140.0
6	Garra River	U/S Pali Hardoi	10-9-2014	31.0	colourless	odourless	7.60	7.10	3.20	250.0	150	160	54	150.0
7	Garra River	D/s Sandi Hardoi	10-9-2014	31.0	colourless	odourless	7.40	6.90	3.00	242.0	148	160	58	180.0
8	Ganga River	After Meeting Garra River Raighat Hardoi	10-9-2014	30.0	colourless	odourless	7.30	7.80	2.80	244.0	146	148	56	188.0
9	Ganga River	U/S Shuklaganj Unnao.	10-9-2014	31.0	colourless	odourless	7.20	7.40	2.80	238.0	143	150	54	192.0
10	Ganga River	D/S Shuklaganj Unnao.	10-9-2014	31.0	colourless	odourless	7.40	6.90	2.80	240.0	144	152	68	186.0
11	Ganga River	U/S Shuklaganj Unnao.	24-9-2014	30.0	colourless	odourless	7.06	7.30	2.00	230.0	138	148	78	184.0
12	Ganga River	D/S Shuklaganj Unnao.	24-9-2014	30.0	colourless	odourless	7.08	6.80	2.86	338.0	137	152	42	188.0
13	Garra River	U/S Pali Hardoi	24-9-2014	30.0	colourless	odourless	7.12	7.30	3.00	244.0	147	160	44	172.0
14	Garra River	D/s Sandi Hardoi	24-9-2014	30.0	colourless	odourless	7.20	7.00	3.20	248.0	149	162	50	178.0
15	Ganga River	After Meeting Garra River Raighat Hardoi	24-9-2014	29.5	colourless	odourless	7.24	8.10	2.80	250.0	150	162	40	180.0

Scientific Assistant

Assistant Scientific Officer

Regional Officer

CERTIFIED THAT IT IS PHOTO COPY OF ITS ORIGINAL

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:42:29 +05'30'

434 429

On the Memorandum ruling letter of Juris Lawful Authority, Unknown Person etc.
Writ Petition No. 4720

76 379

(73)

ANNEXURE – CA–7

क्षेत्रीय कार्यालय , उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड , रायबरेली।

मे0 इण्डोगल्फ फर्टिलाइजर्स लि0– उद्योग औद्योगिक क्षेत्र जगदीशपुर, अमेठी (सुल्तानपुर) में नवम्बर 1988 से कार्यरत है । उद्योग द्वारा कच्चे माल के रूप में नेचुरल गैस एवम् नेप्था तथा विभिन्न प्रकार के रसायन का प्रयोग करके यूरिया का उत्पादन किया जाता है । उद्योग की उत्पादन क्षमता 3100 मीट्रिक टन प्रतिदिन है उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु आक्सीडेशन पाण्ड स्थापित है। औद्योगिक प्रयोजन से प्रदूषण कारी प्रकृति का उत्प्रवाह जनित होता है। जिसके शुद्धिकरणहेतु ई0 टी0 पी0 स्थापित है । उद्योग से प्रतिदिन लगभग 16800 किलोलीटर उत्प्रावाह निस्तारित होता है जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है । उद्योग का निरीक्षण इस कार्यालय व्दारा दिनांक 30.08.14 को किया गया हैं। निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड मानकों के अनुरूप पायी गयी है।

2 मे0 बी0 एच0 ई0 एल0– उद्योग औद्योगिक क्षेत्र जगदीशपुर, अमेठी (सुल्तानपुर) में वर्ष 1984 से कार्यरत है उद्योग में कच्चे माल के रूप में क्वॉटज, फेल्डस्पार, पायरोलाइट मिट्टी, डोलोमाइट इत्यादि का प्रयोग करके डिस्क इन्सुलेटर पांच हजार मीट्रिक टन प्रतिवर्ष एवम् सिरेलिन टाइल्स चार सौ मीट्रिक टन प्रति वर्ष का उत्पादन किया जाता है। उद्योग में जल का प्रयोग घरेलू एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु आक्सीडेशन पाण्ड स्थापति है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापति है । उद्योग से प्रतिदिन लगभग सात सौ किलोलीटर उत्प्रवाह निस्तारित होता है । जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है उद्योग का निरीक्षण इस कार्यालय व्दारा दि0–23.09.2014 को किया गया । निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप पाई गयी है ।

3– मे0 वेस्ट इण्डिया पावर इक्यूपमेण्ट प्रा0 लि0 , उद्योग औद्योगिक क्षेत्र, जगदीशपुर, अमेठी (सुल्तानपुर) में वर्ष 1987 से कार्यरत है। उद्योग में कच्चे माल के रू में सी0 आर0 स्ट्रिप रबर पालिर्मस, रबर रसायन, नायलान पालिर्मस, पाउडर पेन्ट्स इत्यादि का प्रयोग करके वाइपर आर्मस एण्ड ब्लेड सेट 3800 प्रतिदिन, वाइपर मोटर लिकेज असेम्बली दौ सौ प्रतिदिन, रबर पार्टस 9600 प्रतिदिन, प्लास्टिक पार्टस 1900 प्रतिदिन, स्टाटर असेम्बली दो सौ प्रतिदिन वाश फलड दो सौ प्रतिदिन का उत्पादन किया जाता है । उद्योग में जल का प्रयोग घरेलू एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैक /सोकपिट स्थापित है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां इक्वलाइजेशन टेंक,रियेक्शन टैक, रसायन डोजिग टैक, सेटलिग टैक तथा स्लज ड्रांइग बेडस है । उद्योग से प्रतिदिन लगभग साठ किलोलीटर उत्प्रवाह निस्तारित होता है जो कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता है उद्योग का निरीक्षण इस कार्यालय व्दारा दिनांक–30.08.14 को किया गयाहै । निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप पाई गयी है ।

4 मे0 एग्रो पेपर मोल्ड्स लि0– उद्योग औद्योगिक क्षेत्र जगदीशपुर अमेठी (सुल्तानपुर) के प्लाट सं0 ए–5 सेक्टर–14 सेक्टर में 04, सितम्बर 1985 से स्थापित हैं ।उद्योग एक पेपर उद्योग है । कच्चे माल के रूप में वेस्ट पेपर रोजिन एवम् कास्टिक इत्यादि का प्रयोग करके राइटिंग एवम् प्रिटिंग पेपर का उत्पादन किया जाता है । उद्योग की उत्पादन क्षमता 4500 मीट्रिक टन प्रति वर्ष है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोग से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैंक /सोकपिट की व्यवस्था स्थापित है । औद्योगिक

(J.E.) (S.A.) (A.S.O.)

9/12

Court Affidavit

प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु उद्योग में ई0 टी0 पी0 स्थापित है। जिसकी प्रमुख इकाइयां इक्वालाइजेशन टैंक, प्राइमरी क्लीयरीफायर, ऐरेशन टैंक, सेकेण्ड्री क्लेरीफायर, पालिशिंग पाण्ड एवम् स्लज डाइंग बेडस है । उद्योग से प्रतिदिन लगभग 2250 किलोलीटर उत्प्रवाह पूर्व में निस्तारित होता था जो कि कठौरा ड्रेन एवम् कादू नाले के माध्यम से लगभग 25 किमी0 की दूरी तय कर अन्तत गोमती नदी में मिलता था ।उद्योग का संचालन वर्ष 2008 से बंद है।

5 मे0 किसान सहकारी चीनी मिल्स लि0– उद्योग सुल्तानपुर में वर्ष 1984 से कार्यरत है । उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग करके चीनी का उत्पादन किया जाता है । उद्योग की गन्ना पेराई क्षमता 1250 मिट्रिक टन प्रतिदिन है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है । घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैंक सोकपिट स्थापित है । औद्योगिक प्रयोजन से प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है । जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां आंयल एण्ड ग्रीस ट्रैप , इक्वलाइजेशन टैंक, ऐरेशन टैंक, सेकेण्ड्री क्लेरीफायर एवम् स्लज डाइंग बेड्स है। उद्योग से प्रतिदिन लगभग 500 किलोमीटर उत्प्रवाह निस्तारित होता है । जो नाले के माध्यम से लगभग 5 किमी0 की दूरी तयकर अन्तत गोमती नदी में मिलता है । उद्योग का निरीक्षण इस कार्यालय द्वारा दिनांक–19.03.2014 को किया गया है । निरीक्षण के समय उद्योग से जनित उत्प्रवाह के नमूने में प्रचालको की मात्रा बोर्ड मानको के अनुरूप पायी गयी हैं ।वर्तमान में उद्योग ऑफ सीजन के कारण बन्द है।

6 मे0 सुल्तानपुर दुग्ध उत्पादक सहकारी संघ लि0– उद्योग अमहट, सुल्तानपुर में वर्ष 1997 से कार्यरत है । उद्योग में कच्चे दूध की प्रासेसिंग करके घी , पनीर, चिल्ड मिल्क इत्यादि का उत्पादन किया जाता है । उद्योग की मिल्क प्रासेसिंग क्षमता बीस हजार ली0 प्रतिदिन है । उद्योग में जल का प्रयोग घरेलू प्रयोजन एवम् औद्योगिक प्रयोजन हेतु किया जाता है। घरेलू प्रयोजन से जनित उत्प्रवाह के शुद्धिकरण हेतु सेप्टिक टैंक सोकपिट स्थापित है । औद्योगिक प्रयोजनसे प्रदूषणकारी प्रकृति का उत्प्रवाह जनित होता है जिसके शुद्धिकरण हेतु ई0 टी0 पी0 स्थापित है । जिसकी प्रमुख इकाइयां आयल एण्ड ग्रीस ट्रैप, इक्वलाइजेशन टैंक , प्राइमरी क्लेरीफायर, सेकेण्डरी क्लेरीफायर, ऐरेशन टैक एवम् स्लज डाइंग बेड्स हैं । उद्योग से प्रतिदिन लगभग 90 किलोमीटर उत्प्रवाह निस्तारित होता है । जो गभडिया नाले से लगभग सात किमी0 की दूरी तय कर अन्ततः गोमती नदी में मिलता है ।उद्योग का निरीक्षण इस कार्यालय द्वारा दिनांक–20.02.2014 को किया गया है। निरीक्षण के समय एकत्र किये गये नमूने में प्रचालकों की मात्रा बोर्ड के मानकों के अनुरूप नही पाई गयी है।

(J.E.) (S.A.) (A.E.O.)

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

क्रम संख्या	उद्योग का नाम व पता	उत्पाद	जल प्रदूषण नियन्त्रण की व्यवस्था	नवीनतम् निरीक्षण दिनॉक	शुद्धिकृत उत्वाह की गुणता				नदी नाला जिसमें उत्प्वाह निस्तारित होता है अथवा अन्तिम निस्तारण बिन्द
					पी0 एच0 6.50 से 8.50	वी0 ओ0 डी0 30 मिग्रा / ली0	सी0 ओ0 डी0 250 मिग्रा / ली0	निलम्बित ठोस 100 मिग्रा / ली0	
1	मे0 इण्डोगल्फ फर्टिलाइजर्स लि0 , जगदीशपुर , अमेठी। आउटलेट आफ गार्ड पाण्ड (ई0 टी0 पी0)	यूरिया	ई0 टी0 पी0 स्थापित	30.08.2014	7.54	14	178	72	गोमती नदी
2	मे0 वी0 एच0 ई0 एल0 जगदीशपुर , अमेठी। आउटलेट आफ ई0 टी0 पी0	सिरेलिंगटाइल्स इन्सुलेटर पिन एण्ड कैप	ई0 टी0 पी0 स्थापित	23.09.2014	7.78	17	198	76	गोमती नदी
3	मे0 दी वेस्ट इण्डिया पावर इक्यूपमेण्ट प्रा0 लि0 , जगदीशपुर , अमेठी। आउटलेट आफ ई0 टी0 पी0	वाइपर ब्लेड एवम रवर प्रोडक्ट	ई0 टी0 पी0 स्थापित	30.08.2014	7.09	15	238	86	गोमती नदी
4	मे0 एगो पेपर मोल्ड , जगदीशपुर , अमेठी।	राइटिंग एवम् प्रिन्टिंग पेपर	ई0 टी0 पी0 स्थापित	उद्योग का संचालन वर्ष 2008 से बंद है।					गोमती नदी
5	किसान सहकारी चीनी मिल , सुल्तानपुर। आउटलेट आफ ई0 टी0 पी0	चीनी	ई0 टी0 पी0 स्थापित	19.03.2014	7.79	27	246	28	गोमती नदी
6	मे0 दुग्ध उत्पादक सहकारी संघ लि0 सुल्तानपुर। आउटलेट आफ ई0 टी0 पी0	मिल्क चिलिंग	ई0 टी0 पी0 स्थापित	20.02.2014	8.48	144	382	164	गोमती नदी

(JG) (S.A.) (A.S.O.)

381

79

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

माह. अगस्त 2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनॉक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट, जगदीषपुर अमेठी	आमघाट	07/8/14	7.68	6.2	4.2	27.20	24.14	0.231	150	152	7600
गोमती नदी एट इसौली, अमेठी	इसौली	07/8/14	7.71	6.1	4.3	27.52	25.56	0.242	160	154	7900
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	07/8/14	7.69	6.10	4.20	26.88	25.56	0.238	155	150	7700
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	07/8/14	7.77	5.80	4.50	28.16	26.98	0.246	170	158	8600

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी

डा० ए० के० सिंह
सहायक वैज्ञानिक अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी
09/10/14
उ०प्र० प्रदूषण, नियंत्रण बोर्ड
रायबरेली

76

382

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

माह..सितम्बर.....2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनांक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट, जगदीषपुर, अमेठी	आमघाट	10/9/14	7.63	6.5	4.0	26.88	25.56	0.288	150	142	7800
गोमती नदी एट इसौली	इसौली	10/9/14	7.65	6.4	4.1	27.52	26.98	0.233	155	144	7700
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	10/9/14	7.62	6.40	4.10	27.20	24.14	0.231	150	144	7900
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	10/9/14	7.68	6.10	4.00	28.64	25.56	0.239	160	148	8800

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी

डा० उ० के० सिंह
सहायक वैज्ञानिक अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी

81

क्षेत्रीय कार्यालय ,
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड ,
रायबरेली।

माह..सितम्बर.....2014

सतही जल स्रोत का नाम	नमूना एकत्रण बिन्दु	दिनाँक	पी0 एच0	डी0 ओ0 mg/l	बी0 ओ0 डी0 mg/l.	सी0ओ0 डी0 mg/l.	क्लोराइड mg/l.	कण्डक्टीविटी mmho/cm	एलकलिनिटी mg/l.	हार्डनेस mg/l.	टोटल कोलीफार्म MPN/100 ml
गोमती नदी एट आम घाट, जगदीषपुर, अमेठी	आमघाट	10/9/14	7.63	6.5	4.0	26.88	25.56	0.288	150	142	7800
गोमती नदी एट इसौली	इसौली	10/9/14	7.65	6.4	4.1	27.52	26.98	0.233	155	144	7700
गोमती नदी एट करोदीकला, सुल्तानपुर	करोदीकला	10/9/14	7.62	6.40	4.10	27.20	24.14	0.231	150	144	7900
गोमती नदी एट डाउन स्ट्रीम, सुल्तानपुर	निकटबाईपास ब्रिज	10/9/14	7.68	6.10	4.00	28.64	25.56	0.239	160	148	8800

वैज्ञानिक सहायक

सहा0वैज्ञा0 अधिकारी

डा० उ० के० सिंह
सहायक वैज्ञानिक अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
रायबरेली

क्षेत्रीय अधिकारी

82 385

79

R.O. U.P.P.C.B. Raebareli

Gomti River at U/S Aam Ghat (Jagdishpur) ,Amethi.

Sl. No.	Praticulars Standard Value	PH	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N/100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	-
1.	January 2013	7.74	7.8	3.8	28.00	7200
2.	February-2013	7.68	8.0	3.6	27.20	7100
3.	March-2013	7.68	7.8	3.8	30.40	7700
4.	April-2013	7.72	7.0	3.9	30.40	7900
5.	May-2013	7.73	6.8	3.9	30.08	7800
6.	Jun-2013	7.78	6.5	3.9	29.76	7700
7.	July-2013	7.71	6.0	4.0	27.20	7100
8	August-2013	7.69	5.9	4.0	26.88	7000
9	September-2013	7.68	5.8	4.0	27.20	7100
10	October-2013	7.69	6.0	3.9	27.52	7200
11	November-2013	7.70	6.2	3.8	27.20	7100
12.	December-2013	7.72	6.6	3.7	26.88	6900
13	January-14	7.69	7.0	3.5	26.40	7000
14.	February-14	7.71	7.1	3.4	27.20	7200
15.	March-2014	7.77	6.9	3.5	27.52	7600
16.	April-2014	8.01	6.0	3.8	28.80	7900
17.	May-2014	7.82	5.8	4.2	31.36	8000
18.	Jun-2014	7.81	5.6	4.2	31.20	8100
19.	July-2014	7.83	5.5	4.3	32.00	8000
8	August-2014	7.68	6.2	4.2	27.20	7600
9	September-2014	7.63	6.5	4.0	26.88	7800
10	October-2014					

Gomti River at D/S Isauli, (Jagdishpur) ,Amethi.

Sl. No.	Praticulars Standard Value	PH	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N/100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	-
1.	January-13	7.75	7.7	3.9	28.80	7700
2.	February-13	7.73	8.0	3.7	28.16	7800
3.	March-2013	7.72	7.7	3.9	31.04	7900
4	April-2013	7.74	7.1	3.9	30.40	7900
5.	May-2013	7.75	6.8	4.0	30.40	7900
6.	Jun-2013	7.77	6.6	3.8	30.40	7800
7.	July-2013	7.74	6.2	3.9	27.52	7200
8	August-2013	7.72	5.9	4.1	29.60	7100
9	September-2013	7.70	5.8	4.1	28.80	7200
10	October-2013	7.71	5.9	4.0	29.12	7300
11.	November-2013	7.72	6.0	4.0	30.40	7500
12.	December-2013	7.75	6.5	3.8	27.52	7200
13	January-14	7.72	6.9	3.6	27.20	7300
14.	February-14	7.73	7.0	3.5	27.52	7500
15.	March-2014	7.79	6.8	3.6	28.16	7800
16.	April-2014	7.79	6.2	3.7	28.00	7600
17.	May-2014	7.81	6.0	4.1	29.12	7700
18.	Jun-2014	7.82	5.8	4.0	31.36	8200
19.	July-2014	7.85	5.4	4.5	33.60	8100
8	August-2014	7.71	6.1	4.3	27.52	7900
9	September-2014	7.65	6.4		27.52	7700
10	October-2014					

BPM
S.A.

COMMISSIONER'S OFFICE

सहायक वैज्ञानिक अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
रायबरेली

09/10/14

386

83

(80)

R.O. U.P.P.C.B., Raebareli

Gomti River at U/S Sultanpur, Karundiyakala.

Sl. No.	Praticulars Standard Value	PH	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N /100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	5
1.	January 2013	7.71	7.8	3.7	27.20	7600
2.	February-2013	7.72	8.1	3.6	26.40	7700
3.	March-2013	7.70	7.8	3.9	30.40	7800
4.	April-2013	7.72	7.2	3.8	28.80	8000
5.	May-2013	7.72	6.9	3.8	29.12	8100
6.	Jun-2013	7.75	6.7	3.7	29.12	7900
7.	July-2013	7.72	6.3	3.9	28.00	7000
8	August-2013	7.70	6.0	3.9	30.40	7200
9	September-2013	7.69	5.9	4.0	28.00	7300
10	October-2013	7.70	6.0	3.9	28.80	7200
11	November-2013	7.71	6.1	3.9	29.12	7300
12.	December-2013	7.72	6.5	3.6	27.20	7100
13	January-14	7.71	7.0	3.6	26.88	7200
14.	February-14	7.72	7.1	3.4	27.04	7300
15	March-2014	7.78	6.9	3.5	28.00	7800
16.	April-2014	7.76	6.5	3.7	27.84	7300
17.	May-2014	7.78	6.2	3.8	28.00	7600
18.	Jun-2014	7.79	5.9	4.0	30.40	7800
19.	July-2014	7.82	5.60	4.40	31.20	7900
8	August-2014	7.69	6.10	4.20	26.88	7700
9	September-2014	7.62	6.40	4.10	27.20	7900
10	October-2014					

Gomti River at D/S Sultanpur (Near By Pass Bridge)

Sl. No.	Praticulars Standard Value	PH	D.O.	B.O.D.	C.O.D.	Total Coliform (M.P.N./100 ml)
	Standard Value	6.5-8.5	4.0 mg/l	3.0 mg/l	-	5
1.	January-13	7.81	7.5	4.0	29.12	8300
2	February-2013	7.78	7.7	3.7	28.80	8200
3	March-2013	7.76	7.6	4.0	31.84	8300
4	April-2013	7.80	6.8	4.1	32.64	8900
5.	May-2013	7.80	6.6	4.1	32.16	8900
6.	Jun-2013	7.77	6.6	3.8	31.20	8700
7.	July-2013	7.77	6.0	4.0	31.04	7900
8	August-2013	7.75	5.8	4.2	31.20	7900
9	September-2013	7.76	5.6	4.3	30.40	8200
10	October-2013	7.74	5.8	4.2	31.20	8300
11.	November-2013	7.75	5.8	4.2	31.36	8100
12.	December-2013	7.78	6.2	3.9	31.04	7800
13	January-14	7.77	6.8	3.8	28.80	7900
14	February-14	7.76	6.8	3.6	28.48	7900
15.	March-2014	8.03	6.6	3.8	29.12	8200
16.	April-2014	7.81	6.3	3.9	28.96	7800
17.	May-2014	7.80	6.0	4.0	28.96	8100
18.	Jun-2014	7.85	5.7	4.2	31.52	8600
19.	July-2014	7.86	5.30	1.50	31.08	8600
8	August-2014	7.77	5.80	1.50	28.16	8600
9	September-2014	7.68	6.10	4.00	28.64	8800
10	October-2014					
20.						

SA

09/10/14

डा० ए० ...
सहायक वैज्ञ...
उ०प्र० प्रदूषण नि...
रायबरेली

...ोध अधिकारी
...दूषण नियंत्रण बो...
...रायबरेली

Before the Hon'ble High Court of Judicature at Allahabad Lucknow Bench Lko
Writ Petition No.

340

84 387

(81)

ANNEXURE-CA-8

गोमती नदी में जनपद--जौनपुर में स्थापित उद्योगो/सीवेज निस्तारण के सम्बन्ध में आख्या।

गोमती नदी जनपद–पीलीभीत के गोमत ताल से निकल कर जनपद–लखनऊ, सुल्तानपुर, जौनपुर होते हुए लगभग 900 किमी. की दूरी तय कर ग्राम–कैथी, वाराणसी के नजदीक गंगा नदी में मिल जाती है।

वर्ष 2011 के जनगणना के अनुसार जौनपुर की आबादी 1,68,128 है। जौनुपर शहर के घरेलू मल–जल का निस्तारण सीधे नालो द्वारा गोमती नदी में किया जाता है क्योंकि घरेलू मल–जल के शोधन हेतु कोई शोधन संयंत्र की स्थापना नही की गयी है। कार्यालय में प्राप्त अभिलेखो के अनुसार वाराणसी कार्यालय में आच्छादित गोमती नदी के किनारे पर कोई भी जल प्रदूषणकारी उद्योग स्थापित/संचालित नही है। अधिशासी अधिकारी जौनपुर के पत्रांक–1143/छ:स्वा0/13–14 दिनांक–02.12.2013 के अनुसार निम्न नाले सीधे गोमती नदी में निस्तारित हो रहे है।

1– कटघरा नाला
2– नक्खास नाला (मछली मार्केट के पास)
3– जोगियापुर नाला
4– मियॉपुर नाला
5– दीवानी कचहरी के बगल का नाला
6– जे.डी. के मकान के बगल का नाला
7– तुतीपुर (न्यू कालोनी बजरंग घाट) का नाला
8– अशोक टाकीज के सामने केराकोट का नाला
9– ईशापुर यूनियन बैंक व खासनपुर होते हुए-सिपाह रेलवे क्रासिंग का बड़ा नाला
10– अहिल्यापुर से सिपाह रेलवे क्रासिंग तक नाला
11– बलुआघाट मोहल्ला से बलुआघाट नया पुल के पास तक का नाला

16/12/14 (ASO)

16.12.14 (RO)

R.O.Letter/D:/misw/w-7/2013

COMMISSIONER

443 388 85 82

U.P. POLLUTION CONTROL BOARD
VARANASI

Gomti River water Quality

S.N.	Month → / Parameter	July 2014			August 2014			September 2014		
		Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari	Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari	Gomti U/s Jaunpur	Gomti D/s Jaunpur	Gomti at Rajwari
1	Temp.°C	24.5	24.5	25.0	24.0	24.0	24.5	24.0	24.0	24.5
2	pH	8.20	8.35	8.25	7.80	- 8.05	7.85	7.68	7.75.	7.75
3	Conductivity	310	338	328	296	308	302	320	336	330
4	Alkanity	128	142	134	92.0	104	96.0	124	132	130
5	D.O.	7.8	7.5	7.7	7.8	7.4	7.5	7.5	7.2	7.2
6	B.O.D.	2.3	3.0	2.5	2.2	2.5	2.3	2.4	3.0	2.8
7	C.O.D.	10.8	12.8	12.0	9.6	10.8	10.8	10.4	11.6	11.2
8	Chlonde	30.48	34.98	32.48	19.48	21.98	20.48	23.48	26.48	25.48
9	Sulphate	7.8	8.4	7.4	5.6	6.4	6.2	5.8	7.2	6.5
10	Ca^{++}	51.30	52.90	52.10	46.69	48.09	48.09	48.09	48.84	48.89
11	Mg^{++}	5.37	8.30	7.32	4.39	4.88	4.39	537	6.83	5.37
12	Fecal coliform	5000	13000	5000	5000	11000	11000	4600	11000	8000
13	Turbidity	54.0	70.0	60.0	208	216	212	168	172	170
14	Total Hardness	150	166	160	134	140	138	142	150	144
15	Total Coliform	9000	17000	9000	11000	21000	17000	6300	17000	14000
16	TDS	198	210	204	188	196	192	196	206	202
17	FDS	132	146	140	96.0	108	106	90.0	102	108
18	Ammonical Nitrogen	0.4	0.10	0.06	0.02	0.04	0.04	0.04	0.10	0.08
19	Phosphate	0.6	0.8	0.08	0.04	0.06	0.06	0.08	0.12	0.12
20	TSS	40	52	58	32	40	36	38	50	48

Note: All parameters are expressed in mg/l except pH are stated otherwise.

16/10/2014
A.S.O.

16.10.14
R.O.

389 444

CA-9

In the High Court at Calcutta Jurisdiction at Allahabad, Uttarakhand Port Blair & LKD
Writ Petition No. 320
1/5

ANNEXURE — CA-9

(83)

Water Quality Standards

Guideline Values - CPCB Standards
WHO Guideline Values
CPHEEO, Ministry of Urban Development, Govt of India
Bureau of Indian Standard/Specification for Drinking Water (BIS: 10500 – 1991)

Guideline Values - CPCB Standards

Classification of Inland Surface Water

S. No.	Characteristics	A	B	C	D	E
1.	Dissolved Oxygen, mg/L, Min	6	5	4	4	-
2.	Biochemical Oxygen Demand, mg/ L Max	2	3	3	-	-
3.	Total Coli form Organisms* MPN/100 ml, Max	50	500	5000	-	-
4.	Total Dissolved Solids mg/L Max	500	-	1500	-	2100
5.	Chlorides (as CL), mg/L, Max	250	-	600	-	600
6.	Colour, Hazen Units, Max	10	300	300	-	-
7.	Sodium Absorption Ratio, Max	-	-	-	-	26
8.	Boron (as B), mg/L Max	-	-	-	-	2
9.	Sulphates (as SO4), mg/L Max	400	-	400	-	1000
10.	Nitrates (as NO3), mg/L Max	20	-	50	-	-
11	Free Ammonia (as N), mg/L Max	-	-	-	1.2	-
12.	Conductivity at 25?C, micromhos/cm, Max	-	-	-	1000	2250
13.	pH value	6.5-8.5	6.5-8.5	6.5-8.5	6.5-8.5	6.5-8.5
14.	Arsenic (as As), mg/L Max	0.05	0.2	0.2	-	-
15.	Iron (as Fe), mg/l, Max	0.3	-	50	-	-
16.	Fluorides (as F), mg/L, Max	1.5	1.5	1.5	-	-
17.	Lead (as Pb), mg/L Max	0.1	-	0.1	-	-
18.	Copper (as Cu), mg/L, Max	1.5	-	1.5	-	-
19.	Zinc (as Zn), mg/L, Max	15	-	15	-	-

* If the coliform is found to be more than the prescribed tolerance limits, the criteria for coliform shall be satisfied if not more than 20 percent of samples show more than the tolerance limit specified, and not more than 5 percent of samples show values more than 4 times the tolerance limits. Further, the faecal coliform should not be more than 20 percent of the coliform.
Source : Indian Standard (IS : 2296 – 1982).

A' Drinking water source Without conventional treatment but after disinfection
B' Outdoor bathing (organized)
C' Drinking water source with conventional treatment followed by disinfection
D' Propagation of wild life, fisheries
E' Irrigation, Industrial, cooling, controlled waste disposal

Updated on Apr. - 2012

Public Health Engineering Department, Govt. of West Bengal © 2006,
Best Viewed at 1024 x 768 Design & Developed by Sapphire Computers Pvt. Ltd.

3PD 4445

887

VAKALATNAMA

In the HON'BLE High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

On Behalf Of. U.P. Pollution Control Board,

In Matter of:

Writ Petition no. 4436 (MB) of 2003

Sewage Treatment Plant, Lucknow ..... Petitioner/s.

Versus

State of U.P ..... Opposite Party/ies.

I/we the undersigned do hereby nominate and appoint **Shri Ashok Kumar Verma, Advocate (E. Roll No. 96 of 1978)(Adv.Roll No. – B/A1396) 538 -- KA/1500, Triveni Nagar, Lucknow (mobile -- 9335246338), Lawyer's Chamber no. 36 High Court, Lucknow,** to be counsel/s in the above matter and for me/us and on my/our behalf to appear, plead act and answer in the above Court or any appellate Court or any Court of which are the business is transferred in the above matter, and to sign and file petitions, statements accounts exhibits, compromises or other documents whatsoever, in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions etc and to apply for issue of summons and other writs or subpoena and to apply for and get a issued any arrest, attachment or other execution warrant or order and to conduct any proceeding that may arise there out and to apply for and receive payment of any or all sums or submit the above matter to arbitration.

Provided, however in any part of the Advocate's fee remains unpaid before the first hearing of the case or if any hearing of the case be fixed beyond the limits of the town then, and in such an event my/our said advocate shall not be bound to appear before the court and if my/our said advocate doth appear in the said case he shall be entitled to an outstation fee and other expenses of traveling, loading etc. Provided also that if the case be dismissed by default or if it be proceeded exparte, the said advocate(s) shall not be held responsible for the same. And all whatever my/our said advocate(s) shall lawfully do. I do hereby agree to and shall in future ratify and confirm.

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
Date: 2019.05.30 05:40:58 +05'30'

Signatures of the Client/s:

Mahendra Nath
Law Officer B
U.P. Pollution Control Board
Lucknow

ACCEPTED:

Ashok Kumar Verma
30/05/2019
ADVOCATE.

391

88

LF0000396763

STOCK HOLDING
High Court Center

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	09-MAY-2019 10:39:39
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	ASHOK KUMAR VERMA
e-COURT RECEIPT NO :	UPCT0932E1939K390
e-COURT FEE AMOUNT :	₹15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT0932E1939K390

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

STOCK HOLDING LUCKNOW
High Court Center

392

89

This is a letter petition by the orders of Hon'ble Court the counter affidavit is being filed.

~~Advocate~~

30/4/19

B/A 1396

LUCKNOW
1 393

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,LUCKNOW BENCH,

LUCKNOW

On Behalf of:

U.P. Pollution Control Board, Building No. TC – 12V, Vibhuti Khand, Gomti Nagar, Lucknow, through its Chairman.

Writ Petition No.4436(M/B) of 2003

(PIL)

Sewage Treatment Plant, Lucknow, through Narendra Kumar

.....Petitioner.

Versus.

State of U.P. (Civil).

...Opposite Parties

INDEX

S.No.	Particulars	Page Nos.
1	Application for Condonation of Delay	4 -- 5
2	Supplementary Counter Affidavit	6 -- 15
3	**Annexure SCA1 --** Few of the actions taken through various notices are being collectively filed	16 -- 20
4	**Annexure SCA2 --** extract of the actions initiated by the UPPCB which has been submitted before the Hon'ble NGT	21 -- 33
5	**Annexure SCA3 --** true copy of the order dated 2/12/2020	34 -- 38

~~4~~ 450
3 395

6	Identity proof of the deponent.	39

Lucknow
Dated: 24/2/2021

Ashok Kumar Verma

(A.K.Verma)
Advocate
Counsel for the applicant/opposite party
A.O.R.No.B/A-1376
Mobile: 9335246338

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
DN: cn=Ashok Kumar Verma, o=Mob.9453133177, ou=AOR No.-B/A-1396, email=legal.advisor54@gmail.com, c=IN
Date: 2021.02.25 03:32:51 +05'30'

4 396

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

C.M.Application No. 34915 /2020
In re:
On Behalf of:

U.P. Pollution Control Board

.....Applicant.

Writ Petition No.4436(M/B) of 2003

(PIL)

Sewage Treatment Plant, Lucknow,

through Narendra Kumar

.....Petitioner.

Versus.

State of U.P. (Civil).

...Opposite Parties

APPLICATION FOR CONDONATION

OF DELAY

The above named applicant most humbly submits herein as under:

That in view of the facts and circumstances stated in the accompanying supplementary counter affidavit it is most respectfully and humbly prayed that in the interest of justice delay in filing the supplementary counter affidavit kindly be condoned counter affidavit may kindly be taken on record and such further orders be passed as this Hon'ble Court may deem just and proper under the facts and circumstances of the writ petition.

Lucknow
Dated: 24/2/2021

(A.K.Verma)
Advocate
Counsel for the applicants/opposite parties
A.O.R.No.B/A-1396
Mobile: 9335246338

Ashok Kumar Verma

Digitally signed by Ashok Kumar Verma
DN: cn=Ashok Kumar Verma, o=Mob:9453113177, ou=AOR No: B/A-1396, email=legaLadvisor54@gmail.com, c=IN
Date: 2021.02.25 03:33:14 +05'30'

6 398

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

On Behalf of:

U.P. Pollution Control Board, Building No.TC – 12V, Vibhuti Khand, Gomti Nagar, Lucknow, through its Chairman.

Writ Petition No.4436(M/B) of 2003

(PIL)

Sewage Treatment Plant, Lucknow, through Narendra Kumar

.....Petitioner.

Versus.

State of U.P. (Civil).

...Opposite Parties

7 454
399

SUPPLEMENTARY
COUNTER AFFIDAVIT

I, Dr. Ram Karan, aged about 56 years, son of Late Harkhali, resident of 5B/C48, Virandavan Yojna, Awas Vikas, Lucknow(Religion-Hindu, Qualification – M.Sc., Ph.D., Profession-Service), the deponent, do hereby solemnly affirm and state on oath as under:-

1. That the deponent is posted as Regional Officer, Regional Office, U.P. Pollution Control Board, Lucknow and has been authorized to file the affidavit on behalf of U.P. Pollution Control Board, Lucknow. As such he is fully conversant with the facts of the case deposed to herein as under:

2. That the deponent is required to submit the status report regarding the number of drainages connected

to the Sewage Treatment Plant and further the untreated sewage is still being discharged directly into river Gomti and what steps are being taken to prevent direct discharge of sewage into river Gomti.

3. That there are total 33 drains in city Lucknow and amongst 33 drains, 14 drains are fully tapped with Sewage Treatment Plants. 12 drains are partially tapped with the Sewage Treatment Plants and 7 drains are still un-tapped.

4. That as per the information provided by UP Jal Nigam, in addition to 2 STPs' already established one additional STP of 38 MLD has been constructed in Vrindavan Yojna. One more STP is

Commissioner For Oath
High Court, Allahabad

under construction which according to the report submitted by the General Manager, Gomti Pollution Control Unit of U.P. Jal Nigam is likely to be completed by December, 2021. The capacity of aforesaid STP (STP GH Canal) is 120MLD. Regular inspections of all three running STPs are conducted by UPPCB and whenever found non compliant, actions are being taken by U.P. Pollution Control Board by issuing notices regarding non-compliance and non-performance since 2014. It is further submitted that the Environmental Compensation is also being imposed on the authorities responsible for operating the STPs.

5. That from the above averments it is apparent that the untreated

sewage of 7 Drains is being fully discharged in River Gomti and 12 drains are partially discharging the untreated sewage into River Gomti.

6. That the matter regarding 12 Rivers including the river Gomti are pending before the Hon'ble National Green Tribunal, Principal Bench, New Delhi through OA no. 673/2018 being considered in the aforesaid OA. The compliance reports are being submitted before Hon'ble NGT by the UPPCB from time to time through National Mission for Clean Ganga(NMCG), New Delhi.

7. That UPPCB has initiated actions under the provisions of law such as, imposition of Environmental Compensation and seeking

permission under Section 197 of Cr.P.C. from Government of Uttar Pradesh for prosecution against the responsible authorities for prevention of pollution in river Gomti under the relevant provisions of Water (Prevention and Control of Pollution)Act-1974. The true copy of Letter dated 17.12.2018 and 20.05.2019 are being annexed herewith filed as **Annexure – SCA 1** and Letter No. G34276/C-5/MSW/Samanya-86/2020 dated 27.11.2020, Letter No. G34277/C-5/Samanya-46/2020 dated 27.11.2020 and Letter No. G34278/C-5/Samanya-11/2020 dated 27.11.2020 along with Letter dated 11.12.2020, 11.12.2020 and 17.12.2020 issued by the Department of Environment, Forest

and Climate Change, Government of Uttar Pradesh are being, respectively, filed as **Annexure – SCA 2** to this supplementary counter affidavit.

8. That UPPCB has further issued show cause notice for imposition of the Environmental Compensation through letter dated 2/12/2020 against the Nagar Nigam, Lucknow in compliance of the Hon'ble NGT order dated 21.05.2020 passed in OA No. 673/2018 for 19 drains discharging untreated sewage into river Gomti. A true copy of the order dated 2/12/2020 is being filed **Annexure – SCA 3** to this supplementary counter affidavit.

9. That in view of the facts stated above since the matter regarding

prevention of pollution is already subjudice before the Hon'ble NGT and it is regularly monitored by passing the orders from time to time and further in pursuance thereof the compliance reports are also being submitted by the UPPCB, the present letter petition is liable to be transferred to the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Lucknow

Dated: 21.12.2019

Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 & 2 of this affidavit are true to my personal

knowledge, those of contents of paragraphs 3 to 9 are believed by me to be true on the basis of information derived from records and those of contents of paragraphs _____ are believed by me to be true on the basis of legal advice. No part of it is false and nothing material has been concealed. So help me God.

Lucknow

Dated : 21.2.24 Deponent

I identify the deponent on the basis of the documents and records submitted by him at the time of filing of the writ petition as well as on the basis of the identity proof submitted by him, who has signed before me.

Ashok Kumar Verma

(A.K.Verma)
Advocate
A.O.R.No.B/A-1376
Chamber No.A-121 High Court,
Lucknow
Mobile: 9335246338

Solemnly affirmedand signed before me on 21.2.21 at a.m./p.m. by the deponent Dr. RamKaran who is identified by Shri A.K.Verma, Advocate, High Court, Lucknow Bench, Lucknow.

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

OATH COMMISSIONER

Durgesh Mishra, Advocate
Oath Commissioner
Allahabad
Date. 21-2-21 No. 21032

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436(M/B)/2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar .....Petitioner

Versus

State of U.P. (Civil). .....Opposite Parties

ANNEXURE - SCA-1

409
17

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या–17888/सी–5/सं.नि.-2018/18 दिनांक 17.12.18
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण नियंत्रण इकाई,
रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम,
लखनऊ।

विषयः **345 एम.एल.डी. के सीवेज ट्रीटमेण्ट प्लाण्ट भरवारा, मल्हौर, लखनऊ द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के अज्ञापक प्राविधानों के अनुपालन के संबंध में।**

महोदय,

उपरोक्त विषयक वर्णित सीवेज ट्रीटमेण्ट प्लाण्ट का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 19.11.2018 को किया गया। निरीक्षण आख्यानुसार निरीक्षण के समय एस.टी.पी. की तीनों स्ट्रीम में सीवेज प्राप्त हो रहा था, एस.टी.पी. की यूनिट–बी इकाई पूर्णतया बन्द पाई गई तथा मेन्टीनेन्स का कार्य चलता पाया गया, अन्य समस्त इकाईयां संचालित पाई गयी। एस.टी.पी. पर अनुमानतः लगभग–300 एम.एल.डी. उत्प्रवाह शोधन हेतु पहुंच रहा था। निरीक्षण के समय इकाई में स्थापित स्लज ड्राइंग बेड्स में ड्राई स्लज पाया गया। एस.टी.पी. के ए, बी एवं सी स्ट्रीम में फिक्स एयरेटर्स एवं फ्लोटिंग एरेयटर्स संचालित पाये गए। अपितु रियेक्शन टैंक में एम.एल.एस.एस. की मात्रा संतोषजनक नहीं पाई गयी। एस.टी.पी. के आउटलेट पर शोधित उत्प्रवाह के निस्तारण के मापन हेतु व्यवस्था नहीं की गयी है। एस.टी.पी. का पूर्व में निरीक्षण दिनांक 05.11.2018 के समय लिए गये एस.टी.पी. के शुद्धिकृत उत्प्रवाह नमूने में बी.ओ.डी.–48.0 मिग्रा0/ली0 एवं सी.ओ.एम.-284 मिग्रा0/ली0 पाई गयी, जो निर्धारित मानको के से अधिक है। उक्त के संबंध में क्षेत्रीय कार्यालय, लखनऊ द्वारा अपने पत्रांक–1732/सह–1582 ए/18 दिनांक 27.11.2018 द्वारा आपको एस.टी.पी. के उचित संचालन के संबंध में निर्देश जारी किए गये हैं। तत्क्रम में क्षेत्रीय कार्यालय, लखनऊ के पत्रांक–1806/सह0–1582/18 दिनांक 14.12.2018 द्वारा मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 13.07.2017 के परिप्रेक्ष्य में पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किए जाने की संस्तुति की गयी है।

अतः उपरोक्त विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 स0–200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में सक्षम स्तर से प्राप्त अनुमोदनानुसार **महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ पर रू0 50,000/– का पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–701502010002104 आई0एफ0एस0 कोड–UBIN0570150 में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।**

सक्षम अधिकारी द्वारापत्र निर्गमन हेतु अधिकृत

भवदीय,

गुरुवार पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपिः निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, लखनऊ।
2. नगर आयुक्त, नगर निगम, लखनऊ।
3. महाप्रबन्धक, जलकल विभाग, नगर निगम, लखनऊ।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को वांछित अनुपालन कराये जाने हेतु।
5. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

गुरुवार पर्यावरण अधिकारी,वृत्त–5

टी.सी.–12 वी. विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट–www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

455 410

18

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH CONTROL BOARD

पत्रांक संख्या- [illegible]/प्री-5/[illegible]/18 दिनांक 17/7/18
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण निर्यंत्रण इकाई,
पीवर बैंक कालोनी रोड, उ0प्र0 जल निगम,
लखनऊ।

विषय: दौलतगंज लखनऊ स्थित 56 एम.एल.डी. के सीवेज ट्रीटमेण्ट प्लाण्ट, लखनऊ द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के आज्ञापक प्रावधानों के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक वर्णित सीवेज ट्रीटमेण्ट प्लाण्ट का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 19.11.2018 को किया गया। निरीक्षण आख्यानुसार दौलतगंज, लखनऊ में स्थापित 56 एम.एल.डी. के एस.टी.पी. में पाटा, सरकटा, गऊघाट एवं नगरिया नाले के सीवेज को ट्रेप कर शुद्धिकृत किये जाने का प्रावधान है, परन्तु निरीक्षण के समय पाटा नाला एवं गऊघाट नाले का सीवेज ट्रेप होकर एस.टी.पी. पर पहुँच रहा था, किन्तु नगरिया नाले के सीवेज का लगभग-60 प्रतिशत भाग तथा सरकटा नाले का लगभग-20 प्रतिशत भाग एस.टी.पी. पर नही पहुँच रहा था तथा प्रदूषित सीवेज सीधे गोमती नदी में निस्तारित होता पाया गया। पूर्व में निरीक्षण दिनांक 05.11.2018 के समय लिए गये एस.टी.पी. के शुद्धिकृत उत्प्रवाह नमूने में बी.ओ.डी.-38.0 मि0ग्रा0/ली0 एवं सी.ओ.डी.-272 मि0ग्रा0/ली0 पाई गयी, जो निर्धारित मानकों से अधिक है। जिससे यह स्पष्ट होता है कि आप द्वारा एस.टी.पी. का संचालन संतोषजनक नही किया जा रहा है। उक्त के सम्बन्ध में क्षेत्रीय कार्यालय द्वारा अपने पत्रांक-1735/जी.एफ.-132/18 दिनांक 29.11.2018 द्वारा आपको एस.टी.पी. के उचित संचालन के संबंध में निर्देश जारी किए गये थे। पूर्व में बोर्ड मुख्यालय के पत्रांक-एच 20994/प्री-5/सामान्य-11/13 दिनांक 23.05.2018 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33 ए के अन्तर्गत भी निर्देश जारी किए गये थे, परन्तु आप द्वारा उक्त निर्देशों के अनुपालन के संबंध में कोई आख्या/सूचना बोर्ड मुख्यालय को प्रेषित नही की गयी है। तत्क्रम में क्षेत्रीय कार्यालय, लखनऊ के पत्रांक-1805/जी.एफ.-132/18 दिनांक 14.12.2018 द्वारा मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 13.07.2017 के परिप्रेक्ष्य में पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किए जाने की संस्तुति की गयी है।

अतः उपरोक्त विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में सक्षम स्तर से प्राप्त अनुमोदनानुसार महाप्रबन्धक, गोमती प्रदूषण निर्यंत्रण इकाई, पीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ पर रू0 50,000/- का पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या-701502010002104 आई0एफ0एस0 कोड-UBINOS70150 में एक सप्ताह के अन्दर जमा कर जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारापत्र निर्गमन हेतु अधिकृत

भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त-5

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, लखनऊ।
2. नगर आयुक्त, नगर निगम, लखनऊ।
3. महाप्रबन्धक, जलकल विभाग, नगर निगम, लखनऊ।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को वांछित अनुपालन कराये जाने हेतु।
5. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी,वृत्त-5

टी.सी.-12 वी, विभूति खण्ड,
गोमती नगर, लखनऊ-226010
ई-मेल-info@uppcb.com
वेब साइट-www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: ir.fo@uppcb.com
Web site www.uppcb.com

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– 4136/73 /सी–5/सा० 11/19 दिनांक 20-5-19
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण नियंत्रण इकाई,
रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम,
लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को पारित आदेश के अनुपालन में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

उपरोक्त विषयक वर्णित 58 एम.एल.डी. के सीवेज ट्रीटमेण्ट प्लाण्ट, दौलतगंज, लखनऊ का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 15.04.2019 एवं दिनांक 29.04.2019 को किया गया। निरीक्षण आख्यानुसार दिनांक 15.04.2019 को सीवेज ट्रीटमेन्ट प्लाण्ट के अंतिम निस्तारण बिन्दु का उत्प्रवाह नमूना एकत्र कर विश्लेषित कराया गया, विश्लेषण आख्यानुसार बी.ओ.डी.–40 मिग्रा0/ली0 एवं सी.ओ.डी.–288 मिग्रा0/ली0 पाया गया, जो कि निर्धारित मानकों के अनुरूप नहीं है। पुनः दिनांक 29.04.2019 को इकाई का निरीक्षण किया गया, एवं एस.टी.पी. के आउटलेट का उत्प्रवाह नमूना एकत्र कर विश्लेषित कराया गया, विश्लेषण आख्यानुसार बी.ओ.डी.–40 मिग्रा0/ली0 पाया गया, जो कि निर्धारित मानक के अनुरूप नही है।

उक्त के क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक– B-31011/BMW/2019/WMD-I/1614 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में कार्यप्रणाली (Methodology) विकसित किया गया है। उक्त के अनुसार इकाई के विरूद्ध प्रतिदिन रूपये 37,500/– की दर से (दिनांक 15.04.2019 से दिनांक 29.04.2019 तक की अवधि हेतु) कुल रूपये 5,62,500/– (रूपये पाँच लाख, बासठ हजार, पाँच सौ मात्र) पर्यावरणीय क्षतिपूर्ति देय है।

अतः उपरोक्त विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0–200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में सक्षम स्तर से प्राप्त अनुमोदनानुसार महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ पर रूपये 5,62,500/– (रूपये पाँच लाख, बासठ हजार, पाँच सौ मात्र) का पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–**701502010002104** आई0एफ0एस0 कोड–**URIN0570150** में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।

राक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

टी.सी. 12 वी, विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट–www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
'AR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– 43679 /सी–5/जल-240/19 दिनांक 30-5-19
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण नियंत्रण इकाई,
रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम,
लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डेया व अन्य में दिनांक 13.07.2017 को पारित आदेश के अनुपालन में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

उपरोक्त विषयक वर्णित 345 एम.एल.डी. के सीवेज ट्रीटमेण्ट प्लाण्ट, भरवारा, मल्हौर, लखनऊ का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 16.04.2019 एवं दिनांक 29.04.2019 को किया गया। निरीक्षण आख्यानुसार दिनांक 15.04.2019 को सीवेज ट्रीटमेन्ट प्लाण्ट के अंतिम निस्तारण बिन्दु का उत्प्रवाह नमूना एकत्र कर विश्लेषित कराया गया, विश्लेषण आख्यानुसार बी.ओ.डी. 36 मिग्रा0/ली0 एवं सी.ओ.डी.–280 मिग्रा0/ली0 पाया गया, जो कि निर्धारित मानकों के अनुरूप नहीं है। पुनः दिनांक 29.04.2019 को इकाई का निरीक्षण किया गया, एवं एस.टी.पी. के आउटलेट का उत्प्रवाह नमूना एकत्र कर विश्लेषित कराया गया, विश्लेषण आख्यानुसार बी.ओ.डी.–46 मिग्रा0/ली0 पाया गया, जो कि निर्धारित मानक के अनुरूप नहीं है।

उक्त के क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक– B-31011/BMW/2019/WMD-I/1614 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में कार्यप्रणाली (Methodology) विकसित किया गया है। उक्त के अनुसार इकाई के विरूद्ध प्रतिदिन रूपये 37,500/– की दर से (दिनांक 15.04.2019 से दिनांक 29.04.2019 तक की अवधि हेतु) कुल रूपये 5,62,500/– (रूपये पाँच लाख, बासठ हजार पाँच सौ मात्र) पर्यावरणीय क्षतिपूर्ति देय है।

अतः उपरोक्त विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 स0–200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में सक्षम स्तर से प्राप्त अनुमोदनानुसार महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ पर रूपये 5,62,500/– (रूपये पाँच लाख, बासठ हजार, पाँच सौ मात्र) का पर्यावरणीय क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–**701502010002104** आई0एफ0एस0 कोड–**UBIN0570150** में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। o/c

1. सदस्य सचिव महोदय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436(M/B)/2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar .....Petitioner

Versus

State of U.P. (Civil). .....Opposite Parties

ANNEXURE - SCA-2

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या–G35276/सी–5/MSW/सामान्य–86/2020 दिनांक 27-11-2020

सेवा मे,

अनु सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–6
उ0प्र0 शासन।

विषयः नगर निगम, लखनऊ के उत्तरदायी व्यक्तियों/अधिकारियों के विरूद्ध दण्ड प्रकिया संहित की धारा–197 के अन्तर्गत 'अभियोजन की स्वीकृति' के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पूर्व में बोर्ड के पत्रांक–जी 30464/सी–5/सामान्य–86/19 दिनांक 02.07.2019 द्वारा नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–15 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से अभियोजन स्वीकृति' प्रदान किये जाने हेतु पत्र प्रेषित किया गया था, जिसके अनुक्रम में आपके पत्र संख्या–647(2)/81–6–2019–26(पर्या)/2017टी0सी0–1 दिनांक 23.09.2019 द्वारा प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन को अभियोजन हेतु स्वीकृति प्रदान किये जाने के संबंध में पत्र प्रेषित किया गया था, परन्तु अभी तक अभियोजन हेतु स्वीकृति प्राप्त नही हुई है। (द्वारा प्रति स्मरण)

अतः उक्त के संबंध में आपसे अनुरोध है कि नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–15 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान कराने हेतु पुनः शासन स्तर से नगर विकास विभाग को अनुस्मारक पत्र प्रेषित करना चाहें।

भवदीय,

(आशीष तिवारी)
सदस्य सचिव

सँलग्नक उपरोक्तानुसार।

टी.सी–12 वी, विभूति खण्ड,
गोमती नगर लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट–www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

High Court, Allahabad

415

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6
संख्या–647 / 81–6–2019–26(पर्या) / 2017टी0सी0–1
लखनऊः दिनांकः 23 सितम्बर, 2019

प्रमुख सचिव,
नियुक्ति विभाग,
उ0प्र0 शासन।

अवगत कराना है कि नगर निगम, लखनऊ एक निकाय है तथा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–16 के अंतर्गत एक कम्पनी है। नगर निगम, लखनऊ शहर में स्थित घैला घाट, गोमती बन्धे के किनारे नगरीय ठोस अपशिष्ट एकत्रण का कार्य किए जाने के लिए उत्तरदायी है।

नगर निगम, लखनऊ के अन्तर्गत घैला घाट स्थित नगरीय ठोस अपशिष्ट का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा पूर्व में दिनांक 16.11.2018 को किया गया। निरीक्षण के समय घैला घाट के निकट गोमती बन्धे के किनारे कूड़ा / कचरा एवं नगरीय ठोस अपशिष्ट एकत्रित पाया गया तथा कुछ मात्रा में नगरीय ठोस अपशिष्ट खुले में जला हुआ पाया गया। कूड़े को अनियंत्रित ढग से जलाने से आस–पास के क्षेत्र में धुंए एवं वायु प्रदूषण की समस्या होती है। निरीक्षण के समय उक्त स्थल पर नगरीय ठोस अपशिष्ट डाला जाता पाया गया। स्थल पर भण्डारित कूड़ा से बरसात होने वाले सीपेज के गोमती नदी में जाने की सम्भावना है, जिससे कारण गोमती नदी की जल गुणता पर कुप्रभाव पड़ना स्वाभाविक है। नगर निगम द्वारा ठोस अपशिष्ट का एकत्रण खुले में बिना कवर्ड शेड के अवैज्ञानिक तरीके से किया जा रहा है। नगर निगम द्वारा नगरीय ठोस अपशिष्ट नियम, 2016 के नियम–15 के सुसंगत प्राविधानों का भी अनुपालन नहीं किया जा रहा है। तत्क्रम में राज्य बोर्ड के पत्रांक–जी 29773 / सी–5 / सामान्य–86 / 18, दिनांक 22.11.2018 द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–5 के अंतर्गत निर्देश जारी किया गया था कि नगर निगम द्वारा नगरीय ठोस अपशिष्ट के शोधन एवं निपटान हेतु घैला घाट गोमती बन्धे के किनारे, लखनऊ पर एकत्रित नगरीय ठोस अपशिष्ट का निस्तारण पत्र प्राप्ति के 15 दिन के अंदर ठोस अपशिष्ट प्रबन्धन नियम–2016 के अनुसार कराना सुनिश्चित करें, अन्यथा नगर आयुक्त, नगर निगम, लखनऊ एवं उक्त शोधन तथा निपटान के संचालन हेतु उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 सपठित ठोस अपशिष्ट प्रबन्धन नियम–2016 के अंतर्गत सक्षम न्यायालय में विधिक कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं का होगा।" उक्त कारण बताओ नोटिस का प्रतिउत्तर नगर निगम, लखनऊ से अभी तक प्राप्त नहीं है। अग्रेतर क्षेत्रीय कार्यालय, लखनऊ के अधिकारियों द्वारा दिनांक 26.06.2019 को घैला घाट, लखनऊ का निरीक्षण किया गया, जिसमें पूर्व की स्थिति यथावत पाई गयी है, जिसके आधार पर क्षेत्रीय कार्यालय द्वारा नगर निगम, लखनऊ एवं उसके

–2–

High Court, Allahabad

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– UP34276/सी–5/MSW/सामान्य-86/2020 दिनांक 27.11.2020

सेवा मे,

अनु सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–6
उ0प्र0 शासन।

विषय: नगर निगम, लखनऊ के उत्तरदायी व्यक्तियों/अधिकारियों के विरूद्ध दण्ड प्रकिया संहित की धारा–197 के अन्तर्गत 'अभियोजन की स्वीकृति' के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पूर्व में बोर्ड के पत्रांक–जी 30464/सी–5/सामान्य--86/19 दिनांक 02.07.2019 द्वारा नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–15 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से अभियोजन स्वीकृति प्रदान किये जाने हेतु पत्र प्रेषित किया गया था, जिसके अनुक्रम में आपके पत्र संख्या–647(2)/81–6–2019–26(पर्या)/2017टी0सी0–1 दिनांक 23.09.2019 द्वारा प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन को अभियोजन हेतु स्वीकृति प्रदान किये जाने के संबंध मे पत्र प्रेषित किया गया था, परन्तु अभी तक अभियोजन हेतु स्वीकृति प्राप्त नही हुई है। (द्वितीय स्मरण पत्र)

अतः उक्त के संबंध मे आपसे अनुरोध है कि नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–15 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान कराने हेतु पुनः शासन स्तर से नगर विकास विभाग को अनुस्मारक पत्र प्रेषित करना चाहें।

संलग्नक उपरोक्तानुसार

भवदीय,

(आशीष तिवारी)
सदस्य सचिव

टी.सी–12 वी, विभूति खण्ड,
गोमती नगर लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

High Court, Allahabad

415

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6
संख्या–647 / 81–6–2019–26(पर्या) / 2017टी0सी0–1
लखनऊः दिनांकः 23 सितम्बर, 2019

प्रमुख सचिव,
नियुक्ति विभाग,
उ0प्र0 शासन।

अवगत कराना है कि नगर निगम, लखनऊ एक निकाय है तथा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–16 के अंतर्गत एक कम्पनी है। नगर निगम, लखनऊ शहर में स्थित घैला घाट, गोमती बन्धे के किनारे नगरीय ठोस अपशिष्ट एकत्रण का कार्य किए जाने के लिए उत्तरदायी है।

नगर निगम, लखनऊ के अन्तर्गत घैला घाट स्थित नगरीय ठोस अपशिष्ट का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा पूर्व में दिनांक 16.11.2018 को किया गया। निरीक्षण के समय घैला घाट के निकट गोमती बन्धे के किनारे कूड़ा / कचरा एवं नगरीय ठोस अपशिष्ट एकत्रित पाया गया तथा कुछ मात्रा में नगरीय ठोस अपशिष्ट खुले में जला हुआ पाया गया। कूड़े को अनियंत्रित ढग से जलाने से आस–पास के क्षेत्र में धुंए एवं वायु प्रदूषण की समस्या होती है। निरीक्षण के समय उक्त स्थल पर नगरीय ठोस अपशिष्ट डाला जाता पाया गया। स्थल पर भण्डारित कूड़ा से बरसात होने वाले सीपेज के गोमती नदी में जाने की सम्भावना है, जिससे कारण गोमती नदी की जल गुणता पर कुप्रभाव पड़ना स्वाभाविक है। नगर निगम द्वारा ठोस अपशिष्ट का एकत्रण खुले में बिना कवर्ड शेड के अवैज्ञानिक तरीके से किया जा रहा है। नगर निगम द्वारा नगरीय ठोस अपशिष्ट नियम, 2016 के नियम–15 के सुसंगत प्राविधानों का भी अनुपालन नहीं किया जा रहा है। तत्क्रम में राज्य बोर्ड के पत्रांक–जी 29773 / सी–5 / सामान्य–86 / 18, दिनांक 22.11.2018 द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–5 के अंतर्गत निर्देश जारी किया गया था कि नगर निगम द्वारा नगरीय ठोस अपशिष्ट के शोधन एवं निपटान हेतु घैला घाट गोमती बन्धे के किनारे, लखनऊ पर एकत्रित नगरीय ठोस अपशिष्ट का निस्तारण पत्र प्राप्ति के 15 दिन के अंदर ठोस अपशिष्ट प्रबन्धन नियम–2016 के अनुसार कराना सुनिश्चित करें, अन्यथा नगर आयुक्त, नगर निगम, लखनऊ एवं उक्त शोधन तथा निपटान के संचालन हेतु उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 सपठित ठोस अपशिष्ट प्रबन्धन नियम–2016 के अंतर्गत सक्षम न्यायालय में विधिक कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं का होगा।" उक्त कारण बताओ नोटिस का प्रतिउत्तर नगर निगम, लखनऊ से अभी तक प्राप्त नहीं है। अग्रेतर क्षेत्रीय कार्यालय, लखनऊ के अधिकारियों द्वारा दिनांक 26.06.2019 को घैला घाट, लखनऊ का निरीक्षण किया गया, जिसमें पूर्व की स्थिति यथावत पाई गयी है, जिसके आधार पर क्षेत्रीय कार्यालय द्वारा नगर निगम, लखनऊ एवं उसके

–2–

415

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6
संख्या–647 / 81–6–2019–26(पर्या) / 2017टी0सी0–1
लखनऊः दिनांकः 23 सितम्बर, 2019

प्रमुख सचिव,
नियुक्ति विभाग,
उ0प्र0 शासन।

अवगत कराना है कि नगर निगम, लखनऊ एक निकाय है तथा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–16 के अंतर्गत एक कम्पनी है। नगर निगम, लखनऊ शहर में स्थित घैला घाट, गोमती बन्धे के किनारे नगरीय ठोस अपशिष्ट एकत्रण का कार्य किए जाने के लिए उत्तरदायी है।

नगर निगम, लखनऊ के अन्तर्गत घैला घाट स्थित नगरीय ठोस अपशिष्ट का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा पूर्व में दिनांक 16.11.2018 को किया गया। निरीक्षण के समय घैला घाट के निकट गोमती बन्धे के किनारे कूड़ा/कचरा एवं नगरीय ठोस अपशिष्ट एकत्रित पाया गया तथा कुछ मात्रा में नगरीय ठोस अपशिष्ट खुले में जला हुआ पाया गया। कूड़े को अनियंत्रित ढंग से जलाने से आस–पास के क्षेत्र में धुंए एवं वायु प्रदूषण की समस्या होती है। निरीक्षण के समय उक्त स्थल पर नगरीय ठोस अपशिष्ट डाला जाता पाया गया। स्थल पर भण्डारित कूड़ा से बरसात होने वाले सीपेज के गोमती नदी में जाने की सम्भावना है, जिससे कारण गोमती नदी की जल गुणता पर कुप्रभाव पड़ना स्वाभाविक है। नगर निगम द्वारा ठोस अपशिष्ट का एकत्रण खुले में बिना कवर्ड शेड के अवैज्ञानिक तरीके से किया जा रहा है। नगर निगम द्वारा नगरीय ठोस अपशिष्ट नियम, 2016 के नियम–15 के सुसंगत प्राविधानों का भी अनुपालन नहीं किया जा रहा है। तत्क्रम में राज्य बोर्ड के पत्रांक–जी 29773 / सी–5 / सामान्य–86 / 18, दिनांक 22.11.2018 द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–5 के अंतर्गत निर्देश जारी किया गया था कि "नगर निगम द्वारा नगरीय ठोस अपशिष्ट के शोधन एवं निपटान हेतु घैला घाट, गोमती बन्धे के किनारे, लखनऊ पर एकत्रित नगरीय ठोस अपशिष्ट का निस्तारण पत्र प्राप्ति के 15 दिन के अंदर ठोस अपशिष्ट प्रबन्धन नियम–2016 के अनुसार कराना सुनिश्चित करें, अन्यथा नगर आयुक्त, नगर निगम, लखनऊ एवं उक्त शोधन तथा निपटान के संचालन हेतु उत्तरदायी व्यक्तियों के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 सपठित ठोस अपशिष्ट प्रबन्धन नियम–2016 के अंतर्गत सक्षम न्यायालय में विधिक कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं का होगा।" उक्त कारण बताओ नोटिस का प्रतिउत्तर नगर निगम, लखनऊ से अभी तक प्राप्त नहीं है। अग्रेतर क्षेत्रीय कार्यालय, लखनऊ के अधिकारियों द्वारा दिनांक 26.06.2019 को घैला घाट, लखनऊ का निरीक्षण किया गया, जिसमें पूर्व की स्थिति यथावत पाई गयी है, जिसके आधार पर क्षेत्रीय कार्यालय द्वारा नगर निगम, लखनऊ एवं उसके

–2–

Court, Allahabad

416

दिन-प्रतिदिन के कार्यों के लिए पदेन उत्तरदायी अधिकारी डा0 इन्द्रमणि त्रिपाठी, नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-15 के अंतर्गत अभियोजनात्मक कार्यवाही किए जाने की संस्तुति की गयी है। नगर निगम, लखनऊ के उपरोक्त पदेन उत्तरदायी व्यक्ति लोक सेवक की श्रेणी में आते हैं।

डा0 इन्द्रमणि त्रिपाठी, आयुक्त, नगर निगम, लखनऊ लोक सेवक हैं, जिनके विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-15 के अंतर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा-197 के अन्तर्गत अभियोजन स्वीकृति आवश्यक है।

2- अतः इस सम्बन्ध में उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या-जी 30464/सी-5/सामान्य-86/19, दिनांक 02-07-2019 की प्रति संलग्नकों सहित प्रेषित करते हुए अनुरोध है कि कृपया प्रश्नगत प्रकरण में डा0 इन्द्रमणि त्रिपाठी, आयुक्त, नगर निगम, लखनऊ के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-15 के अंतर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा-197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

(कल्पना अवस्थी)
प्रमुख सचिव।

संख्या-647(1)/81-6-2019,तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके उपर्युक्त संख्या-जी 30464/सी-5/सामान्य-86/19, दिनांक 02-07-2019 के संदर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(भारत प्रसाद)
अनु सचिव।

417
25

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– (J 30475 / सी–5 / सा० 46/2019 दिनांक 27-11-2019

सेवा में,

अनु सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–6
उ0प्र0 शासन।

विषयः नगर निगम, लखनऊ के उत्तरदायी व्यक्तियों के विरूद्ध दण्ड प्रकिया संहित की धारा–197 के अन्तर्गत 'अभियोजन स्वीकृति' के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पूर्व मे बोर्ड के पत्रांक–जी 30475 / सी–5 / सामान्य–46 / 19 दिनांक 02.07.2019 द्वारा नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रक्रिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान किये जाने हेतु पत्र प्रेषित किया गया था, जिसके अनुक्रम में आपके पत्र संख्या–649(2) / 81–6–2019–20(पर्या) / 2017टी0सी0–1 दिनांक 23.09.2019 द्वारा प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन को अभियोजन हेतु स्वीकृति प्रदान किये जाने के संबंध में पत्र प्रेषित किया गया था, परन्तु अभी तक अभियोजन हेतु स्वीकृति प्राप्त नही हुई है। द्वायाऽप्रि सलग्न।

अतः उक्त के संबंध में आपसे अनुरोध है कि नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध जल (प्रदूषण नियारण तथा नियत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान कराने हेतु पुनः शासन स्तर से नगर विकास विभाग को अनुस्मारक पत्र प्रेषित करना चाहें।

भवदीय,

(आशीष तिवारी)
सदस्य सचिव

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल -info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

418
26

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6
संख्या–649(2)/81–6–2019–26(पर्या)/2017टी0सी0–1
लखनऊः दिनांकः 23 सितम्बर, 2019

प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।

अवगत कराना है कि नगर निगम, लखनऊ एक निकाय है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–47 के अंतर्गत एक कम्पनी है। नगर निगम, लखनऊ शहर में स्थित गोमती नदी में मिलने वाले नालों से निस्तारित सीवेज उत्प्रवाह का निस्तारण निर्धारित मानकों के अंतर्गत किए जाने के लिए उत्तरदायी है। नगर निगम, लखनऊ के अंतर्गत गोमती नदी में गिरने वाले नालों के स्थल का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 07.06.2019 को किया गया। निरीक्षण के दौरान कुल 07 नाले जिनमें सहारा सिटी नाला, बैरीकला नाला, घैला नाला, अपस्टीम फैजुल्लागंज, डाउनस्ट्रीम, फैजुल्लागंज, गोमती नगर नाला व गोमती नगर विस्तार नाला द्वारा सम्वहित सीवेज उत्प्रवाह बिना शोधन के गोमती नदी में निस्तारित होता पाया गया एवं उक्त 26 नालों में से 09 नाले जिसमें नगरिया नाला, सरकटा नाला, वजीरगंज नाला, जी0एच0 कैनाल, लामार्टिनियर नाला, जियामऊ नाला, बैरल नं0–02 दाया तटबन्द (महेशगंज नाला, लखनऊ खण्ड–01), हनुमान सेतु नाला, कुकरैल नाला ओवरफ्लो के कारण बिना शोधन के सीवेज उत्प्रवाह गोमती नदी में निस्तारित हो रहा था, जिससे गोमती नदी की जल गुणता पर प्रतिकूल प्रभाव पड़ना स्वाभाविक है।

बोर्ड के क्षेत्रीय कार्यालय, लखनऊ द्वारा पूर्व में दिनांक 21.02.2019, 22.02.2019 एवं 23.02.2019 को उक्त नालों का निरीक्षण व जल नमूना एकत्र कर विश्लेषित कराया गया था, विश्लेषण आख्यानुसार नगरीया नाला में बी0ओ0डी0–25.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–5,40,000 (एम0पी0एन/100 मि0ली0), सरकटा नाला में बी0ओ0डी0–36.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–54,000 (एम0पी0एन0/100 मि0ली0), पाटा नाला में बी0ओ0डी0–80.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–54,000 (एम0पी0एन0/100 मि0ली0), वजीरगंज नाला में बी0ओ0डी0– 85.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–54,000 (एम0पी0एन0/100 मि0ली0), घसियारी मंडी नाला में बी0ओ0डी0–76.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–16,00,000 (एम0पी0एन0/100 मि0ली0) तथा चाइना बाजार नाला में बी0ओ0डी0–98.0 मिग्रा0/ली0 व टोटल कॉलीफार्म–1 30,000 (एम0पी0एन0/100 मि0ली0) पायी गयी। दिनांक 07.06.2019 को कुड़ियाघाट पर स्थित सरकटा नाला तथा गऊघाट पर स्थित नगरीय नाला से वहित अशोधित सीवेज ओवरफ्लो होकर सीधे गोमती नदी में प्रवाहित होते पाया गया जो कि गोमती नदी में अमोनिया की मात्रा बढ़ने तथा घुलित आक्सीजन (डी0ओ0) घटने का मूल कारण है। तत्क्रम में राज्य बोर्ड के पत्रांक–जी 30270/सी–5/सा–46/19, दिनांक 11.06.2019 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा–33 ए" के अंतर्गत कारण बताओ नोटिस जारी किया गया था कि "क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974

–2–

यथासंशोधित में निहित प्राविधानों के अंतर्गत नगर निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध अभियोजनात्मक कार्यवाही की जाए।" उक्त कारण बताओ नोटिस का प्रतिउत्तर नगर निगम, लखनऊ से राज्य बोर्ड को अभी तक प्राप्त नहीं है।

नगर निगम, लखनऊ के अंतर्गत गोमती नदी में गिरने वाले नालों के स्थल का निरीक्षण पुनः बोर्ड के क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 26.06.2019 को किया गया, निरीक्षण के समय पाई गयी उपरोक्त इंगित नालों के माध्यम से वहित अशोधित सीवेज गोमती नदी मे मिलने की स्थिति यथावत पाई गयी है। केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा गोमती नदी की जल गुणता का अनुश्रवण/विश्लेषण आख्या दिनांक 04.06.2019 के अनुसार घुलित ऑक्सीजन की मात्रा कुडियाघाट अपस्ट्रीम–1.55 मिग्रा0/ली0, हनुमान सेतु अपस्ट्रीम–1.94 मिग्रा0/ली0 तथा बैराज अपस्ट्रीम–2.88 मिग्रा0/ली0, जो कि निर्धारित न्यूनतम मानक 4.0 मिग्रा0/ली0 से अत्यन्त कम हो गयी है जो कि जलीय जीव जन्तुओं हेतु अत्यन्त घातक है। नगर निगम, लखनऊ उक्त कृत्य जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–24 का उल्लंघन है एवं धारा–43 के अंतर्गत दण्डनीय अपराध है। उक्त के संबंध में उ0प्र0 प्रदूषण नियंत्रण बोर्ड के सक्षम स्तर से अभियोजनात्मक कार्यवाही का प्रस्ताव अनुमोदित किया गया है।

नगर निगम, लखनऊ के दिन–प्रतिदिन कार्यों के लिए उत्तरदायी अधिकारी श्री एस0पी0 सिंह, मुख्य अभियन्ता व श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ लोक सेवक की श्रेणी में आते हैं, जिनके विरूद्ध अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अंतर्गत अभियोजन स्वीकृति आवश्यक है।

2– अतः इस सम्बन्ध में उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या–जी 30475/सी–5/सामान्य–46/19, दिनांक 02–07–2019 की प्रति संलग्नकों सहित प्रेषित करते हुए अनुरोध है कि कृपया प्रश्नगत प्रकरण में श्री एस0पी0 सिंह, मुख्य अभियन्ता, नगर निगम, लखनऊ व श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराने का कष्ट करें।

संलग्नक–यथोक्त।

(कल्पना अवस्थी)
प्रमुख सचिव।

संख्या–649(3)/81–6–2019 तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके उपर्युक्त संख्या–जी 30464/सी–5/सामान्य–86/19, दिनांक 02–07–2019 के संदर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,
(भारत प्रसाद)
अनु सचिव।

Commissioner ★ High Court Allahabad

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– 134278 /सी–5/ [illegible] 11/2020 दिनांक 27.11.2020

सेवा में,

अनु सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–6
उ0प्र0 शासन।

विषय: गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ के उत्तरदायी व्यक्तियों/अधिकारियों के विरूद्ध दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत 'अभियोजन स्वीकृति' के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पूर्व मे बोर्ड के पत्रांक–जी 30476/सी–5/सामान्य–11/19 दिनांक 02.07.2019 द्वारा महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान किये जाने हेतु पत्र प्रेषित किया गया था, जिसके अनुक्रम में आपके पत्र संख्या–648/81–6–2019–26 (पर्या)/2017टी0सी0–1 दिनांक 23.09.2019 द्वारा प्रमुख सचिव, नगर विकास विभाग उ0प्र0 शासन को अभियोजन हेतु स्वीकृति प्रदान किये जाने के संबंध में पत्र प्रेषित किया गया था, परन्तु अभी तक अभियोजन हेतु स्वीकृति प्राप्त नही हुई है। **द्वारा पुनि स्मरण** ।

अतः उक्त के संबंध में आपसे अनुरोध है कि महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ एवं उसके उत्तरदायी व्यक्तियों के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत सक्षम स्तर से 'अभियोजन स्वीकृति' प्रदान कराने हेतु पुन: शासन स्तर से नगर विकास विभाग को अनुस्मारक पत्र प्रेषित करना चाहें।

सँलग्नक उपरोक्तानुसार।

भवदीय,

(आशीष तिवारी)
सदस्य सचिव

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल- info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

476
421

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6
संख्या–648 / 81–6–2019–26(एफ्ए) / 2017टी0सी0–1
लखनऊः दिनांक 23 सितम्बर, 2019

प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।

अवगत कराना है कि गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एक निगमित निकाय है एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–47 के अंतर्गत एक कम्पनी है। दौलतगंज, लखनऊ में स्थापित 56 एम0एल0डी0 के एस0टी0पी0 का समुचित संचालन कर सीवेज शोधन के लिए उत्तरदायी है। राज्य बोर्ड के पत्रांक–एच 20994 / सी–5 / सा0–11 / 18 दिनांक 28.05.2018 द्वारा इकाई को सहमति प्राप्त करने, गोमती नदी मे मिलने वाले नगरिया व सरकटा नाले का ओवर फ्लो रोककर एस0टी0पी0 के माध्यम से शुद्धिकृत कर निस्तारित किये जाने तथा एस0टी0पी0 का उत्प्रवाह सदैव बोर्ड मानकों के अनुरूप निस्तारित किये जाने हेतु जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा–33 'ए' के अंतर्गत निर्देश जारी किये गये थे। जिसके संबंध में इकाई द्वारा कोई प्रतिउत्तर प्रेषित नहीं किया गया है।

दौलतगंज, लखनऊ स्थित 56 एम0एल0डी0 के सीवेज ट्रीटमेण्ट प्लाण्ट के संचालन के विसंगतियों के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या–200 / 2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 13.07.2017 को जारी आदेश के अनुक्रम में इकाई को राज्य बोर्ड के पत्रांक–एच 29882 / सी–5 / सा0–11 / 18 दिनांक 17.12.2018 द्वारा एस0टी0पी0 का राज्य बोर्ड के मानकों के अनुरूप संचालन न किये जाने के कारण पर्यावरणीय क्षतिपूर्ति रू0 50,000 / – अधिरोपित किया गया है। पुनः राज्य बोर्ड के पत्रांक–एच 36173 / सी–5 / सा0–11 / 19, दिनांक 20.05.2019 के माध्यम से महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ पर रू0 5,62,500 / – (पांच लाख बासठ हजार पांच सौ मात्र) का पर्यावरण क्षतिपूर्ति के रूप में अर्थदण्ड अधिरोपित किया गया है।

बोर्ड के क्षेत्रीय कार्यालय, लखनऊ के अधिकारियों द्वारा दिनांक 15.06.2019 को इकाई प्रतिनिधि श्री गोपाल श्रीवास्तव की उपस्थिति में दौलतगंज, लखनऊ में स्थापित एस0टी0पी0 का निरीक्षण किया गया जिसमें पाया गया कि दौलतगंज, लखनऊ में स्थापित 56 एम0एल0डी0 के एस0टी0पी0 में पाटा, सरकटा, गऊघाट एवं नगरिया नाले के सीवेज को टैप कर शुद्धीकृत किये जाने का प्राविधान है। निरीक्षण के समय पाटा नाला एवं गऊघाट नाले का सीवेज टैप हो कर एस0टी0पी0 पर पहुंच रहा था, किन्तु नगरिया नाले के सीवेज का लगभग–40 प्रतिशत भाग तथा सरकटा नाले का 50 प्रतिशत भाग एस0टी0पी0 पर नही पहुंच रहा था तथा प्रदूषित सीवेज सीधे गोमती नदी में निस्तारित हो रहा था। गऊघाट इन्टेक चैनल से पानी लेकर जल संस्थान द्वारा लखनऊ शहर को पेयजल आपूर्ति की जाती है। नगरिया नाले का सीवेज सीधे गोमती नदी में मिलने से गऊघाट इन्टेक चैनल की जलगुणता पर कुप्रभाव पड़ सकता है।

दौलतगंज एस0टी0पी0 से निस्तारित शुद्धीकृत सीवेज को सरकटा लाने के टैपिंग प्वाइण्ट के डाउनस्ट्रीम में निस्तारित किया जाता है, जो अन्ततः गोमती नदी में मिलता है। एस0टी0पी0 के आउटलेट पर उत्प्रवाह के मापन हेतु मापन यंत्र स्थापित नहीं है। दिनांक 15.06.2019 को

–2–

निरीक्षण के समय इकाई के उत्प्रवाह शुद्धीकरण संयंत्र के शोधित उत्प्रवाह का जल नमूना एकत्रण किया गया। जिसे केन्द्रीय प्रयोगशाला, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ की प्रयोगशाला में जमा किया था। विश्लेषण आख्या के अनुसार बी0ओ0डी0 की मात्रा–36.3 मिग्रा0/ली0 पायी गयी जो कि निर्धारित मानकों से अधिक है।

इस प्रकार गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ द्वारा बोर्ड के उपरोक्त निर्देश दिनांक 28.05.2018 का उल्लंघन करते हुए राज्य बोर्ड की पूर्व सहमति के बिना उपरोक्त एस0टी0पी0 का संचालन किया जा रहा है तथा बोर्ड द्वारा निर्धारित मानकों के विपरीत उत्प्रवाह निस्तारित किया जा रहा है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–24 का उल्लंघन है एवं उपरोक्त अधिनियम की धारा–43 के अंतर्गत दण्डनीय अपराध है। उक्त के संबंध में उ0प्र0 प्रदूषण नियंत्रण बोर्ड के सक्षम स्तर से अभियोजनात्मक कार्यवाही का प्रस्ताव अनुमोदित किया गया है।

गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ के दिन–प्रतिदिन के कार्यों के उत्तरदायी व्यक्ति श्री एस0के0 गुप्ता, महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेण्ट प्लाण्ट, दौलतगंज, लखनऊ लोक सेवक की श्रेणी में आते हैं, जिनके विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किये जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अंतर्गत अभियोजन स्वीकृति आवश्यक है।

2– अतः इस सम्बन्ध में उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या–जी 30476/सी–5/सामान्य–11/19, दिनांक 02–07–2019 की प्रति संलग्नकों सहित प्रेषित करते हुए अनुरोध है कि कृपया प्रश्नगत प्रकरण में श्री एस0के0 गुप्ता, महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेण्ट प्लाण्ट, दौलतगंज, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराने का कष्ट करें।

संलग्नक–यथोक्त।

(कल्पना अवस्थी)
प्रमुख सचिव।

संख्या–648(1)/81–6–2019,तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके उपर्युक्त संख्या–जी 30476/सी–5/सामान्य–11/19, दिनांक 02–07–2019 के संदर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,
(भारत प्रसाद)
अनु सचिव।

428
423

महत्वपूर्ण / अनुस्मारक
संख्या–934 / 81–6–2020–26(पर्या) / 2017टी0सी0–1

प्रेषक,

संजय सिंह,
सचिव,
उ0प्र0 शासन।

सेवा में,

प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 लखनऊ : दिनांक : 11 दिसम्बर, 2020

विषय– नगर निगम, लखनऊ के उत्तरदायी व्यक्तियों के विरूद्ध दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन स्वीकृति के संबंध में।

महोदय,

उपर्युक्त विषयक सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या–जी34277 / सी–5 / सा0–46 / 2020, दिनांक 27–11–2020 (छायाप्रति संलग्न) का कृपया संदर्भ ग्रहण करें।

2– अवगत कराना है कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 के पत्र संख्या–649(2) / 81–6–2019–26(पर्या) / 2017टी0सी0–1 दिनांक 23–09–2019 द्वारा नगर निगम, लखनऊ के दिन–प्रतिदिन कार्यों के लिए उत्तरदायी अधिकारी श्री एस0पी0 सिंह, मुख्य अभियन्ता व श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराये जाने हेतु अनुरोध किया गया है। प्रश्नगत प्रकरण में वांछित कृत कार्यवाही की आख्या अभी तक अप्राप्त है।

3– अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया प्रश्नगत प्रकरण में अभियोजन हेतु स्वीकृति के सम्बन्ध में वांछित कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 को अवगत कराने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,

(संजय सिंह)
सचिव।

संख्या–934(1) / 81–6–2020, तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके उक्त सदर्भित पत्र संख्या–जी 34277 / सी–5 / सा0–46 / 2020, दिनांक 27–11–2020 के संदर्भ में सूचनार्थ प्रेषित।

आज्ञा से,

(गौरव वर्मा)
विशेष सचिव।

महत्वपूर्ण / अनुस्मारक
संख्या–935 / 81–6–2020–26(पर्या) / 2017टी0सी0–1

प्रेषक,

संजय सिंह,
सचिव,
उ0प्र0 शासन।

सेवा में,

प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 लखनऊ : दिनांक : 11 दिसम्बर, 2020

विषय– गोमती प्रदूषण नियंत्रण इकाई, रीवर बैंक कालोनी रोड, उ0प्र0 जल निगम, लखनऊ के उत्तरदायी व्यक्तियों / अधिकारियों के विरूद्ध दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत 'अभियोजन स्वीकृति' के सम्बन्ध में

महोदय,

उपर्युक्त विषयक सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या–जी34278 / सी–5 / सा0–11 / 2020, दिनांक 27–11–2020 (छायाप्रति सलग्न) का कृपया सदर्भ ग्रहण करें।

2– अवगत कराना है कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 के पत्र संख्या–648 / 81–6–2019–26(पर्या) / 2017टी0सी0–1, दिनांक 23–09–2019 द्वारा गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ के दिन–प्रतिदिन के कार्यो के लिए उत्तरदायी अधिकारी श्री एस0के0 गुप्ता, महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, लखनऊ एवं श्री सौरभ श्रीवास्तव, प्रोजेक्ट मैनेजर, सीवेज ट्रीटमेण्ट प्लाण्ट, दौलतगंज, लखनऊ के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनेश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराये जाने हेतु अनुरोध किया गया है। प्रश्नगत प्रकरण में वांछित कृत कार्यवाही की आख्या अभी तक अप्राप्त है।

3– अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया प्रश्नगत प्रकरण में अभियोजन हेतु स्वीकृति के सम्बन्ध में तारीख कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 को अवगत कराने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,

(संजय सिंह)
सचिव।

संख्या–935(1) / 81–6–2020, तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड का उनके उक्त संदर्भित पत्र संख्या–जी 34278 / सी–5 / सा0–11 / 2020, दिनांक 27–11–2020 के संदर्भ मे सूचनार्थ प्रेषित।

आज्ञा से,

(गौरव वर्मा)
विशेष सचिव।

CEO(C-5)/LD-I
11/12/2020
(आशीष सिंघल)
सहायक अभियन्ता

ND/66/LDO
15/12/2020

Comm. High Court, Allahabad

480
425

महत्वपूर्ण / अनुस्मारक
संख्या–933 / 81–6–2020–26(पर्या) / 2017टी0सी0–1

प्रेषक,

गौरव वर्मा,
विशेष सचिव,
उ0प्र0 शासन।

सेवा में,

प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 लखनऊ : दिनांक : /–/– दिसम्बर, 2020

विषय– नगर निगम, लखनऊ के उत्तरदायी व्यक्तियों के विरूद्ध दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन स्वीकृति के सबंध में।

महोदय,

उपर्युक्त विषयक सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्र संख्या–जी34276 / सी–5 / MSW/सामान्य–86 / 2020, दिनांक 27–11–2020 (छायाप्रति संलग्न) का कृपया संदर्भ ग्रहण करें।

2– अवगत कराना है कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 के पत्र संख्या–647(2) / 81–6–2019–26(पर्या) / 2017टी0सी0–1, दिनांक 23–09–2019 द्वारा नगर निगम, लखनऊ के दिन–प्रतिदिन कार्यों के लिए उत्तरदायी अधिकारी श्री एस0पी0 सिंह, मुख्य अभियन्ता व श्री पंकज भूषण, पर्यावरण अभियन्ता, नगर निगम, लखनऊ के विरूद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा–15 के अन्तर्गत अभियोजनात्मक कार्यवाही किए जाने हेतु दण्ड प्रकिया संहिता की धारा–197 के अन्तर्गत अभियोजन हेतु स्वीकृति प्रदान किये जाने के सम्बन्ध में यथावश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को अवगत कराये जाने हेतु अनुरोध किया गया है। प्रश्नगत प्रकरण में वांछित कृत कार्यवाही की आख्या अभी तक अप्राप्त है।

3– अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया प्रश्नगत प्रकरण में अभियोजन हेतु स्वीकृति के सम्बन्ध में वांछित कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग–6 को अवगत कराने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,
(गौरव वर्मा)
विशेष सचिव।

संख्या–933(1) / 81–6–2020, तद्दिनांक

प्रतिलिपि सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उनके उक्त संदर्भित पत्र संख्या–जी 34276 / सी–5 / MSW/सामान्य–86 / 2020, दिनांक 27–11–2020 के संदर्भ में सूचनार्थ प्रेषित।

आज्ञा से,
(गौरव वर्मा)
विशेष सचिव।

Court, Allahabad

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436(M/B)/2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar .....Petitioner

Versus

State of U.P. (Civil). .....Opposite Parties

ANNEXURE - SCA-3

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या– G34306 /सी–5/स0-46/2020 दिनांक 02-12-2020

सेवा में,

नगर आयुक्त,
नगर निगम,
लखनऊ।

यह कि माननीय एन.जी.टी. में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं0–15 के अंश जिसका निम्नवत् है, का अवलोकन करने का कष्ट करें:–

".....8 Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

i. *100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.*

ii. *Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.*

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार उपरोक्त कार्य ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय होगा।

....2

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ -226010
ई–मेल–info@uppcb.com
वेब साइट -www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

यह कि लखनऊ शहर में स्थित गोमती नदी के दोनो किनारों में मिलने वाले नालों के जल–मल के निस्तारण के संबंध में क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 27.11.2020 को निरीक्षण किया गया। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले निम्नलिखित 12 नाले जो टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, जिनके माध्यम से अनट्रीटेड सीवेज गोमती नदी में मिल रही है, जिससे गोमती नदी की जल की गुणता प्रभावित होना स्वाभाविक है।

➢ टैप्ड/ओवर फ्लो नालों का विवरण :–

1 गऊघाट नाला (26°53'5.9"N, 80°53'51.6"E) :– नाले के माध्यम से मोहिनीपुरवा एवं आस–पास की बस्ती का सीवर निस्तारित किया जाता है। उत्प्रवाह को टैप कर एस0टी0पी0 दौलतगंज पर भेजा रहा है। निरीक्षण के समय नाले का अशोधित उत्प्रवाह नदी में सीधे गिरता हुआ पाया गया है।

2 नगरिया नाला (26°53'7.9"N, 80°53'31"E) :– नाले के उत्प्रवाह को शोधन हेतु दौलतगंज, एस0टी0पी0 पर भेजने का प्राविधान है, परन्तु निरीक्षण के समय लगभग 50 प्रतिशत उत्प्रवाह ही शोधन हेतु एस0टी0पी0 में भेजा जा रहा था, शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। शहर की पेयजल की आपूर्ति गोमती नदी गऊघाट से की जाती है। इस नाले से अशोधित सीवेज को सीधे गोमती नदी में निस्तारित होता पाया गया है। अशोधित उत्प्रवाह निस्तारण होने के कारण शहर की पेयजल की गुणता पर कुप्रभाव पडना स्वाभाविक है।

3 सरकटा नाला बैरल नं0–32 (26°53'2.7"N, 80°54'6.7"E) :– इस नाले का लगभग 60 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 दौलतगंज पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। इसी नाले में एस0टी0पी0, दौलतगंज का शुद्धिकृत उत्प्रवाह भी निस्तारित किया जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारेत होता पाया गया। निरीक्षण के सनय स्थापित पम्पिंग स्टेशन बन्द पाया गया तथा उपस्थित प्रतिनिधि श्री लाल, सुपरवाइजर द्वारा अवगत कराया गया कि उक्त पम्पिंग स्टेशन विगत कई वर्षों से बन्द है।

4 पाटा नाला (26°52'22.9"N, 80°54'40.1"E) :– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय नाले से लगभग 15 प्रतिशत उत्प्रवाह बिना शोधन के नदी में निस्तारित होता पाया गया।

5 वजीरगंज नाला (26°51'55.9"N, 80°56'32.1"E):– इस नाले का लगभग 70 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में मिल रहा था।

6 जी0एच0 कैनाल (26°51'12.6"N, 80°59'8.18"E):– इस नाले का लगभग 55 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

7 लामार्टिनियर नाला (26°50'7.6"N, 80°57'58.8"E):– इस नाले का लगभग 60 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

....3

8 बैरल नं0–2, दायाँ तटबंध (महेशगंज नाला, लखनऊ खण्ड–1) (26°52'7.3"N, 80°55'36.0"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय ज्ञात्य आवासीय कालोनीओ का सीवेज आवेर पलो होकर गोमती नदी मे निस्तारित होता पाया गया।

9 बैरल नं0–3 (आर्टस कालेज नाला) (26°51'52.7"N, 80°55'19.9"E) इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर पलो होकर गोमती नदी मे निस्तारित होते हुए नही पाया गया तथा प्राइवेट कंपनी द्वारा विगत एक माह से उक्त नाले को टैप्ड कर उत्प्रवाह को शोधित कर गोमती नदी मे निस्तारित किया जाता है।

10 बैरल नं0–4 (हनुमान सेतु नाला) (26°51'37.0"N, 80°56'19.2"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय कर्मचारी द्वारा अवगत कराया गया कि बैरल नं0–4 की जाली टूट गयी है। इस कारण उक्त नाला का शेष उत्प्रवाह आवेर पलो होकर गोमती नदी में निस्तारित होता पाया गया।

11 बैरल नं0–2 (डालीगंज नाला नं0–2) (26°52'7.3"N, 80° 5'36.0"E) – इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह ओवर पलो होकर गोमती नदी में निस्तारित होते हुए पाया गया।

12 टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06) (26°51'43.4"N, 80°56'41.1"E):– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है; निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर पलो होकर गोमती नदी में निस्तारित होते हुए पाया गया।

➢ अनटैप्ड नालों का विवरण :–

1 सहारा सिटी नाला (26°50'9.9"N, 80°58'10.608"E) इस नाले का सपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

2 बैरी कला नाला
3 घैला नाला
4 अपरस्ट्रीम फैजुल्ला गंज
5 डाउन स्ट्रीम फैजुल्ला गंज
6 गोमती नगर नाला
7 गोमती नगर विस्तार नाला

} उक्त नालों का सपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

यह कि उपरोक्त के संबध में क्षेत्रीय अधिकारी, लखनऊ द्वारा अपने पत्र संख्या–675/जी.एफ.–35/20 दिनांक 01.12.2020 द्वारा उपरोक्त नालों पर मा0 एन.जी.टी. के उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,25,00,000 (रूपये चार करोड़ पच्चीस लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की सस्तुति की गयी है।

....4

(4)

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी की संस्तुति के आधार पर जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त नगर निगम, लखनऊ को निम्नानुसार कारण बताओ नोटिस जारी किया जाता है।

1. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।
यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से सीवेज के शुद्धिकरण होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की दशा में उपरोक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लाट नं0–18, सेक्टर–7, गोमती नगर, लखनऊ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियत्रण बोर्ड, लखनऊ।
4. जिलाधिकारी, लखनऊ।
5. महा प्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, चतुर्थ, उ0प्र0 जल निगम, लखनऊ।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से प्रेषित कि नगर आयुक्त, नगर निगम, लखनऊ को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,वृत्त–5

Commissioner For Civic

431

Indian Union Driving Licence
Issued by Uttar Pradesh

UP33 20100003998

Issue Date: 31-10-2019 Validity (NT): 30-10-2034 Validity(TR):

Name: RAM KARAN

Date of Birth: 15-07-1964 Blood Group: A+ VE Organ Donor: N

Son/Daughter/Wife of: SRI HARKHALI

Address:
H&C-48 VRINDAVAN YOJNA NO-1 AWAS VIKAS COLONY TELIBAGH LUCKNOW CANTONMENT LUCKNOW 226002

Date of First Issue: 27-05-2016

DL No: UP33 20100003998 UPDL00000 1551202

Invalid Carriage (Regn Numbers)*

Hazardous Validity* Hill Validity*

Class of Vehicle	Code	Issued By	Date of Issue	Vehicle Category	Badge Number*	Badge Issued Date*	Badge Issued By*
LMV	LMV	UP33	27-05-2016	NT			
MCWG							

Form 7 Rule 14(2)

Emergency Contact Number

Licensing Authority
UP33 LUCKNOW T P NAGAR

Commissioner For Oath

~~487~~
432

Received
By: Singh
at 12:50 pm
AOR BB00237

488
433

Stock Holding Corporation of India Ltd. High Court Branch LUCKNOW

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	22-FEB-2021 10:48:33
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	ASHOK KUMAR VERMA ADVOCATE
e-COURT RECEIPT NO :	UPCT2203B2148K989
e-COURT FEE AMOUNT :	₹ 15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, If Any	₹ 0

UPCT2203B2148K989

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

489
434

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant, ---- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

INDEX

S.No	Description	Page Nos.
1.	Application for taking status report on record in light of order dated 04.02.2021.	A
2.	Status report on affidavit.	1 - 5
3.	**Annexure No.1.** Photocopy of details of 33 Drains and their status as received from UP Jal Nigam.	6 - 7
4.	**I.D. Proof**	8

Lucknow
Dated: 09.03.2021

(Namit Sharma)
Advocate
Counsel for the Nagar Nigam Lucknow

488
433

Stock Holding Corporation of India Ltd. * LUCKNOW *

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	22-FEB-2021 10:48:33
NAMES OF THE ACC/ REGISTERED USER :	SHCIL UTTAR PRADESH
LOCATION :	LUCKNOW
NAME OF LITIGANT :	ASHOK KUMAR VERMA ADVOCATE
e-COURT RECEIPT NO :	UPCT2203B2148K989
e-COURT FEE AMOUNT :	₹15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, If Any	₹ 0

UPCT2203B2148K989

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

489
434

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant, ----- Petitioner

VERSUS

State Of Uttar Pradesh & others ----- Opposite Parties

INDEX

S.No	Description	Page Nos.
1.	Application for taking status report on record in light of order dated 04.02.2021.	A
2.	Status report on affidavit.	1 - 5
3.	**Annexure No.1.** Photocopy of details of 33 Drains and their status as received from UP Jal Nigam.	6 - 7
4.	**I.D. Proof**	8

Lucknow
Dated: 09-03-2021

(Namit Sharma)
Advocate
Counsel for the Nagar Nigam Lucknow

490
A 435

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW

C.M. APPLICATION No. 40959/2021 **of 2021**

In Re:

Writ Petition No.4436 (M/B) of 2003 (PIL)

PRESENTED TODAY
REGISTRAR (J) (LISTING)
10 MAR 2021

5 रु. Rs. 5 COURT भारत INDIA पाँच रुपये FIVE RUPEES CANCELLED

Sewage Treatment Plant, ----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

APPLICATION FOR TAKING STATUS REPORT IN COMPLIANCE OF ORDER DATED 04.02.2021 PASSED IN AFORESAID WRIT PETITION ON RECORD

For the facts, reasons and circumstances as stated in the accompanying short counter affidavit it is most respectfully prayed that the said status report on affidavit being filed on behalf Nagar Nigam Lucknow may kindly be taken or record.

Any other suitable directions or orders which are necessary for the ends of justice in the aforesaid case may also kindly be passed by this Hon'ble Court in favour of answering opposite parties.

Lucknow
Dated: 09.03.2021

(Namit Sharma)
Advocate
Counsel for the Nagar Nigam Lucknow

IN THE HON'BLE HIGH COURT OF JUDICATURE AT

ALLAHABAD, LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant, ----- Petitioner

VERSUS

State Of Uttar Pradesh & others ------ Opposite Parties

Affidavit in support of Status Report in compliance of order dated 04.02.2021 passed in aforesaid writ petition

I, Pankaj Bhushan, aged about 54 years, S/o Shri S.P. Agarwal, presently posted as Environment Engineer , Nagar Nigam, Lucknow, Caste- Vaish, Religion- Hindu, Occupation- Service, Qualification- Post Graduate whose photo is pasted above and identity proof is enclosed herewith, the deponent do hereby swear in the name of God/solemnly affirm and state as follows:-

1. That the deponent is presently posted as Environment Engineer, Nagar Nigam, Lucknow and has been arrayed as opposite party in aforesaid case and is duly authorized and thus competent to swear and file this affidavit and as such he is well conversant with the facts deposed to hereinafter.

2. That this writ petition when listed on 04.02.2021 this Hon'ble Court was pleased to pass following order, the relevant portion of which is reproduced hereinafter:

" .... Let status report be filed by the respective respondents' counsel with regard to how many drainages have been connected to the sewage treatment plant and whether the untreated sewage is still being discharged directly into river Gomti and what steps are being taken to prevent direct discharge of sewage in the river Gomti. The status report shall be filed on affidavit before the next date.".....

3. That in compliance of aforesaid direction the present status report on affidavit is being filed thereby indicating the steps taken at the end of Nagar Nigam, Lucknow.

4. That in the city of Lucknow within the Municipal limits there are 33 drains which includes 7 new drains emerged in outskirt areas of city, due to areal expansion of Lucknow, out of which 26 drains were trapped earlier under Gomti action plan phase 1 and phase 2 and the discharge of these drains is being treated at existing 56 mld (42 mld + 14 mld) STP at Daulatganj and 345 mld STP at Bharwara.

At present due to increase in discharge of drains and also due to pumping plants have outlived their design life 10 numbers drains are overflowing out of earlier fully tapped 26 drains. BOD of Ghaila Drain is within permissible limit, therefore no action is proposed for this drain. The present status of tapping of 6 new drains and the drains which are overflowing will be submitted by Gomti Pollution Control Unit of UP Jal Nigam, Lucknow as this body is the execution agency for sewerage and STP works to the Nagar Nigam and UP Government. Photocopy of details of 33 Drains and their status as received from UP Jal

Nigam is being annexed herewith this affidavit as **Annexure No.1.**

5. That further it is pertinent to mention that the constructed wetland system is proposed for the treatment of sewage effluent in the Kukrail Nala for insitu biological remediation of sewage effluent at Lucknow.

6. That the said Kukrail Nala runs in the city over a stretch of about 6 kilometer and about 23 drains fall in the Kukrail Nala. The Nala is proposed to be cleaned by phytoremediation technique. This technique is a natural process to reduce the pollution parameters of the Nala effluent.

7. That the aforesaid process involves construction of additional drainage channels to increase the surface area of the Nala. The process involves construction of two oxidation zones namely filtration zone and treatment zone. The oxidation ponds remove the suspended materials and the water is further treated in the filtration zone. After the removal of suspended wastes in the oxidation zone and filtration zone the pollution parameters are treated in the treatment zone (COD / BOD levels) with the help of aquatic plants for example typha, phargmits , ipomoea, Cyprus, Scirpus, wild arvi, poly gonum, alternanthera. The parameters to be reviewed are BOD load, Retention time and surface loading.

8. That the phytoremediation technique is already in operation at Neela Hauz near Hauz Khas, Delhi. The project is run by Delhi Development Authority under the guidance of Professor Emeritus Mr. C.R. Babu of Delhi University. The project has been inspected along with Professor Mr. C.R. Babu by the Municipal

Commissioner and the Nagar Nigam team in the month of January 2021.

9. That from the narration made herein above it is established that the Nagar Nigam, Lucknow has taken all relevant steps in compliance of order dated 04.02.2021 passed by this Hon'ble Court and the deponent further undertakes that he will carry out and comply with every direction issued by this Hon'ble Court from time to time.

Lucknow

Dated: 09.03.2021

Deponent

Verification

I, the above named deponent, do hereby verify that the contents of paras 1 to of this affidavit are true to my personal Knowledge while those of paras 2 to 8 are believed to be true on the basis of information gathered from records and those of para 9 is based on legal advice, sought. No part of it is false and nothing material has been concealed.

So, help me God.

Lucknow

Dated 09.03.2021

Deponent

I, identify the deponent personally who has signed before me.

Lucknow

Dated 09.03.2021

(Namit Sharma)

Advocate

AOR No. B/N 0017
Chamber No. B-430,
B-Block, High Court, Lucknow
Counsel for the Nagar Nigam Lucknow

445
440 S

Solemnly affirmed before me on 9.3.2021 at 9:55 A.M./P.M by the deponent who is identified by Shri Namit Sharma, Advocate, High Court, Lucknow Bench, Lucknow

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

9/3/2021

A. Arora
ANURADHA ARORA
Adv./Oath Commissioner
High Court Lucknow
S. No. 0220438
Date- 9.3.2021

4416

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

Writ Petition No.4436 (M/B) of 2003 (PIL)

Sewage Treatment Plant, ----- **Petitioner**

VERSUS

State Of Uttar Pradesh & others ------ **Opposite Parties**

ANNEXURE NO.- 1

9/8/2021

DISCHARGE MEASUREMENT OF DRAINS AND SEWERS REQUIRED FOR SEWAGE PUMPING STATION AND SEWAGE TREATMENT PLANT
FLOW ADOPTED / PROJECTED FLOW BASED ON MEASUREMENTS TAKEN IN 2019

S. No.	Name of STP	S. No.	Name of Drain	Measured Average discharge		Tapped (Y/N)	Remarks
				2015	2019		
1	2	3	4	5	6	7	8
A) CIS SIDE							
I	Barikala STP (Sanctioned 1 mld)	1	BARIKALAA	1.00	0.65	N	S.T.P. (PROPOSED)
			Total at Barikala STP	1.00	0.65		
II	Daulatganj STP (56 mld existing and 39 mld Sanctioned)	2	NAGARIA	13.00	16.19	Y (overflow)	S.P.S. (EXISTING)
		3	GALKHAT & MOHINIPURWA	5.00	1.54	Y	S.P.S. (EXISTING) & overflow measurement
		4	SAHKATA	30.00	28.87	Y (overflow)	S.P.S. (EXISTING) & overflow measurement
		5	PATA	15.00	15.57	Y (overflow)	S.P.S. (EXISTING)
			BY SEWER (Drain -1)	6.00	30.00	sewer	S.P.S. (EXISTING)
			Total at Daulatganj STP (56 MLD)	69.00	92.26		S.T.P. (EXISTING & PROPOSED)
III	Bharwara (existing 345 mld)	6	NER U/S	3.50	3.76	Y	S.P.S. (EXISTING)
		7	NER D/S				
		8	WAZIRGANJ	34.66	41.41	Y (overflow)	S.P.S. (EXISTING) & overflow measurement
		9	GHASIARIMANDI	17.50	17.86	Y (overflow)	S.P.S. (EXISTING)
		10	CHINA BAZAR	3.00	0.32	Y	S.P.S. (EXISTING)
		11	LAPLACE	5.50	8.90	Y (overflow)	S.P.S. (EXISTING)
			BY TRUNK SEWER AT CGPS	110.00	55.00	Y	BY GRAVITY (EXISTING)
			Total at CGPS	174.16	127.25		S.P.S. (EXISTING)
IV	G H Canal (sanctioned 120 mld)	12	JOPLING ROAD	2.00	0.58	Y	S.P.S. (EXISTING)
		13	G H CANAL	158.00	207.27	Y (overflow)	S.P.S. (EXISTING) & 15 mld STP (UP)
		14	JIAMAU	1.50	2.05	Y	S.P.S. (EXISTING)
		15	LAMARTINIER	6.50	6.50	Y	Sewer water is transferred under ASHIYANA
			TOTAL AT GH CANAL	168.00	216.40		
			PROPOSED 120 MLD STP AT GH CANAL	120.00	120.00		
			NET AT GH CANAL FOR MPS	48.00	96.40		
	TOTAL CIS GOMTI SIDE (in River Gomti)			412.16	436.56		
VI	Bijnor STP		Sec N Ashyana SPS (District 2)	N/A	10.20		Currently all the SPS pumps the sewage in Gola Mohamadi Drain and D 4 Z 4 sewage flows in Gola Mohamadi drain via syphon near patia ka pul at VIP Road. In Gola Mohamadi Drain discharge, the discharge of theses SPS and D 4 Z4 area is deducted. 20 mld discharge of gola mohamadi drain shall be diverted to Bijnor STP as per actual discharge at Bijnor STP as the STP site
			Sec M Ashyana SPS (District 2)	N/A	10.20		
			SPS Vidhi Sansthaan (District 2)	N/A	10.20		
			SPS Ambedkar University (District 2)	N/A	10.20		
			District 4 Zone 4 (D 4 Z 4)		20.00		
			Total at Bijnor STP		60.80		
		34	Gola Mohamadi Drain		20.00	N (meets River Sai)	
	TOTAL CIS GOMTI SIDE			412.16	517.36		
B) TRANS GOMTI							
V	Ghaila (proposed 22 mld)	16	GHAILA	8.00	6.01	N	800 as per norms, no proposal
		17	FAIZULLAGANJ U/S	15.00	11.58	N	S.P.S. (PROPOSED)
		18	FAIZULLAGANJ D/S	7.00	5.50	N	S.P.S. (PROPOSED)
			Sub Total	30.00	23.09		
			GHAILA STP	30.00	17.08		
III	Bharwara (existing 345 mld)	19	MAHESH GANJ	12.18	5.29	Y	BY GRAVITY (EXISTING)
		20	ROOP PUR KHADRA	2.50	1.28	Y (overflow)	S.P.S. (EXISTING)
		21	MOHAN MEKINS	5.00	5.25	Y	S.P.S. (EXISTING)
			MOHAN MEKINS (Total)	19.68	11.82	Y	
			LONIAPURWA SPS	18.00		N/A	S.P.S. (EXISTING)
		22	DALIGANJ -1 (U/S)	7.14	6.57	Y (overflow)	S.P.S. (EXISTING)
		23	DALIGANJ -2 (D/S)*	3.50	3.46	Y	S.P.S. (EXISTING)
		24	ARTS COLLEGE	3.25	2.14	Y	BY GRAVITY (EXISTING)
		25	HANUMAN SETU	6.00	1.38	Y	BY GRAVITY (EXISTING)
		26	TG Neele	2.00	1.05	Y	BY GRAVITY (EXISTING)
		27	KEDAR NATH	3.00	1.08	Y	BY GRAVITY (EXISTING)
		28	NISHAT GANJ	3.00	3.83	Y	BY GRAVITY (EXISTING)
			Total at TGPS	47.57	33.33		S.P.S. (EXISTING)
			Net at TGPS				
		29	BABA KA PURWA	1.00	0.84	Y	BY GRAVITY (EXISTING)
		30	KUKRAIL+SEWER	100.00	130.00	Y (overflow)	S.P.S. (EXISTING)
			Total at Kukrail SPS	340.73	291.42		
			GOMTINAGAR SEWER	25.00	35.90	Sewer	BY GRAVITY (EXISTING)
III	Bharwara (existing 345 mld)	31	SAHARA CITY	8.00	8.68	N	S.P.S. (PROPOSED)
		32	GOMTI NAGAR DRAIN	30.00	29.60	N	BY GRAVITY (PROPOSED)
			Total at MPS, GWARI	451.73	482.00		MAIN PUMPING STATION
		33	GOMTI NAGAR EXTENSION	3.00	5.40	N	S.P.S. (PROPOSED)
			TOTAL TRANS GOMTI SIDE	262.57	266.84		
	GRAND TOTAL (CIS + TRANS)			674.73	784.20		
	GRAND TOTAL (CIS + TRANS) In River Gomti			674.73	703.40		

D - District Z - Zone U/s - upstream d/s - downstream

Commissioner Fort
9/3/2021

443 478
8

CERTIFIED THAT IT IS PHOTO COPY TYPE COPY OF ITS ORIGINAL

Vakalatnama

IN THE HIGH COURT OF JUDICATURE SITTING AT LUCKNOW

Sewage Treatment Plant Lko

VERSUS

State of Uttar Pradesh

W.P. No. 4436 (MB) of 2003

I/We the undersigned do hereby nominate & appoint Shri Prabhat Kr. Tripathi

and Shri Neeraj Chitharanshi Advocate to

be counsel in the above matter and for me/us and on my/our behalf to appear, plead act and answer in the above Court or any appellate Court or any Court to which the business is transfer in the above matter, and to sign and file petitions, statements accounts, exhibit compromises or other documents whatsoever in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions, etc. and to apply for issue of summons and other writs or subpoena and to apply for and get issued any arrest, attachments or order execution warrant or or and to conduct any proceeding that may rise thereout and to apply for and receive payment of any or all sums or submit the above matter to ar bation.

Provided, however, that, if any part of the Advocate's fee remains uppaid the first hearing of the case or any hearing of the case by fixed beyond th its of the town, then, and in such an event my/our said advocate shall no e bound to appear before the court and if my/our said advocate deth appear in the said case he shall be entitled to an outstation fee and other expenses of travelling, loading etc. Provided ALSO that if the case be dismissed by default, or if it be proceeded expart, the said advocate(s) shall not be held responsible for the same And all whatever my/our said advocate(s) shall lawfully do I do here by agree to and shall in future ratify and confirm.

Signature of Client

S.K. Dwivedi

Special Secretary

Urban Development Dpt.

ACCEPTED :-- For the Respondents.

1. Prabhat Kr. Tripathi Advocate
2. Chitharanshi Advocate 18/9/03 Advocate

Note :- Dr. Ashok Nigam, Sr. Advocate will argue in this case on the behalf of Respondents.

Prabhat
Prabhat Kr. Tripathi
Advocate
Counsel for the Respondents

VAKALATNAMA

445

IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD
SITTING AT LUCKNOW

Sewage Treatment Plant

VERSUS

State of U.P & others

W.P. No. 4436 (M/B) 2003 ~~of 2007~~

I/We the undersigned do hereby nominated and appoint **Sri** _____ Advocate and **Sri B.K. Singh (Brijesh Kumar Singh** 2/150 Virat Khand, Gomti Nagar, Lucknow. Phone No.: 2394769, Mobile: 9415086599 Advocate to be counsel in the above matter and for me/us and on my/our behalf to appear, lead act and answer in the above Court or any appellate Court or any Court to which the business is transfer in the above matter, and to sign and file petitions, statements accounts, exhibit compromises or other documents whatsoever in connection with the said matter arising there from, and also to apply for and receive all documents or copies of documents, depositions, etc. and to apply for issue of summons and other writs or subpoena and to apply for and get issued any arrest, attachment or order execution warrant or order and to conduct any proceeding that may rise there out and to apply for and receive payment of any or all sums or submit the above matter to arbitration.

Provided, however, that if any part of the Advocate's fee remains unpaid before the first hearing of the case or any hearing of the case by fixed beyond the limits of the town, then, and in such an event my/our said advocate shall not be bound to appear before the Court and if my/our said advocate death appear in the said case he shall be entitled to an outstation fee and other expenses of traveling, loading etc. Provided ALSO that if the case be dismissed by default, or if it he proceeded ex-part, the said advocate(s) shall not be held responsible for the same And all whatever my/our said advocate(s) shall lawfully do I do here by agree to and shall in future ratify and confirm.

ACCEPTED

Advocate

Signature of Client

Registration No. 2508 /91

Oudh Bar Association, New Block
Chamber No. 1, High Court, Lucknow.

Hon'ble C.J court 24.10.22

446 (1)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,LUCKNOW BENCH, LUCKNOW

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

INDEX

S.No.	Particurs	Page Nos.
1	Application for Taking on Record	3-4.
2	4th Supplementary Counter Affidavit with Phot ID.	5-12
3	**Annexure SCA1 –** true copy of the report dated 17/09/2022 with the recommendation dated 17/09/2022 of the Regional Officer, UPPCB, Lucknow.	13-18
4	**Annexure SCA2 –** true copy of summary of the	19-31

A-80/D

HIGH COURT OF JUDICATURE AT ALLAHABAD

442

(2)

	analysis report in respect of sample of various drains.	
5	**Annexure SCA3 –** true copy of letter dated 19/09/2022	32-36

Lucknow
Dated:

Ashok Kumar Verma

(A.K.Verma)
Advocate
Counsel for the applicants/opposite parties
A.O.R.No.B/A-1396
Mobile: 9335246338

Ashok Kumar Verma

Digital Signer:Ashok Kumar Verma
DN:C=IN,
E=legal.advisor54@gmail.com,
OU=AOR No.-B/A-1396,
O=Mob.9453133177, CN=Ashok Kumar Verma
Date:2022.10.19 04:35:51 +05:30

HIGH COURT OF JUDICATURE AT ALLAHABAD

448

(3)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

IA No. of 2022

HIGH COURT OF JUDICATURE AT ALLAHABAD

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow, through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties.

APPLICATION FOR TAKING ON RECORD

The above named applicants most humbly submit herein as under:

(4)

That in the interest of justice the accompanying 4th supplementary counter affidavit may kindly be taken on record and such further orders be passed as this Hon'ble Court may deem just and proper under the facts and circumstances of the petition.

Lucknow.

Dated:

A.K. Verma

(A.K.Verma)

Advocate

Counsel for the applicant

A.O.R.No.B/A-1396

Mobile: 9335246338

HIGH COURT OF JUDICATURE AT ALLAHABAD

450

(5)

IN THE HON'BLE HIGH COURT OF JUDICATURE

AT ALLAHABAD,

LUCKNOW BENCH, LUCKNOW

HIGH COURT OF JUDICATURE AT ALLAHABAD

On Behalf of Opposite Party U.P.

Pollution Control Board.

WPIL No. 4436 of 2003

Sewage Treatment Plant, Lucknow,

through Narendra Kumar.

.....Petitioner.

Versus

State of UP (Civil)

...Opposite Parties

4th SUPPLEMENTARY COUNTER

AFFIDAVIT

457

(6)

HIGH COURT OF JUDICATURE AT ALLAHABAD

I, Dr. Ram Karan, aged about 58 years, son of Late Harkhali, resident of 5B/C48, Virandavan Yojna, Awas Vikas, Lucknow (Qualification – M.Sc., Ph.D., Profession-Service), the deponent, do hereby solemnly affirm and state on oath as under:-

1. That the deponent is posted as Chief Environmental Officer (Circle V), U.P. Pollution Control Board, Lucknow and has been authorized to file the present 4th supplementary counter affidavit on behalf of U.P. Pollution Control Board, as such he is fully conversant with the facts of the case deposed to herein as under:

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

2. That in the abovenoted writ petition the up to date report regarding the action taken by the UPPCB is being submitted hereinas under:

3. That after conducting the inspections of various drains flowing into river Gomti on 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022, 24/05/2022, 02/08/2022 & 02/09/2022, a report dated 17/09/2022 has been submitted to the Chief Environmental Officer (Circle V) by the Regional Officer, UPPCB, Lucknow recommending for imposition of Environmental Compensation to the extent of Rs 18,80,00,000/-- (Rupees Eighteen Crore Eighty Lakhs only). A true copy of the report dated 17/09/2022 with the recommendation dated 17/09/2022

of the Regional Officer, UPPCB, Lucknow is being filed as **Annexure – SA 1** to this 4th supplementary counter affidavit.

4. That during inspection by the authorities of the UPPCB the samples of the discharge of the drains being flown into river Gomti were collected and analyzed. A summary of the analysis report of the sample collected from various drains shows that maximum samples collected are beyond the prescribed parameters. A true copy of summary of the analysis report in respect of sample of various drains are being filed as **Annexure – SCA 2** to this 4th supplementary counter affidavit.

HIGH COURT OF JUDICATURE AT ALLAHABAD

5. That earlier at 7 drains with minor improvements the Bio-remediation process was being done by the Nagar Nigam but now at 5 more drains the bio remediation process is being done since 01/10/2021.

6. That at present there are 7 drains which are partially tapped or there is overflow and no bio-remediation process has started by Nagar Nigam as a result of the report submitted by the Regional Officer, UPPCB, Lucknow the Environmental Compensation has been imposed through the letter dated 19/09/2022 against Nagar Nigam, Lucknow which has been communicated to Nagar Ayukta, Nagar Nigam, Lucknow by the Chief Environmental Officer (Circle V),

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS

UPPCB, Lucknow. A true copy of letter dated 19/09/2022 is being filed as **Annexure – SCA 3** to this 4th supplementary counter affidavit.

Lucknow

Dated: 18/10/22 Oath Commissioner

Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of paragraphs 1 & 2 of this affidavit are true to my personal knowledge, those of contents of paragraphs 3 to 6 are believed by me to be true on the basis of information derived from records and those of contents of paragraphs _____ Oath Commissioner _____ are believed by me to be true on the basis of legal advice. No part of it is false and nothing

HIGH COURT OF JUDICATURE AT ALLAHABAD

OATH COMMISSIONER FOR OATHS

material has been concealed. So help me God.

Lucknow

Dated : 18/10/22

Oath Commissioner

Deponent

I identify the deponent on the basis of the documents and records submitted by him at the time of filing of the petition as well as on the basis of the identity proof submitted by him, who has signed before me.

(A.K.Verma)
Advocate
A.O.R.No.B/A-1376
Chamber No.A-121 High Court,
Lucknow
Mobile: 9335246338

Solemnly affirmed and signed before me on 18/10/22 at 6:10 a.m./p.m. by the deponent Shri Ram Karan who is identified by Shri A.K.Verma, Advocate, High Court, Lucknow Bench, Lucknow.

Oath Commissioner

Oath Commissioner

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

18/10/22

HIGH COURT OF JUDICATURE AT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

452

12

I have satisfied myself by examining the deponent that he understands the contents of this affidavit, which have been read over and explained to him by me.

OATH COMMISSIONER

Puneet Tripathi
Advocate
Oath Commissioner
High Court Lucknow
Date 10/12/21
Sr No 033453

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

It is certified that the Photo/Type Reach copy of respective original

458

(13)

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA1

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS

459

तार : पर्यावरण
GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

(19)

क्षेत्रीय कार्यालय
Regional Office

सन्दर्भ सं० Ref. No. 1422/G·F-35/2022

दिनांक Dated : 17/09/22

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–5),
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषयः– <u>मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में निर्गत कारण बताओ नोटिस दिनांक 02/12/2020 की पुष्टि किये जाने के सम्बन्ध में।</u>

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्र संख्या–एच81114/सी–5/गोमती प्रदूषण/2022 दिनांक 13/09/2022 के कम में बोर्ड मुख्यालय के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02/12/2020 के माध्यम से माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक आख्या में संलग्न तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पॉच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है। पत्र के साथ आख्या संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक–यथोपरि

भवदीय,

(डा0 उमेश चन्द्र शुक्ला)
क्षेत्रीय अधिकारी

HIGH COURT OF JUDICATURE AT ALLAHABAD

NDIEE
19/09/22

• PICUP Bhawan, 4th Floor, B-Block Vibhuti Khand, Gomti Nagar, Lucknow-226010 • पिकप भवन, चतुर्थ तल, बी-ब्लाक, गोमती नगर, लखनऊ-226010
Email : rolucknow@uppcb.in

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

(15)

क्षेत्रीय कार्यालय,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में निर्गत कारण बताओ नोटिस की पुष्टि किये जाने हेतु निरीक्षण आख्या:–

उपरोक्त विषयक लखनऊ शहर के 33 नालों का निरीक्षण अधोहस्ताक्षर कर्ताओं द्वारा दिनांक 02/08/2022 एवं 02/09/2022 को किया गया। निरीक्षण के समय वर्षा ऋतु के कारण बायोरेमिडियेशन का कार्य होता हुआ नही पाया गया। पूर्व में 33 नालों के जल नमूना एकत्रण का कार्य इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022 एवं 24/05/2022 को किया गया था। आख्य निम्नवत् है:–

बोर्ड मुख्यालय के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02/12/2020 के माध्यम से नगर निगम, लखनऊ को रू0 5.0 लाख प्रति माह प्रति ड्रेन की दर से 19 नालों पर रू0 47500000/–(रू0 चार करोड़ पचहत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी कारण बताओ नोटिस निर्गत किया गया था, अवगत कराना है कि माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के बिन्दु संख्या–15 के अंश निम्नवत् है –

"..... 8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

I. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No 593/2017 by 31.03.2020 at least to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the State/Uts will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक 21/05/2020 के अनुसार उपरोक्त कार्य ओ0ए0 संख्या–673/2018 में पारित आदेश दिनांक 06/12/2019 अनुसार प्रति ड्रेन/माह रूपये 5.0 लाख पर्यावरणीय क्षतिपूर्ति ड्रेन से सम्बन्धित स्थानीय निकाय द्वारा दिनांक 01/07/2020 से देय होगा।

लखनऊ शहर में स्थित गोमती नदी के दोनों किनारों में मिलने वाले नालों के जल–मल के निस्तारण के सम्बन्ध में पूर्व में इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 27/11/2020 को निरीक्षण किया गया था। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले निम्नलिखित 12 नाले जो टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, जिनके माध्यम से अनट्रीटेड सीवेज गोमती नदी में मिल रही है, जिससे गोमती नदी की जल गुणता प्रभावित होना स्वाभाविक है।

➢ **पूर्व निरीक्षण आख्या दिनांक 27/11/2020 के अनुसार टैप्ड/ओवर फ्लो नालों का विवरण :–**

1. गऊघाट नाला (26°53'5.9"N, 80°53'51.6"E) :– नाले के माध्यम से मोहिनीपुरवा एवं आस–पास की बस्ती का सीवर निस्तारित किया जाता है। उत्प्रवाह कोटैप कर एस0टी0पी0 दौलतगंज पर भेजा रहा है। निरीक्षण के समय नाले का अशोधित उत्प्रवाह नदी में सीधे गिरता हुआ माया गया है।
2. नगरिया नाला (26°53'7.9"N, 80°53'31"E) :– नाले के उत्प्रवाह को शोधन हेतु दौलतगंज, एस0टी0पी0 पर भेजने का प्राविधान है, परन्तु निरीक्षण के समय लगभग 60 प्रति"ात उत्प्रवाह ही शोधन हेतु एस0टी0पी0 में भेजा जा रहा था, शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। शहर की पेयजल की आपूर्ति गोमती नदी गऊघाट से की जाती है। इस नाले से अशोधित सीवेज को सीधे गोमती नदी में निस्तारित होता पाया गया है। अशोधित उत्प्रवाह निस्तारण होने के कारण शहर की पेयजल की गुणता पर कुप्रभाव पडना स्वाभाविक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

3. सरकटा नाला बैरल नं0–32 (26°53'2.7"N, 80°54'5.7"E) :– इस नाले का लगभग 60 प्रति"ात उत्प्रवाह को शोधन हेतु एस0टी0पी0 दौलतगंज पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में अपस्ट्रीम में मिल रहा था। इसी नाले में एस0टी0पी0, दौलतगंज का शुद्धिकृत उत्प्रवाह भी निस्तारित किया जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय स्थापित पम्पिंग स्टेशन बन्द पाया गया तथा उपस्थित प्रतिनिधि श्री लाल, सुपरवाइजर द्वारा अवगत कराया गया कि उक्त पम्पिंग स्टेशन विगत कई वर्षों से बन्द है।

4. पाटा नाला (26°52'22.9"N, 80°54'40.1"E) :– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय नाले से लगभग 15 प्रतिशत उत्प्रवाह बिना शोधन के नदी में निस्तारित होता पाया गया।

5. वजीरगंज नाला (26°51'55.9"N, 80°55'32.1"E):– इस नाले का लगभग 70 प्रतिशत उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। शेष उत्प्रवाह ओवर फ्लो होकर गोमती नदी में मिल रहा था।

6. जी0एच0 कैनाल (26°51'12.6"N, 80°58'8.18"E):– इस नाले का लगभग 55 प्रति"ात उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

7. लामार्टिनियर नाला (26°50'7.6"N, 80°57'58.8"E):– इस नाले का लगभग 60 प्रति"ात उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

8. बैरल नं0–2, दायाँ तटबंध (महेश्वगंज नाला, लखनऊ खण्ड–1) (26°52'7.3"N, 80°55'36.0"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा थां। निरीक्षण के समय अवैध आवासीय कालोनीओ का सीवेज आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

9. बैरल नं0–3 (आर्टस कालेज नाला) (26°51'52.7"N, 80°55'49.9"E) इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए नही पाया गया तथा प्राइवेट कंपनी द्वारा विगत एक माह से उक्त नाले को टैप्ड कर उत्प्रवाह को शोधित कर गोमती नदी मे निस्तारित किया जाता है।

10. बैरल नं0–4 (हनुमान सेतु नाला) (26°51'37.0"N, 80°56'19.2"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय कर्मचारी द्वारा अवगत कराया गया कि बैरल न0–4 की जाली टूट गयी है। इस कारण उक्त नाले का शेष उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होता पाया गया।

11. बैरल नं0–2 (डालीगंज नाला नं0–2) (26°52'7.3"N, 80°55'36.0"E):– इस नाले से संबंधित उत्प्रवाह को शोधन हेतु एस0टी0पी0 भरवारा पर भेजा जा रहा था। निरीक्षण के समय उक्त नाले का उत्प्रवाह आवेर फ्लो होकर गोमती नदी में निस्तारित होते हुए पाया गया।

12. टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06) (26°51'43.4"N, 80°58'41.1"E):– इस नाले के उत्प्रवाह को शोधन हेतु एस0टी0पी0 भेजा जाता है। निरीक्षण के समय उक्त नाले का उत्प्रवाह ओवर फ्लो होकर गोमती नदी में निस्तारित होते हुये पाया गया।

➢ अनटैप्ड नालों का विवरण :–

1. सहारा सिटी नाला (26°50'9.9"N, 80°58'10.608"E) इस नाले का संपूर्ण उत्प्रवाह सीधे गोमती नदी में निस्तारित होता हुआ पाया गया।

1. बैरी कला नाला
2. चैला नाला
3. अपस्ट्रीम फैजूल्ला गंज
4. डाउन स्ट्रीम फैजूल्ला गंज
5. गोमती नगर नाला
6. गोमती नगर विस्तार नाला

[redacted]

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

1. इस कार्यालय के पत्र संख्या–675/जी0एफ0–35/2020 दिनांक 01/12/2020 के क्रम में बोर्ड मुख्यालय द्वारा उपरोक्त नालों पर मा0 एन0जी0टी0 के उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01/07/2020 से दिनांक 30/11/2020 तक प्रति माह रू0 5.0 लाख प्रति ड्रेन की दर से 19 नालो पर रू0 4,75,00,000/–(रू0 चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किया गया था। जिसके सम्बन्ध में नगर निगम के पत्रांक संख्या–डी–138/न0आ0/प0अ0/2020 दिनांक 17/12/2020 के माध्यम से बताया गया कि नगर निगम द्वारा 12 नालों के बायोरेमेडियेशन विधि से शोधित कराये जाने के सम्बन्ध मे प्रस्ताव रू0 22.09 करोड़ का तैयार किया गया है, जिसे धन की उपलब्धता के आधार पर प्राथमिकता पर कराये जाना सुनिश्चित किया जायेगा साथ ही यह भी अवगत कराया गया कि नगर निगम सीमान्तर्गत जनित हो रहे सीवेज के शोधन हेतु गोमती प्रदूषण नियंत्रण इकाई उ0प्र0 जल निगम द्वारा एस0टी0पी0 निर्माण कराये जाने के सम्बन्ध में कार्यवाही की जा रही है। उक्त के सम्बन्ध में कार्यालय महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई का पत्र संख्या–3058/डब्ल्यू–33/64 दिनांक 15/12/2020 प्रेषित किया गया जोकि संलग्न है। पत्र के माध्यम से अवगत कराया गया है कि मा0 एन0जी0टी0 द्वारा गोमती नदी को तृतीय प्राथमिकता में निर्धारित करने के दृष्टिगत रू0 5.0 लाख प्रति ड्रेन प्रति माह पर्यावरणीय क्षतिपूर्ति औचित्यपूर्ण प्रतीत नही होना अवगत कराया है तथा पर्यावरणीय क्षतिपूर्ति को समाप्त करने का अनुरोध किया गया है। नगर निगम, लखनऊ द्वारा भी अपने पत्र दिनांक 17/12/2020 के माध्यम से प्रस्तावित पर्यावरणीय क्षतिपूर्ति को समाप्त करने का अनुरोध किया गया है(पत्र की छायाप्रति संलग्न)।
2. नगर निगम, लखनऊ द्वारा प्रेषित पत्र संख्या–डी–181/न0आ0/प0अ0/2021 दिनांक 09/11/2021 के माध्यम से अवगत कराया गया है कि उपरोक्त वर्णित 07 अनटैप्ड नालों पर बायोरेमेडियेशन की कार्य योजना को दिनांक 23/02/2021 को स्वीकृति प्रदान की गयी तथा समस्त नालों पर बायोरेमेडियेशन विधि से जल शोधन कार्य हेतु निविदायें दिनांक 14/06/2021 को आमत्रिंत की गयी (पत्र की छायाप्रति संलग्न है)।
3. नगर निगम, लखनऊ के पत्र संख्या–1977/पी0एम0/जे0/21–22 दिनांक 10/09/2021 के माध्यम से अवगत कराया गया है कि 07 अनटैप्ड नालो पर बायोरेमेडियेशन विधि से जल शोधन के कार्य हेतु नगर निगम, लखनऊ द्वारा निविदायें आमत्रिंत कर ली गयी है, जो नाले वर्तमान में पूर्णतया टैप्ड है, उन नालों पर जल शोधन के कार्य हेतु किसी भी प्रकार का उपचारात्मक उपाय प्रतीत नही हो रहा है एवं लखनऊ नगर के जो नाले वर्तमान में आशिंक टैप्ड/आंशिक ओवर फ्लो की स्थिति में है, ऐसे नालों के प्रवाह के शोधन हेतु आगामी एक वर्ष/स्थायी समाधान होने तक जो भी न्यूनतम हो की अवधि हेतु आवश्यक धनराशि का आकलन किया जाना है(पत्र की छायाप्रति संलग्न)।
4. लखनऊ शहर के 33 नालों का निरीक्षण एवं नमूना एकत्रण का कार्य इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 23/10/2021, 24/11/2021, 22/02/2022, 29/03/2022, 23/05/2022 एवं 24/05/2022 को किया गया था (विश्लेषण आख्या संयोजित है)। नगर निगम द्वारा बायोरेमिडियेशन कराये जाने के सम्बन्ध में विश्लेषण सी0एस0ई0आर0 से कराकर विश्लेषण आख्या दिनांक 04/01/2022 एवं 29/03/2022 को प्रेषित की गयी तथा प्रत्येक माह नालो पर करायी गयी विश्लेषण आख्या को समायोजित कर भी प्रेषित की गयी है (प्रति संलग्न)।
5. निरीक्षण के दौरान 07 अनटैप्ड एवं 06 आंशिक टैप्ड/ओवर फ्लो नालों पर बायोरेमेडियेशन का कार्य होता हुआ पाया गया। 06 आशिंक टैप्ड/ओवर फ्लो नालों पर बायोरेमेडियेशन प्रारम्भ किये जाने की सूचना प्राप्त नही हुई। गोमती प्रदूषण नियंत्रण इकाई द्वारा प्रस्तावित नये एस0टी0पी0 का निर्माण कार्य अभी पूर्ण नही हुआ है। अतः 07 अनटैप्ड नालों एवं 06 आंशिक टैप्ड/ओवर फ्लो नालों पर किये जा रहे बायोरेमेडियेशन के अतिरिक्त शेष स्थिति पूर्वानुसार ही है। इस कार्यालय द्वारा नालों के निरीक्षण एवं जल नमूना एकत्रण का कार्य दिनांक 02/08/2022 एवं 02/09/2022 को भी किया गया। किन्तु वर्षा ऋतु के कारण वर्तमान में अनटैप्ड नालों पर बायोरेमेडियेशन का कार्य नही किया जा रहा है।
6. नगर निगम, लखनऊ द्वारा प्रेषित ई–मेल दिनांक 15/09/2022 के माध्यम से अवगत कराया गया है का विवरण निम्नवत्
   (क) 07 अनटैप्ड नालों (बैरीकला, फैजुल्लागंज अपस्ट्रीम, फैजुल्लागंज डाउनस्ट्रीम, सहारा सिटी, गोमती नगर ड्रेन, गोमती नगर एक्सटेन्शन एवं घैला ड्रेन) पर बायोरेमेडियेशन मैसर्स जे0एम0 इन्फ्रा एण्ड इन्दायरो टेक्नोलाजी प्रा0लि0 द्वारा दिनांक 01/10/2021 से शुरू किया गया।
   (ख) 04 आंशिक टैप्ड नालों (नगरिया नाला, सरकटा नाला, पाटा नाला, वजीरगंज नाला) पर बायो रेमियेडियेशन का कार्य मैसर्स नीलटेक इन्फ्राबिल्ड प्रा0लि0 द्वारा दिनांक 14/01/2022 से शुरू किया गया।
   (ग) 01 आशिक टैप्ड नालों (जी0एच0 कैनाल) पर दिनांक 04/12/2021 से बायोरेमिडियेशन का कार्य मैसर्स बायोएक्स ग्रीन्स टेक्नोलाजिस प्रा0लि0 द्वारा किया जा रहा है।
   (घ) अन्य शेष 07 नाले जो कि आंशिक टैप्ड/ओवर फ्लो हो रहे है, पर बायोरेमिडियेशन अथवा अन्य कोई उपचार व्यवस्था का प्राविधान नही किया गया है। गोमती प्रदूषण नियंत्रण इकाई द्वारा प्रस्तावित नये एस0टी0पी0 का भी निर्माण कार्य पूर्ण नही हुआ है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

(18)

7. अतः माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में पर्यावरणीय क्षतिपूर्ति की गणना तालिकानुसार निम्नवत् है–

क0सं0	गोमती नदी में मिलने वाले नालों का विवरण	बायोरेमिडियेशन कार्य प्रारम्भ की तिथि	दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक (कुल माह)	रू0 5.0 लाख प्रतिमाह प्रति नाला की दर से पर्यावरणीय क्षतिपूर्ति (रू0)
1	बैरी कला नाला	01.10.2021	10 माह	50 लाख
2	अपस्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
3	डाउन स्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
4	सहारा सिटी नाला	01.10.2021	10 माह	50 लाख
5	गोमती नगर विस्तार नाला	01.10.2021	10 माह	50 लाख
6	गोमती नगर नाला	01.10.2021	10 माह	50 लाख
7	पैला नाला	01.10.2021	10 माह	50 लाख
8	नगरिया नाला	14.01.2022	13 माह	65 लाख
9	सरकटा नाला बैरल	14.01.2022	13 माह	65 लाख
10	पाटा नाला	14.01.2022	13 माह	65 लाख
11	वजीरगंज नाला	14.01.2022	13 माह	65 लाख
12	जी0एच0 कैनाल	04.12.2021	12 माह	60 लाख
13	गऊघाट नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
14	लामार्टिनियर नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
15	बैरल नं0–2, दायाँ तटबंध (महेषगंज नाला, लखनऊ खण्ड–1)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
16	बैरल नं0–3 (आर्टस कालेज नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
17	बैरल नं0–4 (हनुमान सेतु नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
18	बैरल नं0–2 (डालीगंज नाला नं0–2)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
19	टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
कुल पर्यावरणीय क्षतिपूर्ति (रूपये)				रू0 1405 लाख

कुल योग–14,05,00,000/–(रू0 चौदह करोड़ पाँच लाख मात्र)

माननीय एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21/05/2020 के अनुपालन में नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पाँच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है। आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

17/09/22
(रज्जन प्रसाद त्रिपाठी)
वैज्ञानिक सहायक

(आर0के0 तिवारी)
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी महोदय,

17/09/22
CEO, SEIAA

COMMISSIONER FOR OATHS • HIGH COURT ALLAHABAD •

HIGH COURT OF JUDICATURE AT ALLAHABAD

464

(19)

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA2

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	NAGARIYA DRAIN	02-08-22	6.95	100	34	150	66	390	456	940000	490000	
2	WAZIRGANJ DRAIN	02-08-22	6.22	60	95	354.4	128	552	680	2200000	1100000	
3	GAUGHAT DRAIN	02-08-22	7.26	50	67	216	104	872	976	790000	330000	
4	SARKATA NALA	02-08-22	7.17	40	35	144	66	588	654	2200000	1100000	
5	PATA NALA	02-08-22	7.29	50	42	152	72	564	636	3300000	1700000	
6	RUPUR KHADRA DRAIN	02-08-22	7	136	124.2	460		928	1064	1700000	1300000	
7	MOHAN MEAKINS DRAIN	02-08-22	7.15	80	70	284	104	752	856	2800000	1300000	
8	MAHESHGANJ DRAIN	02-08-22	7.07	100	138	480	152	788	940	3200000	1700000	
9	NER U/S DRAIN	02-08-22	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY	DRY
10	NER D/S DRAIN	02-08-22	7.2	60	83.2	320	122	544	666	3200000	2100000	
11	GHASIYARI MANDI DRAIN	02-08-22	7.01	60	102.2	368	116	612	728	2100000	1300000	
12	TRANS GOMTI NALA	02-08-22	7.34	40	52	198	134	898	1032	940000	700000	
13	CHINA BAZAR DRAIN	02-08-22	7.21	40	37.2	156	78	560	638	1700000	790000	
14	JOPLING ROAD / PARAG DAIRY NALA	02-08-22	7.16	50	74.4	264	138	776	914	920000	540000	
15	LAPLACE DRAIN	02-08-22	7.26	60	73	280	108	870	1026	2400000	1300000	
16	DALIGANJ 1 NALA	02-08-22	7.16	50	42	168	128	408	536	1400000	790000	
17	JIYAMAU NALA	02-08-22	7.18	40	48	174	78	682	760	790000	330000	
18	LA-MARTINIER NALA	02-08-22	7.05	60	74	244	126	1046	1172	1100000	490000	
19	MAHANAGAR NISHATGANJ NALA	02-08-22	7.22	50	64	238	156	838	994	1400000	790000	
20	G H CANAL NALA	02-08-22	7.08	50	68	276	116	692	808	790000	230000	
21	DALIGANJ 2 NALA	02-08-22	6.99	100	130	452	152	663	815	2600000	1300000	
22	ARTS COLLAGE NALA	02-08-22	7.25	40	36	148	62	292	354	1300000	790000	
23	HANUMAN SETU NALA	02-08-22	7.19	50	58	242	142	772	914	1700000	490000	
24	KEDAR NATH NALA	02-08-22	6.94	50	72	292	94	694	788	490000	230000	
25	BABA KA PURVA NALA	02-08-22	7.36	40	42	166	66	674	740	2800000	1700000	
26	KUKRAIL NALA + SEWAGE	02-08-22	7.21	50	60	236	96	852	948	5400000	2400000	
27	KILA MOHAMMADI NALA	18-08-22	7.74	50	62	256	108	540	658	1300000	790000	

HIGH COURT OF JUDICATURE AT ALLAHABAD

(21)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									STANDARD
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	FAIZULLAGANJ D/S DRAIN BEFORE BIOREMEDIATION	02-08-22	7.14	50	62.3	192	110	638	748	2400000	1300000	PH= 6.5 TO 8.5
	FAIZULLAGANJ D/S DRAIN AFTER BIOREMEDIATION	02-08-22	7.1	50	61.9	186	106	678	784	2200000	1100000	
2	FAIZULLAGANJ U/S DRAIN BEFORE BIOREMEDIATION	02-08-22	7.19	60	78	298	128	718	846	3500000	2200000	
	FAIZULLAGANJ U/S DRAIN AFTER BIOREMEDIATION	02-08-22	7.08	50	64.3	224	116	624	740	2800000	1700000	
3	GHAILA DRAIN BEFORE BIOREMEDIATION	02-08-22	7.32	60	38	152	72	466	538	3300000	1700000	
	GHAILA DRAIN AFTER BIOREMEDIATION	02-08-22	7.24	100	50	184	88	680	768	3200000	1700000	
4	BAIRIKALA DRAIN BEFORE BIOREMEDIATION	02-08-22	7.69	50	36	148	68	428	496	2300000	1300000	
	BAIRIKALA DRAIN AFTER BIOREMEDIATION	02-08-22	7.31	30	47	172	82	550	632	2100000	1100000	
5	SAHARA NAHAR NALA BEFORE BIOREMEDIATION	02-08-22	7.18	60	93	354	110	616	726	1400000	790000	
	SAHARA NAHAR NALA AFTER BIOREMEDIATION	02-08-22	7.21	60	80	292	108	620	728	1300000	490000	
6	GOMTI NAGAR VISTAR DRAIN BEFORE BIOREMEDIATION	02-08-22	7.43	70	59.6	214	88	1634	1722	1200000	680000	
	GOMTI NAGAR VISTAR DRAIN AFTER BIOREMEDIATION	02-08-22	7.44	50	52.8	196	82	1501	1583	1100000	450000	
7	GOMTI NAGAR DRAIN BEFORE BIOREMEDIATION	02-08-22	7.18	60	96	385	102	572	674	2400000	1300000	
	GOMTI NAGAR DRAIN AFTER BIOREMEDIATION	02-08-22	7.22	80	116	408	128	502	630	1700000	790000	

COMMISSIONER FOR AFFIDAVITS HIGH COURT

996

HIGH COURT OF JUDICATURE AT ALLAHABAD

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

(22)

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	REMARK
1	NAGARIYA DRAIN	24-05-22	7.26	40	44	152	92	516	608	920000	220000	
2	WAZIRGANJ DRAIN	24-05-22	7.15	60	78	278	84	542	626	3300000	2100000	
3	GAUGHAT DRAIN	24-05-22	7.32	50	55.8	196	108	1058	1166	700000	230000	
4	SARKATA NALA	24-05-22	7.35	60	70.5	214	124	740	864	4900000	1300000	
5	PATA NALA	24-05-22	7.19	60	130	448	172	610	782	9200000	3500000	
6	RUPUR KHADRA DRAIN	24-05-22	7.19	50	66	212	132	918	1050	1100000	790000	
7	MOHAN MEAKINS DRAIN	24-05-22	7.38	60	124	408	132	924	1056	4900000	2200000	
8	NER U/S DRAIN		DRY		DRY			DRY			DRY	DRY
9	MAHESHGANJ DRAIN	24-05-22	7.48	60	112	368	118	1036	1154	4700000	1700000	
10	NER D/S DRAIN	24-05-22	7.56	60	94	312	88	648	736	3500000	1300000	
11	GHASIYARI MANDI DRAIN	24-05-22	7.2	50	88	328	146	722	868	4900000	2200000	
12	TRANS GOMTI NALA	23-05-22	7.92	60	67	264	124	724	848	1100000	780000	
13	CHINA BAZAR DRAIN	24-05-22	7.11	40	72	256	118	654	772	1700000	450000	
14	JOPLING ROAD / PARAG DAIRY NALA	23-05-22	7.16	50	74.4	264	138	776	914	920000	540000	
15	LAPLACE DRAIN	23-05-22	7.17	60	78	304	156	870	1026	2400000	1300000	
16	DALIGANJ 1 NALA	23-05-22	7.28	50	43	184	88	698	786	940000	700000	
17	JIYAMAU NALA	23-05-22	7.2	50	52.8	174	124	452	576	920000	280000	
18	LA-MARTINIER NALA	23-05-22	7.21	60	76	288	148	684	832	240000	1300000	
19	MAHANAGAR NISHATGANJ NALA	23-05-22	6.78	60	126	448	154	480	634	110000	330000	
20	G H CANAL NALA	23-05-22	7.21	50	41.2	196	92	788	880	490000	140000	
21	DALIGANJ 2 NALA	23-05-22	7.24	50	75	272	132	834	966	2200000	1700000	
22	ARTS COLLAGE NALA	23-05-22	7.14	50	52	192	90	872	962	1400000	1100000	
23	HANUMAN SETU NALA	23-05-22	7.15	60	85	288	154	876	1030	5400000	2400000	
24	KEDAR NATH NALA	23-05-22	7.06	60	76	256	138	496	634	920000	540000	
25	BABA KA PURVA NALA	23-05-22	7.03	40	32	128	68	614	682	2400000	1300000	
26	KUKRAIL NALA + SEWAGE	23-05-22	7.01	40	48	214	108	484	592	1700000	1100000	

COMMISSIONER FOR OATHS

Pankaj

HIGH COURT OF JUDICATURE AT ALLAHABAD

(23)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									STANDARD
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	
1	FAIZULLAGANJ D/S DRAIN BEFORE BIOREMEDIATION	24-05-22	7.39	50	95	368	168	752	920	2400000	1300000	PH= 6.5 TO 8.5
	FAIZULLAGANJ D/S DRAIN AFTER BIOREMEDIATION	24-05-22	7.43	50	56.4	216	128	680	808	7900000	2700000	
2	FAIZULLAGANJ U/S DRAIN BEFORE BIOREMEDIATION	24-05-22	7.11	50	81.6	304	154	426	880	4600000	1700000	
	FAIZULLAGANJ U/S DRAIN AFTER BIOREMEDIATION	24-05-22	7.32	50	46.4	192	112	632	744	5400000	2200000	
3	GHAILA DRAIN BEFORE BIOREMEDIATION	24-05-22	7.53	40	42	168	86	1096	1182	1600000	920000	
	GHAILA DRAIN AFTER BIOREMEDIATION	24-05-22	7.46	40	34	144	82	1060	1242	940000	330000	
4	BAIRIKALA DRAIN BEFORE BIOREMEDIATION	24-05-22	7.25	40	39.6	152	82	628	710	4600000	2300000	
	BAIRIKALA DRAIN AFTER BIOREMEDIATION	24-05-22	7.7	40	14	80.6	68	582	650	490000	220000	
5	SAHARA NAHAR NALA BEFORE BIOREMEDIATION	23-05-22	7.16	60	85	312	152	624	776	1700000	1100000	
	SAHARA NAHAR NALA AFTER BIOREMEDIATION	23-05-22	7.32	50	70	264	134	528	662	790000	490000	
6	GOMTI NAGAR VISTAR DRAIN BEFORE BIOREMEDIATION	23-05-22	7.23	50	46	152	86	764	850	920000	280000	
	GOMTI NAGAR VISTAR DRAIN AFTER BIOREMEDIATION	23-05-22	7.37	40	27	110	60	638	698	320000	170000	
7	GOMTI NAGAR DRAIN BEFORE BIOREMEDIATION	23-05-22	6.94	60	115	376	164	624	788	1700000	1100000	
	GOMTI NAGAR DRAIN AFTER BIOREMEDIATION	23-05-22	7.15	50	68	248	122	484	606	940000	490000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

968

HIGH COURT OF JUDICATURE AT ALLAHABAD

(24)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	
1	NAGARIYA DRAIN	29-03-22	7.44	40	25	143.2	72	580	652	2800000	1700000	
2	WAZIRGANJ DRAIN	29-03-22	7.21	40	70	272	128	652	580	2700000	1300000	
3	KILA MOHAMMADI NALA	29-03-22	7.36	40	46	192	88	726	814	2800000	700000	
4	GAUGHAT DRAIN	29-03-22	7.61	40	34.2	220	78	1118	1196	1400000	4600000	
5	SARKATA NALA	29-03-22	7.48	50	52	204	92	738	830	2400000	1300000	
6	PATA NALA	29-03-22	7.4	30	44	240	86	572	658	2800000	1400000	
7	RUPUR KHADRA DRAIN	29-03-22	7.41	40	90	352	154	1058	1212	3200000	1700000	
8	MOHAN MEAKINS DRAIN	29-03-22	7.43	40	75	340	136	942	1078	2200000	790000	
9	NER U/S DRAIN	29-03-22	7.25	40	64	256	220	648	768	2800000	940000	
10	MAHESHGANJ DRAIN	29-03-22	7.44	40	48	198	74	914	988	1700000	780000	
11	NER D/S DRAIN	29-03-22	7.23	40	78	296	134	704	838	2800000	2200000	
12	GHASIYARI MANDI DRAIN	29-03-22	7.33	40	85	336	144	868	1012	1700000	790000	
13	TRANS GOMTI NALA	29-03-22	7.57	30	36	144	64	784	848	920000	330000	
14	CNINA BAZAR DRAIN	29-03-22	7.18	50	95	368	148	1104	1252	940000	330000	
15	JOPLING ROAD / PARAG DAIRY NALA	29-03-22	7.53	60	182	548	164	868	1032	2600000	1300000	
16	LAPLACE DRAIN	29-03-22	7.39	60	106	446	98	698	796	1300000	790000	
17	DALIGANJ 1 NALA	29-03-22	7.37	60	124	514	124	824	948	2600000	1300000	
18	JIYAMAU NALA	29-03-22	7.54	50	75	288	128	1360	1488	790000	330000	
19	LA-MARTINIER NALA	29-03-22	7.6	40	38	152	86	992	1078	1100000	490000	
20	MAHANAGAR NISHATGANJ NALA	29-03-22	7.44	50	92	352	142	798	940	2000000	1100000	
21	G H CANAL NALA	29-03-22	7.43	40	86	314	156	852	1008	17400000	790000	
22	DALIGANJ 2 NALA	29-03-22	7.65	60	154	645	138	864	1002	2800000	1700000	
23	ARTS COLLAGE NALA	29-03-22	7.45	520	104	384	152	1028	1180	1100000	700000	
24	HANUMAN SETU NALA	29-03-22	7.39	40	62	256	132	908	1037	1300000	490000	
25	KEDAR NATH NALA	29-03-22	7.51	40	64	216	120	716	836	540000	240000	
26	BABA KA PURVA NALA	29-03-22	7.48	30	38	176	78	772	850	2400000	1200000	
27	KUKRAIL NALA + SEWAGE	29-03-22	7.74	40	34	160	74	548	622	1100000	230000	

HIGH COURT OF JUDICATURE AT ALLAHABAD

(25)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (MPN/100ml)	TS (MPN/10 0ml)	TC (mg/l)	FC (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	29-03-22	7.24	50	77	350	132	1018	1150	1300000	790000	
2	FAIZULLAGANJ U/S DRAIN	29-03-22	7.45	40	52	224	82	912	994	1700000	790000	
3	GHAILA DRAIN	29-03-22	8.28	30	19	112	56	390	446	2200000	1100000	
4	BAIRIKALA DRAIN	29-03-22	7.85	30	18.2	73.6	60	764	824	790000	230000	
5	SAHARA NAHAR NALA	29-03-22	7.66	40	58	208	112	710	822	1600000	920000	
6	GOMTI NAGAR VISTAR DRAIN	29-03-22	7.77	40	42	168	92	670	762	490000	170000	
7	GOMTI NAGAR DRAIN	29-03-22	7.52	50	62	224	122	694	816	790000	490000	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

420

(26)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	22-02-22	7.25		68	646	714	1200000	680000	50	154	
2	CHINA BAZAR DRAIN	22-02-22	7.15		132	912	1044	920000	350000	80	352	
3	GHASIYARI MANDI DRAIN	22-02-22	DRY	DRY		DRY		DRY		DRY		DRY
4	WAZIRGANJ DRAIN	22-02-22	6.94		108	546	654	2100000	1100000	62	328	
5	NER D/S DRAIN	22-02-22	7.06		190	598	788	2200000	1100000	86	368	
6	NER U/S DRAIN	22-02-22	7.25		172	554	726	2200000	790000	74	344	
7	RUPUR KHADRA DRAIN	22-02-22	7.21		164	1082	1246	2600000	1300000	90	382	
8	MOHAN MEAKINS DRAIN	22-02-22	7.12		158	862	1020	1300000	780000	68	312	
9	PATA NALA	22-02-22	7.51		54	612	666	2400000	1100000	52	160	
10	SARKATA NALA	22-02-22	7.09		65	632	697	2000000	930000	68	192	
11	GAU GHAT DRAIN	22-02-22	7.5		146	982	1128	1600000	540000	64	278	
12	NAGARIYA DRAIN	22-02-22	6.94		172	764	936	2600000	1400000	68	294	
13	MAHANAGAR NISHATGANJ NALA	22-02-22	6.77		126	776	902	2100000	1100000	75	304	
14	LA PLACE DRAIN	22-02-22	8.33		146	726	872	1100000	790000	72	294	
15	KEDAR NATH NALA	22-02-22	7.05		118	636	754	490000	230000	60	208	
16	HANUMAN SETU NALA	22-02-22	7.98		116	886	1002	1100000	790000	46	215	
17	JOPLING ROAD/ PARAG DAIRY NALA	22-02-22	7.86		140	872	1012	2200000	1100000	84	310	
18	JIAMAU NALA	22-02-22	7.01		136	1392	1528	700000	230000	85	328	
19	LA MARTINIERE NALA	22-02-22	7.4		124	964	1088	920000	350000	56	216	
20	DALIGANJ -1 NALA	22-02-22	8.27		132	876	1008	1400000	700000	76	364	
21	DALIGANJ -2 NALA	22-02-22	8.21		146	964	1110	2400000	1300000	84	356	
22	D/S KUKRAIL NALA	22-02-22	6.98		94	464	558	130000	79000	42	176	
23	G H NALA	22-02-22	6.87		112	776	888	1200000	680000	55	192	
24	BABA KA PURVA NALA	22-02-22	7.07		62	764	826	3500000	1300000	34	152	
25	ARTS COLLAGE NALA	22-02-22	8.81		124	906	1030	1300000	790000	50	276	
26	KILA MOHAMMADI NALA	22-02-22	7.19		74	712	796	2400000	680000	58	166	
27	TRANS GOMTI NALA	22-02-22	7.88		136	922	1058	790000	330000	56	318	

HIGH COURT OF JUDICATURE AT ALLAHABAD

(27)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	BOD (mg/l)	COD (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	22-02-22	7.64		70	680	755	1100000	490000	44	154	
2	FAIZULLAGANJ U/S DRAIN	22-02-22	7.29		45	592	637	1300000	790000	64	182	
3	GHAILA DRAIN	22-02-22										
4	BAIRIKALA DRAIN	22-02-22	7.5		58	634	692	390000	220000	40	156	
5	SAHARA NAHAR NALA	22-02-22	7.19		76	674	750	1300000	780000	38	184	
6	GOMTI NAGAR VISTAR DRAIN	22-02-22	7.2		70	624	694	790000	330000	56	224	
7	GOMTI NAGAR DRAIN	22-02-22	7.23		172	684	856	700000	330000	89	364	

COMMISSIONER FOR OATHS • HIGH COURT ALLAHABAD •

HIGH COURT OF JUDICATURE AT ALLAHABAD

(28)

LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	24-11-21	7.62		156	978	1134	1300000	490000	94	312	
2	CHINA BAZAR DRAIN	24-11-21	8.42		164	1744	1908	940000	490000	241	812	
3	GHASIYARI MANDI DRAIN	24-11-21	8.03		244	1252	1496	1100000	490000	276	824	
4	WAZIRGANJ DRAIN	24-11-21	8.02		212	920	1132	1700000	790000	155	544	
5	NER D/S DRAIN	24-11-21	8.07		184	986	1170	2400000	1300000	276	896	
6	NER U/S DRAIN	24-11-21										DRY
7	RUPUR KHADRA DRAIN	24-11-21	7.83		188	1206	1394	2800000	1300000	98	326	
8	MOHAN MEAKINS DRAIN	24-11-21	8.37		264	1668	1932	1100000	790000	326	924	
9	PATA NALA	24-11-21	7.87		160	737	897	3500000	1300000	96	298	
10	SARKATA NALA	24-11-21	7.91		110	642	752	2200000	7900000	62	316	
11	GAU GHAT DRAIN	24-11-21	7.86		96	942	1038	1700000	790000	46	230	
12	NAGARIYA DRAIN	24-11-21	7.9		102	576	678	2400000	1100000	54	260	
13	MAHANAGAR NISHATGANJ NALA	24-11-21	7.81	50	90	794	884	2400000	790000	135	384	
14	LA PLACE DRAIN	24-11-21	7.71	40	92	638	730	1300000	490000	62	236	
15	KEDAR NATH NALA	24-11-21	7.9	30	80	692	772	2600000	780000	132	360	
16	HANUMAN SETU NALA	24-11-21	7.92	60	88	785	873	1100000	490000	52	168	
17	JOPLING ROAD/ PARAG DAIRY NALA	24-11-21	7.82	40	74	622	696	2300000	1300000	48	238	
18	JIAMAU NALA	24-11-21	8.04	40	196	1237	1433	790000	330000	303	912	
19	LA MARTINIERE NALA	24-11-21	8.35	40	144	1012	1156	940000	460000	55.5	224	
20	DALIGANJ -1 NALA	24-11-21	7.67	40	112	692	804	2200000	1100000	58	234	
21	DALIGANJ -2 NALA	24-11-21	7.7	40	64	286	350	1700000	700000	38	146	
22	D/S KUKRAIL NALA	24-11-21	8.04	50	88	820	908	1100000	490000	61	228	
23	G H NALA	24-11-21	8.2	40	86	724	810	1300000	790000	78	234	
24	BABA KA PURVA NALA	24-11-21	8.1	40	84	1320	1404	3400000	1700000	89	320	
25	ARTS COLLAGE NALA	24-11-21	8.16	60	98	901	999	1700000	790000	54	182	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

HIGH COURT OF JUDICATURE AT ALLAHABAD

(29)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS AFTER BIOREMIDIATION

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	BOD (mg/l)	COD (mg/l)	
1	FAIZULLAGANJ D/S DRAIN	24-11-21	7.29		168	946	1114	1300000	790000	88	290	
2	FAIZULLAGANJ U/S DRAIN	24-11-21	7.68		126	848	974	1100000	490000	52	153.6	
3	GHAILA DRAIN	24-11-21	7.78		66	668	734	2200000	1300000	33	110	
4	BAIRIKALA DRAIN	24-11-21	7.98		70	584	654	400000	270000	36	144	
5	SAHARA NAHAR NALA	24-11-21	8.15	30	76	616	692	1400000	700000	66.2	212	
6	GOMTI NAGAR VISTAR DRAIN	24-11-21	8.3	30	84	636	720	700000	330000	86	284	
7	GOMTI NAGAR DRAIN	24-11-21	8.07	60	194	938	1132	790000	330000	334	1008	

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

(30)

REGIONAL OFFICE
UTTAR PRADESH POLLUTION CONTROL BOARD
LUCKNOW

LABORATORY TEST REPORT OF LUCKNOW DRAINS

S.N.	NAME OF DRAINS	DATE OF SAMPLE COLLECTION	PARAMETERS									REMARK
			PH	COLOUR (HAZEN)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	BOD (mg/l)	COD (mg/l)	
1	MAHESH GANJ DRAIN	23-10-21	7.78	50	120	972	1092	3500000	1700000	74	296	
2	CHINA BAZAR DRAIN	23-10-21	7.86	50	112	1224	1336	790000	330000	54	216	
3	GHASIYARI MANDI DRAIN	23-10-21	7.81	50	116	724	840	700000	330000	78	304	
4	WAZIRGANJ DRAIN	23-10-21	7.56	50	94	676	770	2200000	1300000	58	232	
5	NER D/S DRAIN	23-10-21	7.62	50	132	652	784	3500000	790000	88	344	
6	NER U/S DRAIN	23-10-21	7.56	50	128	598	726	2400000	490000	82	330	
7	RUPUR KHADRA DRAIN	23-10-21	7.91	50	144	1152	1296	5400000	3500000	96	368	
8	MOHAN MEAKINS DRAIN	23-10-21	7.63	50	112	924	1036	460000	230000	66	256	
9	FAIZULLAGANJ D/S DRAIN	23-10-21	7.82	50	104	868	972	700000	330000	68	272	
10	FAIZULLAGANJ U/S DRAIN	23-10-21	7.85	50	94	836	930	460000	68000	52	224	
11	PATA NALA	23-10-21	7.76	50	86	612	698	2400000	790000	42	176	
12	SARKATA NALA	23-10-21	7.81	50	92	652	744	2200000	490000	48	208	
13	GAU GHAT DRAIN	23-10-21	8	50	72	812	884	2400000	1300000	38	136	
14	NAGARIYA DRAIN	23-10-21	7.64	50	68	416	484	1100000	700000	36	128	
15	GHAILA DRAIN	23-10-21	7.84	60	78	636	714	3500000	330000	44	168	
16	BAIRIKALA DRAIN	23-10-21	8.12	40	70	548	618	240000	79000	32	104	
17	SAHARA NAHAR NALA	23-10-21	7.82	50	112	492	604	3500000	1700000	66	236	
18	MAHANAGAR NISHATGANJ NALA	23-10-21	7.86	60	136	778	914	2800000	700000	54	208	
19	LA PLACE DRAIN	23-10-21	8.33	40	148	727	875	1100000	460000	74	296	
20	KEDAR NATH NALA	23-10-21	8.04	40	132	691	823	390000	210000	48	188	
21	HANUMAN SETU NALA	23-10-21	7.87	60	112	668	780	1400000	460000	48	156	
22	GOMTI NAGAR VISTAR DRAIN	23-10-21	7.62	50	94	340	434	49000	17000	56	208	

HIGH COURT ALLAHABAD COMMISSIONER FOR OATHS

HIGH COURT OF JUDICATURE AT ALLAHABAD

(31)

23	JOPLING ROAD/ PARAG DAIRY NALA	23-10-21	8.06	40	156	878	1034	3500000	700000	86	312	
24	JIAMAU NALA	23-10-21	7.53	50	128	469	597	460000	230000	58	286	
25	GOMTI NAGAR DRAIN	23-10-21	7.43	50	104	512	616	130000	34000	62	240	
26	LA MARTINIERE NALA	23-10-21	7.66	50	86	385	471	7900000	4900000	44	168	
27	DALIGANJ -1 NALA	23-10-21	8.17	60	142	915	1058	2300000	1300000	78	288	
28	DALIGANJ -2 NALA	23-10-21	8.05	40	168	1046	1214	2200000	1100000	86	298	
29	D/S KUKRAIL NALA	23-10-21	7.38	60	112	471	583	1300000	790000	56	216	
30	G H NALA	23-10-21	7.44	50	102	530	632	2400000	490000	62	242	
31	BABA KA PURVA NALA	23-10-21	7.35	50	102	298	400	7900000	3300000	74	270	
32	ARTS COLLAGE NALA	23-10-21	8.01	60	126	848	974	2200000	1100000	52	172	

Pankaj

(24)

COMMISSIONER FOR OATHS HIGH COURT 19/10

204

32

In the HON'BLE High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

WPIL no. 4436 of 2003

Sewage Treatment Plant, Lucknow through Narendra Kumar

..... Petitioner.

Versus

State of U.P. (Civil)

.....Opposite Party/ies.

ANNEXURE NO. – SCA3

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

(33)

पत्रांक संख्या-G39097/सी-5/सामान्य-46/2022 दिनांक 19/9/22
पंजीकृत

सेवा में,
नगर आयुक्त,
नगर निगम,
लखनऊ।

यह कि माननीय एन.जी.टी. में विचाराधीन ओ0ए0 संख्या–593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं0–15 के अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:–

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ0ए0 सं0–593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार उपरोक्त कार्य ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 अनुसार रूपये 5.0 लाख प्रति ड्रेन/माह की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय होगा।

यह कि क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 27.11.2020 को गोमती नदी में मिलने वाले नालों का निरीक्षण किया गया था। निरीक्षण में पाया गया कि गोमती नदी में मिलने वाले 12 नाले टैप्ड है परन्तु उनसे ओवरफ्लो होकर सीवेज गोमती नदी में मिल रहा है एवं 07 नाले जो अनटैप्ड है, उनके माध्यम से भी अनट्रीटेड सीवेज गोमती नदी में मिल रहा था,

.....2

टी.सी.–12 वी., विभूति खण्ड,
गोमती नगर, लखनऊ–226010
ई–मेल–info@uppcb.com
वेब साइट-www.uppcb.com

TC-12-V, Vibhuti Khand
Gomti Nagar, Lucknow-226010
e-mail: info@uppcb.com
Web site www.uppcb.com

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS
HIGH COURT

तत्क्रम में उपरोक्त आदेश के अनुपालन में नगर आयुक्त, नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु बोर्ड के पत्रांक संख्या–जी 34306/सी–5/सा0–46/2020 दिनांक 02.12.2020 द्वारा निम्नवत् कारण बताओ नोटिस जारी किया गया था–

1. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।
2. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से सीवेज के शुद्धिकरण होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में क्षेत्रीय कार्यालय, लखनऊ के पत्रांक संख्या–1422/जी.एफ.–35/2022 दिनांक 17.09.2022 द्वारा आख्या प्रेषित की गयी है, जिसमें मा0 एन.जी.टी. द्वारा ओ0ए0 सं0–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार उक्त तिथि तक नालों की पूर्णतयः टैपिंग/बायोरेमिडियेशन न किये जाने के कारण नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु पूर्व में जारी कारण बताओ नोटिस दिनांक 02.12.2020 की पुष्टि करने की संस्तुति की गयी है।

नगर निगम, लखनऊ द्वारा प्रेषित ई–मेल दिनांक 15.09.2022 के माध्यम से अवगत कराया गया है कि :–

- 07 अनटैप्ड नालों (बैरीकला, फैजुल्लागंज अपस्ट्रीम, फैजुल्लागंज डाउनस्ट्रीम, सहारा सिटी, गोमती नगर ड्रेन, गोमती नगर एक्सटेन्शन एवं घैला ड्रेन) पर बायोरेमेडियेशन मैसर्स जे0एम0 इन्फ्रा एण्ड इन्वायरो टेक्नोलाजी प्रा0लि0 द्वारा दिनांक 01/10/2021 से शुरू किया गया।
- 04 आंशिक टैप्ड नालों (नगरिया नाला, सरकटा नाला, पाटा नाला, वजीरगंज नाला) पर बायो रेमियेडियेशन का कार्य मैसर्स नीलटेक इन्फ्राबिल्ड प्रा0लि0 द्वारा दिनांक 14/01/2022 से शुरू किया गया।
- 01 आशिक टैप्ड नाला (जी0एच0 कैनाल) पर दिनांक 04/12/2021 से बायोरेमिडियेशन का कार्य मैसर्स बायोएक्स ग्रीन्स टेक्नोलाजिस प्रा0लि0 द्वारा किया जा रहा है।
- अन्य शेष 07 नाले जो कि आंशिक टैप्ड/ओवर फ्लो हो रहे है, पर बायोरेमिडियेशन अथवा अन्य कोई उपचार व्यवस्था का प्राविधान नहीं किया गया है।

–3

HIGH COURT OF JUDICATURE AT ALLAHABAD

अग्रेतर क्षेत्रीय कार्यालय, लखनऊ द्वारा अपने पत्रांक–1422/जी.एफ.–35/2022 दिनांक 17.09.2022 द्वारा प्रेषित आख्यानुसार 19 नाले, जिनका उत्प्रवाह गोमती नदी में निस्तारित होता है, उन पर की गयी टैपिंग/बायोरेमिडियेशन की व्यवस्था तथा पर्यावरणीय क्षतिपूर्ति का ऑकलन निम्नानुसार करते हुये पर्यावरणीय क्षतिपूर्ति अधिरोपित करने की संस्तुति की गयी है:–

क्र0सं0	गोमती नदी में मिलने वाले नालों का विवरण	बायोरेमिडियेशन कार्य प्रारम्भ की तिथि	दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने (कुल माह)	रू0 5.0 लाख प्रतिमाह प्रति नाला की दर से पर्यावरणीय क्षतिपूर्ति (रू0)
1	बैरी कला नाला	01.10.2021	10 माह	50 लाख
2	अपस्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
3	डाउन स्ट्रीम फैजुल्ला गंज	01.10.2021	10 माह	50 लाख
4	सहारा सिटी नाला	01.10.2021	10 माह	50 लाख
6	गोमती नगर विस्तार नाला	01.10.2021	10 माह	50 लाख
6	गोमती नगर नाला	01.10.2021	10 माह	50 लाख
7	घैला नाला	01.10.2021	10 माह	50 लाख
8	नगरिया नाला	14.01.2022	13 माह	65 लाख
9	सरकटा नाला बैरल	14.01.2022	13 माह	65 लाख
10	पाटा नाला	14.01.2022	13 माह	65 लाख
11	वजीरगंज नाला	14.01.2022	13 माह	65 लाख
12	जी0एच0 कैनाल	04.12.2021	12 माह	60 लाख
13	गऊघाट नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
14	लामार्टिनियर नाला	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
15	बैरल नं0–2, दायॉ तटबंध (महेषगंज नाला, लखनऊ खण्ड–1)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
16	बैरल नं0–3 (आर्टस कालेज नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
17	बैरल नं0–4 (हनुमान सेतु नाला)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
18	बैरल नं0–2 (डालीगंज नाला नं0–2)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
19	टी0जी0पी0एस0 पम्पिंग स्टेशन (केदारनाथ नाला बैरल न0 06)	आंशिक टैप्ड/ओवर फ्लो (बायोरेमिएडेशन कार्य नही किया जा रहा है।)	21 माह	105 लाख
कुल पर्यावरणीय क्षतिपूर्ति (रूपये)				रू0 1405 लाख

..A

HIGH COURT OF JUDICATURE AT ALLAHABAD

COMMISSIONER FOR OATHS HIGH COURT ALLAHABAD

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी की संस्तुति के आधार पर सक्षम अधिकारी के अनुमोदनोपरान्त नगर निगम, लखनऊ के विरूद्ध दिनांक 01.07.2020 से दिनांक 30.11.2020 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 19 नालों पर रूपये 4,75,00,000/– (रूपये चार करोड़ पचहत्तर लाख मात्र) एवं दिनांक 01.12.2020 से बायोरेमिडियेशन का कार्य प्रारम्भ किये जाने तक तालिकानुसार रूपये 14,05,00,000/– (रूपये चौदह करोड़ पॉच लाख मात्र) अर्थात कुल पर्यावरणीय क्षतिपूर्ति धनराशि रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) अधिरोपित की जाती है।

अग्रेतर मा0 एन.जी.टी. द्वारा ओ0ए0 संख्या–673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार अन्य सभी 07 ड्रेन्स, जिनमें सीवेज शुद्धिकरण का काई कार्य अभी तक प्रारम्भ नही किया गया है। अतः रूपये 5.0 लाख प्रतिमाह/ड्रेन की दर से उक्त ड्रेन्स में सीवेज के शुद्धिकरण हाने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित होती रहेगी।

उपरोक्त के संबंध में इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पक्ष में पर्यावरणीय क्षतिपूर्ति रूपये 18,80,00,000/– (रूपये अठ्ठारह करोड़ अस्सी लाख मात्र) की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–**701502010002104** आई0एफ0एस0 कोड–**UBIN0570150** में जमा करना सुनिश्चित करें, अन्यथा संस्था के विरूद्ध नियमानुसार कार्यवाही प्रारम्भ कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व संस्था एवं उसके उत्तरदायी व्यक्तियों का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भवदीय,

मुख्य पर्यावरण अधिकारी,वृत्त–5

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। 5/1/22

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लाट नं0–18, सेक्टर–7, गोमती नगर, लखनऊ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. जिलाधिकारी, लखनऊ।
5. महा प्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, चतुर्थ, उ0प्र0 जल निगम, लखनऊ।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि संस्था के विरूद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की प्रति अपने स्तर से भी प्राप्त कराकर अनुपालन कराया जाना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,वृत्त–5

5/1/22 13/1/22

HIGH COURT OF JUDICATURE AT ALLAHABAD

482

GOVERNMENT OF UTTAR PRADESH
e-Court Fee

DATE & TIME :	18-OCT-2022 16:48:19
NAMES OF THE ACC/ REGISTERED USER :	TUSHAR VERMA
COURT TYPE :	HIGH COURT
BENCH NAME:	LUCKNOW BENCH OF ALLAHABAD HIGH COURT
NAME OF LITIGANT :	UPPCB
e-COURT RECEIPT NO :	UPCT1819J2248Q217
e-COURT FEE AMOUNT :	₹ 15
	(Rupees Fifteen Only)

Particulars	Amount (Rs.)
Memo	₹ 0
Stay Application	₹ 0
Delay Condonation Application	₹ 0
Affidavits	₹ 10
Vakalatnama / Parcha	₹ 0
Misc Applications	₹ 5
Other Annextures, if Any	₹ 0

UPCT1819J2248Q217

Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcilestamp.com . Any discrepancy in the details on this receipt and as available on the website renders it invalid. In case of any discrepancy please inform the Competent Authority. This receipt is valid only after verification & locking by the Court Official.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Gmail

Ashok Kumar Verma <legal.advisor54@gmail.com>

SCA in Sewage Treatment Plant WPIL no. 4436 of 2003

Ashok Kumar Verma <legal.advisor54@gmail.com> 19 October 2022 at 04:31
bksinghlucknow1@gmail.com

Kindly take notice of the 4th Supplementary Counter Affidavit being filed in WPIL no. 4436 of 2003 on behalf of the U.P. Pollution Control Board.

Regards
Ashok Kumar Verma
Counsel for the UPPCB

Image0001_New.PDF
1617K

HIGH COURT OF JUDICATURE AT ALLAHABAD

4436 (M/B)-03

484

IN THE HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436 (M/B) OF 2003

Sewage Treatment Plant ---------- Petitioner

Versus

State of U.P. and others ----------Opposite Parties

INDEX

Sl. No.	Particulars	Pages
1.	Application for taking Vakalatnama on record.	1
2.	Vakalatnama	2

Lucknow.
Dated: 28.3.2018

(RAJIV SRIVASTAVA)
Advocate
Counsel for the Lucknow
Development Authority Lucknow
Advocate Roll No. B/R 0455
Mobile No. 9839061248

485

IN THE HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW BENCH, LUCKNOW.

WRIT PETITION NO. 4436 (M/B) OF 2003

cma no: 35769/18

PRESENTED TODAY
JOINT REGISTRAR (J)(LIST)
29 MAR 2018

Sewage Treatment Plant ---------- Petitioner

Versus

State of U.P. and others ----------Opposite Parties

APPLICATION FOR TAKING VAKALATNAMA ON RECORD.

In the above noted case, I have been engaged as counsel for the Lucknow Development Authority Lucknow and I am filing a Vakalatnama which is attached to this application.

Wherefore, it is most respectfully prayed that this Hon'ble Court may kindly be pleased to take the accompanying Vakalatnama on record and the office concerned be directed to print my name as counsel for the place of Lucknow Development Authority Lucknow in the daily cause list and other list of cases as and when the case is listed.

Lucknow.
Dated: 28.3.2018

(RAJIV SRIVASTAVA)
Advocate
Counsel for the Lucknow
Development Authority Lucknow

ब अदालत श्रीमान माननीय उच्च न्यायालय महोदय
लखनऊ

487

(वादी) अपीलान्ट
श्री ... का
प्रतिवादी (रेस्पान्डेन्ट)

वकालतनामा

सीवेज ट्रीटमेण्ट प्लांट

(वादी) अपीलान्ट

बनाम

उ०प्र० राज्य व अन्य

प्रतिवादी (रेस्पान्डेन्ट)

WP

नं० मुकद्दमा 4436 सन २००३ M/B. पेशी की तारीख २०० ई०

ऊपर मुकद्दमा में अपनी ओर से श्री राजीव श्रीवास्तव

5/0/34 New Hyderabad Lucknow 9839061268

एडवोकेट/वकील

महोदय को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं कि इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जवाबदेही व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलहनामा या इकबाल दावा तथा अपील व निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिल करें और तसदीक करें या मुकद्दमा उठावें या कोई रुपया जमा करें या हमारे विपक्षी (फरीकसानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवें या पंच नियुक्त करें वकील महोदय द्वारा की गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगी इसलिए यह वकालतनामा लिख दिया है कि प्रमाण रहे और समय पर काम आवे।

नाम अदालत	
नं० मुकद्दमा	
नाम फरीकैन	

Vishwa Bh (विश्व भरण मिश्र)

हस्ताक्षर

साक्षी गवाह ... साक्षी (गवाह)

दिनांक ... महीना ... सन् २०० ई०

Accepted
Rajiv Srivastava
Adv
U.P. 045481/1991
B/R 0455-
(Council for Lucknow Development Authority)
L.D.A

o/c
48

High Court of Judicature at Allahabad
(Lucknow Bench), Lucknow

Dispatch No. 20 Date 3/1/'23

WPIL NO. - [4436/2003]

SEWAGE TREATMENT PLANT LUCKNOW THRU NARENDRA KUMAR
APPELLANT

VS

STATE OF U.P. CIVIL

RESPONDENT

HIGH COURT OF JUDICATURE AT ALLAHABAD

T

National Mission for Clean Ganga,
Ministry of Jal Shakti,
(Department of Water Resources,
River Development and Ganga Rejuvenation)
Government of India, Ist Floor,
Major Dhyanchand Stadium, India Gate,
New Delhi-110002

In compliance of Hon'ble Court's order dated 07.12.2022 passed in WPIL No.- 4436 of 2003, I am directed to send herewith a notice to you for information and necessary action at your end.

Further it is being informed that the aforementioned case is listed on January 27, 2023 as date fixed; you are hereby called upon to enter appearance on or before January 27, 2023 in person, advocate or by some person by law authorized to act on your behalf.

03-1-2023

Annexure-1. Certified copy of the letter petition
2. certified copy of the order dated 07.12.2022

Deputy Registrar
Writ C-2 Section
High Court of Judicature at Allahabad
(Lucknow Bench), Lucknow

03/01/23 pm

03/01/23
sowrit c2

(R.O)
02/01/2023